

Factual and action taken report in the matter of Jodhpura Sangharsh Samiti V/s Union of India & Ors., Original Application No. 144/2024 (CZ), Hon'ble NGT, Central Zone Bench, Bhopal in compliance of order dated 01.07.2024.

The details of the matter are as under

- 1. Applicant:- Jodhpura Sangharsh Samiti**
- 2. Respondents:- Union of India & Ors**
- 3. Background:-**

The original application has been filed by the Jodhpura Sangharsh Samiti through applicant Sh. Kailash Chand Yadhav. In this application the applicant has alleged that there have been damage to the houses because of blasting, damage to the roofs and walls of Government Upper Primary School, Jodhpura, due to vibrations from blasting, constant threat of loss of human life and property from damaged houses, noise pollution from operation of limestone crushers (Unit 1 and 2), air pollution caused by the operation of the limestone mine and crushers and impact on health thereof, depletion of groundwater and contamination of groundwater in terms of higher nitrate concentrate.

- 4. Hon'ble NGT Order:** Hon'ble NGT, Central Zonal Bench in its order dated 01/07/2024 had directed

inter-alia as follows: -

"...6. We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of: -

- i. One representative from the Chief Secretary, State of Rajasthan, (Rajasthan) having sufficient knowledge in the field of environmental or mining,*
- ii. One representative from the Member Secretary, Rajasthan State Pollution Control Board, (Rajasthan),*
- iii. One representative from the Director General of Mines and Safety, State of Rajasthan, (Rajasthan),*
- iv. One Representative from the Central Pollution Control Board, (Rajasthan).*

7. The committee is directed to visit the place and submit the factual and action taken report within six weeks...."

5. Constitution of Joint Committee:

Accordingly, Member Secretary, RSPCB, Jaipur was nominated as the representative of Chief Secretary, GoR vide letter dated 19/07/2024. Copy of letter has been enclosed as **Annexure-1**.

And whereas, Regional Officer, Regional Office, RSPCB, Alwar was nominated as representative of Member Secretary, RSPCB vide letter dated 05/07/2024. Copy of letter has been enclosed as **Annexure-2**.

And whereas, Sh. Durga Shankar Salvi, Deputy Director of Mines Safety, Ajmer Zone – I, was nominated as representative of Director General of Mines and Safety vide letter dated 22/07/2024. Copy of letter has been enclosed as **Annexure-3**.

And whereas, Sh. Sanjay Mukati, Scientist-B was nominated as a representative of Central Pollution Control Board (CPCB) vide letter dated 02/08/2024. Copy of the letter has been enclosed as **Annexure-4**.

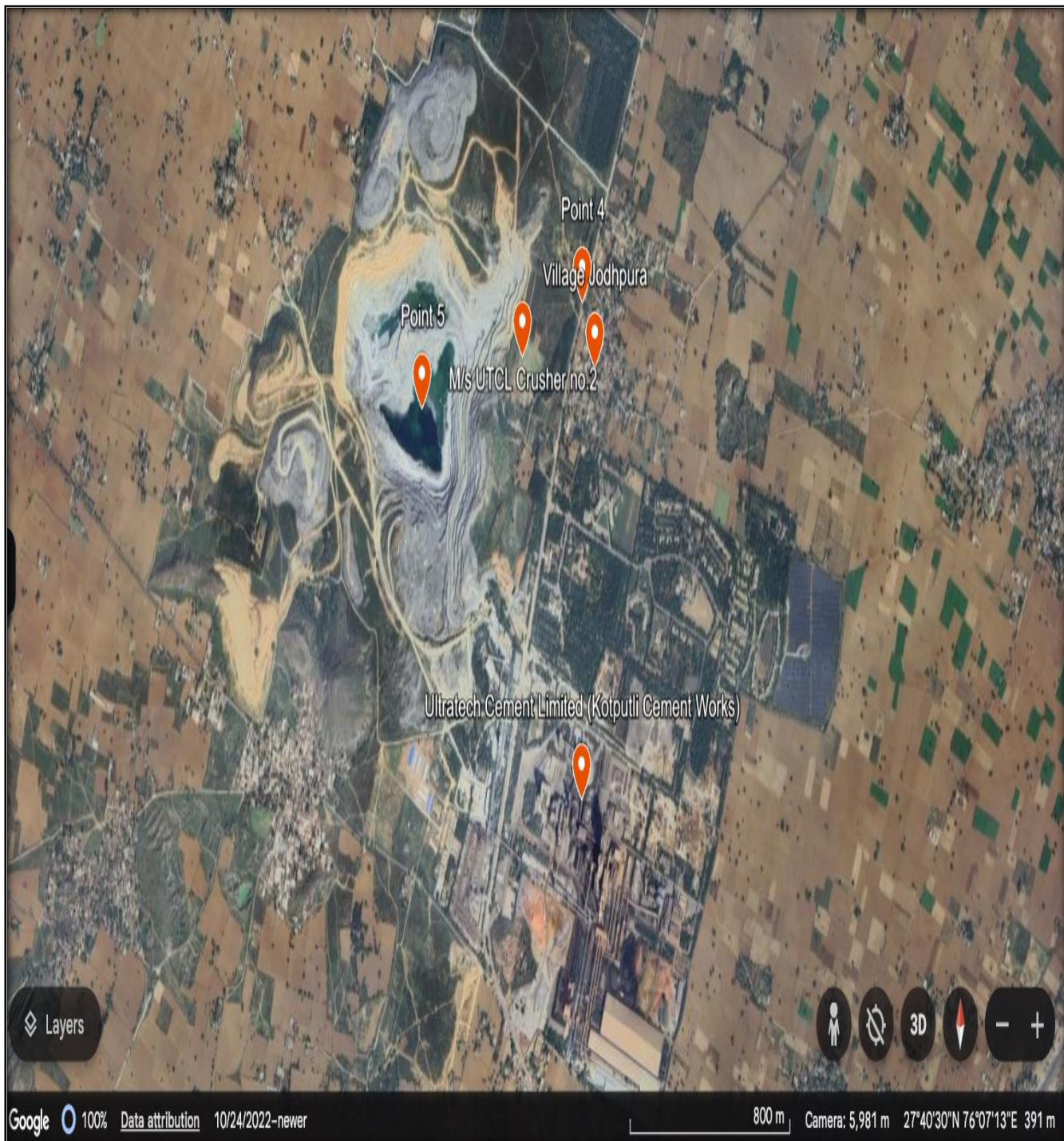
6. Field visit of Joint Committee:

In accordance with the aforementioned Hon'ble NGT order and letters, the joint committee members/representatives visited, the site in concern, on dated 06/08/2024 and 07/08/2024. Following officials were present during the joint committee visit (Attendance sheet is enclosed as **Annexure-5**): -

- i. Sh. Vijai N., Member Secretary, RSPCB, Jaipur,
- ii. Sh. Prema Lal, Chief Environmental Engineer, RSPCB, Jaipur,
- iii. Sh. Durga Shankar Salvi, Deputy Director of Mines Safety, DGMS, Ajmer,
- iv. Sh. Sanjay Kumar Mukati, Scientist – B, Regional Directorate, CPCB, Bhopal,
- v. Sh. Deependra Jharwal, Senior Environment Engineer and Regional Officer, Regional Office, RSPCB, Alwar, and
- vi. Sh. Amichand Duharia, Assistant Mining Engineer, Mines Department, District – Kotputli-Behror.

The Joint Committee members on the first day of visit i.e. on 06/08/2024 visited the Limestone Crusher Unit-2 of M/s Ultra Tech Cement Ltd. (which is located in close proximity of the Village-Jodhpura, approximately 200 meters from the Government Upper Primary School, Jodhpura as per the Google Maps) to check the pollution/emissions control measures adopted by the industry, thereafter inspected the mining lease (active mining pit) of the industry and then inspected of the houses in Jodhpura village to verify the allegations made by the applicant regarding formation of cracks in Government Upper Primary School, Jodhpura & nearby houses. The committee also interacted with the villagers of Jodhpura village where the villagers pointed out several other problems e.g. the issue of rehabilitation of Jodhpura village (as it is a part of the Mohanpura village as reported/informed by the villagers of Jodhpura village), siting criteria of the Limestone Crusher Unit-2, the problem of fly-rocks during blasting, the issue of depletion of ground water level, lack of basic amenities (i.e. supply of drinking water, medical services and enrolment of village children in English medium school of M/s Ultratech) and green belt development of plants of native species.

Google Map of the site location:



On the second day of the visit i.e. on 07/08/2024, the Joint Committee Members inspected the Limestone Crusher Unit-1 of M/s Ultra Tech Cement Ltd. (which is located approximately 600 meters from the Government Upper Primary School, Jodhpura as per the Google Maps) to verify the pollution/emissions control measures adopted by the industry. Thereafter, the members visited the protesting site of the villagers and noted down their problems/grievances which are same as mentioned in the above para. The industry representative was also called at the protesting site where he informed that English medium school built by M/s Ultratech has enrolled 67% of the admissions of the village children. He also added that a total of 32 drinking water tankers are being distributed by the industry out of which 18 tankers are being regularly distributed in Jodhpura village. Besides the industry periodically provides skill development training e.g. computer coaching, sewing training, etc. The industry also provides medical facilities to the villagers of Jodhpura in form of ambulance facility, basic medicine distribution, eye check-up camps and mobile van for treatment. The industry had earlier excavated 08-10 borewells in the Jodhpura village although, at present, most of them have dried-up. Industry representative also informed that more than 12,00 families are engaged and benefitting, directly or indirectly, from the employment generated by the industry. On the issue of the problem caused by the blasting activity, as alleged by the villagers, the industry representative informed that now they have increased the number of blasting holes from 08 (earlier) to 16, but with lesser depths, in order to resolve the problem earlier being faced by the villagers. As informed by the representative, they have planted approx. 1,04,321 nos. of trees in and around the mining area (up to FY 2023-24), out of which, 94,944 nos. of trees have been surviving, however, he also alleged that approx. 50000 nos. of trees have been felled illegally in the mining lease area by the anti-social elements for which the industry has also requested the District Collector, vide letter dated 16/01/2024, to take appropriate action in this regard. The copy of letter dated 16/01/2024 is enclosed as Annexure-6. Some of the work done by the industry under Corporate Social Responsibility (CSR) and its brief has been compiled by the industry and is enclosed as **Annexure-7**.

During the visits of joint committee members, the Assistant Mining Engineer, Kotputli-Behror also submitted a factual status report.

Based on the discussions held with the members, it was decided to write letters to Chief Medical & Health Officer for the submission of the details of patients and details of diseases occurred due to the operation of the industry. It was also decided to write to Ground Water Department regarding submission of the impact on the ground water level due to the operation of the industry and to write to Mining Department as well as to the industry itself to submit the original plan/policy regarding rehabilitation at the start of the project.

Accordingly, RSPCB, being the nodal department issued letters to the concerned, on dated 08/08/2024. Letters dated 08/08/2024 are enclosed as **Annexure-8**.

During the site visit, ambient air quality monitoring, fugitive emission monitoring, Noise Monitoring stack monitoring of the limestone crusher-1, water analysis of the

mining pit, wastewater analysis of the STP Outlet, water analysis of bore-wells located at the upstream as well as on the downstream of the unit. All the analysis/monitoring reports showing parameter as per prescribed standards are collectively enclosed as **Annexure-9**. However, it is pertinent to mention here that during inspection by joint committee on 06/08/2024 and 07/08/2024 there was light rain and operation hours of both stone crushers and mining activities got affected due to the rain therefore, air quality monitoring and/or water/wastewater analysis is not advisable during rainy season for the reason that the results might get affected.

In addition, previous analysis reports Oct, 2023 of STP outlet, Mine pit water quality, Air quality near mine pit, plant boundary and other locations, Fugitive emissions of Lime stone crusher 1 and RMC etc. and fugitive emission monitoring of Limestone crusher 2 dated 09.07.2024, showing parameter as per prescribed standards are enclosed as **Annexure- 10**. Comparative statement of last 06 months dust emission reports from the mine is enclosed as **Annexure- 11**.

Status of pollution control measures adopted in the Limestone crusher Unit -1 of M/s Ultra Tech Cement Ltd.: -

- i. This stone crusher is located in the mining lease of the industry and is at about 600 meters from the Government Upper Primary School, Jodhpura as per the Google Maps.
- ii. The stone crusher is of capacity 1600 TPH capacity and having Consent to Operate (CTO) under Air Prevention and Control of Pollution) Act, 1981, valid up-to 31/08/2032.
- iii. The limestone crushing process/flow in the stone crusher is as follows: -
Limestone lumps/boulders from mining lease → Limestone Feeder → Wobbler → Crusher → transported to plant via covered conveyors for cement manufacturing
- iv. The aforesaid assembly is covered from the top in order to prevent the same from any rain intrusion.
- v. The emission during feeding of limestone into the feeder that generates emissions, for which the industry has installed water sprayers fitted with automatic detectors. The feeder point is also provided with the flexible rubber seals to suppress the emissions.
- vi. The emissions points of wobbler and crusher is attached/connected with the automatic Pulse-jet type Bag House which is ultimately connected with the ID fan and then to the stack of height 30 meters thereby minimizing the dispersion of process emissions into the ambient environment.
- vii. Metalled road has been provided in the crusher premises to prevent any fugitive emissions.
- viii. The crusher premises are surrounded by the dense plantation cover.

Status of pollution control measures adopted in the **Limestone crusher Unit -2 of M/s Ultra Tech Cement Ltd.:-**

- i. This stone crusher is also located in the mining lease of the industry and is in the close proximity of the village Jodhpura and is about 200 meters away from the Government Upper Primary School, Jodhpura as per the Google Maps.
- ii. The stone crusher is of capacity 1600 TPH capacity, similar to the Limestone Crusher Unit -1 having Consent to operate under Air Prevention and Control of Pollution) Act, 1981, valid up-to 31/10/2028.
- iii. The limestone crushing process/flow in the stone crusher is as follows: -
Limestone lumps/boulders from mining lease → Limestone Feeder → Wobbler → Crusher → transported to plant via covered conveyors for cement manufacturing
- iv. Industry has covered the dug (feeding point of the limestone into the crusher) with rubber seals and fitted the enclosure with the sprinklers having automatic detectors for the vehicles entering into the enclosure to suppress the emissions during feeding of limestone.
- v. The emissions points of wobbler and crusher is attached/connected with the automatic Pulse-jet type Bag House which is ultimately connected with the ID fan and then to the stack of height 30 meters thereby minimizing the dispersion of process emissions, during limestone crushing, into the ambient environment.
- vi. Metalled access roads have been provided for the movement of vehicles from the mines to the dug of the crusher, to prevent fugitive emissions during vehicular movement.
- vii. Water sprinkling with the help of tankers and fog canon was noticed on the access roads.
- viii. The front side of the crusher (facing the Jodhpura Village) is provided with a wind barrier shed of height approx. 26 feet and with the running length of approx. 252 meters. Besides above, the boundary wall of height approx. 06 feet is provided around the crusher premises for the demarcation.
- ix. Dense plantation has been carried out outside the front facing side (with wind barrier shed) of the crusher and adequate saplings have been planted inside.
- x. Unit has also installed a vibratory screen, for the screening of rejects (if needed), in the crusher premises. The covering work of the same is under process.

“It is submitted that both Lime stone crushers are established on mining lease having ML No: 03/2003 in name of “Ultratech Cement Limited”, which is valid up-to 04/07/2034 and Rajasthan State Pollution Control Board guideline for abatement and control of

pollution in Stone Crusher industry dated 05/06/2018 stated that Stone crusher units may be established and operate on mining lease”.

Status of pollution control measures adopted in the Mining Lease of M/s Ultra Tech Cement Ltd.: -

- i. The total area of the mining lease is 548.78 Ha and area being used for the mining purpose is 71.59 Hectares at present.
- ii. Environmental Clearance under EIA, 2006 was accorded to said mining lease by MoEF and CC, GoI vide letter dated 16.01.2023 for lime stone mining up-to capacity 10.50 MTPA (ROM) and having Consent to Operate (CTO) under Air Prevention and Control of Pollution) Act, 1981, valid up-to 31.10.2028.
- iii. There is 01 active mining pit, where mining is being done via opencast shovel and dumper combination of mining with the benches system.
- iv. Unit has provided permanent water sprinklers fitted on the access roads in in the mining lease to control and reduce fugitive emissions.
- v. Efforts are made by unit to provide plantation around Mining Lease Area.
- vi. Overburden observed at earmarked OB Dump site only and top-soil stacking also found satisfactory.
- vii. Unit has done plantation on the matured overburden dumps (on clay dumps) and has provided retaining wall of height approx. 1.5 meters.

Comparative statement of last 06 months dust emission reports from the mine is enclosed as **Annexure- 11**.

Excerpts from the factual status report of Assistant Mining Engineer, Kotputli-Behror (Copy of the report is enclosed as Annexure-12): -

- i. The mining lease was originally transferred from Rajasthan State Industrial Development Corporation to M/s Grasim Industries Limited vide order dated 18/02/2002.
- ii. Thereafter, the mining lease was transferred from M/s Grasim Industries Limited to M/s Ultratech Cement Limited, vide order dated 28/08/2018.
- iii. The mining lease was earlier inspected on dated 19/12/2022 in reference to the complaint received against the unit. Details are as follows: -
 - a) The nearest house in Abadi is located at a distance of 400 meters from the mining pit.
 - b) Mining activity/blasting is being done in the designated area by the industry.
 - c) The industry has obtained permission, for deep hole blasting and for blasting at a distance of 100 meters from any public places, vide DGMS letters dated 28/06/2023 and 20/10/2023 respectively.
- iv. Mining lease was again inspected on dated 28/04/2023 and observations during inspection were as follows: -

- a) The mining activity, with the help of excavator, was being done at a distance of 200 meters from the nearest house in Abadi.
 - b) No blasting was being carried out, from 03 months, in the mining pit located nearest to the village Jodhpura, due to the opposition from some of the villagers of Jodhpura. Therefore, the mining was being done only with the help of machineries.
 - c) During inspection, the industry representative (for mining lease) informed that the blasting is only being done in the Western end of the mining lease which is located at a distance of 650 meters from the nearest Abadi.
 - d) The nearby houses were also visited but no fresh cracks, due to blasting operations, were observed in these houses.
 - e) Mining activity was being done in the designated area by the industry which was located at a distance of 400 meters from the public place/nearby houses.
- v. In compliance of the direction received from the District Collector, a notice was issued to the industry, vide letter dated 27/02/2024, for the submission of feasibility report of the mining lease.
- vi. In reply to the aforementioned notice, the industry, vide its email dated 01/03/2024, submitted the feasibility report with the relevant documents and according to which the distance of blasting pit was 440 meters from the nearest public places.
- vii. The mining lease was again inspected on 06/03/2024 along with the DGMS Official Sh. Surjit Katewa. Details are as follows: -
 - a) The verification of blasting was done by the DGMS official in presence of the industry representative for mining lease.
 - b) 12 holes each were blasted at a distance of 320 meters and 400 meters away from the Abadi in order to conduct the vibration study.
- viii. In accordance with the letter dated 11/01/2023 from Assistant Engineer, Public Works Department, Kotputli, a team was constituted by the SDM vide his letter dated 13/12/2022 to verify and check the damages to the nearby houses/structures in the Jodhpura Village.
- ix. The aforementioned team inspected, on dated 27/12/2022 and 30/12/2022, and during inspection it was observed by the team that the cracks in some of the houses were due to the construction defects, due to vibration and in some of the cases due to the old age nature of the houses.
- x. In accordance with the letter dated 15/10/2008 from Land Acquisition Officer cum Sub-Divisional Officer, Kotputli, the award amount of Rs. 13,43,42,698/- was decided to acquire the land of area 213.7750 Hectares of Villages Mohanpura, Kujota, Mahrampur Rajput, Mahrampur Nawab of Tehsil-Kotputli, District – Kotputli-Behror (then District-Jaipur).
- xi. According to the Executive Engineer, PWD, Kotputli Circle letter dated 22/02/2024, the visibility of cracks in the Village Jodhpura can be seen due to the age of these structures (approx. 40-60 years old), due to the ambient temperature fluctuations and due to the vibrations from blasting activity.

- xii. Villagers submitted that either the new limestone crusher (Unit-1) does not get operational or the villagers to be rehabilitated.

Observations, from Directorate General of Mines Safety, regarding the issue of problem caused due to blasting and vibrations, during site visit of joint committee members: -

- i. Owner, Agent or Manager of Mining lease No. 03/2003, located near Village Jodhpura, Tehsil-Kotputli, District-Kotputli (Earlier-Jaipur District), Rajasthan has obtained permission under Regulation 106(2)(b) of the Metalliferous Mines Regulations, 1961 to work by a system of deep-hole blasting (in area more than 300m distance from the habitation of Mohanpura-Jodhpura Village) with the help of Heavy Earth Moving Machinery vide this Directorate's letter No. 360971/NZ/Ajmer Region-1/Perm/2023/255992 dated 28.6.2023, valid up to 27.06.2028.
- ii. Jodhpura village was located at a distance of about 232m from the present mine workings of the mine. Therefore, management has obtained permission under Regulation 164(1-B) (a) of the Metalliferous Mines Regulations, 1961 vide this Directorate's letter No. 360971/NWZ/Ajmer Region-1/Perm/2023/258045 dated 20.10.2023 (Copy enclosed as Annexure-II) on the basis of recommendations of scientific study conducted by AKS University, Satna (MP) and report submitted vide Ref. No GK/GKH/7130523282, to conduct controlled blasting within 300m and beyond 100m distance from any permanent building or structure of permanent nature, not belonging to owner of the mine.
- iii. Clause No. 3.3(a) of the above permission under Regulation 164(1-B) (a) of the Metalliferous Mines Regulations, 1961, specified the parameters for controlled blasting for maximum allowable Peak Particle Velocity (PPV) of 10mm/sec for frequency range of 8-25Hz, for the mine.
- iv. Clause No. 5 specify that "Monitoring of peak particle velocity and of the dominant frequency shall be done with each round of deep hole shots fired with the approved ground vibration measuring instrument such as seismograph /microphone/Geophones/Noise meter etc. capable of giving digital output shall be done to measure PPV in mm/sec. and air over pressure in dB(A), to ensure that the ground vibrations are within the safe limit as recommended".
Permissible Peak Particle Velocity (PPV) in mm/s of the blast induced ground vibrations with dominant excitation frequency range was defined vide DGMS (Technical) Circular No.7/1997:

Types of structure	Dominant excitation frequency, Hz		
	<8 Hz	8-25 Hz	>25 Hz
A) Buildings/structures not belong to the owner			
i) Domestic houses/structures (Kuccha, Brick & Cement)	5	10	15
ii) Industrial buildings (RCC & Framed structures)	10	20	25
iii) Objects of historical importance and sensitive structures	2	5	10
B) Buildings belong to owner with limited span of life			
i) Domestic houses/structures (Kuccha, Brick and Cement)	10	15	25
ii) Industrial Buildings (RCC & framed structures)	15	25	50

- v. On the complaint of villagers and subsequently letter from ADM, Kotputli, two trial blasts were conducted at the mine on 06.03.2024 in presence of Shri Surjeet Katewa, Director of Mines Safety, Ajmer Region-1. The blasts were conducted at about 320m & 400m distance from the village habitation. The blast induced ground vibration recorded were 4.08mm/sec PPV@79Hz at 270m distance and 1.245mm/sec PPV@57Hz at 350m distance respectively, which were below to the allowable maximum 10mm/sec Peak Particle Velocity.
- vi. Further two blasts were also conducted on 29.07.2024 in presence of Shri Durga Shankar Salvi, Dy. Director of Mines Safety, Ajmer Region-1 at about 636m & 694m distance respectively from the habitation. The blast induced ground vibration recorded 0.678mm/sec PPV@17.1Hz and 0.717mm/sec. PPV@15.8Hz and at 580m and 640m distance respectively toward village, which were also within allowable maximum 10mm/sec Peak Particle Velocity.
- vii. Blasting records maintained at the mine were also checked since August, 2023 to July, 2024 i.e. one year and observed that maximum Peak Particle Velocity was recorded 4.51mm/sec. on dated 01.6.2024, which was below the allowable maximum 10mm/sec. Peak Particle Velocity, prescribed in the above permission under Regulation 164(1-B) (a) of the Metalliferous Mines Regulations, 1961, at clause No.3.3(a) specified above.
- viii. The Joint Committee members visited the above mine on 06/08/2024 & 07.8.2024, the details of the trial blast as follows:
 - (i) Two blasts were conducted on 06/08/2024 in presence of Shri Durga Shankar Salvi, Dy. Director of Mines Safety, Ajmer Region-1. Location of first blast was at 305 Alkali Ramp and two instruments were located at different places near Jodhpura Road towards habitations. The blast induced ground vibration were recorded 1.075mm/sec. PPV@27Hz and 1.816mm/sec. PPV@32Hz respectively. Location of the instruments were about 725m & 745m distance respectively from blasting site. The distance of nearest habitations was about 770m from blasting site. The blast induced ground vibration was monitored in both instruments within allowable maximum 10mm/sec Peak Particle Velocity.

Second blast was at Location 335 Kaizen, and instruments were at same location as above. The blast induced ground vibration recorded 1.586mm/sec PPV@31Hz and 0.780mm/sec. PPV@128Hz and at 1025m and 670m distance respectively near Jodhpura road towards habitations from blasting site. The distance of nearest habitations was about 800m from blasting site. The blast induced ground vibration was monitored in both instruments within allowable maximum 10mm/sec Peak Particle Velocity.

(ii) Further two blasts were also conducted on 07/08/2024 in presence of Shri Durga Shankar Salvi, Dy. Director of Mines Safety, Ajmer Region-1. Location of first blast was at 305 Alkali and two instruments were located at two different locations at Jodhpura Road towards habitations. The blast induced ground vibration recorded 0.903mm/sec PPV@15.8Hz and 1.095mm/sec. PPV@38Hz and at 715m & 670m distance respectively. The distance of nearest habitations was about 755m from blasting site. The blast induced ground vibration was monitored in both instruments within allowable maximum 10mm/sec Peak Particle Velocity.

Second blast was at Location 290 Box, and instruments were at same location as above. The blast induced ground vibration recorded 1.418mm/sec PPV@114Hz and 1.248mm/sec. PPV@38Hz and at 625m and 525m distance respectively at Jodhpura road towards habitations from blasting site. The distance of nearest habitations was about 580m from blasting site. The blast induced ground vibration was monitored in both instruments within allowable maximum 10mm/sec Peak Particle Velocity.

6. Other relevant observation/information –

- i. In reply to the RSPCB letter dated 08/08/2024, the factual status report received from Mining Department vide letter dated 14/08/2024 and earlier from AME, Kotputli-Behror as referred above are enclosed as **Annexure-12**.
- ii. In reference with the RSPCB letter dated 08/08/2024, the unit, vide its email dated 12/08/2024, submitted that the original proposal for the rehabilitation was in accordance with the letter dated 15/10/2008 from Land Acquisition Officer cum Sub-Divisional Officer, Kotputli, wherein the award amount of Rs. 13,43,42,698/- was decided to acquire the land of area 213.7750 Hectares of Villages Mohanpura, Kujota, Mahrampur Rajput, Mahrampur Nawab of Tehsil-Kotputli, District – Kotputli-Behror (then District-Jaipur) was issued and there was no consideration of the Mohanpura Village. The reply of the industry with the requisite document is enclosed as **Annexure-13**.
- iii. Unit has installed 11 piezo-meters across the premises (i.e. Plant, Mines and colony) and monitored water level regularly , Data from Jan, 2024 to June 2024 enclosed as **Annexure -14** and unit is also recharging the ground water with help of ground water recharge structures , Data from Jan, 2024 to June 2024 enclosed as **Annexure -15**, however ground water is related

- with Ground water department and in this regard a letter was written on 08/08/2024 behalf of committee members and reply of same is awaited.
- iv. On behalf of committee a letter was written to CM&HO, Kotputali-Behror to provide details of patient and diseases such as asthma, eye problem, hearing problem and skin diseases due to operation of Ultratech Cement Lie stone mining and stone crusher, however reply is awaited. In this regard earlier report of PMO, Govt. B.D.M.Hospital, Kotputali is enclosed as **Annexure- 18.**
 - v. It is submitted that at point no 2 (xvii) of EC issued by MoEF and CC, GoI Dated 16.01.2023 details regarding rehabilitation and resettlement mentioned stated that one village Mohanpura has been properly rehabilitated and another village namely Kujota need rehabilitation, which is planned to be shift after lease validity period (year 2034). Besides in EC earlier accorded to unit vide letter dated 17.08.2006 at point no. 2 (A-xvii) it was mentioned that “Land oustess and land losers/affected people should be rehabilitated as per the National Policy on resettlement and Rehabilitation of project affected families,2003”.
 - vi. Unit has not covered Jodhpura village under (R&R policy 2003) due to reason that the no mineral zone at the Jodhpura village site area and unit is not interested to invest in Resettlement and Rehabilitation of village Jodhpura as informed by the unit representative to the committee.
 - vii. It is submitted that road from the main highway to the cement plant required regular cleaning by mechanical sweeping machine and for the control of dust generated from movement of heavy vehicles, anti-smog gun and dust suppressant used effectively.

Recommendation of the Joint Committee: -

Based on the aforesaid observations, the joint committee recommends followings:

- i. A committee consisting of District Administration, Industry representative and villagers may be constituted by the Hon’ble NGT in order to plan and/or discuss about the resettlement and rehabilitation issue as per NPRR,2003 for village Jodhpura, as per condition no. 2 (A-xvii) of Environmental Clearance was accorded to unit by MoEF and CC, GoI vide letter dated 17.08.2006.
- ii. Public Works Department may be asked to submit the factual report regarding the formation of cracks due to the operation of industry and the compensation may be granted to the affected people/houses after evaluation, if the damage is caused due to the blasting operation of the unit.
- iii. District Administration may be asked to audit the works done by the industry under Corporate Social Responsibility for transparency and may continue the auditing periodically in order to restore the confidence of the villagers.

Enclosures: -

1. Copy of letter dated 19/07/2024 (Annexure-1)
2. Copy of letter dated 05/07/2024 (Annexure-2)
3. Copy of letter dated 22/07/2024 (Annexure-3)
4. Copy of letter dated 02/08/2024 (Annexure-4)
5. Copy of attendance sheet during site visit dated 06/08/2024 and 07/08/2024 (Annexure-5)
6. The copy of letter dated 16/01/2024 by the unit to District Collector (Annexure-6)
7. Corporate Social Responsibility (CSR) and a brief introduction compiled by the industry (Annexure-7)
8. Letters dated 08/08/2024 issued by RSPCB for data requirement (Annexure-8)
9. All the analysis/monitoring reports conducted during joint committee site visits (Annexure-9)
10. Analysis reports of Fugitive emissions, Air quality, Water carried out by RSPCB during October, 2023 and 09.07.2024 (Annexure-10).
11. Comparative 06 months statement of dust emission from Mine (Annexure-11).
12. Factual status report of Assistant Mining Engineer, Kotputli-Behror and Mining Department factual status report vide letter dated 14/08/2024 (Annexure-12)
13. Ground water piezometer water data (Annexure- 13)
14. Ground water recharge data (Annexure-14)
15. The reply, dated 12/08/2024, of the industry with the requisite document (Annexure -15)
16. Photographs, with GPS co-ordinates, taken during site vis/its dated 06/08/2024 and 07/08/2024 (Annexure-16)
17. DGMS, Ajmer Blasting and Vibration related monitoring Data (Annexure -17)
18. Government B.D.M.Hospital, Kotputali, Report (Annexure-18).



**Vijai N.
Member
Secretary,
RSPCB, Jaipur**



**Durga Shankar Salvi
Deputy Director of Mines
Safety,
DGMS, Ajmer**



**Deependra Jharwal
SEE and Regional
Officer,
RSPCB, Alwar**



**Sanjay Kumar Mukati
Scientist – B, Regional
Directorate,
CPCB, Bhopal**

राजस्थान सरकार
पर्यावरण एवं जलवायु परिवर्तन विभाग

क्रमांक एफ.12(53) पर्या./2024-00815-पार्ट-1 जयपुर, दिनांक 19.07.2024

कार्यालय आदेश

माननीय राष्ट्रीय हरित प्राधिकरण, भोपाल में दायर प्रकरण संख्या 143/2024, जोधपुरा संघर्ष समिति बनाम भारत संघ एवं अन्य और प्रकरण संख्या 144/2024, जोधपुरा संघर्ष समिति बनाम भारत संघ एवं अन्य में पारित आदेश दिनांक 01.07.2024 की पालना में गठित संयुक्त समिति में मुख्य सचिव, राजस्थान सरकार की और से प्रतिनिधित्व करने एवं मोका मुआयना कर तथ्यात्मक एवं क्रियान्वित रिपोर्ट बनाने हेतु सदस्य सचिव, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, जयपुर को एतद् द्वारा नियुक्त किया जाता है।
उक्त आदेश सक्षम स्तर से अनुमोदित है।

(मोनाली सेन)
विशिष्ट शासन सचिव

प्रतिलिपि:— निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

1. संयुक्त सचिव, मुख्य सचिव, जयपुर।
2. निजी सचिव, अतिरिक्त मुख्य सचिव, पर्यावरण एवं जलवायु परिवर्तन विभाग, जयपुर।
3. सदस्य सचिव, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, जयपुर।
4. खान एवं सुरक्षा महानिदेशक, राजस्थान सरकार, अजमेर।
5. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण मण्डल, नई दिल्ली।
6. रक्षित पत्रावली।

विशिष्ट शासन सचिव

RajKaj Ref
9070160



Validity unknown

Digitally signed by Monali Sen
Designation : Special Secretary To
Government
Date: 2024.07.19 12:44:54 IST
Reason: Approved



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone : 0141- 2716804, 2716800 e-mail : member-secretary@rpcb.nic.in

Helpline No. : 0141-2716877

No. F.10 (619) RPCB/Legal/NGT/2024/ 765-68

Date: 05/07/24

Regional Officer,
Rajasthan State Pollution Control Board,
Alwar
Email: - rorpcb.alwar@gmail.com

Subject - Regarding Hon'ble National Green Tribunal, Bhopal order dated 01.07.2024 in Original Application No. 143/2024 (CZ), Jodhpura Sangharsh Samiti V/s Union of India & Ors

Sir,

With reference to above subject matter, it is to inform that the Hon'ble NGT has passed an order dated 01.07.2024 and directed inter-alia as follow:-

5. We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:-

- (i) One representative from the Chief Secretary, State of Rajasthan, (Rajasthan) having sufficient knowledge in the field of environmental or mining.
- (ii) One representative from the Member Secretary, Rajasthan State Pollution Control Board, (Rajasthan)
- (iii) One representative from the Director General of Mines and Safety, State of Rajasthan, (Rajasthan)
- (iv) One Representative from the Central Pollution Control Board, (Rajasthan)

6. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.

You are hereby nominated as member of the committee as well as Nodal Officer on behalf of RSPCB with the direction to ensure compliance of Hon'ble NGT dated 01.07.2024.. Copy of Hon'ble NGT order dated 01.07.2024 is being enclosed for ready reference.

Enclosed-As above

(Vijai N.)
Member Secretary

Copy to following for Information and for further necessary action –

1. Chief Secretary, Govt of Rajasthan , Jaipur
2. Director General of Mines and Safety, Govt of Rajasthan , Ajmer
3. Member Secretary, Central Pollution Control Board, New Delhi

RajKaj Ref
8637079



Signature valid

Digitally signed by N. Vijai
Designation: Member Secretary
Date: 2024.07.05 10:03:46 IST
Reason: Approved



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone : 0141- 2716804, 2716800 e-mail : member-secretary@rpcb.nic.in

Helpline No. : 0141-2716877

No. F.10 (620) RPCB/Legal/NGT/2024/ 754-557 Date: 05-07-2024

Regional Officer,
Rajasthan State Pollution Control Board,
Alwar
Email: - rorpcb.alwar@gmail.com

Subject - Regarding Hon'ble National Green Tribunal, Bhopal order dated 01.07.2024 in Original Application No. 144/2024 (CZ), Jodhpura Sangharsh Samiti V/s Union of India & Ors

Sir,

With reference to above subject matter, it is to inform that the Hon'ble NGT has passed an order dated 01.07.2024 and directed inter-alia as follow:-

6. We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:-

- (i) One representative from the Chief Secretary, State of Rajasthan, (Rajasthan) having sufficient knowledge in the field of environmental or mining.
- ii) One representative from the Member Secretary, Rajasthan State Pollution Control Board, (Rajasthan)
- (iii) One representative from the Director General of Mines and Safety, State of Rajasthan, (Rajasthan)
- (iv) One Representative from the Central Pollution Control Board, (Rajasthan)

7. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.

You are hereby nominated as member of the committee as well as Nodal Officer on behalf of RSPCB with the direction to ensure compliance of Hon'ble NGT dated 01.07.2024.. Copy of Hon'ble NGT order dated 01.07.2024 is being enclosed for ready reference.

Enclosed-As above

(Vijai N.)
Member Secretary *ole*

Copy to following for Information and for further necessary action –

1. Chief Secretary, Govt of Rajasthan , Jaipur
2. Director General of Mines and Safety, Govt of Rajasthan , Ajmer
3. Member Secretary, Central Pollution Control Board, New Delhi

RajKaj Ref
8656657



Signature valid

Digitally signed by N. Vijai
Designation: Member Secretary
Date: 2024.07.05 10:10:11 IST
Reason: Approved *ole*

~~10/17/2019~~
11/17/2019
12/17/2019
1/17/2020
2/17/2020
3/17/2020
4/17/2020
5/17/2020
6/17/2020
7/17/2020
8/17/2020
9/17/2020
10/17/2020
11/17/2020
12/17/2020
1/17/2021
2/17/2021
3/17/2021
4/17/2021
5/17/2021
6/17/2021
7/17/2021
8/17/2021
9/17/2021
10/17/2021
11/17/2021
12/17/2021
1/17/2022
2/17/2022
3/17/2022
4/17/2022
5/17/2022
6/17/2022
7/17/2022
8/17/2022
9/17/2022
10/17/2022
11/17/2022
12/17/2022
1/17/2023
2/17/2023
3/17/2023
4/17/2023
5/17/2023
6/17/2023
7/17/2023
8/17/2023
9/17/2023
10/17/2023
11/17/2023
12/17/2023
1/17/2024
2/17/2024
3/17/2024
4/17/2024
5/17/2024
6/17/2024
7/17/2024
8/17/2024
9/17/2024
10/17/2024
11/17/2024
12/17/2024
1/17/2025
2/17/2025
3/17/2025
4/17/2025
5/17/2025
6/17/2025
7/17/2025
8/17/2025
9/17/2025
10/17/2025
11/17/2025
12/17/2025
1/17/2026
2/17/2026
3/17/2026
4/17/2026
5/17/2026
6/17/2026
7/17/2026
8/17/2026
9/17/2026
10/17/2026
11/17/2026
12/17/2026
1/17/2027
2/17/2027
3/17/2027
4/17/2027
5/17/2027
6/17/2027
7/17/2027
8/17/2027
9/17/2027
10/17/2027
11/17/2027
12/17/2027
1/17/2028
2/17/2028
3/17/2028
4/17/2028
5/17/2028
6/17/2028
7/17/2028
8/17/2028
9/17/2028
10/17/2028
11/17/2028
12/17/2028
1/17/2029
2/17/2029
3/17/2029
4/17/2029
5/17/2029
6/17/2029
7/17/2029
8/17/2029
9/17/2029
10/17/2029
11/17/2029
12/17/2029
1/17/2030
2/17/2030
3/17/2030
4/17/2030
5/17/2030
6/17/2030
7/17/2030
8/17/2030
9/17/2030
10/17/2030
11/17/2030
12/17/2030
1/17/2031
2/17/2031
3/17/2031
4/17/2031
5/17/2031
6/17/2031
7/17/2031
8/17/2031
9/17/2031
10/17/2031
11/17/2031
12/17/2031
1/17/2032
2/17/2032
3/17/2032
4/17/2032
5/17/2032
6/17/2032
7/17/2032
8/17/2032
9/17/2032
10/17/2032
11/17/2032
12/17/2032
1/17/2033
2/17/2033
3/17/2033
4/17/2033
5/17/2033
6/17/2033
7/17/2033
8/17/2033
9/17/2033
10/17/2033
11/17/2033
12/17/2033
1/17/2034
2/17/2034
3/17/2034
4/17/2034
5/17/2034
6/17/2034
7/17/2034
8/17/2034
9/17/2034
10/17/2034
11/17/2034
12/17/2034
1/17/2035
2/17/2035
3/17/2035
4/17/2035
5/17/2035
6/17/2035
7/17/2035
8/17/2035
9/17/2035
10/17/2035
11/17/2035
12/17/2035
1/17/2036
2/17/2036
3/17/2036
4/17/2036
5/17/2036
6/17/2036
7/17/2036
8/17/2036
9/17/2036
10/17/2036
11/17/2036
12/17/2036
1/17/2037
2/17/2037
3/17/2037
4/17/2037
5/17/2037
6/17/2037
7/17/2037
8/17/2037
9/17/2037
10/17/2037
11/17/2037
12/17/2037
1/17/2038
2/17/2038
3/17/2038
4/17/2038
5/17/2038
6/17/2038
7/17/2038
8/17/2038
9/17/2038
10/17/2038
11/17/2038
12/17/2038
1/17/2039
2/17/2039
3/17/2039
4/17/2039
5/17/2039
6/17/2039
7/17/2039
8/17/2039
9/17/2039
10/17/2039
11/17/2039
12/17/2039
1/17/2040
2/17/2040
3/17/2040
4/17/2040
5/17/2040
6/17/2040
7/17/2040
8/17/2040
9/17/2040
10/17/2040
11/17/2040
12/17/2040
1/17/2041
2/17/2041
3/17/2041
4/17/2041
5/17/2041
6/17/2041
7/17/2041
8/17/2041
9/17/2041
10/17/2041
11/17/2041
12/17/2041
1/17/2042
2/17/2042
3/17/2042
4/17/2042
5/17/2042
6/17/2042
7/17/2042
8/17/2042
9/17/2042
10/17/2042
11/17/2042
12/17/2042
1/17/2043
2/17/2043
3/17/2043
4/17/2043
5/17/2043
6/17/2043
7/17/2043
8/17/2043
9/17/2043
10/17/2043
11/17/2043
12/17/2043
1/17/2044
2/17/2044
3/17/2044
4/17/2044
5/17/2044
6/17/2044
7/17/2044
8/17/2044
9/17/2044
10/17/2044
11/17/2044
12/17/2044
1/17/2045
2/17/2045
3/17/2045
4/17/2045
5/17/2045
6/17/2045
7/17/2045
8/17/2045
9/17/2045
10/17/2045
11/17/2045
12/17/2045
1/17/2046
2/17/2046
3/17/2046
4/17/2046
5/17/2046
6/17/2046
7/17/2046
8/17/2046
9/17/2046
10/17/2046
11/17/2046
12/17/2046
1/17/2047
2/17/2047
3/17/2047
4/17/2047
5/17/2047
6/17/2047
7/17/2047
8/17/2047
9/17/2047
10/17/2047
11/17/2047
12/17/2047
1/17/2048
2/17/2048
3/17/2048
4/17/2048
5/17/2048
6/17/2048
7/17/2048
8/17/2048
9/17/2048
10/17/2048
11/17/2048
12/17/2048
1/17/2049
2/17/2049
3/17/2049
4/17/2049
5/17/2049
6/17/2049
7/17/2049
8/17/2049
9/17/2049
10/17/2049
11/17/2049
12/17/2049
1/1



क्षेत्रीय निदेशालय (मध्य), भोपाल
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)



क्षे.नि.भो./एन.जी.टी. ओ.ए.- 143/2024(CZ)/ 870

दिनांक: 02 अगस्त, 2024

प्रति,

Most urgent
NGT Case

✓ सदस्य सचिव
राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड
ए-4, इंस्टीट्यूशनल एरिया
झालाना इंदगरी
जयपुर - 302004

संशोधित पत्र

विषय: NGT OA No. 143/2024(CZ) "Jodhpura Sangharsh Samiti Vs. Union of India & Ors." में अधिकारी के नामांकन बाबत ।

संदर्भ: 1. माननीय एन.जी.टी. द्वारा पारित आदेश दिनांक: 01/07/2024
2. इस कार्यालय का पत्र क्रमांक: क्षे.नि.भो./एन.जी.टी. ओ.ए.- 144/2024(CZ)/660 दिनांक: 09 जुलाई, 2024

महोदय,

कृपया माननीय एन.जी.टी. द्वारा दिनांक: 01/07/2024 को विषयांकित प्रकरण में पारित आदेश का अवलोकन करने का कष्ट करें । विषयांकित प्रकरण में माननीय एन.जी.टी. द्वारा संयुक्त समिति का गठन किया गया है, जिसमें मुख्य सचिव, राजस्थान राज्य, सदस्य सचिव, राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड, महानिदेशक खान एवं सुरक्षा, राजस्थान राज्य तथा केंद्रीय प्रदूषण नियंत्रण बोर्ड के प्रतिनिधि शामिल हैं ।

उपरोक्त समिति द्वारा कार्य पूर्ण करने के पश्चात Factual & Action Taken Report छः सप्ताह के भीतर माननीय एन.जी.टी. के समक्ष प्रस्तुत करना होगा । प्रकरण में सुनवाई की अगली तिथि दिनांक 20/08/2024 को नियत की गई है ।

उक्त कार्य हेतु श्री प्रवीण जैन, वैज्ञानिक 'ख' को नामित किया गया था (पत्र की छायाप्रति संलग्न) जो अपरिहार्य कारणों से उपस्थित नहीं हो सकेंगे ।

अतः उनके स्थान पर उक्त कार्य हेतु इस कार्यालय से श्री संजय कुमार मुकाती, वैज्ञानिक 'ख' (मोबाइल नं.- 7879488657, ईमेल- sanjaymukati200535@gmail.com) को नामित किया जाता है ।

भवदीय,

क्षेत्रीय निदेशक

प्रतिलिपि:

- | | | |
|---|---|--------------------------|
| 1. डिवीजनल हेड, विधि अनुभाग, के.प्र.नि.बो., दिल्ली | - | की ओर कृपया सूचनार्थ । |
| 2. क्षेत्रीय अधिकारी, रा.रा.प्र.नि.बो. उलगाट | } | की ओर कृपया सूचनार्थ एवं |
| 3. श्री संजय कुमार मुकाती, वैज्ञानिक 'ख' के.प्र.नि.बो., भोपाल | | आवश्यक कार्यवाही हेतु । |

क्षेत्रीय निदेशक

"राजभाषा हिन्दी में पत्र व्यवहार का स्वागत है"

पता: "परिवेश भवन"

पर्यावरण परिसर, ई-5, अरेरा कालोनी, भोपाल-462016

ईपीएबीएक्स : 0755-2775385, 2775386

क्षेत्रीय निदेशक डायरेक्ट : 0755-2775384

ई-मेल: cpcb.bhopal@gmail.com, वेबसाइट: www.cpcb.nic.in

मुख्यालय:

परिवेश भवन

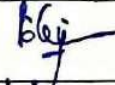
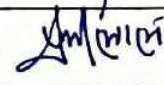
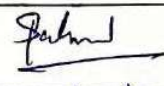
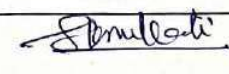
पूर्वी अर्जुन नगर, दिल्ली-110032

दूरभाष क्र : 011-43102030

"सिंगल यूज प्लास्टिक" का करें बहिष्कार"

Attendance Sheet for the Joint Committee Visit in the matter of Original Application no. 143/2024 and 144/2024, Jodhpura Sangharsh Samiti vs Union of India & Ors. in Hon'ble NGT, Central Zone, Bhopal

06/08/2024 and
Date - 07/08/2024

Sr. No.	Name of Official	Designation & Department	Signature
1.	VIJAYAN	MS, RSPCB	
2.	Prema Lal	CEE, RPCB, Jaipur	
3.	Durga Shankar Solvi	Dy Director of Mines Safety, DGMS, Amey	
4.	SANJAY KR. MUKHARJEE	CPCB, RD, BHOPAL	
5.	Deependra Thakur	R.O. RSPCB ALWAR	
6.	Anil Choudhary	Assistant Mining Engineer Mines Deptt. Kottavalur	
7.			
8.			
9.			
10.			



o/c

UTCL/KCW/L&L/2024/ 20099

दिनांक: 16-01-24

सेवा में,

श्रीमान कलेक्टर महोदय,
कोटपूतली-बहरोड़

विषय:- ग्राम मोहनपुरा में प्रार्थी कम्पनी अल्ट्राटेक सीमेंट लिमिटेड की भूमि पर किये गये वृक्षारोपण की अवैध कटाई के सम्बन्ध में संज्ञान बाबत।

महोदय,

निवेदन है कि अल्ट्राटेक सीमेंट लिमिटेड का ग्राम मोहनपुरा, तहसील कोटपूतली, जिला कोटपूतली-बहरोड़ में सीमेंट प्लांट स्थित है। हमारे द्वारा पर्यावरण एवं राजस्थान प्रदूषण नियंत्रण बोर्ड की नियमों को ध्यान में रखते हुए प्रतिवर्ष वृक्षारोपण किया जाता है। कम्पनी द्वारा वर्ष 2008-09 से अभी तक (2023-24) लगभग 2 लाख पेड़ों का वृक्षारोपण कम्पनी की स्वयं की भूमि पर किया गया है, तथा प्रतिवर्ष सीएसआर द्वारा सामूहिक वानिकी वृक्षारोपण के तहत लगभग 1 लाख पौधों का वितरण पर्यावरण को ध्यान में रखते हुए किया जा चुका है। कम्पनी वृक्षारोपण करने के पश्चात उनका नियमित रूप से देखभाल करती रही है।

यह कि विगत कुछ दिनों से कुछ असामाजिक तत्वों द्वारा अल्ट्राटेक सीमेंट लिमिटेड द्वारा लगाये गये पौधों को अब बड़े पेड़ बन चुके हैं को लगातार काटकर ले जा रहे हैं। ग्रामीणों द्वारा अबतक लगभग 5000 से भी अधिक बड़े पेड़ों को काट दिया गया है। जिसकी शिकायत कम्पनी द्वारा पूर्व में राजस्थान सरकार के ऑनलाईन पोर्टल पर भी की गई है। (जिसकी फोटो एवं प्रति संलग्न है।)



UltraTech Cement Ltd.
(Unit : Kotputli Cement Works)

FACTORY : Village : Mohanpura, Tehsil : Kotputli, Dist.: Jaipur – 303 108, Tel / Fax : 0141 - 2378980
JAIPUR OFFICE : Office No. 1, 3rd Floor, Sanghi Upasna Tower, Near Ahinsa Circle C-98, Subhash Marg, C-Scheme, Jaipur-302001 (Raj.)
Tel. : 0141 - 2378979/80/81
REGISTERED OFFICE : UltraTech Cement Ltd., 'B' Wing, Second Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai-400 093
CIN No. : L26940MH2000PLC128420

Regd. (PA)
16.01.24





यह कि इस प्रकार से बड़े-बड़े पेड़ों का काटा जाना बहुत ही दुःखद है, साथ ही पर्यावरण को भी नुकसान हो रहा है। कम्पनी कर्मचारियों द्वारा बहुत बार ग्रामीणों को समझाया भी गया की पेड़ न काटे जावे, किन्तु ग्रामीणों द्वारा निरन्तर पेड़ों को काटा जा रहा हैं। इस प्रकार की अवैध कटाई को रोका जाना अनिवार्य है अन्यथा कम्पनी द्वारा लगाये गये वृक्षों की हरित पट्टी पूर्ण रूप से समाप्त हो जायेगी।

श्रीमान जी से निवेदन है कि वृक्षों की कटाई को रोकने के लिए एक निरक्षण दल का गठन करने की कृपा करे। जिससे की आगे और पेड़ों को कटने बचाया जा सके।

आप श्रीमान जी से निवेदन है कि उक्त विषय पर उचित कार्यवाही कर कम्पनी को अनुग्रहित करे।

जरिये प्राधिकृत हस्ताक्षरकर्ता

मैं. अल्ट्राटेक सीमेंट लिमिटेड
यूनिट कोटपूतली सीमेंट वर्क्स

प्रतिलिपि सूचनार्थ:-

1. श्रीमान पुलिस उपाधीक्षक महोदय, कोटपूतली, जिला कोटपूतली-बहरोड
2. श्रीमान थाना अधिकारी महोदय, सररुण्ड, कोटपूतली, जिला कोटपूतली-बहरोड
3. श्रीमान वन संरक्षण अधिकारी, कोटपूतली, जिला कोटपूतली-बहरोड

संलग्न:-

1. राजस्थान सरकार के ऑनलाईन पोर्टल पर शिकायत प्रति।
2. पेड़ों की काटे जाने की फोटो।



UltraTech Cement Ltd.

(Unit : Kotputli Cement Works)

FACTORY

JAIPUR OFFICE

REGISTERED OFFICE

CIN No.

: Village : Mohanpura, Tehsil : Kotputli, Distt.: Jaipur - 303 108, Tel / Fax : 0141 - 2378980

: Office No. 1, 3rd Floor, Sanghi Upasna Tower, Near Ahinsa Circle C-98, Subhash Marg, C-Scheme, Jaipur-302001 (Raj.)
Tel. : 0141 - 2378979/80/81

: UltraTech Cement Ltd., 'B' Wing, Second Floor, Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai-400 093

: L26940MH2000PLC128420



Scanned with OKEN Scanner

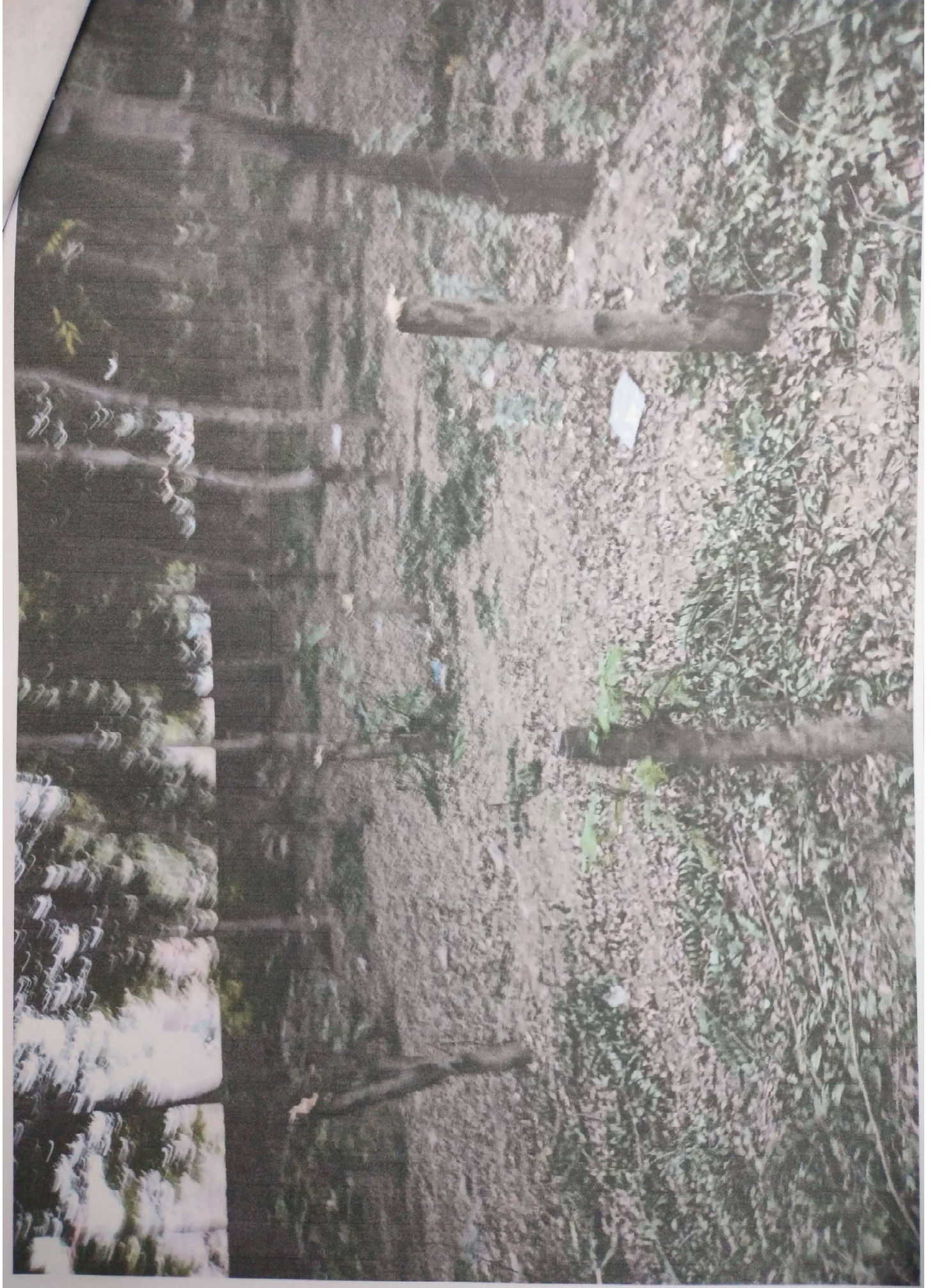
[Home](#) [About Sampark](#) [Help](#) [Feedback](#) [Gallery](#) [Contact Us](#)

Redressal of Public Grievances Department, Govt. of Rajasthan, Jaipur

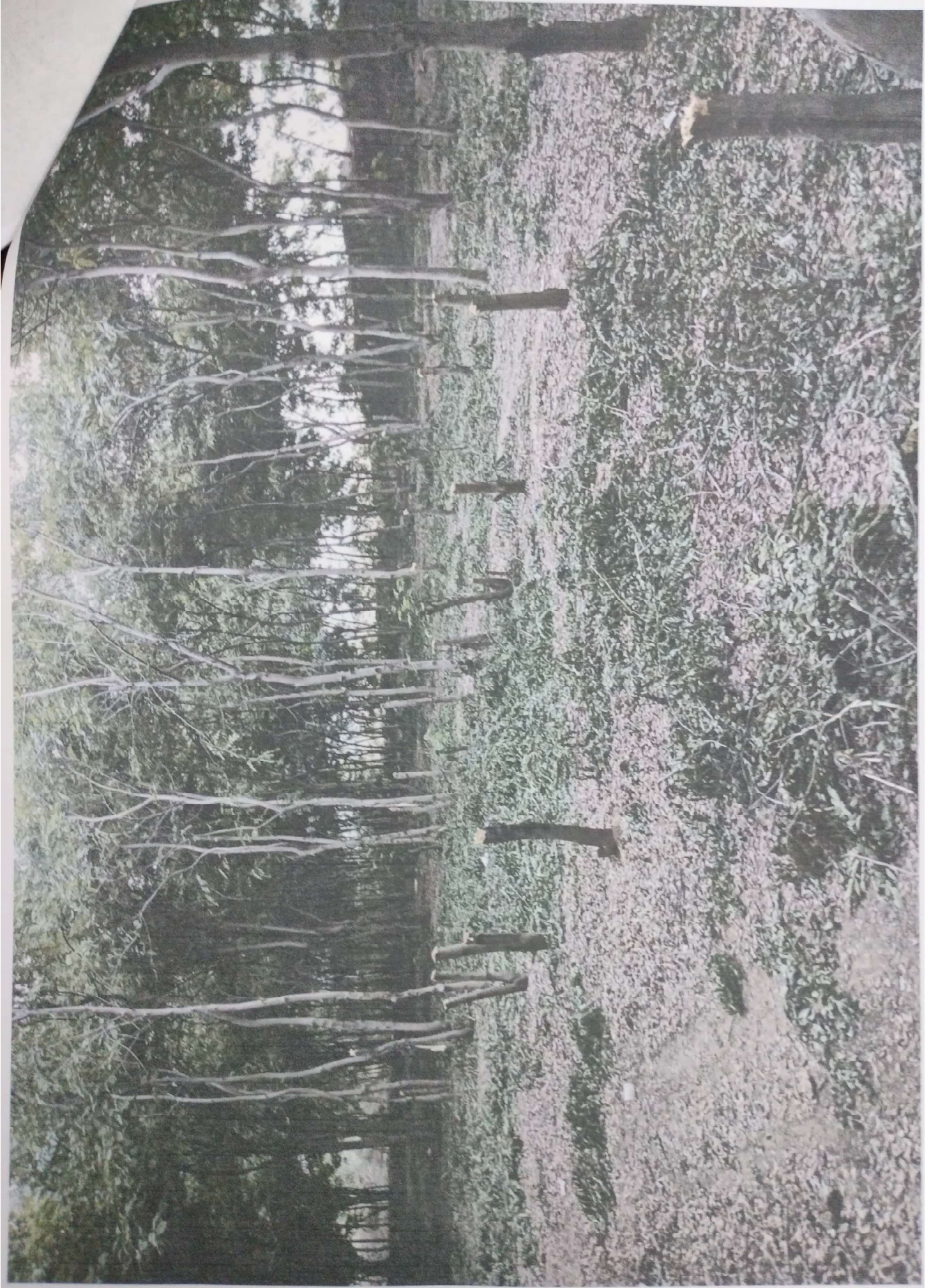
Last Update On : 03 Nov 2023

Scanned with OKEN Scanner











**Mohanpura-Jodhpura Limestone Mine,
UltraTech Cement- Kotputli**

**Welcomes
Hon'ble Committee Members**



UltraTech Cement at a glance



UltraTech Cement Limited is the cement flagship company of the Aditya Birla Group

- Single largest cement company in India
- Consolidated capacity of 154.86 Million TPA
- Operations in four countries - India, UAE, Bahrain and Sri Lanka
- In India operations across 18 States in 134 cities
- 24 integrated plants, 1 clinkerisation unit,
- 33 grinding units, 8 bulk terminals, 1 white cement plant, 2 wall care putty plants

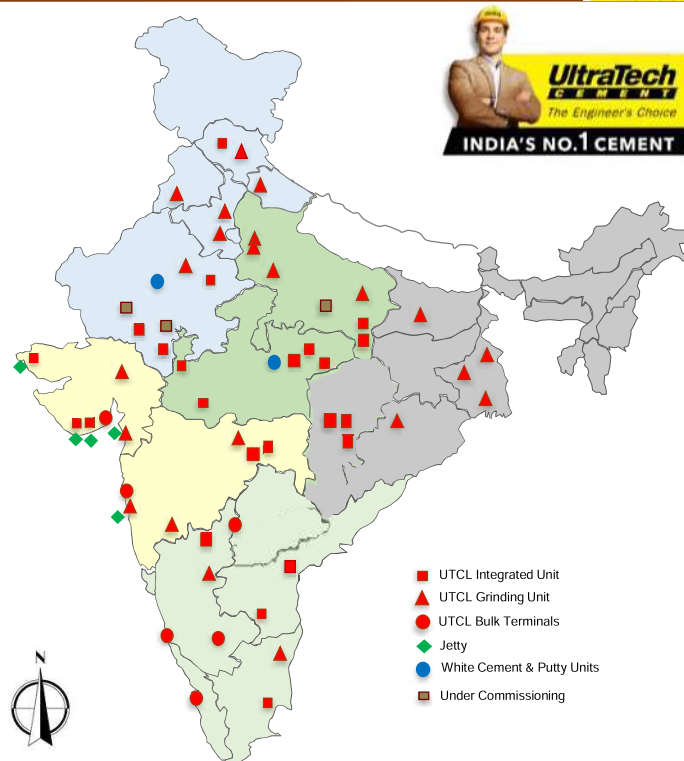
- In Rajasthan UTCL is operating

04 Integrated Cement Plant & 05 Limestone Mines

at Kotputali, Chittorgarh & Pindwara and

Birla White at Kharia Khangar (Jodhpur)

01 grinding unit at Neem Ka Thana



Kotputali Cement Works at a glance

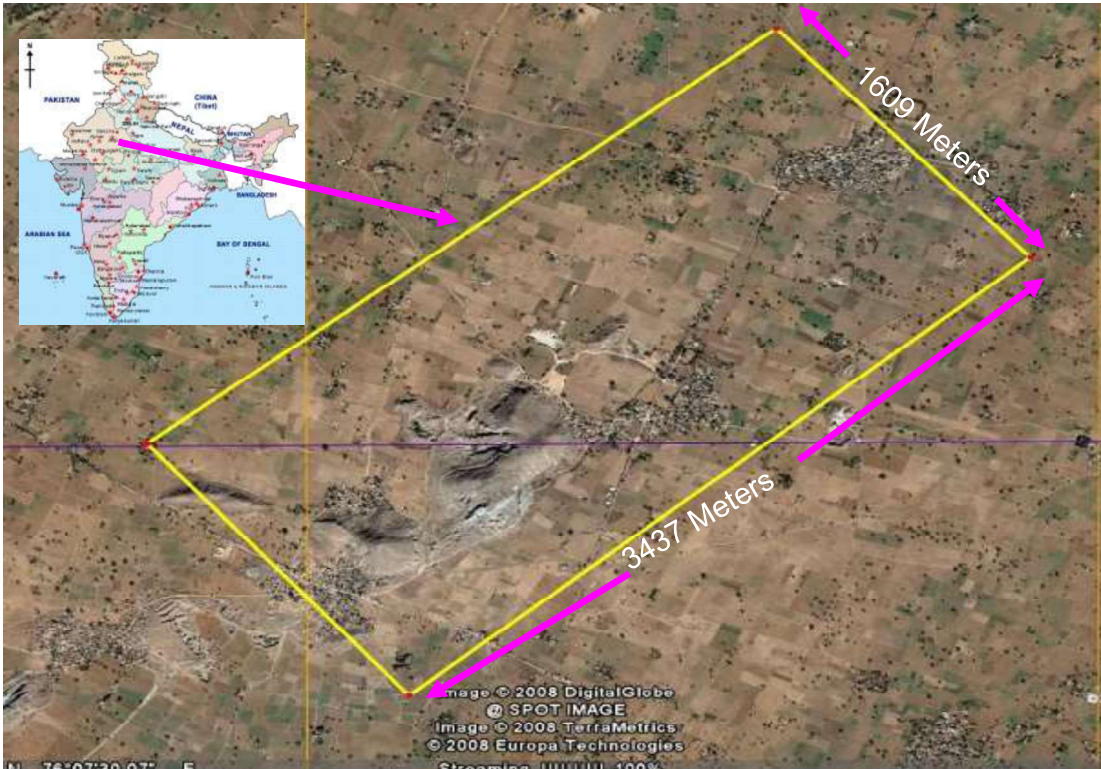


- UltraTech Cement, Unit-Kotputli Cement Works has an Integrated Cement Plant located at Tehsil: Kotputli, District: Jaipur (Rajasthan) having capacity Clinker: 8.0 MTPA, Cement: 8.0 MTPA, CPP: 46 MW and WHRB 32 MW & Expansion EC was obtained in 2021 and plant is in operation since 2009.
- The limestone requirement of the Integrated Cement plant is being fulfilled from the Mohanpura Limestone Mines adjacent to the Cement plant. The Mines is operating since 2009.
- EC for 4.0 MTPA Limestone production was obtained in 2006 , expansion from 4 to 6 MTPA was obtained in 2010 and Expansion from 6.00 to 10.5 MTPA was obtained in 16th Jan 2023.

VIEW OF MINING LEASE AREA FROM SATELLITE 2008



Total ML Area : 548.78 ha



VIEW OF MINING LEASE AREA FROM SATELLITE



STATUS OF MINING LEASE, MINING PLAN, EXISTING EC AND CERTIFICATION OF COMPLIANCE



S. No.	Particulars	Date & Status
A. Status Of Mining Lease		
1.	Mining Lease granted in favor of RIICO Transfer of Mining Lease in favour of Grasim Transfer of Mining Lease in favour of UTCL	29.06.1984 18.02.2002 26.06.2018 (Lease deed execution 29.10.2018 valid up to 04.07.2034)
B. Status Of Mining Plan		
1.	Modification of the Mining Plan along with Progressive Mine Closure Plan	Valid from 01.04.2024 to 31.03.2029
C. Status of Environmental Clearance ----		
1.	Environmental Clearance for Limestone Production Capacity of 4.0 million TPA.	17.08.2006
2.	Environmental Clearance for expansion in Limestone Production Capacity from 4.0 to 6.0 million TPA.	30.04.2010
3.	Environmental Clearance for expansion in Limestone Production Capacity from 6.0 to 10.5 million TPA.	16.01.2023
4.	Name Change in Environmental Clearance in favor of UTCL	09.07.2020
5.	Certification of compliance of EC conditions by RO, MoEFCC	29.05.2022

STATUS OF CONSENTS AND PERMISSIONS



S. No.	Detail	Date
A. Status of CTE & CTO		
1.	CTE for Limestone Production Capacity 4.0 Million TPA,	02.04.2007
2.	CTO for Limestone Production Capacity 4.0 Million TPA	03.06.2008
3.	CTE for Limestone Production Capacity 6.0 Million TPA	04.01.2011
4.	CTO for Limestone Production Capacity 6.0 Million TPA	06.09.2011, 02.05.2014, 26.04.2017, 07.04.2022
5.	CTE for Limestone Production Capacity 10.5 Million TPA	02.03.2023
6.	CTO for Limestone Production Capacity 10.5 Million TPA	10.11.2023
B. Authenticated Past Production Details		
1.	Authenticated Past production details by Dept of Mines & Geology, Rajasthan	27.05.2022
C. Status of NOC from CGWA for Ground Water Withdrawal & Intersection of Water Table		
1.	NOC for Ground Water Withdrawal 2080 KLD has been obtained from CGWA NOC for Mines rain-water 1520 KLD quantum has been approved by CGWA. Payment assessment due at CGWA level after which NOC certificate will be issued	31.07.2024 (25.09.2022 to 24.09.2024) Copy of e-mail attached
D. Status of Certificate from Deputy Conservator of Forest, Jaipur		
1.	No Forest land is involved in mining lease area from Deputy Conservator of Forest	08.02.2022
2.	➤ No National Park, Wildlife Sanctuary, Biosphere Reserve, Wildlife Corridor, Tiger/Elephant Reserve within 10 km radius of study area ➤ Authentication of List of flora and fauna for core and buffer zone	➤ 21.02.2022

STATUS OF CONSENTS OF CRUSHER



S. No.	Detail	Date
A. Status of CTE & CTO for Crusher		
1.	CTE for Limestone Crusher L-1 Production Capacity 1600 TPH	14.02.2018
2.	CTO for Limestone Crusher L-1 Production Capacity 1600 TPH	14.02.2018
3.	CTE for Limestone Crusher L-2 Production Capacity 1600 TPH	02.03.2023
4.	CTO for Limestone Crusher L-2 Production Capacity 1600 TPH	16.11.2023
5.	CTE for Aggregate & RMC Production Capacity 300.00 TPH & 120.00 M ³ /HOUR	26.07.2022
6.	CTO for Aggregate & RMC Production Capacity 300.00 TPH & 120.00 M ³ /HOUR	26.07.2022

STATUS OF LAND USE & RESERVES AND ITS LIFE



Sr. no.	Particular	Area put to use (Ha.)
1	Area under Mining	71.59
2	Overburden/Waste Dumping	47.03
3	Occupied by plant, buildings, residential, welfare buildings and roads, etc.	19.50
4	Mineral storage	4.64
	Total	142.76

- Reserves as on 01.4.2024: 204.15 Million Tonnes
- Life of Mine as on 01.4.2024 (@10.5 MTPA): 19.44 Years

STATUS OF GREENBELT AND PLANTATION



- ❑ Greenbelt and Plantation area (Upto April 2024) : 56.0 ha.
- ❑ Land put to use for mining & allied activities (Upto April, 2024) : 142.76 ha.
- ❑ Greenbelt and Plantation developed is about 38.18 % of total land put to use. So, we have already exceeded the required 33% area under plantation/greenbelt as per CTO condition.
- ❑ No. of plants planted (Upto 2023-24): 104331 nos.
- ❑ Survival Rate: 91.1%
- ❑ Type of plant species: Neem, Karanj, Shisham, Khair, Gulmohar, Kala siris, Amaltash, Khejri, Amla, Simol, Kikar/Babool, etc.
- ❑ Plantation of saplings in 2023-24: 4000 nos.
- ❑ Plantation area of 2023-24: 1.5 ha. (At Dump sites)
- ❑ Plantation of saplings in 2024-25: 650 nos.
- ❑ Plantation area of 2024-25 : 0.22 ha. (At new crusher site)

STATUS OF YEARWISE PLANTATION IN MINING AREA



Year	Planted (Nos)	Survived (Nos)	Survival Rate (%)	Area (Hect.)
2007-08	1260	1200	95.2	1.50
2008-09	1890	1800	95.2	2.50
2009-10	4850	4344	89.6	7.00
2010-11	9255	8789	95.0	8.50
2011-12	8007	7604	95.0	9.50
2012-13	8054	6538	81.2	7.00
2013-14	8228	7129	86.6	5.00
2014-15	9119	8386	92.0	2.00
2015-16	8086	7381	91.3	1.00
2016-17	8031	7281	90.7	0.50
2017-18	7041	6059	86.1	1.00
2018-19	10000	9870	98.7	3.00
2019-20	4500	3728	82.8	1.50
2020-21	4000	3400	85.0	1.50
2021-22	4000	3700	92.5	1.50
2022-23	3500	3500	100.0	1.50
2023-24	4000	3850	96.0	1.50
2024-25	650	600	92.3	0.25
TOTAL	104971	95659	91.1	56.25

EXISTING GREENBELT & PLANTATION



Plantation around Mines office

EXISTING GREENBELT & PLANTATION



Towards New Mohanpura (Rehabilitated) Village



Plantation around Mines office



Neem Plantation between Mines & Residential Area



Plantation along the Public Road side



Plantation on waste dump



Plantation around crusher plant

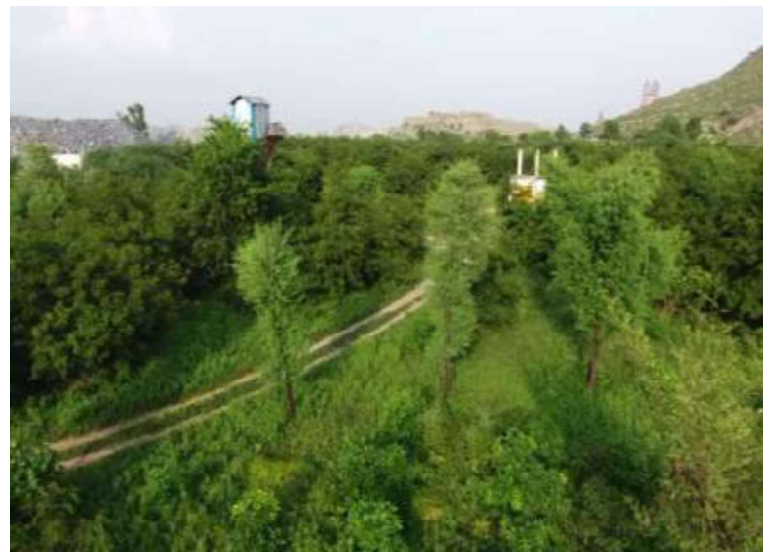


EXISTING GREENBELT & PLANTATION



Plantation around Mines magazine area

EXISTING GREENBELT & PLANTATION



Plantation in ML / Mines magazine area

EXISTING GREENBELT & PLANTATION



Plantation in ML area

EXISTING GREENBELT & PLANTATION



Plantation at Clay dump site

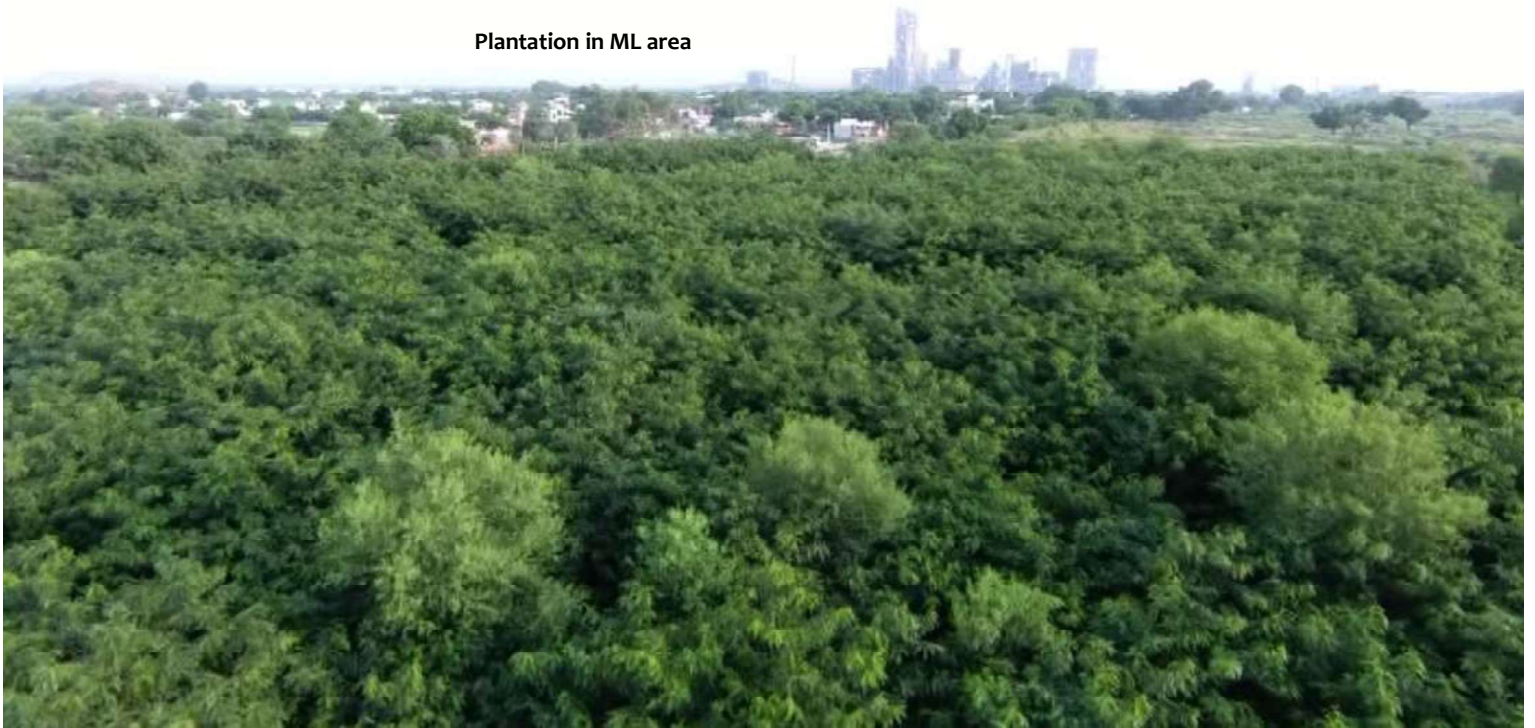
EXISTING GREENBELT & PLANTATION

Plantation in ML area



EXISTING GREENBELT & PLANTATION

Plantation in ML area



EXISTING GREENBELT & PLANTATION

Plantation in ML area



EXISTING GREENBELT & PLANTATION



EXISTING GREENBELT & PLANTATION

Plantation in ML area



EXISTING GREENBELT & PLANTATION

Plantation in ML area



EXISTING GREENBELT & PLANTATION

Plantation in ML area



31:48

EXISTING GREENBELT & PLANTATION

Plantation around Mines area

EXISTING GREENBELT & PLANTATION

Plantation in colony area



EXISTING GREENBELT & PLANTATION

Plantation in ML area



EXISTING GREENBELT & PLANTATION

Plantation at plant boundary and mines area



Plantation in colony area



NURSERY DEVELOPED FOR PLANTATION



PLANTATION AT MINES AREA

Involved local public in plantation



PLANTATION AT MINES AREA



- 4000 no. of plantation done in 2023 -24
- Area covered – 1.5 ha.

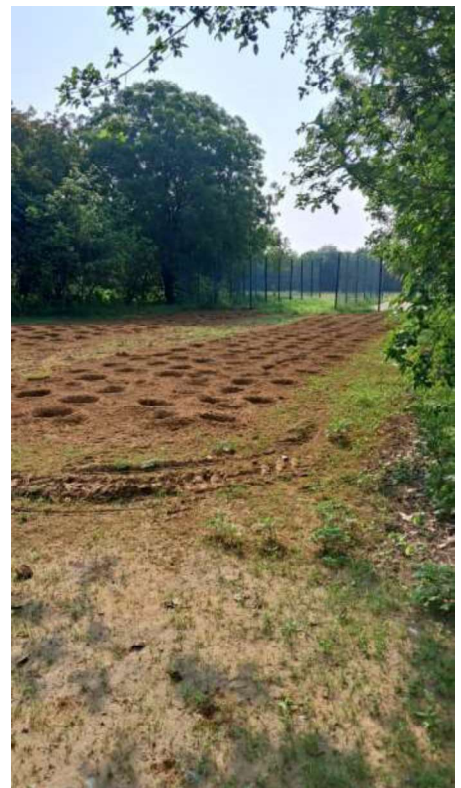


वृक्षारोपण अभियान : एक पड़े पितृ के नाम



- So far this year, we have purchased 21500 saplings and have planted 4804 saplings by 31st July in 2024-25 and have also prepared 8000 seed balls, which have been distributed for spraying in the nearby areas..

वृक्षारोपण जागरूकता अभियान : पौधारोपण की पूर्व तैयारी



USE OF GREEN ENERGY



Solar Plant of 9 MW
Commissioned in May -2022

आदित्य बिरला पब्लिक स्कूल में वृक्षारोपण अभियान



SAPLING DISTRIBUTION PROGRAMME FOR VILLAGERS



GARLAND DRAINS AND RETAINING WALLS AROUND THE OB DUMP



Retaining wall around OB Dump



Garland Drains



Paccka approach road At Mines Entry & Exit gate



ESTABLISH CONTINUOUS AMBIENT AIR QUALITY STATION AND PIEZOMETER IN MINING AREA



CAAQM Station at Mines area



Water level Monitoring by Piezowell



Digital Display Board at Mines entry gate

PLANTATION AROUND CRUSHER and BOUNDARY WALL



M4GH+G93, Kansli - Koojota Rd, Gordhanpura, Jodhpura Khola, Rajasthan

Plantation along with outside boundary wall

Latitude 27.676723° Longitude 76.127690°

LOCAL 18:10:54 GMT 12:40:54 THURSDAY 07.04.2024 ALTITUDE 327 METER

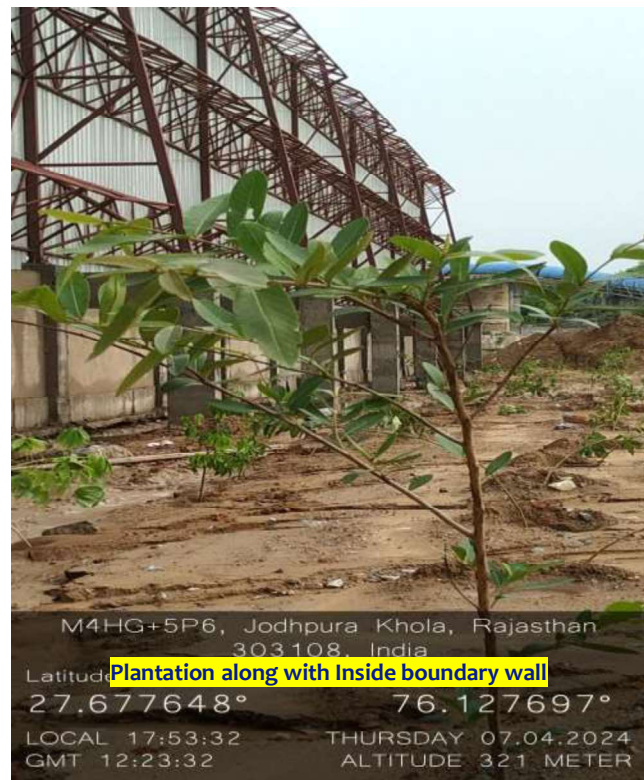


Boundary wall around crusher 6 + 26 ft. and 252 meter length

M4HG+5P6, Jodhpura Khola, Rajasthan 303108, India

Latitude 27.676489° Longitude 76.126604°

LOCAL 18:07:26 GMT 12:37:26 THURSDAY 07.04.2024 ALTITUDE 309 METER



M4HG+5P6, Jodhpura Khola, Rajasthan
303108, India

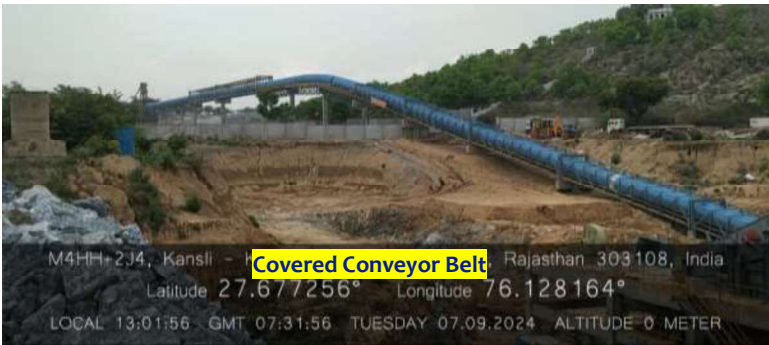
Plantation along with Inside boundary wall

Latitude 27.677648° Longitude 76.127697°

LOCAL 17:53:32 THURSDAY 07.04.2024

GMT 12:23:32 ALTITUDE 321 METER

AIR POLLUTION CONTROL SYATEM AT CRUSHER



AIR POLLUTION CONTROL SYATEM AT CRUSHER



Water spray along Haul Roads



Atomised water spray



Rubber Curtains



Water Canon Machin



Water Sprinkler system in mines haul road



Plantation along with outside boundary wall

WATER CONSERVATION AND MANAGEMENT AT KCW



1.5 Lakh M3 capacity

Recharging pond at mine foot hill



1.0 Lakh M3 capacity

Recharge pond near village- Mohanpura



1.0 Lakh M3 capacity

Recharge pond near village- Kansli – Heroda Temple



Roof Top Water Harvesting at Mohanpura School

Roof top rain water harvesting at school



1.0 Lakh M3 capacity

Recharge pond near village Kujota



Piezometers for monitoring

WATER CONSERVATION AND MANAGEMENT



अल्ट्राटेक सीमेंट कोटपूतली के सौजन्य से

इस परिसर में वर्षा जल सवर्धन किया जाता है

Rooftop Area (Sq.m)	: 2967
Avg. Rain Fall (mm)	: 608
Runoff Coefficient (%)	: 85
Total water harvest Cum/Annunum	: 1528

NOW SAVE WATER

Roof top rain water harvesting at school Mohanpura

Roof Water Harvesting at New Mohanpura School 1528 m3



WATER CONSERVATION AND MANAGEMENT



Drip irrigation & Sprinkling arrangements to conserve water

Water storage in mine pit



Piezometers at
Mine Site



WATER CONSERVATION AND MANAGEMENT

- Domestic waste water from mine office is being/will be treated in Sewage Treatment Plant (Capacity of 500 KLD) and treated water is being/will be used in plantation/dust suppression.
- Waste water from workshop/mine operations/washing is being/will be recycled after treating with the help of oil-water separator. (Capacity 10 KLD)



Cleaned water from 3rd tank is recycled for washing purpose, which results in optimum utilization of water resources

WORK DONE UNDER CSR



Construction of Community Centre at New Mohanpura Village



Sanitation Campaign



Renovation of Veterinary Hospital at Gordhanpura



Renovation of Health Sub Centre at Gordhanpura



Construction of Gaushala near Kujota Village

WORK DONE UNDER CSR



Painting work Agriculture College at Kanwarpura



Inauguration of Pulse Polio



Construction of Borewell at Mohanpura



Construction of Toilet in Govt. School Kujota



Material Distribution



Covid-19 Vaccination Camp

WORK DONE UNDER CSR



At Jodhpura



WORK DONE UNDER CSR



At Jodhpura



WORK DONE UNDER CSR



At Jodhpura – Mohanpura



WORK DONE UNDER CSR



Atal Seva Kendra –Jodhpura, Mohanpura

Boundary wall and gate construction – Jodhpura School



WORK DONE UNDER CSR



10TH Class Girls Free Coaching



शिक्षा का किसी भी क्षेत्र के विकास में होता है अमूल्य योगदान: प्रीति दुराफे



बालिकाएं निर्धन रूप से आए एवं सीखें और हम चाहते हैं कि इनमें से अधिक से अधिक बालिकाएं भविष्य में कामयाब बनें। विशिष्ट अतिथि मधु मल्होत्रा, प्रभा दुबे, कुसुम पांडे, मानिल, श्वेता मिश्रा रही। संचालन करते हुए सी.एस.आर मैनेजर राजेन्द्र कुरावाहा ने बताया कि यह कोचिंग का 14 वां वर्ष है। विगत 13 सालों में कोचिंग में अनेक बाली छात्राओं का परीक्षा परिणाम काफी सराहनीय रहा है।

बालिका कोचिंग शिक्षा का शुभारम्भ

कोटपूतली (मुदुल पत्रिका)। निकटवर्ती ग्राम मोहनपुरा स्थित अल्ट्राटेक कम्युनिटी वेलफेयर फाउण्डेशन में बालिका शिक्षा सुदृढीकरण कार्यक्रम के तहत कक्षा 10 वीं की कोचिंग का शुभारम्भ किया गया। मुख्य अतिथि मंजरी महिला मंडल अध्यक्ष प्रीति दुराफे ने कहा कि शिक्षा का किसी भी क्षेत्र के विकास में अमूल्य योगदान होता है। बालिकाएं भविष्य की धरोहर हैं। समाज में अभी भी बालिका शिक्षा पर समुचित ध्यान नहीं दिया जाता है एवं इनकी प्रार्थनिकता भी समाज में अभी भी काफी पीछे है। बालिका के शिक्षित होने से दो परिवारों का



भला होता है। हमें बालिका शिक्षा पर ध्यान देना चाहिये। उन्होंने बालिकाओं को निरन्तर कठोर परिश्रम करने के लिए प्रेरित किया। साथ ही शिक्षकों से कहा कि छात्राओं का समय-समय पर टेस्ट

लेकर उनकी प्रगति की समीक्षा करें, जिससे कि कोचिंग में आने का सही मायने में फायदा मिल सके। यह कोचिंग ग्रामीण बालिकाओं के लिए ही शुरू की गई है अतः इसकी सार्थकता तभी है जब सभी

गत 13 वर्षों में अब तक 647 बालिकाओं को कोचिंग दी जा चुकी है एवं परीक्षा परिणाम 96 प्रतिशत रहा है। इस वर्ष भी 25 बालिकाओं हेतु कोचिंग फाउण्डेशन कार्यालय में आयोजित की जायेगी। इससे पूर्व अतिथियों ने मां सरस्वती की प्रतिमा के समक्ष दीप प्रज्ज्वलित करके कार्यक्रम का शुभारंभ किया। 10 वीं कक्षा की बालिका कोचिंग में ग्राम जोधपुरा, मोहनपुरा, गोरधनपुरा चौकी, कुजोता, अजीतपुरा, राहड़ा व कल्याणपुरा से 25 छात्राओं का पंजीयन किया गया। जिनमें 3 माह तक गणित, विज्ञान व अंग्रेजी विषय की निशुल्क कोचिंग दी जायेगी। इस मौके पर हेमन्त श्रीवास्तव, देशराज कराना, कोचिंग शिक्षक अरविन्द सुरेश्वर, भूपसिंह यादव, बलवंत यादव सहित अन्य मौजूद रहे।

WORK DONE UNDER CSR



Distributed 150 saplings to student of Kujota school

WORK DONE UNDER CSR



Beautician Training

WORK DONE UNDER CSR

Sewing Training



कार्यक्रम गिराई प्रशिक्षण केन्द्र का उद्घाटन

महिलाओं को स्वावलम्बी होना अति आवश्यक: नवनीत जेटली

कोटपुखसी (सीमा सन्देश सं.)। निकटवर्ती ग्राम मोहनपुरा निवासी अमृता देवी कम्प्यूटरी कौशल विकास कार्यक्रम के अंतर्गत गिराई प्रशिक्षण केन्द्र का उद्घाटन ग्राम मोहनपुरा में किया गया।

मुख्य अतिथि उपस्थित करीब 50 प्रशिक्षण नवनीत जेटली ने कहा कि महिलाओं का किसी भी क्षेत्र के विकास में अत्यंत योगदान होता है। अतः महिलाओं को स्वावलम्बी होना अति आवश्यक है।

अपने सभी इस प्रशिक्षण को गंभीरता से लीजें एवं अपने अर्थ में मजबूत बनें और आगे बढ़ें। उन्होंने आभारजन दिलवाते कि कोटपुखसी सीमा सन्देश को सच से हर संभव समर्थन प्रदान करने देंगे। उन्होंने कहा कि यह गिराई प्रशिक्षण

ने बताया कि गिराई प्रशिक्षण से आजीविका उपार्जन हेतु गाँव की महिलाओं को मदद मिलेगी एवं महिलाएँ भी परिवार चलाने में अधिक रूप से सहायक होंगी। उन्होंने बताया कि टाइट ग्राम जालिका हेतु दरमई कोपिंग, कमजोर कोपिंग, कमोटीशन कोपिंग आदि कार्यक्रम नि:शुल्क चलाने जाँचें हैं एवं प्रतिपा सामान समीक्षा में प्रतिपालनी छात्र व छात्राओं को सम्मानित किया जाता है।

उन्होंने बताया कि मोहनपुरा में साईबरी का निर्माण कार्य प्रगति पर है जिससे विद्यार्थियों को अध्ययन में सुविधा मिलेगी। इस दौरान सीमा सन्देश संपादक राजेश कुशावता, हेमन्त शर्मा, देवराज बसन्त, अजित कुमार सुरेशिया, किशन पाटव, अमरकाश सोनी समेत अन्य मौजूद रहे।

केन्द्र मोहनपुरा व मोहनपुरा रोडों मौजूद में चलता जा रहा है जिसमें कुल 60 महिलाओं को 0.5 घण्टा तक प्रशिक्षण दिया जाएगा। प्रशिक्षण के सम्पान के पश्चात आवश्यकता अनुसार इसे और बढ़ाया जा सकता है। सार्वजनिक प्रशिक्षण स्तरीय स्तर पर अन्य मौजूद रहे।



WORK DONE UNDER CSR



Free Computer Coaching



निःशुल्क बेसिक कम्प्यूटर कोचिंग शुरू



न्यूज सर्विस/नवज्योति, कोटपूतली। ग्राम मोहनपुरा स्थित अल्ट्राटेक कम्युनिटी वेलफेयर फाउंडेशन द्वारा बुधवार को निःशुल्क बेसिक कम्प्यूटर कोचिंग का शुभारम्भ किया गया। कार्यक्रम के मुख्य अतिथि मुख्य सुरक्षा अधिकारी अनिल डांगी ने मां सरस्वती के चित्र के समक्ष दीप प्रज्ज्वलित कर एवं फीता काटकर सेंटर का उद्घाटन किया। उन्होंने कहा कि कम्प्यूटर शिक्षा के महत्व पर प्रकाश डालते हुए कहा कि बालिकाएं भविष्य की धरोहर हैं। सीएसआर विभाग के हेड राजेन्द्र कुशवाहा ने सीएसआर गतिविधियों पर प्रकाश डालते हुए बताया कि इस निःशुल्क कोचिंग में अब तक 26 छात्राएं रजिस्ट्रेशन करा चुकी हैं, जिनमें जोधपुरा, मोहनपुरा, गोरधनपुरा की बालिकाएं शामिल हैं। अब तक कुल 323 बालिकाओं को निःशुल्क प्रशिक्षण दिया जा चुका है। इस दौरान हेमंत श्रीवास्तव, ट्रस्ट के अशोक सुरेलिया व विजय सिंह यादव आदि मौजूद रहे।

WORK DONE UNDER CSR



Farmers Awareness Program

WORK DONE UNDER CSR



Barbed wire Fencing at Gaushala



Store Room Construction at Gaushala



WORK DONE UNDER CSR



New Anganwadi centre at Maharampur



WORK DONE UNDER CSR



Construction of CC Road from Link Road to Gaushala



WORK DONE UNDER CSR



Construction of CC Road from Gordhanpur Choki to Kujota Mode



WORK DONE UNDER CSR



Interlocking Tiles – Primary Health Centre, Jodhpura



WORK DONE UNDER CSR



Jodhpura school building roof top work



WORK DONE UNDER CSR



Saplings distributed to nearby villagers



पौधों का वितरण और पौधरोपण कार्यक्रम का आयोजन

न्यूज सर्विस/नवभ्यासि, कोटपुलली।
 मोहनपुरा हाव खास अखबार कम्पनीने दोनरोपेर फाउन्डेसन पोस्टास मे भेजवलासो को पब्लिशर सखलम अखबार को अन्तर्गत पोसा विवरण समोर्ति हाक अखबार कम्पनी बाबा (बाबोरुव) के पुत्रा ज्योति हाकरा प्रमुख प्रिन्सिपल टुराके मे कडा कि पब्लिशर सखलम हाव समी को सामाजिक जाग्योसि। हे पत्र पोसा जावलासो को स्थलाख रखे हे। दोन पोसा की कम होत हे। फाउन्डेसन पोसा प्रीत वष 5000 पोसा विवरण विवरण जाते। हे जाते 10 वष मे आसयस के करीए एक लाख पोसा लगयन 55 हेक्टेयर समी मे लगाव जाते हे और उनमे 52 प्रतिशत पोसा जावत हे। हाव कय 5000 से 5000 पोसा के सामाजिक जाग्यो जाला। कम्पनी मे प्रशानन पोसा के ज्योड उपायसुध नवभ्यासि मे फाउन्डेसन के सामाजिक जाग्यो को सामाजिक सहित अन्न जाग्योसुधकसी मासिगिपोरि के बारे मे अन्न

WORK DONE UNDER CSR

Roadside plantation, Watering and maintenance



WORK DONE UNDER CSR



Drinking Water Supply through Water Tanker



WORK DONE UNDER CSR

Support material to CHC Narhera



शासकीय संस्थाओं को बांटा जरूरी सामान

मूलभूत सुविधाओं का होना विस्तार, मरीजों को मिल सकेगी सुविधा

हिन्दुस्तान एक्सप्रेस

कोटपुतली । कोटपुतली के गांव मोहनपुरा स्थित अल्ट्राटेक कम्युनिटी वेलफेयर फाउंडेशन द्वारा विभिन्न शासकीय संस्थाओं को जरूरी सामान का वितरण किया गया। मुख्य अतिथि विभाग प्रमुख अनिल डांगी ने कहा कि अल्ट्राटेक कम्युनिटी वेलफेयर फाउंडेशन जहां जरूरत होती है, वहां सहायता करने के लिए हमेशा तत्पर है। उन्होंने सुझाव व्यक्त करते हुए यह भी कहा कि इस प्रकार के कार्यों में सरकार या ग्रामीणों का भी अंशदान होना चाहिए। वरिष्ठ नर्सिंग अधिकारी रामनिवास यादव ने बताया कि छोटी-छोटी मूलभूत सुविधाओं के अभाव में हम लोगों का काम भी बहुत



प्रभावित होता है, हम अल्ट्राटेक कम्युनिटी वेलफेयर फाउंडेशन को धन्यवाद देते हैं कि उन्होंने हमें ये सुविधाएं उपलब्ध करवाईं। इनसे अब चिकित्सालय में आने वाले मरीजों को पर्याप्त सुविधाएं मिल सकेंगी। इस मौके पर विभिन्न आंगनवाड़ी केन्द्रों को भी खिलौने किट सामग्री व टेबल-कुर्सियां, अलमारी, चिकित्सा उपयोगी यंत्र आदि जरूरी सामानों का वितरण किया गया। इस दौरान हेमन्त श्रीवास्तव, देशराज कसाना, अशोक कुमार सुरेलिया, विजय सिंह यादव, वरिष्ठ नर्सिंग अधिकारी महेन्द्रपाल सिंह, नर्सिंग अधिकारी अशोक यादव, अशोक यादव आदि मौजूद रहे।

Mobile Health Camp - Jodhpura



Mobile Health Camp - Mohanpura



Mobile Health Camp - Mohanpura



Mobile Health Camp - Jodhpura



Mobile Health Camp - Jodhpura



EYE Camp



EYE Camp



EYE Camp



EYE Camp



Disease wise data MMU (Mohanpura -Jodhpura) May 23-May 24

Date	Venue	Total	Viral/seasonal flu	Respiratory	MSD	GIT	Obs/gyne	HTN/DM	Eye/Ear Ds	Fungal/skin	Other
08-05-2024	Mohanpura	31	8	1	3	10	4	0	1	3	1
04-04-2024	Jodhpura	29	19	0	4	0	4	0	0	2	0
07-03-2024	Jodhpura	38	23	2	8	0	1	1	0	1	2
06-03-2024	Mohanpura	30	15	6	3	3	1	0	1	2	0
19-02-2024	Jodhpura	30	13	2	9	1	2	0	0	2	1
08-02-2024	Mohanpura	53	29	1	8	0	5	1	0	7	2
04-10-2023	Mohanpura	33	13	2	4	1	4	0	1	8	0
29-09-2023	Jodhpura	35	9	3	8	0	6	2	0	5	2
13-09-2023	Mohanpura	37	12	2	6	6	6	0	1	4	0
16-08-2023	Jodhpura	35	15	2	8	0	2	2	3	3	0
15-07-2023	Mohanpura	15	1	3	1	0	5	0	2	2	2
06-07-2023	Jodhpura	27	2	3	7	1	9	3	1	1	0
30-06-2023	Mohanpura	22	2	1	5	4	4	0	0	5	1
16-06-2023	Mohanpura	18	6	0	6	5	0	0	0	1	0
12-06-2023	Mohanpura	18	5	0	2	2	3	0	1	5	0
09-06-2023	Jodhpura	47	9	2	10	7	9	3	0	7	0
07-06-2023	Mohanpura	26	9	0	5	4	2	0	1	3	2
05-06-2023	Jodhpura	12	3	0	2	1	2	1	0	3	0
03-06-2023	Mohanpura	35	11	0	8	5	3	1	0	5	2
30-05-2023	Jodhpura	19	8	0	3	2	2	1	1	1	1
17-05-2023	Jodhpura	29	5	1	10	6	3	2	1	1	0
Total		619	217	31	120	58	77	17	14	71	16

IMPLEMENTATION STATUS OF KUJOTA R&R



Total PAFs involved in this project are 540, out of which 185 have been compensated/rehabilitated. Brief of the same has been as follows.

Name of village	No. of PAFs	Rehabilitated at /Relocated to (Location)	No. of PAFs relocated	Compensation provided (Rs. Crore)	Expenditure done for Land for providing Plots, Conversion , Registration & Other Expenses (Rs. Crore)	Expenditure for Welfare/ amenities (Rs. Crore)	Total Expenditure (Rs. Crore)	Welfare/ amenities provided	Remarks
Kujota	540	Yogi Colony, Near Gaushala 20 Bigha Colony	35	46.90	5.21	10.00	62.11	CC Road, Electricity, Gaushala, Drinking Water facility etc	Other Amenities work is in Progress
		Nearby villages/ other areas as per own interest	110						
Total	540		145	46.90	5.21	10	62.11		

IMPLEMENTATION STATUS OF EXISTING R&R

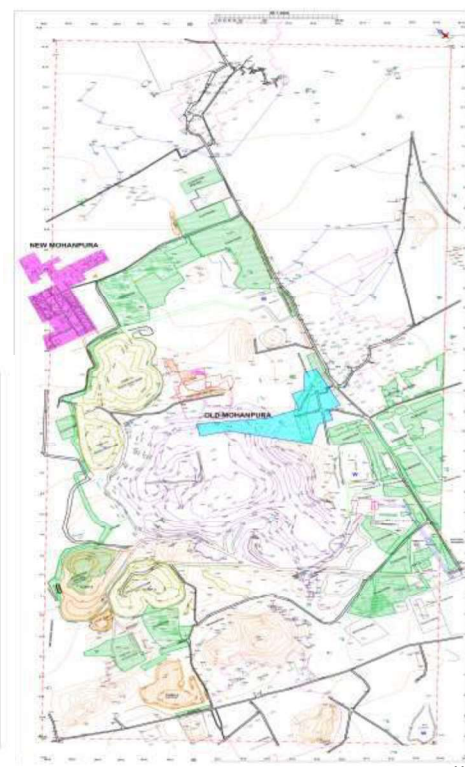
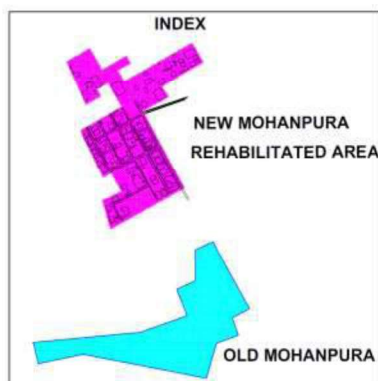


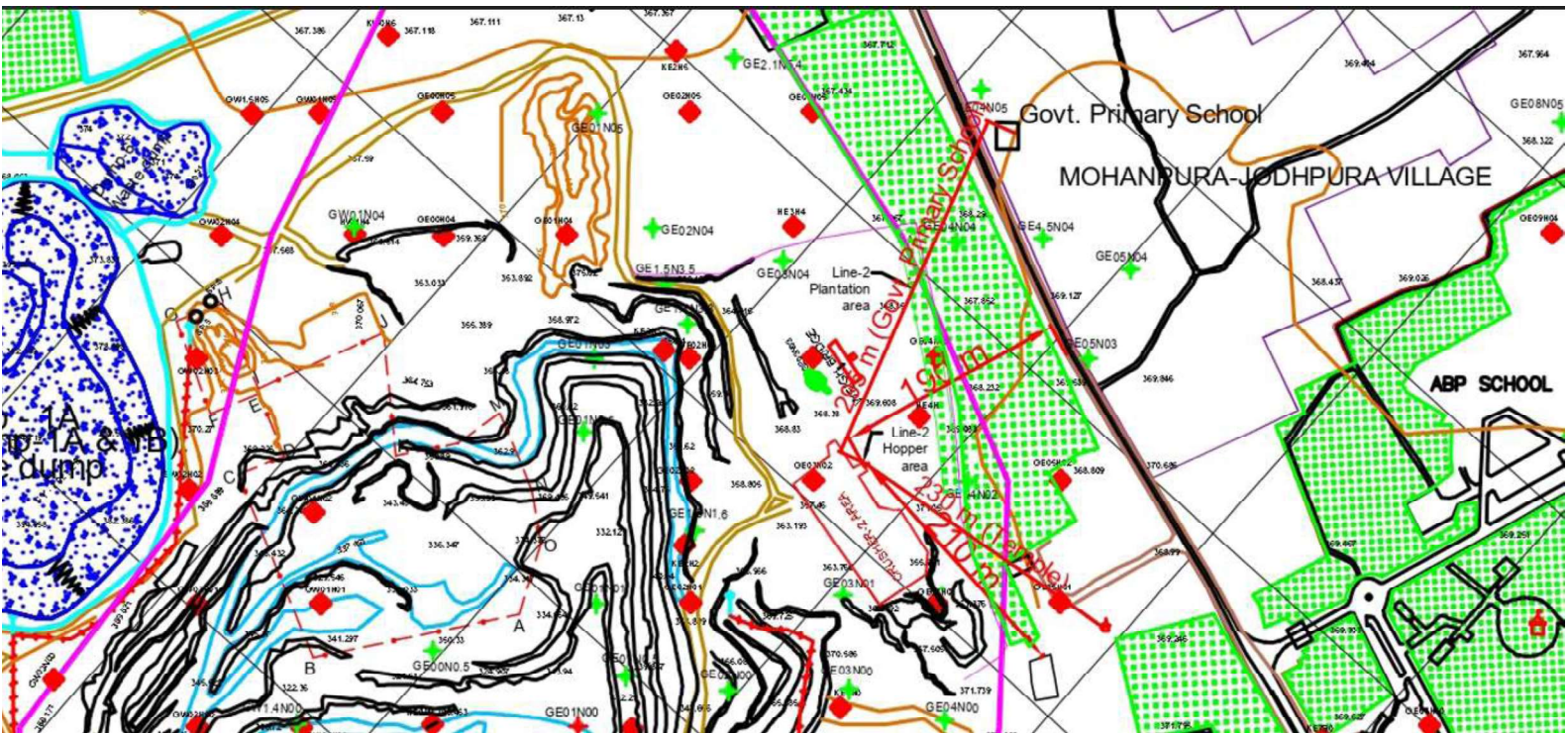
Total PAFs involved in this project were 91, which have been compensated/rehabilitated. Brief of the same has been as follows.

Name of village	No. of PAFs	Rehabilitated at /Relocated to (Location)	No. of PAFs relocated	Compensation provided (Rs. Crore)	Expenditure done for Land for providing Plots (Rs. Crore)	Expenditure for Welfare/ amenities (Rs. Crore)	Total Expenditure (Rs. Crore)	Welfare/ amenities provided	Remarks
Mohanpura	196	New Mohanpura	87	20.53	5.31	15.00	68.13	School, Temple, chopal, 30 Ft-CC Road, Community Center, Park, Drainage, Drinking Facility with Borewell, etc.	
		Nearby villages/ other areas as per own interest	109	27.28				-	Settled at nearby villages Kansli, Kiratpura, Sunderpura, Kotputli, Fathepura, Aspura, etc.
Mahrapur Rajput	122	Ambedkar Colony Kujota	34	14.11	1.57	2.00	17.68	Temple , Anganwadi Centre, Cremation Ground, Boundary wall , Road	Settled at nearby villages Kansli,Kiratpura,Sunderpura, Kotputli, Fathepura, Aspura, etc.
		Nearby villages/ other areas as per own interest	86					-	
Total	318		316	61.92	6.88	17.0	85.81		

IMPLEMENTATION STATUS OF EXISTING R&R

Sr. No.	Particulars	Mohanpura	Remarks
1	Land (Ha)	3.85	Actual land of old habitation/ plots was 2.88 Ha. So. 1.34-time higher size plots were given.
2	No. of PAFs	24	
3	Cost of Land Purchased for R&R (Rs. Crore)	3.38	Total cost of R&R was Rs. 27.76 Crore
4	Compensation against Construction and others (Rs. Crore)	21.70	
5	Other Facilities i.e., road, water facility, temple, community hall, etc. (Rs. Crore)	2.68	





PHOTOGRAPHS SHOWING IMPLEMENTATION STATUS OF EXISTING R&R



Implementation status of R&R of Village Mohanpura



CC Road provided



Community centre at New Mohanpura







Regional Office
RAJASTHAN STATE POLLUTION CONTROL BOARD
D-Block, Ambedkar Nagar, Alwar-301001
E mail- ro.alwar@gmail.com Website www.environment.rajasthan.gov.in

Registered/E-mail

F.No. RPCB/RO/Alwar/G-390/1903

Date: 08/08/2024

Chief Medical and Health Officer,
District – Kotputli-Behror.

Hon'ble NGT Matter
Most Urgent

Subject: Regarding Hon'ble NGT, Central Zone Bench, Bhopal orders dated 01/07/2024 in the matters of **Jodhpura Sangharsh Samiti V/s Union of India & Ors. Original Application No. 143/2024 and 144/2024 (CZ).**

Reference: Hon'ble NGT orders dated 01/07/2024 in the Original Application Nos. 143/2024 and 144/2024 (CZ) (copies enclosed with writ petition).

Sir,

This is in reference to Hon'ble NGT, Central Zone Bench, Bhopal orders dated 01/07/2024 in the matters of Jodhpura Sangharsh Samiti V/s Union of India & Ors. Original Application No. 143/2024 and 144/2024 (CZ), wherein Hon'ble NGT has constituted a joint committee and nominated Rajasthan State Pollution Control Board as nodal agency for co-ordination. In the aforesaid matters, the applicant has also alleged, with other allegations, that people in and around area of M/s Ultra Tech Cement Ltd., Tehsil - Kotputli, District – Kotputli-Behror, are affected by diseases such as asthma, eye problems, hearing problems and skin diseases etc. due to the operation of limestone mining lease and limestone crushers.

Therefore, it is requested to submit the details of patients and details of diseases occurred due to the operation of aforesaid industry, if any, **by 6:00 PM on 12/08/2024**, in order to facilitate the joint committee, for the preparation and further submission of joint committee report to Hon'ble NGT in time bound manner. Next date of hearing is **20th August, 2024**.

Yours sincerely,

(Deependra Jharwal)
SEE and Regional Officer
O/C

Encl: As above.



Regional Office
RAJASTHAN STATE POLLUTION CONTROL BOARD
D-Block, Ambedkar Nagar, Alwar-301001
E mail- ro.alwar@gmail.com Website www.environment.rajasthan.gov.in

Registered/E-mail

F.No. RPCB/RO/Alwar/G-390/1902

Date: 08/08/2024

Superintending Engineer,
Ground Water Department,
Jaipur Circle.

Hon'ble NGT Matter
Most Urgent

Subject: Regarding Hon'ble NGT, Central Zone Bench, Bhopal orders dated 01/07/2024 in the matters of **Jodhpura Sangharsh Samiti V/s Union of India & Ors. Original Application No. 143/2024 and 144/2024 (CZ).**

Reference: Hon'ble NGT orders dated 01/07/2024 in the Original Application Nos. 143/2024 and 144/2024 (CZ) (copies enclosed with writ petition).

Sir,

This is in reference to Hon'ble NGT, Central Zone Bench, Bhopal orders dated 01/07/2024 in the matters of Jodhpura Sangharsh Samiti V/s Union of India & Ors. Original Application No. 143/2024 and 144/2024 (CZ), wherein Hon'ble NGT has constituted a joint committee and nominated Rajasthan State Pollution Control Board as nodal agency for co-ordination. In the aforesaid matters, the applicant has also alleged, with other allegations, that the ground water is being depleted due to the operation of M/s Ultra Tech Cement Ltd., Tehsil - Kotputli, District – Kotputli-Behror.

Therefore, it is requested to submit the factual status and action taken report, if any, on your part, **by 6:00 PM on 12/08/2024**, in order to facilitate the joint committee, for the preparation and further submission of joint committee report to Hon'ble NGT in time bound manner. Next date of hearing is **20th August, 2024**.

Yours sincerely,

Encl: As above.

(Deependra Jharwal)
SEE and Regional Officer
O/C



Regional Office
RAJASTHAN STATE POLLUTION CONTROL BOARD
D-Block, Ambedkar Nagar, Alwar-301001
E mail- ro.alwar@gmail.com Website www.environment.rajasthan.gov.in

Registered/E-mail

F.No. RPCB/RO/Alwar/G-390/1904

Date: 08/08/2024

Assistant Mining Engineer,
District – Kotputli-Behror.

Hon'ble NGT Matter
Most Urgent

Subject: Regarding Hon'ble NGT, Central Zone Bench, Bhopal orders dated 01/07/2024 in the matters of **Jodhpura Sangharsh Samiti V/s Union of India & Ors. Original Application No. 143/2024 and 144/2024 (CZ).**

Reference: Hon'ble NGT orders dated 01/07/2024 in the Original Application Nos. 143/2024 and 144/2024 (CZ) (copies enclosed with writ petition).

Sir,

This is in reference to Hon'ble NGT, Central Zone Bench, Bhopal orders dated 01/07/2024 in the matters of Jodhpura Sangharsh Samiti V/s Union of India & Ors. Original Application No. 143/2024 and 144/2024 (CZ), wherein Hon'ble NGT has constituted a joint committee and nominated Rajasthan State Pollution Control Board as nodal agency for co-ordination. In the aforesaid matters, the applicant has also demanded, with other demands, that the villagers of Village – Jodhpura should be rehabilitated as it is the part of Village – Mohanpura by the industry M/s Ultra Tech Cement Ltd., located at Tehsil - Kotputli, District – Kotputli-Behror.

Therefore, it is requested to submit the factual status and the original rehabilitation plan/policy at the starting of the project/industry, if any, **by 6:00 PM on 12/08/2024**, in order to facilitate the joint committee, for the preparation and further submission of joint committee report to Hon'ble NGT in time bound manner. Next date of hearing is **20th August, 2024**.

Yours sincerely,

Encl: As above.

(Deependra Jharwal)
SEE and Regional Officer
O/C



Regional Office
RAJASTHAN STATE POLLUTION CONTROL BOARD
D-Block, Ambedkar Nagar, Alwar-301001
E mail- ro.alwar@gmail.com Website www.environment.rajasthan.gov.in

Registered/E-mail

F.No. RPCB/RO/Alwar/G-390/1905

Date: 08/08/2024

M/s Ultra Tech Cement Ltd.
Tehsil - Kotputli,
District – Kotputli-Behror,

Hon'ble NGT Matter
Most Urgent

Subject: Regarding Hon'ble NGT, Central Zone Bench, Bhopal orders dated 01/07/2024 in the matters of **Jodhpura Sangharsh Samiti V/s Union of India & Ors. Original Application No. 143/2024 and 144/2024 (CZ).**

Reference: Hon'ble NGT orders dated 01/07/2024 in the Original Application Nos. 143/2024 and 144/2024 (CZ) (copies enclosed with writ petition).

Sir,

This is in reference to Hon'ble NGT, Central Zone Bench, Bhopal orders dated 01/07/2024 in the matters of Jodhpura Sangharsh Samiti V/s Union of India & Ors. Original Application No. 143/2024 and 144/2024 (CZ), wherein Hon'ble NGT has constituted a joint committee and nominated Rajasthan State Pollution Control Board as nodal agency for co-ordination. In the aforesaid matters, the applicant has also demanded, with other demands, that the villagers of Village – Jodhpura should be rehabilitated by the industry as it is the part of Village – Mohanpura.

Therefore, it is requested to submit the factual status on the issue and the original rehabilitation plan/policy at the starting of the project/industry, if any, **by 6:00 PM on 12/08/2024**, in order to facilitate the joint committee, for the preparation and further submission of joint committee report to Hon'ble NGT in time bound manner. Next date of hearing is **20th August, 2024**.

Yours sincerely,

Encl: As above.

(Deependra Jharwal)
SEE and Regional Officer
O/C

FORM - X**RAJASTHAN STATE POLLUTION CONTROL BOARD****REPORT OF THE STATE BOARD ANALYST**

(See Rule - 24)

Report No. : 3969

Report On : 13/08/2024

I hereby certify that I Mr Rohit Meena, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 08/08/2024 from Mr Anil Bairwa, JSO, Alwar ,RSPCB Alwar a sample of Waste Water of M/S Ultra Tech Cement Ltd , Plant - Cement [661] , , City- Mohanpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR Collected from Final outlet of STP After ACF (500 KLD) Collected on 07/08/2024. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 13/08/2024 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.46
2	Total Suspended Solids mg/l	14
3	Chemical Oxygen Demand (COD) mg/l	40
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	8
5	Oil & Grease mg/l	BDL
6	Ammonical Nitrogen as N mg/l	1.78
7	Faecal Coliform (MPN Technique) /100 ml	21

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 13/08/2024

Mr Rohit Meena**BOARD ANALYST**

Rajasthan State Pollution Control Board

Regional Office Alwar

D-Block, Ambedkar Nagar, Alwar-301001

Phone: 0144-2372996

Fax: 0144-2372996

Signature valid

Digitally signed by Rohit Meena
Date: 2024.08.13 18:32:07 IST
Reason: Self Attested
Location:



FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Report No. : 3966

Report On : 13/08/2024

I hereby certify that I Mr Rohit Meena, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 08/08/2024 from Mr Anil Bairwa, JSO, Alwar ,RSPCB Alwar a sample of Waste Water of M/S Ultra Tech Cement Limited , Plant - Proposed LS Crusher of UltraTech Cement Ltd Kotputli [5330] ,Village Mohanpura Jodhpura -Kotputli , City- Mohanpura-Jodhpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR M.L No- 03/2003 Collected from Water Sample Collected from mining pit Collected on 07/08/2024. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 13/08/2024 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Nitrate as N mg/l	3.46
2	pH	7.45
3	Chloride as Cl mg/l	30.84
4	Sulphate as SO mg/l	2.73
5	Hardness (Total) as CaCO ₃ mg/l	36
6	Phosphate (Total) as P mg/l	0.33
7	Fluoride as F mg/l	0.40
8	Total Dissolved Solids mg/l	271.5
9	Conductivity at 25° C µmho/cm	549.4
10	Total Alkalinity as CaCO ₃ mg/l	24

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 13/08/2024

Mr Rohit Meena

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Alwar

Signature valid

Digitally signed by Rohit Meena
Date: 2024.08.13 18:28:51 IST
Reason: See Reason
Location:



FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)

Report No. : 3968

Report On : 13/08/2024

I hereby certify that I Mr Rohit Meena, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 08/08/2024 from Mr Anil Bairwa, JSO, Alwar ,RSPCB Alwar a sample of Waste Water of M/S Ultra Tech Cement Limited , Plant - Proposed LS Crusher of UltraTech Cement Ltd Kotputli [5330] ,Village Mohanpura Jodhpura -Kotputli , City- Mohanpura-Jodhpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR M.L No- 03/2003 Collected from Water sample collected from borewell no. 01 (Upstream) Collected on 07/08/2024. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 13/08/2024 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Nitrate as N mg/l	12.82
2	pH	6.84
3	Chemical Oxygen Demand (COD) mg/l	8
4	Chloride as Cl mg/l	162.63
5	Sulphate as SO mg/l	30.74
6	Hardness (Total) as CaCO ₃ mg/l	76
7	Phosphate (Total) as P mg/l	0.27
8	Fluoride as F mg/l	0.60
9	Total Dissolved Solids mg/l	772
10	Conductivity at 25° C µmho/cm	1577
11	Total Alkalinity as CaCO ₃ mg/l	408

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 13/08/2024

Mr Rohit Meena
BOARD ANALYST

Signature valid

Digitally signed by Rohit Meena
Date: 2024.08.13 18:30:51 IST
Reason: Self Attested
Location:



FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)

Report No. : 3971

Report On : 13/08/2024

I hereby certify that I **Mr Rohit Meena**, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 08/08/2024 from **Mr Anil Bairwa, JSO, Alwar ,RSPCB Alwar** a sample of **Waste Water of M/s Borewell of Sh. Kailash Yadav , Village-Mohanpura-Jodhpura, Tehsil-Kotputli, , District-Kotputli-Behror** Collected from **Water sample collected from borewell (Downstream)** Collected on **07/08/2024**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/08/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Fluoride recovery by distillation mg/l	0.80
2	Nitrate as N mg/l	19.16
3	pH	6.75
4	Chemical Oxygen Demand (COD) mg/l	4
5	Chloride as Cl mg/l	114.96
6	Sulphate as SO mg/l	41.80
7	Hardness (Total) as CaCO ₃ mg/l	96
8	Phosphate (Total) as P mg/l	0.65
9	Total Dissolved Solids mg/l	1293
10	Conductivity at 25° C μ mho/cm	2637
11	Total Alkalinity as CaCO ₃ mg/l	412

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/08/2024**

Mr Rohit Meena

BOARD ANALYST

Rajasthan State Pollution Control Board

Signature valid

Digitally signed by **Mr Rohit Meena**
Date: 2024.08.13 18:34:26 IST
Reason: Self Attested
Location:



FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Report No. : 3972

Report On : 13/08/2024

I hereby certify that I **Mr Rohit Meena**, State Board Analyst duly appointed under sub Section(3) of **Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **08/08/2024** from **Mr Anil Bairwa, JSO, Alwar ,RSPCB Alwar** a sample of **Waste Water of M/s Borewell of Sh.Dharmpal Yadav , Village-Mohanpura-Jodhpura, Tehsil-Kotputli , District- Kotputli-Behror** Collected from **Water sample collected from borewell (Downstream)** Collected on **07/08/2024**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/08/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Nitrate as N mg/l	21.22
2	pH	6.78
3	Chemical Oxygen Demand (COD) mg/l	8
4	Chloride as Cl mg/l	92.53
5	Sulphate as SO mg/l	37.73
6	Hardness (Total) as CaCO ₃ mg/l	64
7	Phosphate (Total) as P mg/l	0.60
8	Fluoride as F mg/l	1.0
9	Total Dissolved Solids mg/l	1265
10	Conductivity at 25° C µmho/cm	2576
11	Total Alkalinity as CaCO ₃ mg/l	483

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/08/2024**

Mr Rohit Meena

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Alwar

Signature valid

Digitally signed by Rohit Meena
Date: 2024.08.13 18:37:50 IST
Reason: Self Attested
Location:



FORM - X**RAJASTHAN STATE POLLUTION CONTROL BOARD****REPORT OF THE STATE BOARD ANALYST****(See Rule - 24)**

Report No. : 3970

Report On : 13/08/2024

I hereby certify that I **Mr Rohit Meena**, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 08/08/2024 from **Mr Anil Bairwa, JSO, Alwar ,RSPCB Alwar** a sample of **Waste Water of M/S Ultra Tech Cement Ltd , Plant - Cement [661] , , City- Mohanpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR** Collected from **Water sample collected from borewell no. 03 (Downstream)** Collected on **07/08/2024**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/08/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Fluoride recovery by distillation mg/l	0.64
2	Nitrate as N mg/l	14.20
3	pH	7.01
4	Chemical Oxygen Demand (COD) mg/l	BDL
5	Chloride as Cl mg/l	67.29
6	Sulphate as SO mg/l	27.40
7	Hardness (Total) as CaCO ₃ mg/l	112
8	Phosphate (Total) as P mg/l	0.22
9	Total Dissolved Solids mg/l	504.8
10	Conductivity at 25° C μ mho/cm	1025
11	Total Alkalinity as CaCO ₃ mg/l	288

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 13/08/2024

Mr Rohit Meena
BOARD ANALYST

Signature valid

Digitally signed by **Mr Rohit Meena**
Date: 2024.08.13 18:33:03 IST
Reason: Self Attested
Location:



FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Report No. : 3370

Report On : 13/08/2024

I hereby certify that I Mr Rohit Meena, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 08/08/2024 from Mr Anil Bairwa, JSO, Alwar ,RSPCB Alwar & ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar a sample of Source Emission (Stack) of M/S Ultra Tech Cement Ltd , Plant - Cement [661] , , City- Mohanpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR Collected from Stack Monitoring of stack attached with limestone crusher no. 01 through pulse jet bag filter (714 Bages) provided as a APCMDs. Collected on 06/08/2024. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 13/08/2024 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter mg/Nm3	9.80

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 13/08/2024

Mr Rohit Meena

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Alwar

D-Block, Ambedkar Nagar, Alwar-301001

Phone: 0144-2372996

Fax: 0144-2372996

Signature valid

Digitally signed by Rohit Meena
Date: 2024.08.13 18:26:52 IST
Reason: Self Attested
Location:



FORM - X**RAJASTHAN STATE POLLUTION CONTROL BOARD****REPORT OF THE STATE BOARD ANALYST**

(See Rule - 10)

Report No. : 3378

Report On : 13/08/2024

I hereby certify that I Mr Rohit Meena, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 06/08/2024 from Mr Anil Bairwa, JSO, Alwar ,RSPCB Alwar & ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar a sample of Ambient Air Quality of M/S Ultra Tech Cement Ltd , Plant - Cement [661] , , City- Mohanpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR Collected from Ambient Air Quality Monitoring in limestone crusherno. (01) area (Approx 60 to 70 meter away from crusher plant).Latitude.- 27.671836, Longitude.- 76. Collected on 06/08/2024. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 13/08/2024 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) µg/m3	63.20
2	Sulphur Dioxide as SO2 ug/m3	7.80
3	Oxides of Nitrogen as NOx µg/m3	23.10

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 13/08/2024

Mr Rohit Meena**BOARD ANALYST**

Rajasthan State Pollution Control Board

Regional Office Alwar

D-Block, Ambedkar Nagar, Alwar-301001

Phone: 0144-2372996

Fax: 0144-2372996

Signature valid

Digitally signed by Rohit Meena
Date: 2024.08.13 18:25:20 IST
Reason: Self Attested
Location:



FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)

Report No. : 3377

Report On : 13/08/2024

I hereby certify that I **Mr Rohit Meena**, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 08/08/2024 from **Mr Anil Bairwa, JSO, Alwar ,RSPCB Alwar & ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar** a sample of Ambient Air Quality of M/S Ultra Tech Cement Limited , Plant - Proposed LS Crusher of UltraTech Cement Ltd Kotputli [5330] ,Village Mohanpura Jodhpura - Kotputli , City- Mohanpura-Jodhpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR M.L No- 03/2003 Collected from Ambient Air Quality Monitoring near weighbridge in limestone crusher no. (02) area (Approx 90 to 100 meter away from crusher plant).Latitude.-27.67867 Collected on 06/08/2024. The Sample was in a condition fit for analysis as reported below :-
I further certify that I have analyzed the aforementioned sample on 13/08/2024 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) µg/m3	52.40
2	PM 2.5 ug/m3	21.90
3	Sulphur Dioxide as SO2 ug/m3	22.80
4	Oxides of Nitrogen as NOx µg/m3	6.90

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/08/2024**

Mr Rohit Meena
BOARD ANALYST
Rajasthan State Pollution Control Board
Regional Office Alwar
D-Block, Ambedkar Nagar, Alwar-301001
Phone: 0144-2372996
Fax: 0144-2372996

Signature valid

Digitally signed by Rohit Meena
Date: 2024.08.13 18:24:05 IST
Reason: Self Attested
Location:



FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Report No. : 3376

Report On : 13/08/2024

I hereby certify that I **Mr Rohit Meena**, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 08/08/2024 from **Mr Anil Bairwa, JSO, Alwar ,RSPCB Alwar & ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar** a sample of Ambient Air Quality of M/s House of **Sh. Kaluram Yadav , Village Mohanpura-Jodhapura, Tehsil Kotputli- , District Kotputli** Collected from Ambient Air Quality Monitoring at the rooftop of house of **sh. Kaluram Yadav.Latitude.- 27.67731, Longitude.- 76.129122.** Collected on **06/08/2024.** The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/08/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) µg/m3	84.40
2	PM 2.5 ug/m3	38.70
3	Sulphur Dioxide as SO2 ug/m3	7.50
4	Oxides of Nitrogen as NOx µg/m3	24.30

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/08/2024**

Mr Rohit Meena
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Alwar
D-Block, Ambedkar Nagar, Alwar-301001
Phone: 0144-2372996
Fax: 0144-2372996

Signature valid

Digitally signed by Rohit Meena
Date: 2024.08.13 18:20:32 IST
Reason: Self Attested
Location:



FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Report No. : 3367

Report On : 13/08/2024

I hereby certify that I **Mr Rohit Meena**, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 08/08/2024 from **Mr Anil Bairwa, JSO, Alwar ,RSPCB Alwar & ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar** a sample of Ambient Air Quality of M/S Ultra Tech Cement Ltd , Plant - Ultratech Cement Limestone Crusher [661] ,Village- Mohanpura,Tehsil Kotputli,Distt- Jaipur , City- Mohanpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR Collected from Fugitive Emission Monitoring 07 meter away from hopper & unloading point (Limestone crusher no.- 01).Latitude.- 27..673098, Longitude.- 76.125306. Collected on 06/08/2024. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 13/08/2024 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter µg/m3	280

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 13/08/2024

Mr Rohit Meena

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Alwar

D-Block, Ambedkar Nagar, Alwar-301001

Phone: 0144-2372996

Fax: 0144-2372996

Signature valid

Digitally signed by Rohit Meena
Date: 2024.08.13 18:10:51 IST
Reason: Self Attested
Location:



FORM - X**RAJASTHAN STATE POLLUTION CONTROL BOARD****REPORT OF THE STATE BOARD ANALYST**

(See Rule - 10)

Report No. : 3366

Report On : 13/08/2024

I hereby certify that I **Mr Rohit Meena**, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 08/08/2024 from **Mr Anil Bairwa, JSO, Alwar ,RSPCB Alwar & ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar** a sample of Ambient Air Quality of **M/S Ultra Tech Cement Ltd , Plant - UltraTech Cement Ltd. (Unit Kotputli Cement Works) [661] ,Village Mohanpura, Tehsil Kotputi, Distt Jaipur , City- Mohanpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR** Collected from **Fugitive Emission Monitoring 08 meter away from theJaw Crusher (Limestone crusher no.- 01). Latitude.- 27..672433, Longitude.- 76.125263.** Collected on **06/08/2024.** The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/08/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter µg/m ³	542

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/08/2024**

Mr Rohit Meena**BOARD ANALYST**

Rajasthan State Pollution Control Board

Regional Office Alwar

D-Block, Ambedkar Nagar, Alwar-301001

Phone: 0144-2372996

Fax: 0144-2372996

Signature valid

Digitally signed by Rohit Meena
Date: 2024.08.13 17:57:31 IST
Reason: Self Attested
Location:



FORM - X**RAJASTHAN STATE POLLUTION CONTROL BOARD****REPORT OF THE STATE BOARD ANALYST**

(See Rule - 10)

Report No. : 3369

Report On : 13/08/2024

I hereby certify that I **Mr Rohit Meena**, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 08/08/2024 from **Mr Anil Bairwa, JSO, Alwar ,RSPCB Alwar & ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar** a sample of Ambient Air Quality of **M/S Ultra Tech Cement Limited , Plant - Proposed LS Crusher of UltraTech Cement Ltd Kotputli [5330] ,Village Mohanpura Jodhpura - Kotputli , City- Mohanpura-Jodhpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR M.L No- 03/2003** Collected from **Fugitive Emission Monitoring 08 meter away from hopper & unloading point (Limestone crusher no.- 02). Latitude.- 27.678248, Longitude.- 76.12724.** Collected on **06/08/2024**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **13/08/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter µg/m ³	307

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **13/08/2024**

Mr Rohit Meena**BOARD ANALYST**

Rajasthan State Pollution Control Board

Regional Office Alwar

D-Block, Ambedkar Nagar, Alwar-301001

Phone: 0144-2372996

Fax: 0144-2372996

Signature valid

Digitally signed by **Rohit Meena**
Date: 2024.08.13 18:13:43 IST
Reason: Self Attested
Location:



FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)

Report No. : 3368

Report On : 13/08/2024

I hereby certify that I **Mr Rohit Meena**, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 08/08/2024 from **Mr Anil Bairwa, JSO, Alwar ,RSPCB Alwar & ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar** a sample of Ambient Air Quality of M/S Ultra Tech Cement Limited , Plant - Proposed LS Crusher of UltraTech Cement Ltd Kotputli [5330] ,Village Mohanpura Jodhpura - Kotputli , City- Mohanpura-Jodhpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR M.L No- 03/2003 Collected from Fugitive Emission Monitoring 08 meter away from Jaw Crusher (Limestone crusher no.- 02). Latitude.- 27..678106, Longitude.- 76.126773. Collected on 06/08/2024. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 13/08/2024 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter µg/m3	346

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 13/08/2024

Mr Rohit Meena

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Alwar

D-Block, Ambedkar Nagar, Alwar-301001

Phone: 0144-2372996

Fax: 0144-2372996

Signature valid

Digitally signed by Rohit Meena
Date: 2024.08.13 18:12:18 IST
Reason: Self Attested
Location:



Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 08/08/2024

MONITORED BY : ASHVINI KUMAR BENIWAL, JSO, Alwar

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	3374	Ultra Tech Cement Ltd, Mohanpura Tehsil: Kotputli District: KOTPUTLI-BEHROR	Ambient Work Zone Noise Monitoring in limestone crusher no. (01) area (Approx 60 to 70 meter away from crusher plant). Latitude.- 27.671836, Longitude.- 76.12544.	06/08/2024	81.1	61.5


BOARD ANALYST

Rajasthan State Pollution Control Board

* ND = Not Done

Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 08/08/2024

MONITORED BY : ASHVINI KUMAR BENIWAL, JSO, Alwar

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	3372	Ultra Tech Cement Limited,Mohanpura-Jodhpura Tehsil:Kotputli District:KOTPUTLI-BEHROR	Ambient Work Zone Noise Monitoring near weighbridge in limestone crusher no. (02) area (Approx 90 to 100 meter away from crusher plant).Latitude.- 27.678674, Longitude.- 76.127642.	06/08/2024	67.9	64.4


BOARD ANALYST

Rajasthan State Pollution Control Board

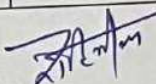
* ND = Not Done

Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT : 08/08/2024

MONITORED BY : ASHVINI KUMAR BENIWAL, JSO, Alwar

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level In Night Time(Leq dB(A))
1	3371	M/s House of Sh. Kaluram Yadav , Village Mohanpura-Jodhapura, Tehsil Kotputli- , District Kotputli	Ambient Noise Monitoring at the rooftop of house of sh. Kaluram Yadav.Latitude.- 27.67731, Longitude.- 76.129122.	06/08/2024	61.5	54.3



BOARD ANALYST

Rajasthan State Pollution Control Board

* ND = Not Done

FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 24)

Report No. : **3821**

Report On : **23/05/2024**

I hereby certify that I **Mr Rohit Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **15/05/2024** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar** a sample of **Waste Water** of **M/S Ultra Tech Cement Ltd , Plant - UltraTech Cement Ltd. (Unit Kotputli Cement Works) [661] ,Village Mohanpura, Tehsil Kotputi, Distt Jaipur , City- Mohanpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR** Collected from **Final Outlet of STP (500.0 KLD)** Collected on **14/05/2024**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **23/05/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.19
2	Total Suspended Solids mg/l	14
3	Chemical Oxygen Demand (COD) mg/l	40
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	5
5	Oil & Grease mg/l	3

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **23/05/2024**

Mr Rohit Meena
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Alwar
D-Block, Ambedkar Nagar, Alwar-301001
Phone: 0144-2372996
Fax: 0144-2372996

Signature Not Verified

Digitally signed by Rohit Meena
Date: 2024.05.23 16:32:43 IST
Reason: SelfAttested
Location:



FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)

Report No. : **3254**

Report On : **20/05/2024**

I hereby certify that I **Mr Rohit Meena**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **14/05/2024** from **Suman, JSO, Alwar ,RSPCB Alwar** a sample of **Ambient Air Quality** of **M/S Ultra Tech Cement Ltd , Plant - UltraTech Cement Ltd. (Unit Kotputli Cement Works) [661] ,Village Mohanpura, Tehsil Kotputi, Distt Jaipur , City- Mohanpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR** Collected from **Ambient air quality monitoring near mines office of unit.**

Collected on **13/05/2024**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **20/05/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) µg/m3	60
2	Sulphur Dioxide as SO2 ug/m3	7.82
3	Oxides of Nitrogen as NOx µg/m3	30.25

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **20/05/2024**

Mr Rohit Meena
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Alwar
D-Block, Ambedkar Nagar, Alwar-301001
Phone: 0144-2372996
Fax: 0144-2372996

Signature Not Verified

Digitally signed by Rohit Meena
Date: 2024.05.20 18:19:25 IST
Reason: SelfAttested
Location:



FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)

Report No. : **3251**

Report On : **20/05/2024**

I hereby certify that I **Mr Rohit Meena**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **14/05/2024** from **Suman, JSO, Alwar ,RSPCB Alwar** a sample of **Ambient Air Quality** of **M/S Ultra Tech Cement Ltd , Plant - UltraTech Cement Ltd. (Unit Kotputli Cement Works) [661] ,Village Mohanpura, Tehsil Kotputi, Distt Jaipur , City- Mohanpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR** Collected from **Ambient air quality monitoring near plant boundary gate no.01** Collected on **13/05/2024**. The Sample was in a condition fit for analysis as reported below :-
I further certify that I have analyzed the aforementioned sample on **20/05/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) µg/m3	128
2	Sulphur Dioxide as SO2 ug/m3	12.70
3	Oxides of Nitrogen as NOx µg/m3	32.80

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **20/05/2024**

Mr Rohit Meena
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Alwar
D-Block, Ambedkar Nagar, Alwar-301001
Phone: 0144-2372996
Fax: 0144-2372996

Signature Not Verified

Digitally signed by Rohit Meena
Date: 2024.05.20 18:14:00 IST
Reason: SelfAttested
Location:



FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)

Report No. : **3250**

Report On : **20/05/2024**

I hereby certify that I **Mr Rohit Meena**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **14/05/2024** from **Suman, JSO, Alwar ,RSPCB Alwar** a sample of **Ambient Air Quality** of **M/S Ultra Tech Cement Ltd , Plant - UltraTech Cement Ltd. (Unit Kotputli Cement Works) [661] ,Village Mohanpura, Tehsil Kotputi, Distt Jaipur , City- Mohanpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR** Collected from **Ambient air quality monitoring near plant boundary gate no.02** Collected on **13/05/2024**. The Sample was in a condition fit for analysis as reported below :-
I further certify that I have analyzed the aforementioned sample on **20/05/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) µg/m3	94
2	Sulphur Dioxide as SO2 ug/m3	13.50
3	Oxides of Nitrogen as NOx µg/m3	36.74

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **20/05/2024**

Mr Rohit Meena

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Alwar

D-Block, Ambedkar Nagar, Alwar-301001

Phone: 0144-2372996

Fax: 0144-2372996

Signature Not Verified

Digitally signed by Rohit Meena
Date: 2024.05.20 18:12:49 IST
Reason: SelfAttested
Location:



FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)

Report No. : **3252**

Report On : **20/05/2024**

I hereby certify that I **Mr Rohit Meena**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **14/05/2024** from **Suman, JSO, Alwar ,RSPCB Alwar** a sample of **Ambient Air Quality** of **M/S Ultra Tech Cement Ltd , Plant - , , City- Mohanpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR** Collected from **Ambient air quality monitoring near plant boundary near reclainer/ TPP (Thermal power plant)** Collected on **13/05/2024**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **20/05/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) µg/m3	97
2	Sulphur Dioxide as SO2 ug/m3	10.84
3	Oxides of Nitrogen as NOx µg/m3	28.98

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **20/05/2024**

Mr Rohit Meena
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Alwar
D-Block, Ambedkar Nagar, Alwar-301001
Phone: 0144-2372996
Fax: 0144-2372996

Signature Not Verified

Digitally signed by Rohit Meena
Date: 2024.05.20 18:14:49 IST
Reason: SelfAttested
Location:



FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)

Report No. : **3253**

Report On : **20/05/2024**

I hereby certify that I **Mr Rohit Meena**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **14/05/2024** from **Suman, JSO, Alwar ,RSPCB Alwar** a sample of **Ambient Air Quality** of **M/S Ultra Tech Cement Ltd , Plant - UltraTech Cement Ltd. (Unit Kotputli Cement Works) [661] ,Village Mohanpura, Tehsil Kotputi, Distt Jaipur , City- Mohanpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR** Collected from **Ambient air quality monitoring near WTP site**. Collected on **13/05/2024**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **20/05/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) µg/m3	78.5
2	Sulphur Dioxide as SO2 ug/m3	8.77
3	Oxides of Nitrogen as NOx µg/m3	26.20

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **20/05/2024**

Mr Rohit Meena
BOARD ANALYST

Rajasthan State Pollution Control Board
Regional Office Alwar
D-Block, Ambedkar Nagar, Alwar-301001
Phone: 0144-2372996
Fax: 0144-2372996

Signature Not Verified

Digitally signed by Rohit Meena
Date: 2024.05.20 18:17:57 IST
Reason: SelfAttested
Location:



FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)

Report No. : **3248**

Report On : **20/05/2024**

I hereby certify that I **Mr Rohit Meena**, State Board Analyst duly appointed **under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981** received on the **15/05/2024** from **ASHVINI KUMAR BENIWAL, JSO, Alwar ,RSPCB Alwar** a sample of **Ambient Air Quality** of **M/S Ultra Tech Cement Ltd , Plant - UltraTech Cement Ltd. (Unit Kotputli Cement Works) [661] ,Village Mohanpura, Tehsil Kotputi, Distt Jaipur , City- Mohanpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR** Collected from **Fugitive Emission Monitoring Approx. 07 meter away from source (Lime stone crusher). Latitude-27.67223, Longitude-76.125313.** Collected on **14/05/2024**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **20/05/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter µg/m ³	583

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **20/05/2024**

Mr Rohit Meena

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Alwar

D-Block, Ambedkar Nagar, Alwar-301001

Phone: 0144-2372996

Fax: 0144-2372996

Signature Not Verified

Digitally signed by Rohit Meena
Date: 2024.05.20 18:10:21 IST
Reason: SelfAttested
Location:



FORM - X
RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

Report No. : 3344

Report On : 12/07/2024

I hereby certify that I **Mr Rohit Meena**, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 10/07/2024 from **Mr Anil Bairwa, JSO, Alwar ,RSPCB Alwar** a sample of Ambient Air Quality of **M/S Ultra Tech Cement Limited , Plant - Proposed LS Crusher of UltraTech Cement Ltd Kotputli [5330] ,Village Mohanpura Jodhpura -Kotputli , City- Mohanpura-Jodhpura Tehsil- Kotputli , District- KOTPUTLI-BEHROR M.L No- 03/2003** Collected from **Fugitive emission monitoring at 9 meter away from the jaw crusher** Collected on 09/07/2024. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **12/07/2024** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Suspended Particulate Matter $\mu\text{g}/\text{m}^3$	513

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **12/07/2024**

Mr Rohit Meena

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Alwar

D-Block, Ambedkar Nagar, Alwar-301001

Phone: 0144-2372996

Fax: 0144-2372996

Signature valid

Digitally signed by **Rohit Meena**
Date: 2024.07.12 16:32:01 IST
Reason: Self Attested
Location:



Results Last 06 Ambient Air quality monitoring report of in and around the Mining lease
(carried out by the RSPCB Lab Officials)

S. No.	Collection Date	Collection Point	Oxides of Nitrogen as NO _x [µg/m ³]	Particulate Matter (PM ₁₀) [µg/m ³]	Sulphur Dioxide as SO ₂ [ug/m ³]
1	13-05-2024	Ambinet air quality monitoring approx. 20 meters away from mines pit.	29.74	83	8.24
2	16-10-2023	Ambient Air Quality Monitoring near mines office	13.5	87	4.6
3	16-10-2023	Ambient Air Quality Monitoring near mines pit	11.3	91	6.8
4	27-04-2023	Ambient Air Quality monitoring at Mines office	[N/A]	293	7
5	27-04-2023	Ambient Air Quality monitoring at Mines Pit near security guard office	[N/A]	270	12
6	20-12-2022	Ambient Air Quality Monitoring near Mines Face	42.1	84	8.6



राजस्थान सरकार
कार्यालय सहायक खनि अभियन्ता, खान एवं भूविज्ञान विभाग, कोटपूतली
पता:—श्याम मंदीर के पिछे, संस्कार ITI के पास—303108
Email—ame.kotputali@rajasthan.gov.in



क्रमांक:—सखअ/कोट/प्रधान/अखप/03/2003(R)/

दिनांक:— 14 अगस्त. 2024

श्रीमान क्षेत्रीय अधिकारी,
प्रदूषण नियन्त्रण मण्डल,
अलवर(राज.)

विषय:— Regarding Hon'ble NGT Central Zone Bench, Bhopal orders dated 01/07/2024 i
the matters of Jodhpura Sangaarsh Samiti V/s Union of India & Ors. Original
Application No 143/2024 and 144/2024(CZ)

प्रसंग:— आपका पत्र क्रमांक RPCB/RO/Alwar/G-390/1904 dated 08.08.2024

महोदय,

उपरोक्त प्रासांगिक पत्र के क्रम में निवेदन है कि जोधपुरा संघर्ष समिति के द्वारा Hon'ble
NGT Central Zone Bench, Bhopal में प्रस्तुत याचिका के सम्बन्ध में खनन पट्टा की पूर्ण वस्तुस्थिति की
रिपोर्ट पत्र के साथ सलग्न प्रेषित है। कृपया माननीय ट्रब्यूनल में राज्य सरकार की ओर से जवाब प्रस्तुत
कराने का श्रम करावे।

संलग्न: उक्तानुसार ।

भवदीय,

(अमीचन्द दुहारिया)
सहायक खनि अभियन्ता, कोटपूतली

क्रमांक:—सखअ/कोट/प्रधान/अखप/03/2003(R)/

दिनांक:— 14 अगस्त. 2024

प्रतिलिपि श्रीमान अधीक्षण खनि अभियन्ता, खान एवं भू विज्ञान विभाग, जयपुर—वृत्त, जयपुर को सूचनार्थ एवं
आवश्यक कार्यवाही हेतु प्रेषित है।

(अमीचन्द दुहारिया)
सहायक खनि अभियन्ता, कोटपूतली

RajKaj Ref
9808101



Validity unknown

Digitally signed by Anil Chand Duharia
Designation : Assistant Mining
Engineer
Date: 2024.08.14 18:14:57 IST
Reason: Approved

तथ्यात्मक वस्तुस्थिति

ML No. 03/2003(R)

खनन पट्टा राजस्थान स्टेट इण्डस्ट्रीयल डवलपमेन्ट कार्पोरेशन के पक्ष में वास्ते खनिज लाईमस्टोन शासन के आदेश क्रमांक प-4(302) खान/ग्रुप-2/1981 दिनांक 29.06.1984 से निकट ग्राम—मोहनपुरा, जोधपुरा, कुजोता, तहसील—कोटपूतली, जिला—जयपुर में अवधि 20 वर्ष के लिए स्वीकृत किया गया। खनन पट्टा की संविदा विलेख का पंजीयन दिनांक 05.07.1984 को हुआ। इस प्रकार खनन पट्टा दिनांक 05.07.1984 से 04.07.2004 तक प्रभावी हुआ।

खनन पट्टा का हस्तान्तरण राजस्थान स्टेट इण्डस्ट्रीयल डवलपमेन्ट कार्पोरेशन से ग्रासिम इण्डस्ट्रीज लिमिटेड के पक्ष में शासन के आदेश दिनांक 18.02.2002 से स्वीकृत हुआ, जिसका संविदा का निष्पादन दिनांक 06.03.2002 से होकर पंजीयन दिनांक 08.03.2002 से हुआ। इस प्रकार खनन पट्टा दिनांक 08.03.2002 से ग्रासिम इण्डस्ट्रीज लिमिटेड के पक्ष में प्रभावशील हुआ।

खनन पट्टा का प्रथम नवीनीकरण, शासन के आदेश दिनांक 13.10.2006 से क्षेत्र 548.78 हैक्टर हेतु अवधि दिनांक 05.07.2004 से 20 वर्ष के लिए स्वीकृत हुआ जिसका संविदा का निष्पादन दिनांक 03.04.2007 से होकर पंजीयन दिनांक 10.04.2007 को हुआ। M.M.D.R. संशोधन अधिनियम, 2015 की धारा 8A में किये गये संशोधनानुसार खनन पट्टा की अवधि स्वतः 50 वर्ष हो जाने से खनन पट्टा दिनांक 04.07.2034 तक के प्रभावशील है।

शासन के आदेश क्रमांक प.2 (62) खान/ग्रुप-1/2006 दिनांक 26.06.2018 से ग्रासिम इण्डस्ट्रीज लिमिटेड के पक्ष में स्वीकृत खनन पट्टा का हस्तान्तरण अल्ट्राटेक सीमेन्ट लिमिटेड के पक्ष में स्वीकृत हुआ, जिसकी संविदा का निष्पादन दिनांक 27.08.2018 एवं पंजीयन दिनांक 28.08.2018 को होने से खनन पट्टा दिनांक 28.08.2018 से दिनांक 04.07.2034 तक के लिए अल्ट्राटेक सीमेन्ट लिमिटेड के पक्ष में प्रभावशील है।

खनन पट्टाधारी कम्पनी के संबंध में प्राप्त शिकायतों के निवारण के लिए उपखण्ड अधिकारी, कोटपूतली, तहसीलदार कोटपूतली, RSPCB के प्रतिनिधि एवं तत्कालीन सहायक खनि अभियंता, कोटपूतली मय तकनीकी कर्मचारी के दिनांक 19.12.2022 को खनन पट्टा क्षेत्र का निरीक्षण किया गया।

RajKaj Ref
9808101

Validity unknown

Digitally signed by Anil Chand Duharia
Designation : Assistant Mining
Engineer
Date: 2024.08.14 18:14:57 IST
Reason: Approved

निरीक्षण रिपोर्ट के अनुसार खनन पट्टा क्षेत्र में लगे ब्लास्टिंग खनन पिट से लगभग 550 मीटर दूरी पर आबादी का निकटतम मकान पड़ता है। वर्तमान में पट्टाधारी कम्पनी द्वारा अपने स्वीकृत क्षेत्र में ही खननकार्य/ब्लास्टिंग की जा रही है। खनन पट्टाधारी कम्पनी के पक्ष में खान सुरक्षा महानिदेशालय, अजमेर के पत्र दिनांक 28.06.2023 से डीप होल ब्लास्टिंग के साथ भारी मशीनों के प्रयोग की अनुमति एवं दिनांक 20.10.2023 से सार्वजनिक स्थानों से 100मीटर दूरी छोड़ते हुये ब्लास्टिंग की अनुमति प्राप्त की हुई है।

खनन पट्टाधारी कम्पनी के संबंध में प्राप्त शिकायतों के निवारण के लिए उपखण्ड अधिकारी कोटपूतली, तहसीलदार कोटपूतली, प्रदूषण नियंत्रण बोर्ड, सार्वजनिक निर्माण विभाग एवं सहायक खनि अभियन्ता, कोटपूतली मय तकनीकी कर्मचारी द्वारा पूर्व में भी उक्त खननपट्टा क्षेत्र का संयुक्त सर्वे किया गया, जिसकी विस्तृत तथ्यात्मक जांच रिपोर्ट उपखण्ड अधिकारी, कोटपूतली के पत्रांक 1367 दिनांक 18.01.2023 से जिला कलक्टर महोदय, जयपुर को प्रेषित की गई।

खनन पट्टाधारी कम्पनी के संबंध में प्राप्त शिकायतों के संबंध दिनांक 28.04.2023 को खनन पट्टा का मौका निरीक्षण किया गया, वक्त निरीक्षण आबादी के नजदीकी मकान से लगभग 200 मीटर की दूरी पर Excavator की सहायता से खनन कार्य होना पाया गया। खान प्रबन्धक से पूछताछ करने पर उनके द्वारा बताया गया कि निकट ग्राम मोहनपुरा जोधपुरा के कुछ ग्रामवासियों द्वारा उक्त पिट में ब्लास्टिंग करने का विरोध किया, जिस कारण से लगभग 03 माह से उक्त पिट में ब्लास्टिंग नहीं की जाकर केवल मशीनों की सहायता से ही खनन कार्य किया जा रहा है। खनन पट्टे के पश्चिम दिशा में चल रहे खनन कार्य का निरीक्षण किया गया। वक्त निरीक्षण खनन कार्य चालू पाया गया, खान प्रबन्धक से पूछताछ करने पर बताया गया कि वर्तमान में पश्चिम दिशा में चल रहे खनन कार्य में ही ब्लास्टिंग नियमानुसार की जाकर मशीनरी (HEMM) द्वारा किया जा रहा है। उक्त पिट से नजदीक आबादी/मकानों की दूरी लगभग 550 मीटर पाई गई। खान के नजदीक स्थित मकानों जिनकी वर्तमान में चालू पिट से दूरी लगभग 550 मीटर हैं, वक्त मौका जांच के दौरान नजदीकी मकानों में ब्लास्टिंग के कारण ताजा दरारें नहीं होना पाया गया। मौके पर किया जा रहा खनन कार्य स्वीकृत क्षेत्र में नियमानुसार किया जाना पाया गया। वर्तमान में किये जा रहे खनन कार्य से सार्वजनिक स्थान/नजदीकी घरों की दूरी लगभग 550 मीटर है।

RajKaj Ref
9808101

Validity unknown

Digitally signed by Anil Chand Duharia
Designation : Assistant Mining
Engineer
Date: 2024.08.14 18:14:57 IST
Reason: Approved

श्रीमान जिला कलक्टर कोटपूतली-बहरोड़ की समीक्षा बैठक दिनांक 27.02.2024 में दिये गये निर्देशों के सन्दर्भ में खनन पट्टाधारी कम्पनी को निकट ग्राम-जोधपुरा, तहसील-कोटपूतली, जिला-कोटपूतली-बहरोड़ की फिजिबिलिटी रिपोर्ट प्रस्तुत करने हेतु कार्यालय पत्र दिनांक 27.02.2024 से नोटिस जारी किया गया जिसकी पालना में खनन पट्टाधारी कम्पनी द्वारा जरिये ई-मेल दिनांक 01.03.2024 से खनन पट्टा क्षेत्र की फिजिबिलिटी रिपोर्ट प्रस्तुत करते हुये ब्लास्टिंग संबंधित परमिशन के साथ ब्लास्टिंग संबंधित दस्तावेजों की प्रति प्रस्तुत की गई, जिसके अनुसार ब्लास्टिंग पाइन्ट की दूरी सार्वजनिक स्थानों से न्यूनतम 550 मीटर पर हैं।

खनन पट्टाधारी कम्पनी के पक्ष में नियमानुसार IBM Ajmer से वर्ष 2024-2029 तक के लिए माईनिंग प्लान अनुमोदित हैं। खनन पट्टा क्षेत्र का अधोहस्ताक्षरकर्ता मय तकनीकी कर्मचारी द्वारा दिनांक 06.03.2024 को मौका देखा गया। मौका रिपोर्ट अनुसार उक्त क्षेत्र में ग्रामवासी-जोधपुरा, के द्वारा ब्लास्टिंग आदि के शिकायत की जांच एवं धरना जारी हैं की शिकायत की जांच हेतु खान सुरक्षा महानिदेशालय अजमेर श्री सुरजीत कटेवा उपस्थित हुये। ब्लास्टिंग से संबंधित जांच अल्ट्राटेक सीमेन्ट के प्रबन्धक की उपस्थित में निदेशक खान सुरक्षा महानिदेशालय के द्वारा की गई। खनन पट्टे में आबादी की तरफ लगभग 320 मीटर की दूरी पर खनन पट्टा क्षेत्र में 12 हॉल एवं खनन पट्टा क्षेत्र में आबादी से लगभग 400 मीटर की दूरी पर 12 हॉल को ब्लास्ट किया जाकर सिस्मोग्राफ से Vibration Study की गई।

कार्यालय सहायक अभियंता, सार्वजनिक निर्माण विभाग, उपखण्ड-कोटपूतली के पत्र अनुसार मकानों के सर्वे के लिए उपखण्ड अधिकारी, कोटपूतली द्वारा टीम गठित की गई थी। संयुक्त टीम द्वारा दिनांक 27.12.2022 एवं 30.12.2022 को ग्राम जोधपुरा (मोहनपुरा) में स्थित मकानों का सर्वे किया गया जिसमें प्रतीत होता हैं कि कुछ मकानों में दरारें निर्माण डिफेक्ट से एवं कुछ में कम्पन्न की वजह से एवं कई जगह मकान काफी पुराने हैं, इसलिये दरारें आना पाया गया। कार्यालय भूमि अवाप्ति अधिकारी उपखण्ड अधिकारी कोटपूतली के पत्र दिनांक 15.10.2008 अनुसार ग्राम मोहनपुरा, कूजोता, महरमपुर राजपूत, महरमपुर नवाब, तहसील कोटपूतली जिला जयपुर की निजी खातेदारी भूमि 213.7750 हैक्टेयर अवाप्त किये जाने हेतु ड्राफ्ट कुल राशि रुपये 13,36,74,474/- का अवार्ड घोषित किया गया।

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल अलवर के पत्र दिनांक 13.12.2023 के अनुसार उक्त खनन पट्टा का निरीक्षण किया गया।

RajKaj Ref
9808101

Validity unknown

Digitally signed by Anil Chand Duharia
Designation : Assistant Mining
Engineer
Date: 2024.08.14 18:14:57 IST
Reason: Approved

अधीक्षण अभियंता, सार्वजनिक निर्माण विभाग, वृत्त कोटपूतली के पत्र दिनांक 22.02.2024 के अनुसार ग्राम जोधपुरा में अधिकतर मकान 40-60 वर्ष पुराने होने की वजह से/वातावरण में लगातार तापमान परिवर्तन की वजह से/ब्लास्टिंग के कम्पन्न की वजह से सामान्य क्रेक इत्यादि प्रायः नजर आ रहे हैं। जो पुराने मकानों में सामान्यतया पाया जाता है। ग्रामवासियों द्वारा बताया गया है कि उनकी मुख्य मांग यह है कि नया क्रेसर नहीं चलना चाहिए यदि चले तो ग्राम का पुनर्वास किया जावे।

राजकीय B.D.M. अस्तपाल कोटपूतली के वरिष्ठ विशेषज्ञ द्वारा खनन क्षेत्र में काम करने वाले कामगारों का सिलिकोसिस बीमारी की जांच हेतु स्वस्थ परिक्षण शिविर का आयोजन किया गया तथा खनन पट्टाधारी द्वारा दिनांक 13.03.2024 को खनन पट्टे में ब्लास्ट संबंधित दस्तावेज प्रस्तुत किये हैं। खान सुरक्षा महानिदेशालय, अजमेर क्षेत्र, अजमेर के पत्रांक 621 दिनांक 20.03.2024 से मैसर्स अल्ट्राटेक सीमेंट लिमिटेड की ग्रासिम लाईमस्टोन कोटपूतली के लिए प्राप्त ज्ञापन में उल्लेखित बिन्दुओं के अनुसार जांच की गई जिसके अनुसार प्राप्त शिकायत वास्तविक नहीं पाई गई। खनन पट्टाधारी कम्पनी द्वारा खनन पट्टा क्षेत्र में हो रहे ब्लास्टिंग के संबंध में हुये मौका जांच रिपोर्ट से संबंधित फोटोग्राफ मय स्टडी कार्यालय में दिनांक 01.05.2024 को प्रस्तुत किये गये।

खनन पट्टाधारी कम्पनी द्वारा नियमानुसार SEIAA,JAIPUR के Identification No- EC23A001RJ196866 दिनांक 16.01.2023 से जारी हुई तथा राजस्थान राज्य प्रदूषण नियंत्रण मण्डल जयपुर के आदेश क्रमांक 11012 दिनांक 10.11.2023 से खनिज लाईमस्टोन (रोम) मात्रा 10.5000 मिलियन टन वार्षिक अनुसार कन्सेन्ट टू ऑपरेट अवधि दिनांक 10.11.2023 से 31.10.2028 तक के लिए जारी हुई। राजस्थान प्रदूषण मण्डल जयपुर के पत्रांक 6812 दिनांक 25.08.2022 से खनन पट्टाधारी कम्पनी के पक्ष में स्थापित क्रेसर यूनिट मात्रा 1600.00 TPH हेतु कन्सेन्ट टू ऑपरेट अवधि दिनांक 01.09.2022 से 31.08.2032 तक के लिए जारी हुई तथा राजस्थान प्रदूषण मण्डल जयपुर के पत्रांक 124040 दिनांक 16.11.2023 से खनन पट्टाधारी कम्पनी के पक्ष में Proposed LS Crusher of Ultratech Cement Ltd Kotputli Plant स्थापित क्रेसर यूनिट मात्रा 1600.00 TPH हेतु अवधि दिनांक 16.11.2023 से 31.10.2028 तक के लिए कन्सेन्ट टू ऑपरेट जारी हुई। राजस्थान प्रदूषण मण्डल जयपुर के पत्रांक 11086 दिनांक 26.07.2022 से खनन पट्टाधारी कम्पनी के पक्ष में स्थापित क्रेसर यूनिट स्टोन ग्राइड एवं डस्ट तथा RMC Plant हेतु अवधि दिनांक 15.07.2022 से 30.06.2032 तक के लिए जारी हुई।

RajKaj Ref
9808101

Validity unknown

Digitally signed by Anil Chand Duharia
Designation : Assistant Mining
Engineer
Date: 2024.08.14 18:14:57 IST
Reason: Approved

खान सुरक्षा महानिदेशालय, अजमेर क्षेत्र, अजमेर के पत्रांक 255992 दिनांक 28.06.2023 से खनन पट्टा में डीप होल ब्लास्टिंग के साथ भारी मशीनों के प्रयोग की अनुमति जारी हुई। खान सुरक्षा महानिदेशालय, अजमेर क्षेत्र, अजमेर के पत्रांक 258045 दिनांक 20.10.2023 से खनन पट्टाधारी कम्पनी के पक्ष में Deep hole blasting within 300 m of danger zone but beyond 100 m of surface structures not belonging के संबंध में अनुमति जारी हुई। इस प्रकार समस्त वस्तुस्थिति से श्रीमान को अवगत कराकर निवेदन है कि कृपया माननीय ग्रीन ट्रब्यूनल में राज्य सरकार की ओर जवाब प्रस्तुत कराने का श्रम करावे।

भवदीय

(अमीचन्द दुहारिया)
सहायक खनि अभियंता
कोटपूतली

RajKaj Ref
9808101

Validity unknown

Digitally signed by Anil Chand Duharia
Designation : Assistant Mining
Engineer
Date: 2024.08.14 18:14:57 IST
Reason: Approved



ULTRATECH CEMENT LIMITED

UNIT : KOTPUTLI CEMENT WORKS

GROUND WATER LEVEL MONITORING REPORT

Year: 2024
Static Water Level (Meter)

Piezometer No.	Location ↓	Month →	Jan	Feb	Mar	Apr	May	Jun
		Monitored by * →	EA	IH	IH	IH	EA	IH
		Date →	23.01.2024	10.02.2024	13.03.2024	10.04.2024	28.05.2023	14.06.2024
1	Plant (Near Civil Office)		49.85	50.16	50.75	51.80	52.95	52.99
2	Plant (Near Power Plant)		48.87	49.20	49.55	49.83	50.35	50.65
3	Colony (Near Civil Office)		47.16	48.56	48.99	49.23	49.16	49.80
4	Colony (Near F-type)		52.16	52.40	52.65	53.10	53.74	53.78
5	Mines (Near Mines Office)		21.94	22.10	22.30	22.86	23.89	24.12
6	Mines (Near Mines Magazine)		32.65	32.89	33.18	33.90	34.20	34.61
7	Kansli village (Near school)		53.78	54.44	54.89	55.13	55.97	56.11
8	Gordhanpura Village (Near Panchayat Bhawan)		49.42	49.76	49.90	50.45	50.85	51.14
9	Plant (Near Store Yard)		52.23	52.86	52.96	53.10	53.20	53.34
10	Mine (Behind CSR Office)		24.12	24.85	25.10	26.29	27.15	27.56
11	Colony (Near STP)		52.12	52.48	52.84	53.10	53.25	53.42
Signature →								

*Moniotred by: IH- In-house; EA- External Agency



ULTRATECH CEMENT LIMITED

Kotputli Cement Works

UTCL- KCW (RWH) 2024-25 till June-24

UTCL- KCW (RWH) 2024-25 till June-24						
Water requirement		3190 KLD/1.164350 MCM/ Annuam				
	Land Details	Plant	998341 Sq.m			
		Colony	621659 Sq.m			
		Mines-1	5.48 Sq. Km			
		Mines-2	3.18 Sq. Km			
	Rain fall 2024-25 till June-24	-	812.29 MM			
Estimation of Quantum of runoff recharge through Rain water harvesting						
S.No.	Particulars	Area (Sqm) (To be filled)	Rain fall (m) (To be filled)	Runoff Coefficient*	Quantum of Run off available (Cum/Year)	
	1	2	3	4	5 (2*3*4)	
A	PLANT AREA					
1	Roof Top of building/Shed/	158408	0.10139	0.85	13651.8	Cum. /annum -----(i)
2	Blacked Topped roads & cemented area	417970	0.10139	0.7	29664.6	Cum. /annum -----(ii)
3	Open land:	421963	0.10139	0.15	6417.4	Cum./annum----- (iii)
Total (A)					49734	Cum. /annum -----(A)
B	COLONY AREA					
1	Roof Top	132768	0.10139	0.85	11442.14539	Cum. /annum -----(i)
2	Blacked Topped roads & cemented area	159785	0.10139	0.7	11340.42081	Cum. /annum -----(ii)
3	Open land	329106	0.10139	0.15	5005.208601	Cum. /annum -----(iii)
4	Self-Percolation through water used for green belt	400	-	0.3	120	Cum. /annum----(iv)
		120	90		10800	
Total (B)					38588	Cum./annum-----(B)
Note:- Approx. 400 KLD water used for green belt development. It is known that about 30% of this water adds to the ground water through self-percolation. Recharged water through self-percolation = 400 x 0.30 = 120 Cu.m./day 120 x 330 = 39600						
C	MINES-1					
1	Catchment area S16	345000	0.10139	0.5	17489.775	Cum/annum -----(i)
2	Catchment area S16	1455000	0.10139	0.5	73761.225	Cum/annum -----(ii)
3	Expected Recharge	546939		0.75	410204.25	Cu.m./annum. -----(iii)
NATURAL RECHARGE						
Note:- Total open area considered for rainwater harvesting is 5.48 Sq.km. Taking 4% as natural recharge coefficient for Limestone area (2.1 Sq. Km.) and 15% for Alluvium area (3.38 sq. Km.), the expected recharge to the underground aquifer is:						
4	2.1	1000000	0.10139	0.04	8516.76	Cu.m./annum. -----(iv)
5	3.38	1000000	0.10139	0.15	51404.73	Cu.m./annum. -----(v)
Total (C)					470126	Cu.m./annum -----(C)
D	MINE AREA 2:-					
1	Catchment area 1	3500000	0.10139	0.25	88716.25	Cu.m./annum -----(i)
2	Catchment area 2	3000000	0.10139	0.25	76042.5	Cum./annum -----(ii)
3	Expected Recharge	987528.8	0.10139	0.7	691270.16	Cum./annum -----(iii)
Note:- To increase the recharge 2 injection well of 60m depth in each reservoir with filter pit has been proposed and Expected recharge = 987528.75 x 0.70						
NATURAL RECHARGE						
4	3.18	1000000	0.10139	0.04	12896.808	Cum./annum. -----(iv)
Note:- Total open area considered for rainwater harvesting is 3.18 Sq.km. Taking 4% as natural recharge coefficient for Limestone, the expected recharge to the underground aquifer is 3.18 x 106 x 0.60771 x 0.04 = 77300.71						
Total (D)					704167	Cu.m./annum -----(D)
TOTAL EXPECTED RECHARGE IN THE STUDY AREA						
A+B+C+D					1262614	Cu.m./annum----- (1)
E	RAINWATER RECHARGE OUTSIDE INDUSTRIAL PRIMESES:					
1	Pond near Kujota Village					Cu.m./annum -----(i)
2	Catchments area	4200000	0.10139	0.25	106459.5	Cum./annum -----(ii)
3	Anticipated recharge	638095.5		0.75	478572	Cum./annum -----(iii)
Total (E)					478572	Cu.m./annum -----(E)
TOTAL EXPECTED RECHARGE FROM ALL THESE RECHARGE STRUCTURES						
					1741185.956	Cu.m./Annum
					1.74	MCM/Annum



Ref: UTCL/KCW/L&L/ AUG/02

Date: 12/08/2024

To,
The Regional Office,
Rajasthan Pollution Control Board,
D-Block, Ambedkar Nagar, Alwar – 301001.

Sub: Factual information pertaining to land acquisition.

Ref: F.No. RPCB/RO/Alwar/G-390/1905 Date: 08/08/2024 with subject “Regarding Hon’ble NGT, Central Zone Bench, Bhopal order dated 01/07/2024 in the matters of Jodhpura Sangarsh Samiti v/s Union of India & Ors. Original Application No. 143/2024 and 144/2024 (CZ)”

Respected Sir,

With reference to the aforesaid subject, we would like to draw your kind attention to that Mining Lease transferred in the name of M/s Grasim Industries Limited on 08th March, 2002. The total mine lease area of the project is 548.79 Ha and subsequently we got environmental clearance on 17th August, 2006 pertaining to proposed mining area is 175.0 Ha, an area of 74.0 Ha is kept for storage of topsoil and over burden, 1.0 Ha for infrastructure and 10 Ha. for roads and 288.78 Ha is for others (Vacant Land). At the initial stage as per the proposal 502 Households from core zone, Displacement of the population and R&R is involved.

Whereas in continuation to our mining lease, the factual status on the issue and the original rehabilitation plan/policy at the starting of the project/industry is done through Rajasthan Land Acquisition Act, 1894. Accordingly, the Land acquisition was done through SDO (Land Acquisition Officer), Kotputli and subsequently the land was awarded vide No. 1022 dated. 15-10-2008 for an area of about 213.775 Ha out of 548.78 Ha which includes the village Mohanpura (120 Houses) and Mehrampur Rajput (96 Houses) rehabilitation and resettlement was already done and has been mentioned in the awarded copy. The company has been enjoying the peaceful possession and doing mining activities since 2009 without any hurdles. **(Award Copy, Joint Physical inspection report submitted by SDM & AME Report is attached herewith for your ready reference)**

Whereas as per expansion environmental clearance Dated: 30th April, 2010 which clearly mentioned that an area of 235.08 Ha is others (Undisturbed area) which is considered as non-mineralized area and the claimed Jodhpura village is lying in non-mineralized area of mining lease of 548.78 Ha and the said Jodhpura village can’t be rehabilitated and resettled even in future also.

Hence, the said factual information will support the joint committee to submit the report to Hon’ble NGT.

For UltraTech Cement Ltd,



(Authorized Signatory)

Encl: As stated above.



UltraTech Cement Ltd.

(Unit: Kotputli Cement Works)

FACTORY : Village : Mohanpura, Tehsil: Kotputli, Distt.: Jaipur-303 108, Tel /Fax: 0141-2378980
JAIPUR OFFICE : Office No-1, 3rd Floor, Sanghi Upasana Tower, Near Ahinsa Circle, C-98, Subhash Marg, C-Scheme, Jaipur-302001 (Raj)
Tel.: 2378979 / 80 / 81
REGISTERED OFFICE : UltraTech Cement Ltd., ‘B’-Wing, Second Floor, Ahura Centre, Mahakali Caves Road, Andheri (East) Mumbai-400 093
CIN No. : L26940MH2000PLC1287420

अवार्ड 213.7750 हेक्टर

राजस्व ग्राम: - 1. मोहनपुरा 119.8550

2. महरमपुर 36.6800

राजपूत छोडा गया हरिया 2.4271
34.2529

3. कूजोता 55.0700

4. महरमपुर 2.1700

नवाब

TOTAL:-213.7750

छोडा गया हरिया 2.4271

अवार्ड राशी जमा Rs. 13,43,42,698/-

अवार्ड जारी दिनांक 15.10.2008

31.12.2015 2/10/18

०२२४.९११. प्रमाणसि. १ - साए ब्रह्मांड

००४१.४६ १५५५५५.२

[illegible]

००५० : २२ १५६६६ . ६

५. मध्यम २. १२००

॥१॥

027715-1A707

-/ ४९२५५३५६१ रर तम्र शिखर हावड

8005.01.21 त्वांही फिअर हाताड

न्यायालय भूमि अवाप्ति अधिकारी कोटपूतली, जिला जयपुर

क्रमांक 1022

दिनांक 15/10-2008

विषय:- मैसर्स ग्रासिम इण्डस्ट्रीज लिमिटेड को ग्राम मोहनपुर, कूजोता महरमपुर राजपूत, महरमपुर नवाब, तहसील कोटपूतली, जिला जयपुर राज में स्थित निजी खातेदारी भूमि की अवाप्ति हेतु अवार्ड ।

उपरोक्त विषयान्तर्गत राजस्थान सरकार उद्योग (गुप-1) विभाग के पत्रांक प-4 (3) उद्योग/1/02, दिनांक 02/09/2008 के द्वारा ग्राम मोहनपुर, कूजोता, महरमपुर राजपूत, महरमपुर नवाब, तहसील कोटपूतली, जिला जयपुर राज की निजी खातेदारी भूमि 213.7750 हैक्टर अवाप्त किये जाने हेतु 'ड्राफ्ट' अवार्ड की कुल राशि 13,36,74,474/- रुपये अकेही (तेरह करोड़ छत्तीस लाख चोहत्तर हजार चार सौ चोहत्तर रू0 मात्र) अनुमोदन होने के परिणामस्वरूप भूमि अवाप्ति अधिनियम की धारा 1894 की धारा 23 (1-A) के अन्तर्गत उक्त आदेश में दर्शित अतिरिक्त दिवस को शामिल करते हुए दिनांक 30/09/2006 से 15/10/2008 तक कुल 655 दिवसों का 12 प्रतिशत वार्षिक दर से रुपये 13,43,42,698/- (अकेही तेरह करोड़ तियालिस लाख बियालिस हजार छः सौ अठानवे मात्र) राशि का अवार्ड घोषित किया जाता है। यह अवार्ड आज दिनांक 15/10 को मेरे हस्ताक्षर तथा कार्यालय की मुद्रा से जारी किया गया है।

भूमि अवाप्ति अधिकारी
उपखण्ड अधिकारी
कोटपूतली

प्रतिलिपि:-

1. श्रीमान उपशासन सचिव, प्रथम उद्योग विभाग, शासन सचिवालय, जयपुर को उनके पत्रांक प-4 (3) उद्योग/1/02, दिनांक 02/09/2008 दिनांक के संदर्भ में सूचनार्थ सेवामें प्रेषित है।
2. श्रीमान जिला कलेक्टर महोदय, जयपुर को सूचनार्थ सेवामें प्रेषित है।
3. तहसीलदार कोटपूतली को मय ड्राफ्ट अवार्ड की प्रति सूचनार्थ एवं आवश्यक कार्यवाही हेतु
4. श्रीमान पंजीयक कोटपूतली को मय ड्राफ्ट अवार्ड की प्रति सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
5. मैसर्स ग्रासिम इण्डस्ट्रीज लिमिटेड कोटपूतली को भेजकर लेख है कि अवार्ड की राशि रुपये 13,43,42,698/- की राशि इस कार्यालय में निर्देशानुसार जमा करावे।

भूमि अवाप्ति अधिकारी



कार्यालय जिला कलेक्टर जयपुर

क्रमांक-आर-4(6) अवाप्ति/05/117444

दिनांक 25/4/08

भूमि अवाप्ति अधिकारी
(उपखण्ड अधिकारी)
कोटपूतली जिला जयपुर।

विषय-मैसर्स ग्रासीम इण्डस्ट्रीज लि० को ग्राम मोहनपुरा, कुजोता, महरमपुर राजपूत व महरमपुर नवाब तहसील कोटपूतली में खनन कार्य हेतु भूमि अवाप्ति का ड्राफ्ट अवार्ड अनुमोदन बाबत।

प्रसंग- उप शासन सचिव, उद्योग(ग्रुप-1) विभाग, राज० जयपुर के पत्रांक प.4(3)उद्योग/1/02 दिनांक 2 सितम्बर 2008

उपरोक्त विषयान्तर्गत प्रासांगिक पत्र के माध्यम से ग्राम मोहनपुरा, कुजोता, महरमपुर राजपूत व महरमपुर नवाब तहसील कोटपूतली जिला जयपुर के अवार्ड हेतु 213.7750 हैक्टर निजि खातेदारी भूमि के ड्राफ्ट अवार्ड की कुल राशि 13,36,74,434/- (अक्षरे रुपये तेरह करोड छत्तीस लाख चौहत्तर हजार चार सौ चौतीस) मात्र का अवार्ड राज्य सरकार द्वारा अनुमोदित किया गया है।

अतः आप राज्य सरकार के निर्देशानुसार अंतिम अवार्ड की देय राशि मैसर्स ग्रासीम इण्डस्ट्रीज लि० कोटपूतली से वसूल कर, विधिक खातेदारो/हितधारी व्यक्तियों को नियमानुसार भुगतान करना सुनिश्चित करें। तथा भुगतान करने से पूर्व नियमानुसार आयकर की कटौति की जाना सुनिश्चित करें।

जिला कलेक्टर
जयपुर

कार्यालय उपखण्ड अधिवक्ता कोटपूतली (जयपुर)

क्रमांक : RA/08/880-88/

दिनांक 26-8-8

श्रीमान जिला कलेक्टर महोदय,
जिला जयपुर (राजस्थान)

विषय :- मैसर्स ग्रासीम इण्डस्ट्रीज लिमिटेड को ग्राम मोहनपुरा, कूजोता, महरमपुर राजपूत महरमपुर नवाब तहसील कोटपूतली, में खनन कार्य हेतु भूमि अवाप्ति का ड्राफ्ट अवाप्ति प्रेषित करने बाबत।

प्रसंग :- श्रीमान उपशासन सचिव, प्रथम उद्योग विभाग, शासन सचिवालय, जयपुर के पत्रांक प- (3) उद्योग/1/2002 दिनांक 06.10.2007 व 22.11.2007 के सन्दर्भ में।

महोदय,

उपर्युक्त विषयान्तर्गत प्रसंगाधीन पत्र के सन्दर्भ में निवेदन है कि मैसर्स ग्रासीम इण्डस्ट्रीज लिमिटेड-क ग्राम मोहनपुरा, कूजोता, महरमपुर राजपूत व महरमपुर नवाब, तहसील कोटपूतली में खनन कार्य हेतु उक्त ग्राम की 213.7750 हेक्टेयर निजी खातेदारी भूमि अवाप्ति का ड्राफ्ट अवाप्ति पत्र के साथ संलग्न कर अग्रिम कार्यवाही हेतु सेवामें प्रेषित है।

भवदीय

राजवीर सिंह यादव
उपखण्ड अधिवक्ता कोटपूतली
जिला-जयपुर (जयपुर)

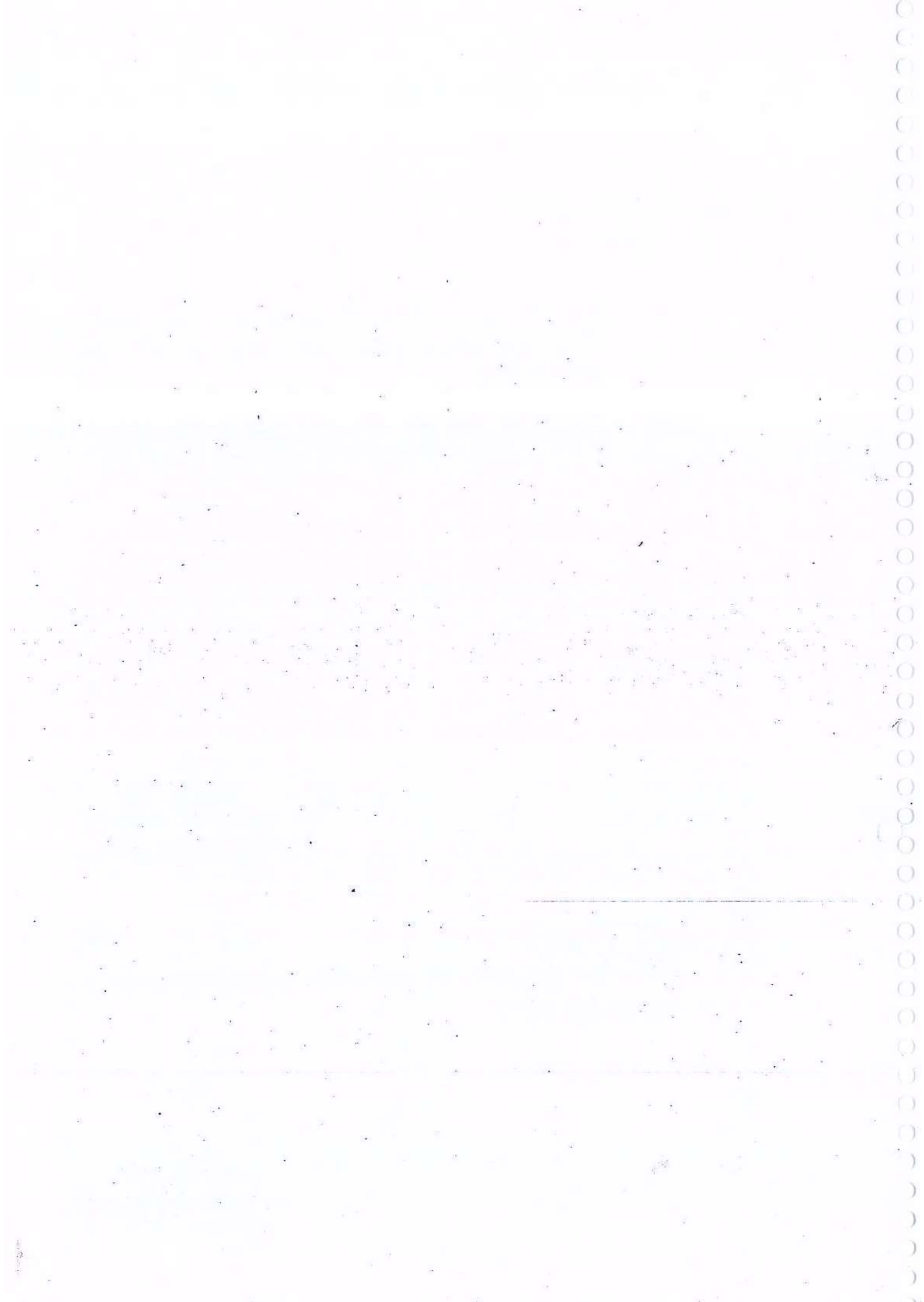
क्रमांक

दिनांक

प्रतिलिपी :- श्रीमान उपशासन सचिव, (प्रथम) उद्योग विभाग राजस्थान, जयपुर को उनके प्रसंगाधीन पत्र के सन्दर्भ में सूचनार्थ सेवामें प्रेषित है।

भवदीय

राजवीर सिंह यादव
उपखण्ड अधिवक्ता कोटपूतली
जिला-जयपुर (जयपुर)



O/C

न्यायालय भूमि अवाप्ति अधिकारी,

कोटपूतली, जयपुर-303108

क्रमांक : RA/ 08/

दिनांक : 26⁸/₈

विषय :- मैसर्स ग्रासीम इण्डस्ट्रीज लिमिटेड, युनिट ग्रासीम सीमेन्ट कोटपूतली हेतु ग्राम-मोहनपुरा, कुजोता, महरमपुर नवाब व महरमपुर राजपूत, तहसील कोटपूतली, जिला जयपुर, राजस्थान में स्थित निजी खातेदारी भूमि की अवाप्ति हेतु ड्राफ्ट अवार्ड।

1.1 मैसर्स ग्रासीम इण्डस्ट्रीज लिमिटेड, युनिट ग्रासीम सीमेन्ट कोटपूतली जिला जयपुर (जिसे आगे कम्पनी के नाम से सम्बोधित किया जायेगा) के लिए भूमि की आवश्यकता होने पर उद्योग (ग्रुप-1) विभाग, राजस्थान सरकार ने ग्राम मोहनपुरा, कुजोता, महरमपुर नवाब व महरमपुर राजपूत, तहसील कोटपूतली, जिला जयपुर, राजस्थान की 242.73 हैक्टेयर निजी खातेदारी/मन्दिर माफ़ी/आबादी भूमि की अवाप्ति हेतु अधिसूचना क्रमांक प 4(3) उद्योग/1/02 जयपुर, दिनांक 30/12/2006 को भूमि अर्जन अधिनियम, 1894 (जिसे आगे अधिनियम के नाम से सम्बोधित किया जायेगा) की धारा 4 के अन्तर्गत जारी की और निम्न हस्ताक्षरकर्ता को भूमि अर्जन हेतु भूमि अर्जन अधिकारी की शक्तियां प्रदान की गईं।

1.2 ग्रामवार अवाप्ताधिन भूमि का विवरण निम्नानुसार है:-

क्र.सं०	ग्राम	भूमि का कुल क्षेत्रफल हैक्टर में
1	मोहनपुरा	125.2600
2	महरमपुर राजपूत	46.2200
3	महरमपुर नवाब	2.1700
4	कुजोता	69.0800
कुल क्षेत्रफल		242.7300

संशोधित उद्घोषणा का प्रकाशन क्रमांक प.4(3)उद्योग/1/02 दिनांक 22/11/2007 को जारी किया जिसका प्रकाशन निम्नानुसार किया गया -

राजस्थान राजपत्र में प्रकाशन दिनांक 26/11/2007

स्थानीय दैनिक समाचार पत्र 1. महका भारत दिनांक 30/11/2007

2. राज0 पत्रिका दिनांक 30/11/2007

स्थानीय क्षेत्र चरपानगी दिनांक 30/11/2007

उपरोक्तानुसार कम संख्या 73 से 98 के खसरा नम्बरों के लिए धारा 6 की उद्घोषणा की अन्तिम प्रकाशन की तिथि धारा 6(2) के तहत 30/11/2007 रही।

3.1.2 उक्त उद्घोषणा के प्रकाशन एवं प्रचार-प्रसार के उपरान्त सभी हितबद्ध व्यक्तियों/खातेदारों को अधिनियम की धारा 9 के अन्तर्गत दिनांक 03/11/2007, 11/12/2007, 24/12/2007 व 08/04/2008 को नोटिस जारी किये गये, उक्त नोटिस को अवाप्तिधीन भूमि के निकट सहज दृश्य स्थानों पर भी चरपा करवाया गया। जिसमें हितबद्ध व्यक्तियों को अपनी अवाप्तिधीन भूमि के मुआवजे, क्षेत्रफल व अन्य विवरण के सम्बन्ध में भूमि अवाप्ति अधिकारी कोटपूतली के कार्यालय में स्वयं या जरिये प्लीडर, लिखित एवं व्यक्तिगत रूप से मय दस्तावेज व सबूत अपना पक्ष/आपत्तियां प्रस्तुत करने हेतु भूमि अवाप्ति अधिकारी कोटपूतली कार्यालय में दिनांक 19/11/2007, 20/11/2007, 21/11/2007, 29/12/2007, 10/01/2008, 11/01/2008, 30/01/2008 व 23/04/2008 की लिखित एवं व्यक्तिगत सुनवाई की गई। सुनवाई के दौरान अवाप्तिधीन भूमि के खातेदारों के अलावा मैसर्स ग्रासीम इण्डस्ट्रीज लिमिटेड, के अधिकारी भी उपस्थित थे व उन्होंने कम्पनी का पक्ष भी प्रस्तुत किया है।

4.1.1 आपत्तिकर्ताओं की आपत्तियां व उनका निस्तारण

क्र०सं०	नाम खातेदार	गाँव
1	इमरती देवी पुत्री श्री.हरदेव	कूजोता
2	गणपत पुत्र श्री ठण्डूराम	
3	साधुराम पुत्र श्री कालू पुत्र श्री गंगु	
4	विनोद कुमार पुत्र स्व० श्री गोविन्दराम शर्मा	
5	मामनसिंह पुत्र भगवती सिंह	
6	मंगेजसिंह पुत्र श्री मंगुसिंह	
7	रमेश चन्द स्वामी पुत्र गुलाबदास स्वामी	
8	आकाश सिंह पुत्र प्रेमवीर सिंह	

9	गुलाब दास पुत्र जीवनदास स्वामी	
10	महन्त श्री हरिदास जी मन्दिर श्री रघुनाथ जी महाराज	
11	श्री शिवलाल पुत्र श्री बच्चन नाथ वगैरह मन्दिर श्री महादेव सा० देह	महरमपुर राजपूत
12	मोदू पुत्र रामनाथ बावरिया	
13	सोणाराम पुत्र नंदा	
14	कोयली देवी पत्नि श्री मातादीन	
15	गोविन्दराम पुत्र चुन्नीलाल	
16	श्री विनोद कुमार शर्मा पुत्र श्री गोविन्द राम शर्मा	मोहनपुरा
17	श्री रामकरण पुत्र श्री गणेश यादव	
18	श्री रामनिवास पुत्र श्री ओंकार	
19	श्री अमर सिंह पुत्र श्री सूरजमान	
20	श्री बनवारी लाल पुत्र श्री सुण्डाराम वगैरह	
21	श्री ग्यारसीलाल पुत्र श्री ओंकार	
22	श्री रामकिशोर पुत्र श्री छोटु	
23	श्री चौथमल मीण पुत्र श्री मखनलाल मीणा	
24	श्रीमति मंजू यादव पत्नि श्री राजेन्द्र यादव वगैरह	
25	श्री मैरब पुत्र श्री गोरधन मीणा वगैरह	
26	श्री रामकिशोर पुत्र श्री छोटु	
27	श्री रामकिशोर पुत्र श्री छोटु	
28	श्री राजेश कुमार पुत्र श्री मातादीन	
29	श्री बनवारी पुत्र श्री श्योदान	
30	श्री शंभुदयाल पुत्र श्री श्योदान	
31	श्री भैराराम पुत्र श्री बंशीधर	
32	श्री रामसिंह पुत्र श्री उमदाराम	
33	श्री कुन्दन राम पुत्र श्री सुण्डाराम	
34	श्री इन्द्राज पुत्र श्री कुन्दन राम	
35	श्री गिरधारी लाल पुत्र श्री कुन्दन राम	
36	श्री शिवलाल पुत्र श्री कुन्दन राम	
37	श्री अमीचन्द पुत्र श्री कुन्दन राम	
38	श्रीमति मेवा देवी पत्नि स्व० श्री महादेव प्रसाद	
39	श्री महवीर यादव पुत्र स्व० श्री महादेव प्रसाद	
40	श्री महेश पुत्र श्री सुरजानी राम यादव	

41	श्री परसराम यादव पुत्र श्री सुल्तान सिंह यादव
42	श्री कैलाश पुत्र श्री सुल्तान सिंह यादव
43	श्री पुष्करमल पुत्र श्री सुल्तान सिंह यादव
44	श्री जगदीश प्रसाद पुत्र स्व० श्री मन्खन यादव
45	श्री देवकरण यादव पुत्र स्व० श्री मन्खन यादव
46	श्री रामकिशोर पुत्र स्व० श्री मन्खन यादव
47	श्री योगेन्द्र सिंह यादव पुत्र श्री झांझुराम यादव
48	श्री ओमप्रकाश पुत्र श्री मोहनलाल हरिजन
49	श्री हरिराम पुत्र श्री मोहनलाल हरिजन
50	प्रधानाध्यापक राजकीय उच्च प्राथमिक विद्यालय मोहनपुरा
51	ब्लाक प्रारम्भिक शिक्षा अधिकारी, कोटपूतली
52	श्री मैरुराम मीणा पुत्र श्री रिछपाल मीणा
53	श्री सुगन चन्द पुत्र श्री हनुमान सहाय मीणा
54	श्री धिरंजी लाल पुत्र श्री हनुमान सहाय मीणा
55	श्री हजारी लाल पुत्र श्री हनुमान सहाय मीणा
56	श्री उदयसिंह पुत्र श्री हनुमान सहाय मीणा
57	श्री सुरझानी राम मीणा पुत्र श्री छोटुराम मीणा
58	श्री रामस्वरूप पुत्र श्री फुलाराम मीणा
59	श्री रामकिशोर पुत्र श्री फुलाराम मीणा
60	श्री लालचन्द पुत्र श्री फुलाराम मीणा
61	श्री चौथमल मीणा पुत्र श्री मुखन लाल मीणा
62	श्री हजारी लाल मीणा पुत्र श्री रिछपाल मीणा
63	श्रीमति सरोज देवी पत्नि श्री हरिराम मीणा
64	श्री राजू मीणा पुत्र श्री ओमप्रकाश मीणा
65	श्री अमर सिंह मीणा पुत्र श्री छोटुराम मीणा
66	श्री दुलीचन्द पुत्र श्री सोहन लाल जाँगिड़
67	श्री बाबुलाल पुत्र श्री छीत्तरमल
68	श्री ओमप्रकाश पुत्र श्री मनोहर लाल हरिजन
69	श्री हिरालाल पुत्र श्री मनोहर लाल हरिजन

4.1.1.1

आपत्ति संख्या-1 इमरती देवी पुत्री, श्री हरदेव, जाति चमार, निवासी अजीतपुरा कला द्वारा ख० न० 324/1047, 324/1048/1050 के संबंध में आपत्ति पेश की गई कि उक्त भूमि बहुत उपजाऊ कित्त की है व उसमें 2 लाख रु. प्रतिवर्ष की आय होती है व उक्त

सूचि अनापत्ति क्षेत्र
(S. D. M.). कोटपूतली

भूमि में काला व सफेद रंग का कीमती पत्थर होना बताया, जिसका बाजार भाव 30 लाख रु. प्रति बीघा बताकर 15 लाख प्रति बीघा की रेट दिलाने का अनुरोध किया।

आपत्ति का निस्तारण :- उक्त लेख के संबंध में कोई पुख्ता सबूत पेश नहीं किया। अतः 30 लाख रु. प्रति बीघा का बाजार भाव व 15 लाख रु. प्रति बीघा की माँग उचित प्रतीत नहीं होती है। अतः खारिज किए जाने योग्य है।

4.1.1.2 आपत्ति संख्या-2 गणपत पुत्र श्री ठण्डूराम यादव, निवासी कूजोता द्वारा ख0 नं0 304/1054, 306, 307, 308/1055, 310, 312/1056, 313, 314 उक्त भूमि के संबंध में बताया की उसमें 150 वृक्ष आवला, 25 वृक्ष निंबू, 75 वृक्ष बबूल, कीकर, खेजड़ी के हैं व 31.25 लाख व 11 लाख रु0 कुओं, बारिग, होज, पाईप लाइन, 60 लाख रु. पुख्ता मकान, बाड़ा, रिहायसी मकान, पशुओं का चारा तथा 450 लाख रु. अपनी भूमि की कीमत हेतु माँग की। उपरोक्त मिलने के पश्चात या उसके बदले में राष्ट्रीय राजमार्ग में लगती हुई भूमि दिलवाई जावे व परिवार के दो सदस्यों को नौकरी दी जावे।

आपत्ति का निस्तारण :- आपत्तिकर्ता के प्रतिवेदन के संबंध में उसकी भूमि पर स्थित वृक्षों की संख्या, उनके प्रकार एवं तने की मोटाई की जाँच A.A.O. कोटपूतली के द्वारा करवाई गई है। मुआवजे की राशि का निर्धारण संबंधित रिपोर्ट के आधार पर किया गया है। इसके अलावा आपत्तिकर्ता ने अपनी माँग के समर्थन में जो राशि की माँग की उसका कोई न्यायोचित आधार नहीं बनता है और ना ही उनकी जमीन राष्ट्रीय राजमार्ग से लगती है। भूमि एवं उससे संबंधित मुआवजे का निर्धारण भू-अवाप्ति अधिनियम 1894 की धारा 23 के अनुसार किया जायेगा। उपरोक्तानुसार आपत्ति का निस्तारण किया जाता है।

4.1.1.3 आपत्ति संख्या-3 साधुराम पुत्र कालूराम, निवासी ढाणी झाड़ावाली ने अपने पिता श्री कालू पुत्र श्री गंगुराम यादव निवासी कूजोता के लिए ख0 नं0 126 के संबंध में अपनी आपत्ति में कुछ भी नहीं कहा वरन् मंदिर श्री रघुनाथ जी महाराज की लगभग 52 बीघा जमीन पर अपना कब्जा होना बताया व मुआवजे की माँग की।

आपत्ति का निस्तारण :- चूंकि आपत्तिकर्ता ने नोटिस में दर्शित खसरे के बारे में कोई आपत्ति पेश नहीं किया है। चूंकि मन्दिर मूर्ति शाश्वत अवयस्क है अतः किसी को भी मन्दिर भूमि का अन्यसंकान्त (Alienate) करने का अधिकार ना होने से देय मुआवजा

राशि सक्षम न्यायालय में जमा करवाना स्वीकार्य है। अतः यह आपत्ति खारिज दि जाने योग्य है।

4.1.1.4 आपत्ति संख्या-4 विनोद कुमार पुत्र स्व० श्री गोविन्दराम शर्मा द्वारा ख० नं० 207 के संबंध में आपत्ति पेश कर निवेदन किया गया कि उनकी भूमि अवाप्ति के पश्चात् उन्हें गोस्वधनपुरा चौकी या कोटपूतली में राष्ट्रीय राजमार्ग पर उनकी अवाप्तिधीन भूमि के बराबर भूमि दिलाई जावे।

आपत्ति का निस्तारण :- चूंकि बदले में भूमि खरीदकर देना अधोहस्ताक्षरकर्ता के अधिकार क्षेत्र के बाहर है अतः यह आपत्ति निरस्त किए जाने योग्य है।

4.1.1.5 आपत्ति संख्या-5 मामनसिंह, महावीर सिंह पुत्र श्री भगवत सिंह राजपूत, निवासी कूजोता द्वारा अपने खसरा नम्बर 130, 175, 177, 179, 204 के संबंध में बताया की यह उनके सम्मिलित खाते की भूमि है जिस पर सबका बराबर का हिस्सा है व यह कि उन्हें अवाप्ति की स्थिति में जो बाजार भाव चल रहे हैं यानि कि 25 लाख रु. प्रति बीघा की दर से मुआवजा दिलाया जावे या उसके बदले में जमीन दिलाई जावे।

आपत्ति का निस्तारण :- भूमि का मुआवजा निर्धारण अधिनियम की धारा 23 के अनुसार किया जायेगा। बदले में भूमि दिलाना अधोहस्ताक्षरकर्ता के अधिकार क्षेत्र से बाहर है अतः यह आपत्ति निरस्त किये जाने योग्य है।

4.1.1.6 आपत्ति संख्या-6 श्री मंगेजसिंह पुत्र श्री गंगुसिंह राजपूत, निवासी कूजोता ने ख० नं० 326 के संबंध में निवेदन किया कि उक्त भूमि के लिए 30 लाख रु. प्रति बीघा की दर से मुआवजा दिलाया जावे क्योंकि इस भूमि में मारबल पत्थर है व सड़क से लगती है।
आपत्ति का निस्तारण :- चूंकि आपत्ति कर्ता ने अपने प्रतिवेदन के समर्थन में कोई दस्तावेज प्रस्तुत नहीं किया है अतः यह आपत्ति खारिज करने योग्य है।

4.1.1.7 आपत्ति संख्या-7 रमेश चन्द स्वामी पुत्र श्री गुलाबदास स्वामी, निवासी ढाणी स्वामियान तन कूजोता में खसरा नम्बर 201 के संबंध में 100 लाख रु. प्रति बीघा की दर तय करने का अनुरोध किया इसकी एवज में ग्राम बर्डोद, तहसील बहरोड़, जिला अलवर में सरकारी भूमि मय रास्ता व पानी दी जावे अथवा 7 हजार रु. प्रति माह नकद राशि पुस्त दर पुस्त दी जावे व इस राशि पर समय-समय पर मंहगाई भी दी जावे।

आपत्ति का निस्तारण :- मुआवजा राशि का निर्धारण अधिनियम की धारा 23 के अंतर्गत किया जावेगा। अतः यह आपत्ति निरस्त करने योग्य है।

4.1.1.8

आपत्ति संख्या-8 श्री आकाश सिंह व श्री अविनाश सिंह पुत्रान प्रेमवीर सिंह निवासी बुचाहेड़ा कोटपूतली द्वारा खसरा नम्बर 183/1037, ग्राम कूजोता के संबंध में आपत्ति प्रस्तुत कर कहा गया कि यह मुख्य सड़क पर स्थित है, 4000 वर्ग फीट पर पक्का निर्माण, 500 मीटर की लम्बी बाउण्ड्री वाला निर्मित है। उन्होंने 25 लाख रु० प्रति बीघा की दर से मुआवजा राशि की मांग की है।

आपत्ति का निस्तारण :- उपरोक्त खसरे में आपत्तिकर्ता द्वारा धारा 4 की अधिसूचना के बाद बड़े पैमाने पर अवैध निर्माण किया गया है, जिसकी सूचना कंपनी द्वारा अधोहस्ताक्षरकर्ता के पास दी गई थी। भू-अवाप्ति अधिनियम के अन्तर्गत अधिसूचना जारी होने के बाद किये गए निर्माण पर किसी प्रकार का मुआवजा देय नहीं होता है। मुआवजा राशि का निर्धारण अधिनियम की धारा 23 के अन्तर्गत किया जावेगा। अतः यह आपत्ति निरस्त करने योग्य है।

4.1.1.9

आपत्ति संख्या-9 गुलाब दास स्वामी, घनश्याम दास स्वामी, नंदराम स्वामी, प्रहलाद स्वामी ने खसरा नम्बर 176, 178 के संबंध में 100 लाख रु. प्रति बीघा की दर तय करने का अनुरोध किया इसकी एवज में ग्राम बर्डीद, तहसील बहरोड़, जिला अलवर में सरकारी भूमि मय रास्ता व पानी दी जावे अथवा 7 हजार रु. प्रति माह नकद राशि पुस्त दर पुस्त दी जावे व इस राशि पर समय-समय पर मंहगाई भी दी जावे।

आपत्ति का निस्तारण :- भूमि अवाप्ति अधिनियम के अन्तर्गत भू-अवाप्ति अधिकारी को भूमि अवाप्ति के बदले में भूमि देने का अधिकार नहीं है। अधिनियम के अन्तर्गत केवल मुआवजा देने की ही व्यवस्था है, जिसका निर्धारण अधिनियम की धारा 23 के अन्तर्गत किया जावेगा। अतः आपत्तिकर्ताओं की आपत्तियां स्वीकार करने योग्य नहीं हैं।

4.1.1.10

आपत्ति संख्या-10 महन्त श्री हरिदास जी द्वारा ग्राम कूजोता खसरा नम्बर 329, 330, 331, 332, 333, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 362, 363, 368, 369, 370, 371, 372, 373, 374, के संबंध में सहायक आयुक्त देवस्थान विभाग, जयपुर खण्ड जयपुर-कार्यवाहक प्रन्यासी का जारी प्रमाण-पत्र की प्रति संलग्न कर यह निवेदन किया गया कि मन्दिर श्री रघुनाथ जी महाराज की उक्त भूमि का मुआवजा जरिए श्री

रघुनाथ जी गदाराज ट्रस्ट महन्त श्री हरिदास जी को मिलना चाहिए।

आपत्ति का निस्तारण :- चूँकि मन्दिर मूर्ति शाश्वत अवयस्क है अतः किसी को भी मन्दिर भूमि का अन्यसंकान्त (Alienate) करने का अधिकार ना होने से देय मुआवजा राशि सक्षम न्यायालय में जमा करवाना न्यायसंगत है।

4.1.1.11 आपत्ति संख्या-11 श्री शिवलाल पुत्र बच्चन नाथ, श्री रामस्वरूप, श्री हजारि लाल पुत्रान श्री मातादीन जोगी, निवासी कूजोता द्वारा मन्दिर श्री महादेव जी की ग्राम महरमपुर राजपूत स्थित मन्दिर माफ़ी भूमि ख0 नं0 369, 370 की भूमि पर काबिज होना बताया है व पूर्व में 2005 खेवट में प्रार्थीगण के दादा श्री प्रभाती नाथ का नाम दर्ज होना भी बताया है व भूमि की कीमत 15 लाख रु. प्रति बीघा बताई है।

आपत्ति का निस्तारण :- चूँकि मन्दिर मूर्ति शाश्वत अवयस्क है अतः किसी को भी मन्दिर भूमि का अन्यसंकान्त (Alienate) करने का अधिकार ना होने से देय मुआवजा राशि सक्षम न्यायालय में जमा करवाना न्यायसंगत है।

4.1.1.12 आपत्ति संख्या-12 श्री मोटेलाल, श्री झुंधाराम, श्री रोहितास, श्री घोलिया, श्री जलेशिंह, श्री शेरसिंह, निवासी महरमपुर राजपूत में स्थित ख0 नं0 273, 274, 287/442, 286, 287, 288/436 कंपनी को अवाप्ति द्वारा देने को तैयार हैं परन्तु बाजार दर 12 लाख रु. प्रति बीघा की माँग की है।

आपत्ति का निस्तारण :- भूमि का मुआवजा निर्धारण अधिनियम की धारा 23 के तहत किया जाना है अतः आपत्तिकर्ताओं की आपत्ति स्वीकार करने योग्य नहीं है।

4.1.1.13 आपत्ति संख्या-13 श्री सोंणाराम पुत्र श्री नंदा, निवासी महरमपुर राजपूत ने ख0 नं0 294/427, 294/428 के संबंध में निवेदन किया कि उन्हें उक्त भूमि अवाप्त किये जाने पर कोई आपत्ति नहीं है परन्तु उन्हें बाजार दर दिलवाई जावे।

आपत्ति का निस्तारण :- भूमि का मुआवजा निर्धारण अधिनियम की धारा 23 के तहत किया जाना है अतः आपत्तिकर्ताओं की आपत्ति स्वीकार करने योग्य नहीं है।

4.1.1.14 आपत्ति संख्या-14 श्रीमति कोयली देवी पत्नि श्री मातादीन ब्राह्मण, निवासी ग्राम कूजोता ने ग्राम महरमपुर राजपूत स्थित ख0 नं0-418 के संबंध में निवेदन किया कि उक्त भूमि अवाप्त किये जाने पर कोई आपत्ति नहीं है परन्तु हमें अपनी भूमि के बराबर भूमि राष्ट्रीय

राजमार्ग पर दिलाई जावे या राष्ट्रीय राजमार्ग पर स्थित भूमि की बाजार दर के हिसाब से हमें मुआवजा दिलवाया जावे।

आपत्ति का निस्तारण :- भूमि का मुआवजा निर्धारण अधिनियम की धारा 23 के तहत किया जाना है अतः आपत्तिकर्ताओं की आपत्ति स्वीकार करने योग्य नहीं है। चूंकि बदले में भूमि खरीदकर देना अधोहस्ताक्षरकर्ता के अधिकार क्षेत्र के बाहर है अतः यह आपत्ति निरस्त किए जाने योग्य है।

4.1.1.15 आपत्ति संख्या-15 गोविन्दराम पुत्र श्री चुन्नीलाल ब्राह्मण निवासी कूजोता ने ग्राम महरमपुर राजपूत स्थित खसरा नम्बर 423 ने अपने प्रतिवेदन में कहा कि उक्त भूमि की अवाप्ति की स्थिति में उक्त भूमि के बराबर भूमि राष्ट्रीय राजमार्ग से लगती हुई गोरधनपुरा चौकी या कोटपूतली में दिलाई जावे या भूमि की बाजार दर के हिसाब से हमें मुआवजा दिलवाया जावे।

आपत्ति का निस्तारण :- भूमि का मुआवजा निर्धारण अधिनियम की धारा 23 के तहत किया जाना है अतः आपत्तिकर्ताओं की आपत्ति स्वीकार करने योग्य नहीं है। चूंकि बदले में भूमि खरीदकर देना अधोहस्ताक्षरकर्ता के अधिकार क्षेत्र से बाहर है अतः यह आपत्ति भी निरस्त किए जाने योग्य है।

4.1.1.16 आपत्ति संख्या-16 विनोद कुमार शर्मा पुत्र श्री गोविन्दराम शर्मा, निवासी कूजोता ने ग्राम महरमपुर राजपूत स्थित अपने खसरा नं० 422, 424 के संबंध में भूमि की अवाप्ति की स्थिति में हमें अपनी भूमि के बराबर भूमि राष्ट्रीय राजमार्ग से लगती हुई गोरधनपुरा चौकी या कोटपूतली में दिलाई जावे या भूमि की बाजार दर के हिसाब से हमें मुआवजा दिलवाया जावे।

आपत्ति का निस्तारण :- भूमि का मुआवजा निर्धारण अधिनियम की धारा 23 के तहत किया जाना है अतः आपत्तिकर्ताओं की आपत्ति स्वीकार करने योग्य नहीं है। चूंकि बदले में भूमि खरीदकर देना अधोहस्ताक्षरकर्ता के अधिकार क्षेत्र से बाहर है अतः यह आपत्ति भी निरस्त किए जाने योग्य है।

4.1.1.17 आपत्ति संख्या-17 श्री रामकरण पुत्र श्री गणेश यादव, निवासी मोहनपुरा ने अपने ग्राम मोहनपुरा की खसरा नं० 325 बाबत दर्ज आपत्ति में अपना रिहायसी मकान होना बताया तथा उपरोक्त खसरा में स्थित मकान व भूमि अन्य किसी स्थान पर जहां दुसरे ग्राम वासियों

को पुनर्वास किया जाना हो वहां मौजूदा मकान जैसा मकान बनाकर दिया जाये।

आपत्ति का निस्तारण :- भूमि का मुआवजा निर्धारण अधिनियम की धारा 23 के तहत किया जाना है एवं भूमि के साथ-साथ इस पर निर्मित मकान का मुआवजा भी देय होता है। अतः आपत्तिकर्ताओं की आपत्ति स्वीकार करने योग्य नहीं है। चूंकि बदले में भूमि खरीदकर देना अधोहस्ताक्षरकर्ता के अधिकार क्षेत्र से बाहर है अतः यह आपत्ति निरस्त किए जाने योग्य है।

4.1.1.18 आपत्ति संख्या-18. श्री रामनिवास पुत्र श्री ओमकार यादव, निवासी मोहनपुरा ने अपने ग्राम मोहनपुरा की ख0नं0 325 बाबत दर्ज आपत्ति में अपना रिहायसी मकान होना बताया।

आपत्ति का निस्तारण :- उक्त खसरे से आपत्तिकर्ता का कोई लेना-देना नहीं है। उक्त खसरे के मालिकाना हक के बारे में आपत्तिकर्ता ने कोई दस्तावेज प्रस्तुत नहीं किया है व रिकार्डेड खातेदार का मुआवजा निर्धारण कर दिया है। विवाद होने की स्थिति में मुआवजा राशि को सक्षम न्यायालय में जमा करवा दी जावेगी।

4.1.1.19 आपत्ति संख्या-19. श्री अमरसिंह पुत्र श्री सुरजभान, निवासी-मोहनपुरा ने ख0नं0 318 बाबत दर्ज प्रतिवेदन में मातादीन वगैरह के साथ न्यायालय में वाद लम्बित होना बताया है।

आपत्ति का निस्तारण :- चूंकि वाद सक्षम न्यायालय में लम्बित है व मुआवजे का भुगतान अवार्ड पारित होने के पश्चात नवीनतम जमाबंदी में दर्ज खातेदारों को दिया जाना है अतः न्यायालय के आदेश के पश्चात ही मुआवजा दिया जाना उचित होगा तब तक सक्षम न्यायालय में मुआवजा राशि नियमानुसार जमा रहेगी। अतः आपत्ति पर वर्तमान में कोई कार्यवाही किया जाना प्रस्तावित नहीं है।

4.1.1.20 आपत्ति संख्या-20. श्री बनवारी लाल, श्री कैलाश, श्री रामकरण पुत्रान श्री सुण्डाराम, निवासी मोहनपुरा ने ख0नं0 314, 315 मौजा मोहनपुरा बाबत दर्ज आपत्ति में अपना रिहायसी मकान होना बताया तथा उपरोक्त खसरा में स्थित मकान व भूमि अन्य किसी स्थान पर जहां दुसरे ग्राम वासियों को पुनर्वास किया जाना हो वहां मौजूदा मकान जैसा मकान बनाकर दिया जाये।

आपत्ति का निस्तारण :- भूमि का मुआवजा निर्धारण अधिनियम की धारा 23 के तहत

किया जाना है अतः आपत्तिकर्ताओं की आपत्ति स्वीकार करने योग्य नहीं है। चूंकि बदले में भूमि खरीदकर देना अधोहस्ताक्षरकर्ता के अधिकार क्षेत्र के बाहर है एवं भूमि के साथ-साथ इस पर निर्मित मकान का मुआवजा भी देय होता है। अतः यह आपत्ति निरस्त किए जाने योग्य है।

4.1.1.21 आपत्ति संख्या-21. श्री ग्यारसी लाल, श्री हरिराम, श्री रामनिवास, श्री बिहारीलाल पुत्रान श्री ओमकार यादव, निवासी ग्राम मोहनपुरा ने ख.नं. 309/954 मौजा मोहनपुरा बाबत दर्ज आपत्ति में अपना रिहायसी मकान होना बताया तथा उपरोक्त खसरा में स्थित मकान व भूमि अन्य किसी स्थान पर जहां दुसरे ग्राम वासियों को पुनर्वास किया जाना हो वहां मौजूदा मकान जैसा मकान बनाकर दिया जाये।

आपत्ति का निस्तारण :- उक्त खसरे पर खातेदारों के अलावा अन्य व्यक्तियों द्वारा रिहायसी मकानात् बनाए हुए हैं जिनका तकमिना सार्वजनिक लोक निर्माण विभाग द्वारा करवाया गया है। विवादित होने पर मुआवजा राशि सक्षम न्यायालय में जमा करवा दी जावेगी।

4.1.1.22 आपत्ति संख्या-22. श्री रामकिशोर पुत्र श्री छोटुराम यादव, निवासी मोहनपुरा ने ख.नं. 123/964 के संबंध में दर्ज आपत्ति में अवाप्ति, कंपनी हेतु की जा रही है व इसमें रिहायसी मकान बने हुए हैं तथा उपरोक्त खसरा में स्थित मकान व भूमि के बदले अन्य किसी स्थान पर जहां दुसरे ग्राम वासियों को पुनर्वास किया जाना हो वहां मौजूदा मकान जैसा मकान बनाकर दिया जाये।

आपत्ति का निस्तारण :- उक्त खसरे पर आपत्तिकर्ता द्वारा भूमि अवाप्ति अधिनियम की धारा 4 की अधिसूचना के बाद निर्माण किया गया है। अतः इस पर कोई मुआवजा देय नहीं होता है। भूमि का मुआवजा निर्धारण अधिनियम की धारा 23 के तहत किया जाना है अतः आपत्तिकर्ताओं की आपत्ति स्वीकार करने योग्य नहीं है। चूंकि बदले में भूमि खरीदकर देना अधोहस्ताक्षरकर्ता के अधिकार क्षेत्र के बाहर है अतः यह आपत्ति निरस्त किए जाने योग्य है।

4.1.1.23 आपत्ति संख्या-23. श्री चौथमल मीणा पुत्र श्री मखन लाल मीणा, निवासी मोहनपुरा, ख.नं. 141, 142, 266 के संबंध में दर्ज आपत्ति में बताया कि उक्त भूमि पर उनके पुख्ता मकान बने हुए हैं सरकार बिना ओचित्य के अवाप्त कर रही है उसके पास रिहायस व

खेती के लिए दूसरी जगह जमीन नहीं है व 30 लाख रु. प्रति बीघा के हिसाब मुआवजा दिया जावे।

आपत्ति का निस्तारण :- आपत्ति में दर्ज बिन्दुओं से सम्बन्धित कोई लिखित दस्तावेज आपत्तिकर्ता ने प्रस्तुत नहीं किया है तथा भूमि का मुआवजा निर्धारण अधिनियम की धारा 23 के तहत किया जाना है एवं भूमि के साथ-साथ इस पर निर्मित मकान का मुआवजा भी देय होता है। खसरा नम्बर 142 को अवाप्ति से मुक्त रखा गया है। अतः इस संबंध में आपत्तिकर्ताओं की आपत्ति स्वीकार करने योग्य नहीं है।

4.1.1.24

आपत्ति संख्या-24. श्रीमति मन्जू यादव पत्नि श्री राजेन्द्र प्रसाद यादव, श्रीमति कृष्णादेवी पत्नि श्री हवासिंह यादव (पुत्रीयान श्री मातादीन यादव, निवासी मोहनपुरा) हाल आबाद ग्राम जगदीशपुरा तह0 कोटपूतली ने ग्राम मोहनपुरा स्थित खसरा नम्बर 184, 224, 236 के संबंध में दर्ज आपत्ति में बताया कि वे रिकार्ड्ड खातेदार हैं तथा उन्हें नोटिस नहीं दिया गया है। यह भूमि बहुत अधिक उपजाऊ है व तीन फसल वार्षिक होती हैं अतः इस उत्तम उपजाऊ भूमि को अवाप्ति नहीं किया जाना चाहिए। यदि यह भूमि अवाप्त की जाती है तो इस भूमि का मुआवजा 60 लाख रु. प्रति बीघा के हिसाब से दिया जाना चाहिए।
आपत्ति का निस्तारण :- चूंकि नोटिस अधिनियम की धारा 6 में वर्णित व्यक्तियों के नाम से जारी किए गए हैं व मुआवजा राशि का भुगतान अवार्ड पारित होने के पश्चात उस समय जमाबन्दी में दर्ज व्यक्तियों को ही देय होगा। न्यायालय में उपस्थित होना पर्याप्त नोटिस माना जाता है। आपत्तिकर्ता द्वारा आपत्ति में दर्ज बिन्दुओं से सम्बन्धित कोई लिखित दस्तावेज प्रस्तुत नहीं किया है तथा भूमि का मुआवजा निर्धारण अधिनियम की धारा 23 के तहत किया जाना है अतः आपत्तिकर्ताओं की आपत्ति स्वीकार करने योग्य नहीं है।

4.1.1.25

आपत्ति संख्या-25. श्री भैरव, श्री राधेश्याम, श्री मुरारी पुत्रान श्री गोरखन मीणा, श्री कैलाश, श्री महेन्द्र, श्री मातादीन, श्री सीताराम पुत्रान माधोसिंह मीणा, श्रीमति सन्तोष, श्री सुरेश पुत्रान श्री सोहनलाल मीणा, श्री राजमकुमार, श्री सुबा उर्फ बुलाराम पुत्रान मोहरसिंह मीणा, निवासी कल्याणपुरा खुर्द जरिए मुख्यतार आम श्री सुभाष पुत्र श्री रामदयाल गुर्जर, निवासी कल्याणपुरा खुर्द ने मौजा मोहनपुरा की ख0नं0 204, 205 के बारे में अपनी आपत्ति में बताया की अनु0 जनजाति (मीणा) के व्यक्ति की भूमि को किसी को हासिल करने का अधिकार नहीं है तथा यह कि राजस्व न्यायालयों में डिकी हेतु वाद

लम्बित है व अवाप्ति की स्थिति में उन्हें बाजार मूल्य दिया जावे।

श्री वीरसिंह पुत्र श्री करतार सिंह मीणा, श्री सुगनचन्द मीणा, श्री अशोक कुमार मीणा, निवासी-कल्याणपुरा खुर्द ने उक्त ख०न० के संबंध में बताया कि श्री वीरसिंह बनाम उमराव वगैरह के उनवान से एक वाद राजस्व मण्डल, अजमेर में लम्बित है व उस पर स्थगन आदेश राजस्व मण्डल, अजमेर द्वारा उन्हें प्राप्त है व आगे कोई कार्यवाही नहीं करने का अनुरोध किया।

श्री उमराव प्रसाद यादव पुत्र श्री नारायण यादव, निवासी-कॉसली ने ख०न० 204 मौजा मोहनपुरा बाबत दर्ज अपनी आपत्ति में बताया कि उक्त ख०न० में वह मकान बनाकर परिवार सहित रहते हैं व शेष भूमि में कृषि कार्य करते हैं व उचित मुआवजा उपरोक्त खसरा में स्थित मकान व भूमि के बदले अन्य किसी स्थान पर जहां दुसरे ग्राम वासियों को पुनर्वास किया जाना हो वहां मौजूदा मकान जैसा मकान बनाकर दिया जाये।

आपत्ति का निस्तारण :- इस संबंध में आपत्तिकर्ताओं द्वारा अपने कथन के संबंध में कोई भी दस्तावेजी सबूत पेश नहीं किया और चूंकि वर्तमान में अधिनियम की धारा 23 के अन्तर्गत मुआवजे का निर्धारण किया जाना है एवं भूमि के साथ-साथ इस पर निर्मित मकान का मुआवजा भी देय होता है। उक्त खसरे पर आपत्तिकर्ता द्वारा भूमि अवाप्ति अधिनियम की धारा 4 की अधिसूचना के बाद निर्माण किया गया है। अतः इस पर कोई मुआवजा देय नहीं होता है। मुआवजे का भुगतान अवार्ड पारित होने के पश्चात उस समय जमाबन्दी में दर्ज व्यक्तियों को ही दिया जा सकता है, तथा विवाद की स्थिति में सक्षम न्यायालय में मुआवजा राशि जमा करवा दी जायेगी। अतः आपत्तिकर्ताओं की आपत्ति स्वीकार करने योग्य नहीं है।

4.1.1.26

आपत्ति संख्या-26. श्री रामकिशोर पुत्र श्री छोटुराम यादव, निवासी-मोहनपुरा ने ख०न० 71 मौजा मोहनपुरा के संबंध में दर्ज आपत्ति में बताया कि उक्त भूमि की अवाप्ति कंपनी के लिए की जा रही न की जनहित में, उन्होंने यह भी कहा कि उक्त भूमि में हमारे पूर्वजों के बनाए हुए रिहायसी मकान हैं जिनमें उनका परिवार रहता है और उन्होंने अवाप्ति की स्थिति में इसी ग्राम पंचायत में इतनी ही जमीन खरीदकर दी जावे। उन्होंने कंपनी में परिवार के एक सदस्य को स्थाई नोकरी, एक वाहन व प्रार्थी को गोद लेने के लिए आवेदन किया है।

आपत्ति का निस्तारण :- किस अधिनियम की किस धारा के अन्तर्गत कंपनी के नाम भू-अर्जन जनहित में नहीं है ऐसा कुछ भी बताने में आपत्तिकर्ता असमर्थ रहें और न ही

कोई लिखित दस्तावेजी सबूत इस संबंध में पेश किया है। इसके अलावा निर्माण से संबंधित कोई दस्तावेज प्रस्तुत नहीं किया है।

अधिनियम की धारा 23 के अन्तर्गत मुआवजा तय किया जाना है तथा वर्तमान बदले में भूमि कय करना या उस पर मकान बनवाकर देना अधोहस्ताक्षरकर्ता के अधिकार क्षेत्र से बाहर है। अतः आपत्तिकर्ताओं की आपत्ति स्वीकार करने योग्य नहीं है।

4.1.1.27

आपत्ति संख्या-27. श्री रामस्वरूप पुत्र श्री छोटुराम यादव, प्रेमबाई पुत्री श्री छोटुराम, श्योकरी बेवा छोटुराम, जाति यादव, निवासी मोहनपुरा ने ख0नं0 323 मौजा मोहनपुरा के संबंध में दर्ज आपत्ति में बताया कि उक्त भूमि की अवाप्ति कंपनी के लिए की जा रही न की जनहित में, उन्होंने यह भी कहा कि उक्त भूमि में हमारे पूर्वजों के बनाए हुए रिहायसी मकान हैं जिनमें उनका परिवार रहता है और उन्होंने अवाप्ति की स्थिति में इसी ग्राम पंचायत में इतनी ही जमीन खरीदकर दी जावे। उन्होंने कंपनी में परिवार के एक सदस्य को स्थाई नोकरी, एक वाहन व प्रार्थी को गोद लेने के लिए आवेदन किया है।

आपत्ति का निस्तारण :- किस अधिनियम की किस धारा के अन्तर्गत कंपनी के नाम भू-अर्जन जनहित में नहीं है ऐसा कुछ भी बताने में आपत्तिकर्ता असमर्थ रहें और न ही कोई लिखित दस्तावेजी सबूत इस संबंध में पेश किया। इसके अलावा निर्माण से संबंधित कोई दस्तावेज प्रस्तुत नहीं किया है। उक्त खसरे पर धारा 4 की अधिसूचना के बाद भी निर्माण कार्य किया गया है। उक्त निर्माण पर कोई मुआवजा राशि देय नहीं है।

अधिनियम की धारा 23 के अन्तर्गत मुआवजा तय किया जाना है तथा बदले में भूमि कय करना या उस पर मकान बनवाकर देना अधोहस्ताक्षरकर्ता के अधिकार क्षेत्र से बाहर है। अतः आपत्तिकर्ताओं की आपत्ति स्वीकार करने योग्य नहीं है।

4.1.1.28

आपत्ति संख्या-28. श्री राजेश कुमार पुत्र श्री मातादीन, बनवारी, शंभुदयाल पुत्र श्योदान, भैभाराम पुत्र बंशीधर, रामसिंह पुत्र उमदाराम, कुन्दन राम यादव पुत्र श्री सुण्डाराम, इन्द्राज सिंह, गिरधारी लाल, शिवलाल, अमीचन्द यादव पुत्र श्री कुन्दन राम, मेवा देवी पत्नि स्व0 श्री महादेव प्रसाद यादव, महावीर यादव पुत्र श्री महादेव प्रसाद, महेश पुत्र सुरज्ञानी राम यादव, परसराम यादव, कैलाश, पुष्करमल पुत्र श्री सुल्तान सिंह यादव, जगदीश प्रसाद यादव, देवकरण यादव, रामकिशोर यादव पुत्र स्व0 मकखन राम यादव, योगेन्द्र सिंह यादव पुत्र स्व0 झांझुराम यादव, ओमप्रकाश, हरिराम पुत्र श्री मोहनलाल हरिजन इन सभी लोगों

ने समान आपत्ति दर्ज की है कि जारी किए गए नोटिस में परिवार के सदस्यों के नाम अलग-अलग आवास क्षेत्र दर्शाया गया है तथा यह मर्जी के अनुसार माप है इसे हुबहु नोटिस में शामिल किया गया है। इन लोगों ने यह भी आपत्ति दर्ज करवाई है कि ग्राम पंचायत की मितिंग में लिए गए प्रस्तावों का जब तक निस्तारण नहीं हो जाता है तब तक मुआवजा निर्धारित नहीं किया जायेगा साथ ही ग्राम में स्थित ग्राम देवता श्री पीर बाबा, गोगाजी एवं शिवजी का मंदिर स्थापित हैं इनको किसी प्रकार की कोई क्षति नहीं पहुंचाई जावे। इन लोगो ने यह भी बताया कि विस्थापना की स्थिति में गोरधनपुरा से चौलाई तक की सम्पर्क सड़क पर आवासीय भूमि दी जावे अथवा नगरपालिका दर 3000/- से 4000/- रु० प्रति वर्ग गज की दर से भूमि का मूल्य तथा बाजार भाव से मकानों का मुल्यांकन किया जावे व उस पर 50 प्रतिशत अतिरिक्त मुआवजा घोषित किया जावे।

आपत्ति का निस्तारण :- सैक्शन 9 के नोटिस में लोगों से आवादी क्षेत्र में स्थित अपने निजी मकानों के बारे में यदि कोई आपत्ति हो तो आपत्ति दर्ज करवाने के लिए बोला गया था। शेष सभी आपत्तियों का निस्तारण इस न्यायालय द्वारा पैरा 4.1.2.1 व पैरा 4.1.2.8 में किया जा चुका है। उपरोक्त लोगों ने आवासीय क्षेत्रफल के पैमाइस के संबंध में कोई दस्तावेज प्रस्तुत नहीं किया है ओर ना ही अपनी आपत्ति में यह लिखा है कि उनके मकानों का आवासीय क्षेत्रफल कितना है वहीं दूसरी तरफ उपरोक्त लोगों के मकानों का पैमाइस सार्वजनिक निर्माण विभाग के सहायक अभियन्ता के निर्देशन में हुआ है तथा इनका मुल्यांकन अनुमोदित वैल्यूवर द्वारा करवाया गया है जो सही प्रतित होता है इसके अलावा इसकी जाँच पुनः सार्वजनिक निर्माण विभाग द्वारा कराई गई एवं मुआवजे का निर्धारण इस जाँच के आधार पर देय होगा। अतः इस बाबत यह आपत्ति निरस्त करने योग्य है।

4.1.1.29 आपत्ति संख्या-29 प्रधानाध्यापक राजकीय उच्च प्राथमिक विद्यालय मोहनपुरा ने यह आपत्ति दर्ज करवाई कि इनके विद्यालय का क्षेत्रफल 146.45 वर्ग मीटर दिया गया है जबकि वास्तविक क्षेत्रफल 282.946 वर्ग मीटर है।

आपत्ति का निस्तारण :- उपरोक्त आपत्ति की जांच सार्वजनिक निर्माण विभाग के द्वारा करवाई गई तथा मुआवजे का निर्धारण उक्त रिपोर्ट के आधार पर अधिनियम की धारा 23 के अन्तर्गत किया जायेगा।

4.1.1.30 आपत्ति संख्या-30 ब्लाक प्रारम्भिक शिक्षा अधिकारी, कोटपूतली ने अपने पत्र दिनांक 23/04/2008 में कहा है कि मोहनपुरा एवं महरमपुर राजपूत में स्थित राजकीय विद्यालय स्थित है जिनकी अवाप्ति के संदर्भ में मार्गदर्शन प्राप्त करने हेतु जिला शिक्षा अधिकारी, जयपुर को पत्र लिखा है। मार्गदर्शन प्राप्त होते ही सूचना प्रेषित कर दी जावेगी। महिला एवं बाल विकास अधिकारी आंगनबाड़ी केन्द्र महरमपुर राजपूत एवं मोहनपुरा के भवनों की अवाप्ति के संबंध में उच्चाधिकारियों से मार्गदर्शन प्राप्त होते ही सूचना प्रेषित कर दी जावेगी तथा प्रधानाध्यापक राजकीय प्राथमिक विद्यालय मोहनपुरा ने भी अपनी आपत्तियों में यही कहा है कि निर्मित भवन की अवाप्ति संबंधित पत्र व्यवहार, शिक्षा विभाग आयुक्त बीकानेर से करने की कृपा करें।

आपत्ति का निस्तारण :- उपरोक्त आपत्तिकर्ताओं द्वारा अवाप्तिधीन भवनों के मूल्यांकन के संबंध में किसी तरह की आपत्ति दर्ज नहीं की गई है। भू-अवाप्ति अधिनियम के अन्तर्गत अपनी आपत्ति दर्ज करवाने अनिवार्य है अन्यथा यह मान लिया जायेगा कि आपत्तिकर्ता को अवाप्ति के खिलाफ किसी भी प्रकार की आपत्ति नहीं है। कंपनी प्रबन्धन का कहना है कि कंपनी न्यायालय द्वारा निर्धारित मुआवजा देने को तैयार है। सरकार यदि चाहे तो कंपनी उक्त मुआवजे से सरकारी भवनों का निर्माण करवाकर देगी, जिसके लिए भूमि का निर्धारण सरकार द्वारा किया जायेगा। अतः यह आपत्ति खारिज करने योग्य है।

4.1.1.31 आपत्ति संख्या-31 भैरूराम मीणा पुत्र श्री रिछपाल मीणा ने आपत्ति दर्ज करवाई है कि सैक्शन 9 के नोटिस में वर्णित क्षेत्रफल 63.17 वर्ग मीटर है जबकि उसकी भूमि का क्षेत्रफल 355.82 वर्ग मीटर है तथा उक्त भूमि से हटने के लिए मुझे 100 प्रतिशत विस्थापित मुआवजा दिलवाया जावे।

आपत्ति का निस्तारण :- चूंकि अवाप्तिधीन भूमि पर निर्मित भवनों का मूल्यांकन सार्वजनिक निर्माण विभाग के द्वारा किया गया है और आपत्तिकर्ता ने शेष भूमि के बारे में कोई दस्तावेज प्रस्तुत नहीं किया गया है इसके बावजूद इसकी जाँच पुनः सार्वजनिक निर्माण विभाग द्वारा करवाई गई है तथा उसके मालिकाना हक में स्थित आबादी भूमि का मुआवजा जाँच रिपोर्ट के आधार पर भूमि अवाप्ति अधिनियम की धारा 23 के तहत देय होगा। आपत्तिकर्ता ने भूमि अवाप्ति अधिनियम की धारा 4 के प्रकाशन के बाद भी नए निर्माण किए हैं अतः इन पर कोई मुआवजा देय नहीं होगा। उपरोक्तानुसार आपत्ति का निस्तारण किया जाता है।


भूमि अवाप्ति विभाग
(S. D. A. I. B.)

4.1.1.32 आपत्ति संख्या-32 सुगनचन्द, विरंजी लाल, हजारी लाल, उदयसिंह मीणा पुत्र श्री हनुमान सहाय मीणा ने आपत्ति दर्ज करवाई है कि उसके कब्जे में 452.88 वर्ग मीटर भूमि है जिस पर उसका मकान बना हुआ है। अतः उसे 452.88 वर्ग मीटर भूमि का मुआवजा दिलाया जावे, तथा उक्त भूमि से हटने के लिए मुझे 100 प्रतिशत विस्थापित मुआवजा दिलवाया जावे।

आपत्ति का निस्तारण :- चूँकि अवाप्ताधीन भूमि पर निर्मित भवनों का मूल्यांकन सार्वजनिक निर्माण विभाग के द्वारा किया गया है और आपत्तिकर्ता ने शेष भूमि के बारे में कोई दस्तावेज प्रस्तुत नहीं किया गया है इसके बावजूद इसकी जाँच पुनः सार्वजनिक निर्माण विभाग द्वारा करवाई गई है तथा उसके मालिकाना हक में स्थित आबादी भूमि का मुआवजा जाँच रिपोर्ट के आधार पर भूमि अवाप्ति अधिनियम की धारा 23 के तहत देय होगा। आपत्तिकर्ता ने भूमि अवाप्ति अधिनियम की धारा 4 के प्रकाशन के बाद भी नए निर्माण किए हैं अतः इन पर कोई मुआवजा देय नहीं होगा। उपरोक्तानुसार आपत्ति का निस्तारण किया जाता है।

4.1.1.33 आपत्ति संख्या-33 सुरजानी राम मीणा पुत्र श्री छोटुराम मीणा ने आपत्ति दर्ज करवाई है कि सैक्शन 9 के नोटिस में वर्णित क्षेत्रफल 120.39 वर्ग मीटर है जबकि उसकी भूमि का क्षेत्रफल 337.97 वर्ग मीटर है तथा उक्त भूमि से हटने के लिए मुझे 100 प्रतिशत विस्थापित मुआवजा दिलवाया जावे।

आपत्ति का निस्तारण :- चूँकि अवाप्ताधीन भूमि पर निर्मित भवनों का मूल्यांकन सार्वजनिक निर्माण विभाग के द्वारा किया गया है और आपत्तिकर्ता ने शेष भूमि के बारे में कोई दस्तावेज प्रस्तुत नहीं किया गया है इसके बावजूद इसकी जाँच पुनः सार्वजनिक निर्माण विभाग द्वारा करवाई गई है तथा उसके मालिकाना हक में स्थित आबादी भूमि का मुआवजा जाँच रिपोर्ट के आधार पर भूमि अवाप्ति अधिनियम की धारा 23 के तहत देय होगा। आपत्तिकर्ता ने भूमि अवाप्ति अधिनियम की धारा 4 के प्रकाशन के बाद भी नए निर्माण किए हैं अतः इन पर कोई मुआवजा देय नहीं होगा। उपरोक्तानुसार आपत्ति का निस्तारण किया जाता है।

4.1.1.34 आपत्ति संख्या-34 रामस्वरूप, रामकिशोर, लालचन्द मीणा पुत्रान स्व० श्री फुलाराम मीणा ने आपत्ति दर्ज करवाई है कि सैक्शन 9 के नोटिस में वर्णित क्षेत्रफल 138.76 वर्ग मीटर है जबकि उसकी भूमि का क्षेत्रफल 687 वर्ग मीटर है तथा उक्त भूमि से हटने के लिए

मुझे 100 प्रतिशत विस्थापित मुआवजा दिलवाया जावे।

आपत्ति का निस्तारण :- चूंकि अवाप्ताधीन भूमि पर निर्मित भवनों का मूल्यांकन सार्वजनिक निर्माण विभाग के द्वारा किया गया है और आपत्तिकर्ता ने शेष भूमि के बारे में कोई दस्तावेज प्रस्तुत नहीं किया गया है इसके बावजूद इसकी जाँच पुनः सार्वजनिक निर्माण विभाग द्वारा करवाई गई है तथा उसके मालिकाना हक में स्थित आबादी भूमि का मुआवजा जाँच रिपोर्ट के आधार पर भूमि अवाप्ति अधिनियम की धारा 23 के तहत देय होगा। आपत्तिकर्ता ने भूमि अवाप्ति अधिनियम की धारा 4 के प्रकाशन के बाद भी नए निर्माण किए हैं अतः इन पर कोई मुआवजा देय नहीं होगा। उपरोक्तानुसार आपत्ति का निस्तारण किया जाता है।

4.1.1.35 आपत्ति संख्या-35 चौधमल मीणा पुत्र श्री मखन लाल मीणा ने आपत्ति दर्ज करवाई है कि सैक्शन 9 के नोटिस में वर्णित क्षेत्रफल 391 वर्ग मीटर है जबकि उसकी भूमि का क्षेत्रफल 891.37 वर्ग मीटर है तथा उक्त भूमि से हटने के लिए मुझे 100 प्रतिशत विस्थापित मुआवजा दिलवाया जावे।

आपत्ति का निस्तारण :- चूंकि अवाप्ताधीन भूमि पर निर्मित भवनों का मूल्यांकन सार्वजनिक निर्माण विभाग के द्वारा किया गया है और आपत्तिकर्ता ने शेष भूमि के बारे में कोई दस्तावेज प्रस्तुत नहीं किया गया है इसके बावजूद इसकी जाँच पुनः सार्वजनिक निर्माण विभाग द्वारा करवाई गई है तथा उसके मालिकाना हक में स्थित आबादी भूमि का मुआवजा जाँच रिपोर्ट के आधार पर भूमि अवाप्ति अधिनियम की धारा 23 के तहत देय होगा। आपत्तिकर्ता ने भूमि अवाप्ति अधिनियम की धारा 4 के प्रकाशन के बाद भी नए निर्माण किए हैं अतः इन पर कोई मुआवजा देय नहीं होगा। उपरोक्तानुसार आपत्ति का निस्तारण किया जाता है।

4.1.1.36 आपत्ति संख्या-36 हजारी लाल मीणा पुत्र श्री रिछपाल मीणा ने आपत्ति दर्ज करवाई है कि सैक्शन 9 के नोटिस में वर्णित क्षेत्रफल 63.17 वर्ग मीटर है जबकि उसकी भूमि का क्षेत्रफल 660.21 वर्ग मीटर है तथा उक्त भूमि से हटने के लिए मुझे 100 प्रतिशत विस्थापित मुआवजा दिलवाया जावे।

आपत्ति का निस्तारण :- चूंकि अवाप्ताधीन भूमि पर निर्मित भवनों का मूल्यांकन सार्वजनिक निर्माण विभाग के द्वारा किया गया है और आपत्तिकर्ता ने शेष भूमि के बारे में कोई दस्तावेज प्रस्तुत नहीं किया गया है इसके बावजूद इसकी जाँच पुनः सार्वजनिक

मूिम अवाप्ति अधिकारी
(S. D. M.) कोटवाड़ा

निर्माण विभाग द्वारा करवाई गई है तथा उसके मालिकाना हक में स्थित आबादी भूमि का मुआवजा जॉच रिपोर्ट के आधार पर भूमि अवाप्ति अधिनियम की धारा 23 के तहत देय होगा। आपत्तिकर्ता ने भूमि अवाप्ति अधिनियम की धारा 4 के प्रकाशन के बाद भी नए निर्माण किए हैं अतः इन पर कोई मुआवजा देय नहीं होगा। उपरोक्तानुसार आपत्ति का निस्तारण किया जाता है।

4.1.1.37 आपत्ति संख्या-37 सरोज देवी पत्नि हरिराम मीणा ने आपत्ति दर्ज करवाई है कि सैक्शन 9 के नोटिस में वर्णित क्षेत्रफल 220 वर्ग मीटर है जबकि उसकी भूमि का क्षेत्रफल 775 वर्ग मीटर है तथा उक्त भूमि से हटने के लिए मुझे 100 प्रतिशत विस्थापित मुआवजा दिलवाया जावे।

आपत्ति का निस्तारण :- चूंकि अवाप्ताधीन भूमि पर निर्मित भवनों का मूल्यांकन सार्वजनिक निर्माण विभाग के द्वारा किया गया है और आपत्तिकर्ता ने शेष भूमि के बारे में कोई दस्तावेज प्रस्तुत नहीं किया गया है इसके बावजूद इसकी जॉच पुनः सार्वजनिक निर्माण विभाग द्वारा करवाई गई है तथा उसके मालिकाना हक में स्थित आबादी भूमि का मुआवजा जॉच रिपोर्ट के आधार पर भूमि अवाप्ति अधिनियम की धारा 23 के तहत देय होगा। आपत्तिकर्ता ने भूमि अवाप्ति अधिनियम की धारा 4 के प्रकाशन के बाद भी नए निर्माण किए हैं अतः इन पर कोई मुआवजा देय नहीं होगा। उपरोक्तानुसार आपत्ति का निस्तारण किया जाता है।

4.1.1.38 आपत्ति संख्या-38 राजु मीणा पुत्र श्री ओमप्रकाश मीणा ने आपत्ति दर्ज करवाई है कि सैक्शन 9 के नोटिस में वर्णित क्षेत्रफल 130 वर्ग मीटर है जबकि उसकी भूमि का क्षेत्रफल 1050 वर्ग मीटर है तथा उक्त भूमि से हटने के लिए मुझे 100 प्रतिशत विस्थापित मुआवजा दिलवाया जावे।

आपत्ति का निस्तारण :- चूंकि अवाप्ताधीन भूमि पर निर्मित भवनों का मूल्यांकन सार्वजनिक निर्माण विभाग के द्वारा किया गया है और आपत्तिकर्ता ने शेष भूमि के बारे में कोई दस्तावेज प्रस्तुत नहीं किया गया है इसके बावजूद इसकी जॉच पुनः सार्वजनिक निर्माण विभाग द्वारा करवाई गई है तथा उसके मालिकाना हक में स्थित आबादी भूमि का मुआवजा जॉच रिपोर्ट के आधार पर भूमि अवाप्ति अधिनियम की धारा 23 के तहत देय होगा। आपत्तिकर्ता ने भूमि अवाप्ति अधिनियम की धारा 4 के प्रकाशन के बाद भी नए निर्माण किए हैं अतः इन पर कोई मुआवजा देय नहीं होगा। उपरोक्तानुसार आपत्ति का

का निस्तारण किया जात है।

4.1.1.39

आपत्ति संख्या-39 अमर सिंह गीणा पुत्र छोटुराम गीणा ने आपत्ति दर्ज करवाई है कि सैक्शन 9 के नोटिस में वर्णित क्षेत्रफल 182.87 वर्ग मीटर है जबकि उसकी भूमि का क्षेत्रफल 550 वर्ग मीटर है तथा उक्त भूमि से हटने के लिए मुझे 100 प्रतिशत विस्थापित मुआवजा दिलवाया जावे।

आपत्ति का निस्तारण :- चूंकि अवाप्ताधीन भूमि पर निर्मित भवनों का मूल्यांकन सार्वजनिक निर्माण विभाग के द्वारा किया गया है और आपत्तिकर्ता ने शेष भूमि के बारे में कोई दस्तावेज प्रस्तुत नहीं किया गया है इसके बावजूद इसकी जाँच पुनः सार्वजनिक निर्माण विभाग द्वारा करवाई गई है तथा उसके मालिकाना हक में स्थित आबादी भूमि का मुआवजा जाँच रिपोर्ट के आधार पर भूमि अवाप्ति अधिनियम की धारा 23 के तहत देय होगा। आपत्तिकर्ता ने भूमि अवाप्ति अधिनियम की धारा 4 के प्रकाशन के बाद भी नए निर्माण किए हैं अतः इन पर कोई मुआवजा देय नहीं होगा। उपरोक्तानुसार आपत्ति का निस्तारण किया जाता है।

4.1.1.40

आपत्ति संख्या-40 दुलीचन्द जांगिड़ पुत्र सोहन लाल जांगिड़, श्री बंशीधर जांगिड़ पुत्र श्री कालूराम जांगिड़ ने आपत्ति दर्ज करवाई है कि सैक्शन 9 के नोटिस में वर्णित क्षेत्रफल 133.50 वर्ग मीटर है जबकि उसकी भूमि का क्षेत्रफल 290 वर्ग मीटर है तथा उक्त भूमि से हटने के लिए मुझे 100 प्रतिशत विस्थापित मुआवजा दिलवाया जावे।

आपत्ति का निस्तारण :- चूंकि अवाप्ताधीन भूमि पर निर्मित भवनों का मूल्यांकन सार्वजनिक निर्माण विभाग के द्वारा किया गया है और आपत्तिकर्ता ने शेष भूमि के बारे में कोई दस्तावेज प्रस्तुत नहीं किया गया है इसके बावजूद इसकी जाँच पुनः सार्वजनिक निर्माण विभाग द्वारा करवाई गई है तथा उसके मालिकाना हक में स्थित आबादी भूमि का मुआवजा जाँच रिपोर्ट के आधार पर भूमि अवाप्ति अधिनियम की धारा 23 के तहत देय होगा। आपत्तिकर्ता ने भूमि अवाप्ति अधिनियम की धारा 4 के प्रकाशन के बाद भी नए निर्माण किए हैं अतः इन पर कोई मुआवजा देय नहीं होगा। उपरोक्तानुसार आपत्ति का निस्तारण किया जाता है।

4.1.1.41

आपत्ति संख्या-41 बाबुलाल पुत्र श्री छीतरमल ने आपत्ति दर्ज करवाई है कि सैक्शन 9 के नोटिस में वर्णित क्षेत्रफल 92.98 वर्ग मीटर है जबकि उसकी भूमि का क्षेत्रफल 500 वर्ग

मूनि अवाप्ति
(S. O. ...)

4.1.2.3 प्रस्ताव-9 ग्राम के आवासीय भवनों आदि का मुल्यांकन एवं मुआवजा निर्धारण नई बीएसआर 2008 के अनुसार किया जावे। किसी के साथ गेदभाव नहीं हो इसके लिए गांव के ही 5 लोगों की एक कमेटी का गठन किया जावेगा। गत वर्ष निर्माण सामग्री में लगभग 30 प्रतिशत की वृद्धि को मुल्यांकन में सामिल करते हुए अतिरिक्त 50 प्रतिशत विस्थापन मुआवजा की अलग से मांग भी की।

निस्तारण:- आवासीय भवनों का मुल्यांकन एवं मुआवजा निर्धारण आदि सार्वजनिक निर्माण विभाग द्वारा प्रचलित बीएसआर के अनुसार किया गया है तथा उक्त प्रक्रिया में गांव के 5 व्यक्तियों की कमेटी के गठन का कोई कानूनी प्रावधान नहीं होने के कारण पंचायत की यह मांग न्यायोचित नहीं है।

4.1.2.4 प्रस्ताव-10 गांव के भवनों एवं भूमि का मुल्यांकन करते समय यदि कोई व्यक्ति गांव के साथ नहीं रहना चाहता है तो ऐसे व्यक्तियों की आवासीय भूमि का भुगतान वर्तमान बाजार भाव से कर दिया जावे।

निस्तारण:- पुनर्वास की मांग चार-पोंच व्यक्तियों द्वारा अपनी आपत्तियों में की गई है व अधिकतर व्यक्ति गांव के साथ एक जगह पर नहीं रहना चाहते ऐसे व्यक्तियों को आवासीय भूमि का भुगतान नियमानुसार किया जाना प्रस्तावित है।

4.1.2.5 प्रस्ताव-11 पुनर्वास हेतु प्रस्तावित स्थान पर बिजली, पानी, सड़कों की व्यवस्था निर्धारित मापदण्डों के आधार पर कंपनी अपने खर्च पर बनाकर दे जिसका क्षेत्र पर्याप्त हो।

निस्तारण:- इस बिन्दु का निस्तारण बिन्दु संख्या 4.1.2.1 के अनुसार है।

4.1.2.6 प्रस्ताव-12 पुनर्वास हेतु प्रस्तावित स्थान पर भवन निर्माण एवं उचित स्थानान्तरण के लिए मुल्यांकन की 50 प्रतिशत राशि प्रार्थी को अग्रिम में दी जावे व शेष राशि आवासी क्षेत्र का कब्जा प्राप्त करते समय लें।

निस्तारण:- इस बिन्दु का निस्तारण बिन्दु संख्या 4.1.2.1 के अनुसार है।

4.1.2.7 प्रस्ताव-13 पुनर्वास हेतु प्रस्तावित स्थान पर एससी एसटी के परिवारों के लिए सामुदायिक भवन की व्यवस्था कंपनी अपने खर्च पर करके दे।

निस्तारण:- इस बिन्दु का निस्तारण बिन्दु संख्या 4.1.2.1 के अनुसार है।

4.1.2.8 प्रस्ताव-14 ग्राम के कुल देवता श्रीपीर बाबा, मन्दिरों आदि को कोई क्षति नहीं पहुंचाई जावे। खनन कार्य से इनको क्षति होने का अंदेशा होने पर ग्रामीणों की राय से विधिवत स्थापना प्रस्तावित स्थान पर की जावे व वहाँ पर पीने के पानी, तालाब की व्यवस्था की जावे।

निस्तारण:- कंपनी प्रबंधन द्वारा उक्त व्यवस्था की जायेगी। इस बाबत अपनी सहमति व्यक्त की गई।

4.1.2.9 प्रस्ताव-15 ग्राम मोहनपुरा के प्रत्येक कृषिहीन परिवार के एक सदस्य को कंपनी में नौकरी दी जावे।

निस्तारण:- अधिनियम के अन्तर्गत नौकरी देने का कोई प्रावधान नहीं है, केवल भूमि अवाप्ति के बदले मुआवजे का निर्धारण कर मुआवजा देने का प्रावधान है अतः उपरोक्त प्रस्ताव अधोहस्ताक्षरकर्ता के अधिकार क्षेत्र से बाहर होने के कारण निरस्त किया जाता है।

4.4.1 कंपनी के अधिकारियों ने अपने पत्रों दिनांक 29/10/2007, 29/12/2007 व 18/02/2008 के द्वारा उन खातेदारों की सूची दी जिनसे उन्होंने भूमि अवाप्ति प्रक्रिया शुरू होने के पश्चात सीधे ही खातेदारों से भूमि क़य कर ली थी। कंपनी ने अपने पत्र दिनांक 23/08/2008 द्वारा उक्त क़य की गई भूमि की जमाबन्दी व विक़य पत्र की प्रतियां भी इस कार्यालय में प्रस्तुत की।

4.4.2 कंपनी ने अपने पत्रों दिनांक 29/10/2007, 29/12/2007, 18/02/2008 व 23/08/2008 द्वारा यह भी सूचित किया कि कुल अवाप्ताधीन भूमि में से 36.9617 हैक्टर भूमि राज0 लैण्ड रेवेन्यू एक्ट 1956 की धारा 89 (4) के अन्तर्गत अवाप्त कर ली गई है एवं उक्त भूमि के मुआवजे का भुगतान भी किया जा चुका है। कंपनी ने यह अनुरोध किया कि उक्त धारा 89 (4) के अन्तर्गत अवाप्त की गई भूमि को अवाप्ति से मुक्त किया जावे। उपरोक्त भूमि का खसरा विवरण संलग्न है।

4.4.3 कम्पनी ने दिनांक 11/01/2008 को ग्राम महरमपुर राजपूत की 2.4271 हैक्टर भूमि अवाप्ति से मुक्त करने हेतु आवेदन दिया। जिसकी प्रति इस रिपोर्ट के साथ संलग्न है।

भूमि अवाप्ति से
N. M.

4.4.4 तदनुसार उपरोक्त कुल 39.3888 (36.9617+2.4271) हैक्टर भूमि को अवाप्ति से मुक्त करने की अनुशंसा की जाती है, इनकी मुआवजा राशि तय नहीं की गई है व इस भूमि के लिए कंपनी से कोई मुआवजा राशि देय नहीं होगी।

4.5 इस प्रकार मूल प्रस्ताव के पश्चात अवाप्ति की जाने वाली भूमि का विवरण इस प्रकार है:

ग्राम (1)	अवाप्ति हेतु प्रस्तावित रकबा (हैक्टर) (2)	छोड़ने हेतु प्रस्तावित रकबा (हैक्टर) (3)	S.89 (4) रा0लै0रे0एक्ट 1956 के तहत प्राप्त रकबा (हैक्टर) (4)	अवाप्तिधीन कुल रकबा (हैक्टर) (5)=2-3-4 (5)	कंपनी द्वारा कय रकबा (हैक्टर) (6)	मुआ. देय हेतु रकबा (7) 5-6
मोहनपुरा	119.8550	—	16.6300	103.2250	89.4271	13.797
महरमपुर राजपूत	36.6800	2.4271	12.4717	21.7812	17.2907	4.4904
महरमपुर नवाब	2.1700	—	—	2.1700	2.1700	—
कुजोता	55.0700	—	7.8600	47.2100	27.2117	19.998
कुल	213.7750	2.4271	36.9617	174.3862	136.0996	38.286

4.6 कम्पनी द्वारा अपने पत्र दिनांक 24/12/2007 द्वारा सूचित किया कि कम्पनी ने मोहनपुरा, कुजोता व महरमपुर राजपूत गांव में भूमि 3-4 लाख रुपये प्रति बीघा के दर से खरीदी है इसके साक्ष्य में उन्होंने विस्तृत सूची भी संलग्न की हैं। साथ ही कम्पनी ने यह भी सूचित किया है कि न्यायालय अतिरिक्त कलेक्टर कोटपूतली द्वारा माइनिंग लीज एरिया में भूमि का मुआवजा 3 लाख रुपये प्रति बीघा की दर से भुगतान किया है। इसके साक्ष्य में कम्पनी द्वारा अतिरिक्त कलेक्टर कोटपूतली के आदेश की प्रति भी अपने उपरोक्त पत्र के साथ संलग्न की है।

4.7 यह सही है कि कम्पनी द्वारा ग्राम मोहनपुरा, कुजोता, महरमपुर राजपूत में माइनिंग लीज एरिया में

माम अवाप्ति अधिकारी
कोटपूतली

आने वाली भूमि को दिनांक 24/04/2006 से 6/11/2006 तक 3 लाख रुपये प्रति बीघा की दर से व 7/11/2006 से आदिनांक तक 4 लाख रुपये प्रति बीघा की दर से कय किया गया है तथा साथ ही न्यायालय अतिरिक्त जिला कलेक्टर कोटपूतली द्वारा मुआवजा राशि 2.90 लाख व 3 लाख रुपये प्रति बीघा की दर से गाइनिंग लीज एरिया में आने वाली भूमि के लिये दिया गया है। गाइनिंग लीज में आने वाली भूमि पथरिली व बंजड़ किरम की है और यह संपर्क सड़को से भी दूर है। इसी कारण इनका बाजार मूल्य निश्चित रूप से कम होगा। उक्त तथ्यों को ध्यान में रखते हुए कम्पनी का यह कथन मान्य प्रतीत होता है।

4.8 अवाप्ताधीन भूमि में से कुछ भूमि मंदिर माफी की है जो कि किसी ट्रस्ट अथवा देवस्थान विभाग में दर्ज नहीं है। चूंकि मन्दिर मुर्ति शाश्वत् अवयस्क है अतः अधिनियम की धारा 32 के तहत किसी को भी मन्दिर भूमि को अन्यसंक्रान्त (Alienate) करने का अधिकार न होने से देय मुआवजा राशि सक्षम न्यायालय में जमा कराया जाना न्यायसंगत है।

4.9 खनन क्षेत्र में आबादी भूमि की ग्राम वार स्थिति निम्नानुसार है:-

ग्राम मोहनपुरा खसरा नम्बर 125/0.02, 136/0.36, 272/0.01, 273/1.16, 274/2.12 कुल 3.6700 हेक्टर

क्र०सं०	विवरण	रकबा (वर्ग मीटर)	रकबा (है० मी)
1	कुल अवाप्ताधीन रकबा	36700	3.6700
2	कंपनी द्वारा खरीदा गया रकबा	6271	0.6271
3	मुआवजा हेतु शेष रकबा	30429	3.0429
	कुल	36700	3.6700

ग्राम महरमपुर राजपूत ख० नम्बर 398/432/0.14, 399/1.47, 399/437/0.80, 349/433/0.06, 354/0.13, 357/431/0.25 कुल 2.85 हेक्टर

क्र०सं०	विवरण	रकबा (वर्ग मीटर)	रकबा (है० गे०)
1	कुल अवाप्ताधीन रकबा	28500	28500
2	कंपनी द्वारा खरीदा गया रकबा	15873	15873
3	मुआवजा हेतु शेष रकबा	12626	12626
	कुल	28500	28500

उपरोक्त कुल रकबे में से रास्ते तथा खुले रकबे का मुआवजा ग्राम पंचायत को देय होगा एवं स्कूल, औषधालय, आंगनबाड़ी और खेल के मैदान का मुआवजा सरकार/पंचायत को देय होगा। ग्राम पंचायत/सरकार द्वारा प्राप्त मुआवजा गाँव के पुनर्वास की स्थिति में गाँव के लोगों के पुनर्वास में या सार्वजनिक हित के कार्य जैसे स्कूल, आंगनबाड़ी, औषधालय, सड़कों इत्यादि के निर्माण कार्यों में ही खर्च किया जावेगा। यदि कंपनी द्वारा उक्त स्कूल/औषधालय/ आंगनबाड़ी/अन्य सरकारी भवनों की एवज में भवन/भवनों का निर्माण अपने खर्चों पर करवाया जाता है तो अवार्ड में जमा की गई मुआवजा राशि कंपनी को वापस कर दी जावेगी।

मुआवजा दर का निर्धारण

5.0 अधिनियम की धारा 23 प्रतिकर निर्धारण हेतु मार्ग दर्शक है। इस बाबत माननीय उच्चतम न्यायालय ने स्पष्ट किया है कि:-

It can be broadly stated that the element of speculation is reduced to minimum if the underlying principles of fixation of market value with reference to comparable sales are made:

- when sale is **within** a reasonable time of the date of notification under Section 4(1);
- it should be a bona fide transaction;
- it should be of the land acquired or of the land adjacent to the land acquired; and
- it should possess similar advantages.

It is only when these factors are present, it can merit a consideration as a comparable case (See The Special Land Acquisition Officer, Bangalore v. T. Adinarayan Setty (AIR 1959 SC 429). (Ravindra Narain vs Union of India - AIR 2003 SC 1987).

5.1 इस प्रकार स्पष्ट है कि धारा 4 के प्रकाशन की अंतिम तिथि 22/01/2007 के आस पास (within reasonable time) में जो विक्रय दस्तावेज पंजीयन हुए हैं उसके आधार पर बाजार दर का निर्धारण किया जाना है।

इस बाबत उपपंजीयक कोटपूतली कार्यालय से इस क्षेत्र के पंजीबद्ध दस्तावेजों बाबत सूचना प्राप्त की गयी जो अनुग्लनक 2 है। इसी बाबत कम्पनी द्वारा इसी क्षेत्र में से 24/04/2006 से आदिनांक अवाप्ताधीन भूमि व इसके आस पास के क्षेत्र में कुल 136.0996 हैक्टर भूमि कय की गयी है। जिसका विवरण अनुग्लनक 3 पर है।

5.3 उपरोक्त दोनो अनुग्लनको के अवलोकन से निम्न तथ्य स्पष्ट होते है :-

5.3.1 कम्पनी के अलावा अन्य व्यक्तियों द्वारा विक्रय पत्र काफी कम दर पर करवाये गये है जो कि संभवतः स्टाम्प ड्यूटी बचाने की दृष्टि से, राज्य सरकार द्वारा स्टाम्प ड्यूटी हेतु जिला स्तरीय कमेटी की दर पर करवाये गये है। अतः ये दस्तावेज स्पष्ट रूप से गणना में शामिल किये जाने योग्य नहीं है।

5.3.2 कम्पनी द्वारा दिनांक 6/11/2006 तक 3 लाख रुपये प्रति बीघा की दर से व 7/11/2006 से आदिनांक 4 लाख रुपये प्रति बीघा की दर से भूमि कय की गयी है।

5.3.3 कम्पनी द्वारा प्रस्तुत भूमि कय स्टेटमेंट से स्पष्ट है कि दिनांक 24/06/2006 से माइन्स क्षेत्र की 3 लाख से 4 लाख रुपये प्रति बीघा की दर है व माइनिंग क्षेत्र की काफी भूमि उबड़ खाबड़ व कम उपजाऊ है।

5.3.4 कम्पनी द्वारा स्टाम्प ड्यूटी हेतु जिला स्तरीय समिति की दर पर मुआवजा राशि देने की प्रार्थना की है। इस क्षेत्र में दिनांक 22/01/2007 को उक्त दर 1,50,000/- से 1,60,000/- प्रति बीघा तक निर्धारित की हुई है।

5.3.5 हम इस बाबत कम्पनी के इस मत से सहमत नहीं है कि स्टाम्प ड्यूटी हेतु जिला स्तरीय समिति की दर (DLC) की दर पर मुआवजा आधारित किया जावे। इस बारे में माननीय उच्चतम न्यायालय ने भूमि अवाप्ति अधिकारी बनाम श्रीमती जस्ती रोहणी (SCC 717) वर्ष 1994 में यह स्पष्ट कर दिया था कि बेसिक वेल्थ रजिस्टर की दरें मात्र टैक्स प्रयोजनार्थ हेतु हैं व इनके आधार पर धारा 23 (1) के तहत भूमि अवाप्ति का मुआवजा देय नहीं है। इस प्रकार कम्पनी द्वारा जिला कमेटी को आधार दर माने जाने की मांग को हम स्वीकार पाने में असमर्थ है।

5.3.6 चूंकि कम्पनी द्वारा अवाप्ताधीन क्षेत्र के कास्तकारों से भूमि कय के दस्तावेज श्रेष्ठ मार्ग दर्शक है अतः इनके अवलोकन से स्पष्ट है कि दिनांक 22/01/2007 के आस पास कम्पनी द्वारा 4 लाख रुपये प्रति बीघा दर से दस्तावेज पंजीकृत हुए है। अतः हम 4,25,000/- (अंकेण

चार लाख पच्चीस हजार रुपये मात्र) प्रति बीघा की बाजार दर उचित मानते हैं। इस प्रकार उक्त बाजार दर सभी ग्रामों के लिये एक समान होगी। इस प्रकार मुआवजा निम्नानुसार रहेगा।

- (i) बाजार दर - रु. 4,25,000/- प्रति बीघा अर्थात् रु. 17,00,000/- प्रति हैक्टेयर
- (ii) भवन/मकान/स्ट्रक्चर्स की मुआवजा-राशि मूल्यांकन-रिपोर्ट अनुसार।
- (iii) उक्त राशि में सोलेशियम, ब्याज इत्यादि की राशि सम्मिलित नहीं है।

मुआवजा-राशि में सोलेशियम, नियमानुसार ब्याज पृथक् से जोड़ा गया है।

6.0 उपरोक्त भू-अवाप्ति में ग्राम मोहनपुरा एवं महरमपुर राजपूत के आबादी क्षेत्र भी आते हैं जिसका विवरण इस प्रकार है:-

मोहनपुरा - - 3.6700 हैक्टर

महरमपुर राजपूत - 2.8500 हैक्टर

उपरोक्त आबादी भूमि का मूल्यांकन 30/12/2006 की प्रचलित डी0एल0सी0 दर (200 रु0 प्रति वर्ग गज अर्थात् 239 रु0 प्रति वर्ग मीटर)पर किया जाना उचित होगा। उपरोक्त डी0एल0सी0 रेट पर नियमानुसार आदिनांक तक ब्याज भी देय होगा। उपरोक्त आबादी भूमि पर बने नए निर्माणों का मूल्यांकन सार्वजनिक निर्माण विभाग द्वारा प्रस्तुत रिपोर्ट के आधार पर किया जाना उचित होगा।

6.1 ग्राम महरमपुर राजपूत व मोहनपुरा में पिछले 1 वर्ष से अधिनियम की धारा 4 के प्रकाशन के बाद वृहद स्तर पर नये भवनों का निर्माण कार्य व्यवसाय के रूप में कंपनी से अधिक निर्माण राशि वसूलने के उद्देश्य से किया गया।

कंपनी व राज्य सरकार के अधिकारियों की समझाइस के बाद भी निर्माण कार्य बदस्तूर जारी रहा। कंपनी प्रबंधन ने राज्य सरकार की सहमति से ऐसे निर्माणों की विडियो व फोटोग्राफी भी करायी व भू-अर्जन अधिकारी, कोटपूतली को भी वी0सी0डी0 की प्रतियों उपलब्ध कराई।

अतः ग्राम महरमपुर राजपूत व मोहनपुरा में नवनिर्मित भवनों के निर्माण अधिनियम की धारा 4 के प्रकाशन के बाद निर्मित किये गये हैं उनका मुआवजा दिया जाना उचित नहीं प्रतीत होता है। इसलिए ग्राम महरमपुर राजपूत व मोहनपुरा के निम्न व्यक्तियों के नवीन भवनों का कोई मुआवजा तय नहीं किया गया है।

ग्राम महरमपुर राजपूत

क्र० सं०	मकान बनाने वाले का नाम	खसरा नम्बर
1	विमला पुत्र श्री शीशराम बावरिया	399
2	मनोज कुमार पुत्र श्री जगमाल सिंह बावरिया	399
3	सुनिल पुत्र श्री जगमाल सिंह बावरिया	399
4	नीतू पुत्र श्री जगमाल सिंह बावरिया	399
5	रवि पुत्र श्री जगमाल सिंह बावरिया	399
6	राजकुमार पुत्र श्री जगमाल सिंह बावरिया	399
7	मुकेश पुत्र श्री जगमाल सिंह बावरिया	399
8	रविन्द्र पुत्र श्री कैलाश आर्या	399
9	हनुमान पुत्र श्री कालूराम बावरिया	399
10	शिभूदयाल पुत्र श्री भोलाराम बावरिया	399
11	नाथीदेवी पुत्र श्री उमराव आर्या	399
12	जगदीश पुत्र श्री भोलाराम आर्या	399
13	सुभाषसिंह पुत्र श्री भोलाराम आर्या	399
14	ओमवती पत्नि श्री कैलाश आर्या	399
15	ओमवती पत्नि श्री कैलाश आर्या	399
16	महेश पुत्र श्री छीतरमल आर्या	399
17	रघुनाथ पुत्र श्री फुलाराम आर्या	399
18	मोहन पुत्र श्री बनवारी लाल आर्या	399
19	भरथमल पुत्र श्री ओमकार आर्या	399
20	सरदार सिंह पुत्र श्री फुलाराम बावरिया	399
21	महेश पुत्र श्री छीतरमल आर्या	399
22	राजेन्द्री पत्नि श्री रिसाल बावरिया	399
23	ओमीपुत्र श्री फुलाराम बावरिया	399
24	झुंथाराम पुत्र श्री मूलाराम बावरिया	399
25	झुंथाराम पुत्र श्री मूलाराम बावरिया	399
26	झुंथाराम पुत्र श्री मूलाराम बावरिया	399
27	सुरेश पुत्र श्री फुलाराम बावरिया	399
28	ओमवती पत्नि श्री ओमी बावरिया	399
29	अजयपाल पुत्र श्री ओमी बावरिया	399
30	राजेन्द्री पत्नि श्री ओमी बावरिया	399

31	रामनिवास पुत्र फुलाराम बावरिया	399
32	राजेन्द्र पुत्र श्री जगमाल बावरिया	399
33	नत्थुलाल पुत्र श्री गुलजारी बावरिया	399
34	दयासम पुत्र श्री बन्नाराम बावरिया	399/437
35	कालु, रामकरणपुत्र श्री लीलाराम बावरिया	399/437
36	झुथाराम पुत्र श्री मूलाराम बावरिया	399/437

ग्राम मोहनपुरा

क्र०सं०	मकान बनाने वाले का नाम	खसरा नम्बर
1	सुबेसिंह पुत्र श्री बनवारी लाल मीणा	123
2	रामजीलाल पुत्र श्री सोहनलाल यादव	155
3	हजारी लाल पुत्र श्री सोहनलाल यादव	155
4	दाताराम पुत्र श्री हरभगत यादव	167
5	सतपाल पुत्र श्री हरभगत यादव	167
6	श्रीमती शान्ति देवी पति कैलाश चन्द शर्मा	202
7	मुकेश पुत्र श्री बीरबल मीणा	273
8	गिराज पुत्र श्री दुर्गाप्रसाद मीणा	273
9	चोथमल पुत्र श्री मक्खन राम मीणा	273
10	सुरजमल पुत्र श्री छोटेलाल मीणा	273
11	जयमल सिंह पुत्र श्री मुलचन्द यादव	273
12	सत्यनारायणपुत्र श्री मुलचन्द यादव	273
13	राजू पुत्र श्री ओमप्रकाश मीणा	273
14	हरिराम पुत्र श्री सांवतराम मीणा	273
15	हजारी लाल पुत्र श्री रिछपाल मीणा	273
16	सुरजानी पुत्र श्री चोथमल मीणा	273
17	ओमप्रकाश, हिरालाल पुत्र श्री मनोहर लाल	273
18	महावीर पुत्र श्री टोडाराम यादव	274
19	रोहितास पुत्र श्री बीरबल यादव	274
20	मानसिंह पुत्र श्री झांझुराम यादव	274
21	विजय पुत्र श्री देवकरण यादव	274
22	सत्यनारायण पुत्र श्री गणेश यादव	274

23	सुरजानी पुत्र श्री महादेव यादव	274
24	रागनिवास पुत्र श्री मंगला राम यादव	274
25	देवकरण पुत्र श्री मकखन लाल यादव	274
26	रामकिशोर पुत्र श्री मकखन लाल यादव	274
27	जगदीश यादव पुत्र श्री मकखन लाल यादव	274
28	पुष्कर पुत्र श्री सुल्तान यादव	274
29	लटदुर राम पुत्र श्री तुलसी मीणा	274
30	गिस्वारी पुत्र श्री कुन्दन यादव	274
31	बाबुलाल पुत्र श्री बनवारी लाल आर्या	315
32	भूपसिंह पुत्र श्री बनवारी लाल आर्या	315
33	बनवारी पुत्र श्री सुण्डाराम यादव	315
34	अशोक पुत्र श्री हरिराम यादव	325
35	बाबुलाल पुत्र श्री लक्ष्मीनारायण यादव	309/952
36	प्रमोदपुत्र श्री मंगला राम यादव	309/953
37	परसराम पुत्र श्री प्रभात यादव	309/953
38	रमेश पुत्र श्री रामजीलाल यादव	309/955
39	रामकिशोर पुत्र छोटुराम यादव	123/964
40	रामस्वरूप पुत्र श्री छोटुराम, प्रेमबाई पुत्री श्री छोटुराम, श्योकोरी बेवा छोटुराम	323
ग्राम कूजोता		
1	आकाश सिंह, अविनाश सिंह, पुत्रान प्रेमवीर सिंह	183/1037

7.1 इस प्रकार उक्तानुसार मुआवजा-राशि निर्धारित करते हुए ग्राम-वार व खसरा नम्बरवाईज विवरण परिशिष्ट -'अ' तैयार कराए गए हैं जो इस अवार्ड का ही भाग होंगे।

7.2 अवार्ड में यदि कोई लिपिकीय/टंकण सम्बन्धी त्रुटि रह जाती है तो भूमि अवाप्ति अधिकारी, कोटपूतली को उसे ठीक करने का अधिकार होगा।

7.3 कंपनी को अवाप्तिधीन भूमि से निम्न सड़क व रास्ते निकलते हैं जिनके लिए कंपनी आवश्यकता पड़ने पर वैकल्पिक रास्ता देने को तैयार है।

1. पक्की सड़क - महरमपुर राजपूत - गाँव से मोहनपुरा। महरमपुर राजपूत गाँव के विस्थापन के पश्चात इस सड़क की उपयोगिता खत्म हो जायेगी।
2. पक्की सड़क - कूजोता मोड़ से कूजोता गाँव तक।

भूमि अवाप्ति अधिकारी
कोटपूतली (जयपुर)

3. कच्चा रास्ता - मोहनपुरा गाँव से महरमपुर राजपूत गाँव तक पहाड़ी के पीछे से होते हुए ।
4. गेवल रोड़ - मोहनपुरा से ढाणी भोमसिंह वाली ।
5. गेवल रोड़ - महरमपुर राजपूत से ढाणी भोमसिंह वाली ।
6. गेवल रोड़ - महरमपुर राजपूत से ढाणी ढालुवाली ।
7. कच्चा रास्ता - जोधपुरा रोड़ से स्कूल होते हुए मोहनपुरा को ।

7.4.1 तदनुसार जमाबन्दी में रिकार्ड दूरुस्ती करके वर्तमान रास्ते की भूमि कंपनी के नाम हस्तांतरित की जा सकती है।

8.0 मुआवजा राशि भुगतान के समय निम्न बिन्दु दृष्टव्य होंगे :-

- 8.1 भुगतान के पूर्व खातेदार की मृत्यु हो जाने पर नामान्तरण अनुसार उनके पश्चातवर्ती व्यक्ति को उनके हिस्सानुसार मुआवजा राशि का भुगतान किया जावेगा।
- 8.2 यदि कोई खातेदार अपनी भूमि या आबादी में स्थित मकान का बेचान अन्य किसी केता को कर दिया है व राजस्व रिकॉर्ड में केता का नाम प्रतिस्थापित हो चुका है तो राजस्व रिकॉर्ड अनुसार नवीन खातेदार को पूर्व खातेदार के हिस्से का मुआवजा देय होगा तथा आबादी स्थित मकान का मुआवजा नवीनतम केता को देय होगा।
- 8.3 अविवादित स्थिति में भुगतान नवीनतम राजस्व रिकॉर्ड के अनुसार देय होगा। अवाप्ताधीन भूमि के स्वामित्व सम्बन्धी विवाद होने पर इसे नियमानुसार सक्षम न्यायालय में जमा करा जावेगा।
- 8.4 अवाप्ताधीन क्षेत्र में निर्माण का मुआवजा खातेदारों को देय होगा। यदि खातेदार किसी अन्य को उक्त निर्माण का मुआवजा प्रदान करने की सहमति देते हैं तो मुआवजा इसी अनुसार देय होगा। इस बाबत विवाद होने की स्थिति में सक्षम न्यायालय में नियमानुसार जमा करा जायेगा।
- 8.5 अवाप्ति-अधीन भूमि पर स्थित निर्माण का मूल्यांकन सार्वजनिक निर्माण विभाग (PWL) अधिकारियों द्वारा किया गया है व यह राशि गणना में सम्मिलित की गई है।
- 8.6 अवाप्ताधीन भूमि में कुछ छोटे व मध्यम पेड़ लगे हैं जिन्हें खातेदार कब्जा लेने से पूर्व हटाने के अधिकारी होंगे।
- 8.7 जो भूमि कंपनी द्वारा कय की गई है, उसका मुआवजा किसी को देय नहीं होगा। इस अनुसार मुआवजा राशि की गणना अनुलग्नक 1 में की गयी है तथापि अन्तिम अवार्ड राशि गणना तक कंपनी द्वारा कय की गयी भूमि पर किसी अन्य व्यक्ति द्वारा स्वामित्व विवाद कि-

जाने पर कम्पनी द्वारा सक्षम न्यायालय के आदेशानुसार अतिरिक्त राशि जमा कराए जाने हेतु उपलब्ध करायी जाएगी।

8.8 अवार्ड राज्य सरकार द्वारा स्वीकार होने के बाद नियत तिथि को अंतिम गणना में आदिनांक व उक्त दिनांक को शामिल करते हुए मध्य दिनों का अतिरिक्त ब्याज नियमानुसार देय होगा। इस प्रकार गणना उपरान्त संलग्न अनुग्लनक 1 के अनुसार मुआवजा राशि निम्नानुसार है :-

ग्राम	अवाप्ताधीन भूमि का बाजार मूल्य	सोलेशियम 30 %	12 % वार्षिक की दर से ब्याज 625 दिनों के लिये 30.12.2006 से 15.09.2008 तक	निर्माण की कीमत	भूमि का कुल मूल्य
मोहनपुरा	25555970	7666791	5251227	25927000	6440098
महरमपुर राजपूत	8201372	2460412	1685213	3822000	1616890
महरमपुर नवाब	0	0	0	0	
कूजोता	33997110	10199133	6985708	1922500	5310445
राशि	67754451	20326335	13922148	31671500	13367443

9.0 यह ड्राफ्ट अवार्ड आज दिनांक 26.8.2008 को मेरे द्वारा कुल मुआवजा राशि रु 133674434.00 अंकेण तेरह करोड़ छत्तीस लाख चोहत्तर हजार चार सौ चौतीस रु. मात्र निर्धारित करते हुए लिखवाया

गया। अवार्ड अधिनियम की धारा 11 (1) के परन्तुक में (Proviso) के अनुसरण में उद्योग विभाग, राजस्थान सरकार को जिला कलेक्टर जयपुर के मार्फत अनुमोदनार्थ प्रेषित किया जाता है।

संलग्न:-

भूमि अवाप्ति अधिकारी,
कोटपूतली, जिला जयपुर।
(S. D. M.), कोटपूतली (जयपुर)

1. ग्रामवार मुआवजा राशि विवरण पत्र परिशिष्ट अ (शीट 1 2 3 4) अनुग्लनक-1
2. उपपंजियक कोटपूतली कार्यालय से इस क्षेत्र के पंजीबद्ध दस्तावेजों बाबत सूचना अनुग्लनक-2
3. कम्पनी द्वारा सीधे कय की गई भूमि की सूची: अनुग्लनक-3

4. ग्राम महरमपुर राजपूत में कम्पनी द्वारा भूमि भू-अवाप्ति से मुक्त करने हेतु पत्र की प्रति अनुलग्नक-4
5. ग्राम मोहनपुरा व ग्राम महरमपुर राजपूत में आबादी भूमि में निर्मित व कंपनी द्वारा कय मकानों की सूची कंपनी के पत्र की प्रति के साथ-अनुलग्नक-5
6. कंपनी द्वारा राज0 लैण्ड रेवेन्यू एक्ट की धारा 89 (4) में अवाप्त की गई भूमि का विवरण-अनुलग्नक-6
7. ग्राम मोहनपुरा, महरमपुर राजपूत व कूजोता गांव में निर्मित मकानों के मूल्यांकन की सूची -अनुलग्नक-7
8. ग्राम मोहनपुरा, महरमपुर राजपूत व कूजोता गांव की खातेदारी भूमि में अन्य व्यक्तियों द्वारा कब्जा एवं निर्मित मकानों के मूल्यांकन की सूची- अनुलग्नक-7ए

भूमि अवाप्ति अधिकारी
कोटपुतली (अय्यपुर)
Ake

कार्यालय उप पंजीयक कोटपुतली

क्रमांक : - 138

दिनांक : 23.2.08

उप खण्ड अधिकारी
कोटपुतली

विषय: जी. एस. सी. दरो जाकत ।

संदर्भ भाषक पत्रांक RA 18/182 दिनांक 11.2.08

महोदय,

उपरोक्त विषयान्तर्गत निवेदन है कि ग्राम
मोहनपुरा कुर्जोला महरमपुर रामपुर तथा महरमपुर
नवाब की चाही गई D.L.C. दलों की श्रृंखला
पत्र के साथ संलग्न प्रेषित है।

संलग्न : उपरोक्तानुसार ।

उप-पंजीयक
पंजीयन एवं मुद्रांक
कोटपुतली

✓
अतिरिक्त प्रमाणित

2.

12/15/2012

25.10.12
25.10.12

11319.5 - 100051.14112
11319.5 - 100091.14112

[illegible]

121 (a)

1. 10/10/05 - 1000 000 9 25. 10/10/05
 2. 10/10/05 - 1000 000 9 25. 10/10/05
 3. 10/10/05 - 1000 000 9 25. 10/10/05

१. नमो भगवते वासुदेवाय
२. श्रीकृष्णाय नमः

12/11/2020 10:00 AM

6/17/15 25000 / 50057

13/9/05 - 9:00 AM 20.04.05

समय का पल
- उफ़ा दोरी का उड़ते गुलाब

12/12/20 25/11/20

[illegible]

250.000 / 225.000

24847

... 1000000 ... 1000000 ...

2. km 2.5

25000 1 5000

15/11/2019

Details of Land Purchased in Mohanpura							
Sr. No.	Date of Purchase	Name of Khatedar	Village	Khasara No	Area in Hect	Area in Bigha	Rate of Purchase
1	15.05.2006	Shri Kistuni Devi W/o Banshoram Bhom Singh Ka Kheda	Mohanpura	105	0.3500	1.4000	300,000.00
2	17.05.2006	Shri Ram, Ramswaroop S/o Jhanjhu Ram, Mu. Dhapali W/o Jhanjhu Jodhpura	Mohanpura	798, 239	1.1400	4.5600	300,000.00
3	20.05.2006	Gokul, Hari Ram, Ram Niwas Mohanpura	Mohanpura	41/963,	0.0238	0.0950	300,000.00
4	20.05.2006	Bhomati, Geeta, Vimala, Kamala through GPA to Gokul Chand, Hari Ram, Ram Niwas	Mohanpura	41/963,	0.0317	0.1267	300,000.00
5	28.05.2009	Prabhati, Narsi Ram, Kailash, Ramesh, Nihal Singh, Mahipal, Lalita, 1/2, Hamarayan 1/2	Mohanpura	64, 67	0.3300	1.3200	300,000.00
6	28.05.2006	Prakash, Banwari, Shimbhu, Mahaveer, Rati Ram, Hazari, Dhampal Yadav	Mohanpura	68, 69, 97, 98	0.3300	1.3200	300,000.00
7	31.05.2006	Rewati Devi, W/o Jalesingh (Ghoota) Bansur, Laxmi Devi W/o Ram Ji Lal (Mansapur) Bansur	Mohanpura	43, 228, 237, 238, 244, 245, 804, 807, 822,	1.4600	5.8400	300,000.00
8	01.06.2006	Mahipal S/o Laxman Yadav Mohanpura	Mohanpura	324	0.1700	0.6800	300,000.00
9	27.06.2006	Kanhaya Lal, Jagdish S/o Shadia	Mohanpura	241, 42	0.7100	2.8400	300,000.00
10	30.06.2006	Nanaq Ram S/o Jagdish Brahmin	Mohanpura	792, 793, 813, 816, 803	1.6800	6.7200	300,000.00
11	06.07.2006	Babu Lal S/o Lakshmi Narayan Ahir	Mohanpura	61, 278	0.3250	1.3000	300,000.00
12	11-Sep-06	Kantil Kr. Yadav, Bhawani Singh Yadav S/o Sultan Singh Yadav, Smt. Mishri Devi W/o Sultan Singh Yadav	Mohanpura	15, 16, 65, 66, 67	0.5242	2.0963	450,000.00
13	13-Sep-06	Prabhu Dayal S/o Chander Bhan	Mohanpura	291, 275	1.3000	5.2000	300,000.00
14	14-Sep-06	Umrav Singh S/o Chander Bhan Yadav	Mohanpura	157, 313, 795	1.5800	6.3200	300,000.00
15	14-Sep-06	Gokul Chand, Hari Ram, Ram Niwas	Mohanpura	31, 309/953,	0.1225	0.4900	300,000.00
16	20-Sep-06	Prasadi S/o Prabhat	Mohanpura	102, 103, 104	0.5000	2.0000	300,000.00
17	25-Sep-06	Gulla Ram S/o Maha Dev	Mohanpura	30, 170, 217, 41/963, 156, 162, 797	0.5792	2.3167	300,000.00
18	25-Sep-06	Jaisa Ram S/o Maha Dev	Mohanpura	30, 170, 217, 41, 963, 156, 162, 797	0.7092	2.8367	300,000.00
19	26-Sep-06	Har Pyari W/o Jhanju Ram, Satya Pal, Shri Pal & Mahipal S/o Jhanjhu Ram	Mohanpura	109	2.1400	8.5600	300,000.00
20	27-Sep-06	Gokul Chand, Hari Ram, Ram Niwas & Manoj S/o Shoodan	Mohanpura	216, 156, 162, 797, 41/963, 41 191	1.5000	6.4000	299,981.25
21	27-Sep-06	Ram Avtar & Pushkar S/o Mool Chand, Suresh Chand, Kailash Chand & Krishna Chand S/o Madan, Phooli Devi W/o Madan	Mohanpura	216, 37, 156, 162, 41/963, 797, 32, 215	2.5500	10.2000	300,000.00
22	27-Sep-06	Hanuman Sahai, Babu Lal, Sita Ram, Jagdish & Lal Chand S/o Rugha	Mohanpura	39, 46, 51, 178, 179, 180, 185	4.1700	16.6800	300,000.00
23	04-Oct-06	Jagdish S/o Prabhat	Mohanpura	102, 103, 104	0.5000	2.0000	300,000.00
24	05-Oct-06	Prabhu Dayal S/o Chander Bhan	Mohanpura	290	0.7400	2.9600	300,000.00
25	07-Oct-06	Manoj S/o Shoodan	Mohanpura	31, 309/953,	0.0408	0.1633	300,000.00
26	09-Oct-06	Ram Avatar S/o Matadin, Vidya Devi D/o Matadin	Mohanpura	184, 224, 236, 7	1.0250	4.1000	300,000.00
27	10-Oct-06	Ram Swaroop S/o Bhagwana	Mohanpura	9	0.3050	1.2200	300,000.00
28	13-Oct-06	Gulla Ram, Jassa Ram S/o Mahadvo	Mohanpura	156, 162, 216	0.2833	1.1333	299,964.71
29	13-Oct-06	Jassa Ram S/o Mahadev Ch. In the name of Gokul Chand, Hari Ram, Ram Niwas & Manoj S/o Shoodan	Mohanpura	163	0.2525	1.0100	300,000.00
30	18-Oct-06	Manoj S/o Shoodan	Mohanpura	41/963	0.0079	0.0317	300,000.00
31	19-Oct-06	Mahaveer S/o Umrao Singh	Mohanpura	319, 320	0.8400	3.3600	300,000.00
32	19-Oct-06	Puran Mal S/o Basanta	Mohanpura	276	0.7800	3.1200	300,000.00
33	19-Oct-06	Sheoram S/o Omkar	Mohanpura	160/947, 161/949, 190, 194, 309, 818	2.5000	10.4000	300,000.00
34	19-Oct-06	Ram Niwas S/o Basanta	Mohanpura	277	1.3900	5.5600	300,000.00
35	19-Oct-06	Ram Singh, Shiv Ram & Puran Mal S/o Basanta	Mohanpura	150	1.0300	4.1200	300,000.00
36	19-Oct-06	Shawaran S/o Shoodan	Mohanpura	189, 219	0.5400	2.1600	300,000.00
37	19-Oct-06	Bharat Mal S/o Hardve	Mohanpura	160/948	1.6400	6.5600	300,000.00
38	19-Oct-06	Parthavi Raj S/o Hardve	Mohanpura	2/945	0.8500	3.4000	300,000.00
39	19-Oct-06	Suresh S/o Umrao	Mohanpura	47, 48	0.6900	2.7600	300,000.00
40	20-Oct-06	Shri Parkash S/o Parbhu Dayal	Mohanpura	811	0.5500	2.2000	300,000.00
41	28-Oct-06	Varinder S/o Lakshmi Narayan, Sunita, Roop Bala & Saeoj D/o Lakshmi Narayan	Mohanpura	193	0.5700	2.2800	300,000.00
42	30-Oct-06	Ami Chand S/o Kundan Ram	Mohanpura	33	0.4600	1.8400	300,000.00
43	30-Oct-06	Ram Karan S/o Ganesh	Mohanpura	99	0.5400	2.1600	300,000.00
44	30-Oct-06	Ram Niwas & Jagdish Prasad S/o Prabhu Dayal	Mohanpura	826	0.4700	1.8800	300,000.00
45	30-Oct-06	Geeta Devi W/o Jhapbar Mal	Mohanpura	105	0.6000	2.4000	300,000.00
46	30-Oct-06	Manita Devi W/o Ami Chand	Mohanpura	96	0.4800	1.9200	300,000.00

Details of Land Purchased in Mohanpura							
Sr. No.	Date of Purchase	Name of Khatedar	Village	Khasara No	Area In Hect	Area In Bigha	Rate of Purchase
47	30-Oct-06	Meeva Devi W/o Mahadye	Mohanpura	18	0.1825	0.7300	300,000.00
48	30-Oct-06	Mahender Kumar S/o Prabhu Dayal	Mohanpura	808, 819	0.1700	0.6800	300,000.00
49	30-Oct-06	Kamla Devi W/o Gardhari Lal Yadav	Mohanpura	65, 66	0.3200	1.2800	300,000.00
50	31-Oct-06	Hanuman Prasad S/o Dhansi Ram	Mohanpura	108	0.2650	1.0600	300,000.00
51	31-Oct-06	Kamlesh W/o Kailash Chand; Suman W/o Om Parkash; Shakuntala W/o Roshan Lal	Mohanpura	106	0.4100	1.6400	300,000.00
52	31-Oct-06	Ram Singh, Mumari S/o Umda; Sunder W/o Umda; Kavar Singh & Kamal S/o Rameshwar; Sarbati Devi W/o Rameshwar; Ch in the name of Ram Swaroop	Mohanpura	9	0.3050	1.2200	300,000.00
53	31-Oct-06	Mata Din S/o Mulla	Mohanpura	1/1	0.9800	3.9200	300,000.00
54	31-Oct-06	Gayarsi Lal, Ramji Lal, Hari Ram, Bihari Lal & Ram Niwas S/o Omkar; Ch in the name of Ram Niwas S/o Omkar	Mohanpura	281, 799	0.3500	1.4000	300,000.00
55	01-Nov-06	Prasadi & Jagdish S/o Prabhat	Mohanpura	259, 260, 283	0.4000	1.6000	300,000.00
56	01-Nov-06	Paras Ram S/o Dava Ram; Dhansu Ram S/o Dava Ram (Through Attorney)	Mohanpura	821, 823, 824, 828	3.2000	12.8000	300,000.00
57	01-Nov-06	Bodu Ram, Parsa Ram, Lakshmi Narayan & Dhansi Ram S/o Dava Ram	Mohanpura	805, 812, 815, 218	1.7400	6.9600	300,000.00
58	30-Oct-06	Ganpat S/o Gopal	Mohanpura	261, 262, 263, 264	0.2650	1.0600	300,000.00
59	01-Nov-06	Lakshmi Narayan S/o Dava Ram	Mohanpura	326	0.3800	1.5200	300,000.00
60	30-Oct-06	Ram Kishore S/o Makhan	Mohanpura	285	0.0700	0.2800	300,000.00
61	30-Oct-06	Kundan S/o Sunda; Ram Niwas Yadav S/o Sunda	Mohanpura	45, 256, 282	0.6850	2.7400	300,000.00
62	30-Oct-06	Ganpat S/o Gopal	Mohanpura	17, 18	0.3725	1.4900	283,892.62
63	30-Oct-06	Banshi Ram S/o Moola	Mohanpura	11, 20, 60, 63, 95, 100, 279, 289, 293, 322, 825, 827	2.3600	9.4400	300,000.00
64	30-Oct-06	Jagdish Prasad, Dav Karan & Ram Kishore S/o Makhan	Mohanpura	11, 20, 60, 63, 95, 100, 279, 289, 293, 322, 825, 827, 62	2.8300	11.3200	300,000.00
65	04-Nov-06	Dapa Devi W/o Gayarasi Lal (9/65), Sandeep S/o Rajbala W/o Bihari Lal (18/65), Hari Ram S/o Omkar (9/65), Ram Niwas S/o Omkar (9/65), Kaushalaya W/o Omkar (9/65)	Mohanpura	803	0.5400	2.1600	300,000.00
66	04-Nov-06	Amar Singh, Radhey Shyam & Ram Singh S/o Suraj Bhan; Jagbali W/o Suraj Bhan (Consent of Jagbali for equal distribution to three)	Mohanpura	228, 237, 238, 244, 245, 804, 807, 822, 43	1.4600	5.8400	300,000.00
67	04-Nov-06	Dapa Devi W/o Gayarasi Lal (1/6), Sandeep S/o Rajbala W/o Bihari Lal (1/3), Hari Ram S/o Omkar (1/6), Kaushalaya W/o Ram Niwas (1/3)	Mohanpura	801, 802, 794	0.9600	3.8400	300,000.00
68	28-Oct-06	Umrao Singh & Prabhu Dayal S/o Chander; Bharat Mal, Ram Niwas & Parthvi Singh S/o Hardav; Jawa Devi, Mava Devi, Mishri Devi D/o Hardav; Pradeep & Pawan S/o Rameshwar; Shanti Devi W/o Rameshwar; Shavaran Kumar & Jai Ram S/o Sheodan; Varinder S/o Lakshmi Nar	Mohanpura	25, 26, 27, 28, 36, 225, 226, 230, 231, 233, 309	1.0675	4.2700	300,000.00
69	07-Nov-06	Ramji Lal S/o Umrao	Mohanpura	71	0.1800	0.7200	300,000.00
70	07-Nov-06	Chhaju Ram & Rameshwar S/o Ram Dav	Mohanpura	3, 4/1	0.5100	2.0400	300,000.00
71	07-Nov-06	Chhaju Ram & Rameshwar S/o Ram Dav; Rajender Prasad & Mahesh Kumar S/o Ruggha Ram; Gandhi Devi W/o Ruggha Ram	Mohanpura	240, 242, 246, 247, 311, 312	0.7575	3.0300	333,333.33
72	09-Nov-06	Saroj Devi W/o Prasad Kumar	Mohanpura	18	0.1825	0.7300	400,000.00
73	09-Nov-06	Bhawan Devi W/o Sohan Lal; Hazari Lal & Ramji Lal S/o Sohan; Banarsi, Murti, Kamla, Saroj & Santosh D/o Sohan Lal (Payment to Hazari Lal & Ramji Lal)	Mohanpura	14, 21, 22, 23, 24, 29, 13	0.2933	1.1733	399,995.74
74	09-Nov-06	Salya Narayan; Data Ram; Mahesh; Suresh; Babu Lal; Badami W/o Harbajhan; Gothi Devi & Mukesh D/o Harbajhan (Ch to Data Ram through Sahamati patra)	Mohanpura	16, 254	0.2500	1.0000	400,000.00
75	09-Nov-06	Hazari Lal & Ramji Lal S/o Sohan Lal	Mohanpura	38, 8/1	0.9450	3.7800	300,000.00

Details of Land Purchased in Mohanpura							
Sr. No.	Date of Purchase	Name of Khatedar	Village	Khasara No	Area in Hect	Area In Bigha	Rate of Purchase
76	09-Nov-06	Ganpat & Sohan S/o Gopat; Satya Narayan, Data Ram, Babu Lal, Suresh & Mahesh S/o Har Bhakat	Mohanpura	14, 21, 22, 23, 24, 29, 13	0.5867	2.3467	300,000.00
77	09-Nov-06	Hazari Lal & Ramji Lal S/o Sohan Lal; Bhawari Devi W/o Sohan Lal;	Mohanpura	12, 15, 285	0.5400	2.1600	400,000.00
78	09-Nov-06	Hazari Lal, Ram Swaroop & Hari Singh S/o Jai Dayal; Shanti W/o Jai Dayal; Ram Singh & Murari S/o Umda; Sundri W/o Umda; Kavar Singh & Kamal S/o Rameshwar; Sarbati W/o Rameshwar; Nancha S/o Laadu; (Ch in the name of Mumari through Samati Patra)	Mohanpura	96, 280	0.7100	2.8400	400,000.00
79	10-Nov-06	Satya Narayan, Data Ram, Mahesh, Suresh & Babu Lal S/o Har Bhagat; Badami W/o Har Bhagat; Gothi Devi & Mukesh Devi D/o Har Bhagat (Ch to Data Ram through samathi patra)	Mohanpura	261, 262, 263, 264,	0.2650	1.0600	400,000.00
80	10-Nov-06	Jai Ram, Sardara, Ram Kishore, Surja & Ram Swaroop S/o Chhottu; Shekoni W/o Chhottu; Sawaran W/o Ram Ratan; Geeta, Kamla & Manisha D/o Ram Ratan	Mohanpura	255, 285	0.0600	0.2400	400,000.00
81	10-Nov-06	Jai Ram, Sardara, Ram Kishore, Surja & Ram Swaroop S/o Chhottu; Shekoni W/o Chhottu; Prembai D/o Chhottu; Sawaran W/o Ram Ratan; Geeta, Kamla & Manisha D/o Ram Ratan	Mohanpura	120, 122, 123/964, 133	0.5600	2.2400	
82	13-Nov-06	Mata Deen S/o Moola; Mishri Devi W/o Phool Chand; Babu Lal & Danesh S/o Phool Chand; Geeta, Raj Bala, Sunita, Kaushala, Sheetal D/o Phoola; Krishna Devi W/o Amar Singh; Surinder & Narinder Singh S/o Amar Singh	Mohanpura	255, 285	0.0600	0.2400	
83	13-Nov-06	Mata Deen S/o Moolia; Mishri Devi W/o Phoola; Babu Lal, Danesh S/o Phoola; Geeta, Raj Bala, Sunita, Kaushala, Sheetal D/o Phoola; Krishna Devi W/o Amar Singh; Surinder & Narinder Singh S/o Amar Singh	Mohanpura	120, 122, 123/964, 133	0.5600	2.2400	400,000.00
84	13-Nov-06	Mishri Devi W/o Phoola; Babu Lal & Danesh S/o Phoola; Geeta, Raj Bala, Sunita, Kaushala & Sheetal D/o Phoola; Krishna Devi W/o Amar Singh; Surinder & Narinder Singh S/o Amar Singh	Mohanpura	105	0.9500	3.8000	400,000.00
85	28-Oct-06	Sharvan Kumar & Jai Ram S/o Sheodan; Ch in the name of Puroon S/o Basanta	Mohanpura	161	0.4300	1.7200	300,000.00
86	21-Nov-06	Ram Kuwar & Babu Lal S/o Prabhat	Mohanpura	4	0.5100	2.0400	400,000.00
87	21-Nov-06	Ram Karan, Ram Kuwar, Rohitash & Babu Lal S/o Prabhat	Mohanpura	158	1.4200	5.6800	400,000.00
88	21-Nov-06	Ram Karan, Ram Kuwar, Rohitash & Babu Lal S/o Prabhat	Mohanpura	163	0.7575	3.0300	400,000.00
89	24-Nov-06	Ajay Kumar & Ram Kishan S/o Bhagwan Sahai	Mohanpura	240, 242, 246, 247, 311, 312, 820	0.3325	1.3300	400,000.00
90	24-Nov-06	Rajender Prasad & Mahesh Kumar S/o Rugha Ram; Gandhi W/o Rugha Ram; (Registry Left in 167 no)	Mohanpura	240, 242, 246, 247, 311, 312	0.1263	0.5050	400,000.00
91	24-Nov-06	Kana Ram & Jagdish S/o Sadia; Chahhu Ram & Rameshwar S/o Ramdve; Ronitash S/o Ganpat; Matadeen, Banarsi & Sultan S/o Gangai Sahai; Jadawali Devi W/o Surja; Shanti, Emarti & Santosh D/o Surja; Amar Singh, Radhey Shyam & Ram Singh S/o Surja; Rewati & Swaran	Mohanpura	25, 26, 27, 28, 36, 225, 226, 230, 231, 233, 309	1.3725	5.4900	400,000.00

Details of Land Purchased in Mohanpura							
Sr. No.	Date of Purchase	Name of Khatedar	Village	Khasara No	Area in Hect	Area In Bigha	Rate of Purchase
92	24-Nov-06	Matadeen, Banarsi & Sultan S/o Ganga Sahai; Jadawali Devi W/o Surja; Shanti, Emarti & Santosh D/o Surja; Amar Singh, Radhey Shyam & Ram Singh S/o Surja; Rewati & Swaran D/o Sohan; Reeta, Reena & Shareena D/o Kaushala; Kishori Lal & Banshi S/o Nanda;	Mohanpura	44, 220, 221, 227, 243, 806	1.1900	4.7600	400,000.00
93	24-Nov-06	Lakshmi Narayan S/o Jalla; Ram Karan Babu Lal, Ram Kuwar & Rohitash S/o Prabhat	Mohanpura	44, 220, 221, 227, 243, 806	1.1900	4.7600	400,000.00
94	14-Dec-06	Jay Ram S/o Sheodan (Consent to pay to Puroon S/o Basanta)	Mohanpura	157/946	0.8300	3.3200	400,000.00
95	14-Dec-06	Sheoram S/o Omkar	Mohanpura	194	0.0300	0.1200	400,000.00
96	16-Dec-06	Ram Dayal S/o Bhoora	Mohanpura	40, 49	1.2700	5.0800	400,000.00
97	16-Dec-06	Ram Dayal S/o Bhoora	Mohanpura	8	0.4200	1.6800	400,000.00
98	16-Dec-06	Ram Dayal S/o Bhoora	Mohanpura	181, 187, 235	1.2000	4.8000	400,000.00
99	16-Dec-06	Pranad S/o Bhura	Mohanpura	35, 50, 53, 182, 188, 229	2.6700	10.6800	400,000.00
100	21-Dec-06	Nanak Dutt S/o Jagdish Prasad	Mohanpura	797	0.0750	0.3000	400,000.00
101	09-Jan-07	Prakash, Sambhu & Hazari S/o Sheodan; Mahaveer Ratiram & Dharampal S/o Todaram	Mohanpura	294	0.1575	0.6300	400,000.00
102	09-Jan-07	Dhanshi Ram S/o Hardve	Mohanpura	296, 298	0.1400	0.5600	400,000.00
103	10-Jan-07	Kailash S/o Umrao Prasad	Mohanpura	800, 284, 107	0.0498	0.1990	399,502.63
104	09-Jan-07	Mahaveer Ratiram & Dharampal S/o Todaram	Mohanpura	108	0.2650	1.0600	400,000.00
105	09-Jan-07	Prabhati W/o Umrao Prasad; Narshi Ram; Nihal Singh, Ramesh Chand & Mahipal S/o Umrao Prasad; Hamarayan S/o Sheo Sahai	Mohanpura	107, 284	0.2997	1.1990	399,885.74
106	09-Jan-07	Danshi S/o Hardve; Prabhati W/o Umrao; Ramesh, Narshiram, Nihal Singh, Mahipal S/o Umrao Prasad; Sarthi W/o Toda Ram; Hamarayan, Prakash, Simbhu & Hazari S/o Sheodan	Mohanpura	800	0.2215	0.8861	389,610.78
107	10-Jan-07	Lalita D/o Umrao Singh	Mohanpura	800, 284, 107	0.0498	0.1990	399,502.63
108	11-Jan-07	Dhansi Ram S/o Hardve	Mohanpura	309/951	0.1050	0.4200	400,000.00
109	24-Jan-07	Har Sahai, Bharta & Banshi S/o Bhanra	Mohanpura	58, 59, 101, 257, 253	1.0400	4.1600	400,000.00
110	24-Jan-07	Har Sahai, Bharta & Bhanishi Dhar S/o Bhora Ram	Mohanpura	61	0.2425	0.9700	400,000.00
111	17-Mar-07	Ram Swaroop & Rajendra S/o Kanta Ram; Neetanjali Devi W/o Kanta ram	Mohanpura	800	0.0483	0.1933	399,974.14
112	23-May-07	Banarsi Devi W/o Prabhu Dayal	Mohanpura	201	0.2300	0.9200	400,000.00
113	10-May-07	Satyavarat & Akash S/o Ram Avatar	Mohanpura	810, 817	0.3400	1.3600	400,000.00
114	06-Jun-07	Umrao S/o Narayan	Mohanpura	213, 216, 206, 207	0.1900	0.7600	400,000.00
115	30-Jun-07	Satyavarth aakash S/o Ramavatar Ahir	Mohanpura	72	0.3300	1.3200	400,000.00
116	30-Jun-07	Syoram S/o Omkar Yadav	Mohanpura	195, 211	0.6500	2.6000	400,000.00
117	30-Jun-07	Ramsingh Purnamal Shivram S/o Basanta	Mohanpura	218	0.0200	0.0800	400,000.00
118	18-Jul-07	Mishri Devi W/o Lakshman	Mohanpura	278, 309/952	0.1350	0.5400	400,000.00
119	23-Jul-07	Matadeen, Sourgayari, Mahaveer S/o Mahadve; Mava W/o Mahadve; Santa, Sawaran D/o Mahadve; Parasram, Kailash, Ram Singh & Pushkar S/o Sultan	Mohanpura	256, 282	0.0650	0.2600	450,000.00
120	05-Jul-07	Babu Lal S/o Bharta Nath	Mohanpura	829, 830, 831	0.1975	0.7900	400,000.00
121	15-Sep-07	Narendra S/o Lakshman	Mohanpura	18, 61, 278, 309/952	0.5600	2.2400	400,000.00
122	15-Sep-07	Vaninder S/o Lakshman	Mohanpura	61, 278, 309/952	0.3775	1.5100	400,000.00
123	26-Oct-07	Banwari S/o Sheodan	Mohanpura	294, 800	0.0346	0.1383	400,195.18
124	26-Oct-07	Jairam S/o Sheodan	Mohanpura	210, 196	0.6600	2.6400	400,000.00
125	28-Nov-07	Lakshmi Narayan S/o Deva Ram	Mohanpura	222, 223	1.4000	5.6000	400,000.00
126	02-Apr-08	Amar Singh, Ram Singh, Radhey Shyam S/o Suraj Bhan	Mohanpura	318	0.9500	3.8000	400,000.00
127	09-May-08	Parthvi Raj, Ram Niwas, Pradeep Pawan	Mohanpura	218	0.0050	0.0200	400,000.00
128		Area of Houses Purchased in Mohanpura (Sheet Enclosed)			0.6271	2.5085	
					89.4271	357.7085	

Details of Land Purchased in Kujota							
Sr.No.	File No.	Date of Purchase	Name of Khatedar	Khasara No	Area in Hect	Area In Bigha	Rate Purchase
40	422	21-Jun-08	Kalu Ram S/o Kishna; Budhram, ram Sharan, Rohitash, Rajendra S/o Banshi; Prabhu Parta S/o Tulla Ram Yadav	295, 296, 351, 352, 353, 356, 357, 361, 293, 294	0.7376	2.9503	4000
41	427	07-Jul-08	Ramlal S/o Kishna; Leelaram S/o Banshi; Sundar Devi W/o Banshi	295, 296, 351, 352, 353, 356, 357, 361, 293, 294	0.1951	0.7802	4000
42	429	16-Jul-08	Mohan Singh, Mahabeer S/o Bhagwal Singh	175, 177	0.5000	2.0000	4000
43	430	16-Jul-08	Lad Devi W/o Maman Singh, Maman Singh S/o Bhagawt Singh	179	0.2900	1.1600	4000
				Total	27.2116	108.8463	

Details of Land Purchased in Meharampur Rajput

Sr. No.	File No	Date of Purchase	Name of Khatedar-	Khasara No	Area in Hect	Area In Bigha	Rat Purch
1	1	24.04.2006	Rood Mal Sharma S/o Mahadev Sharma Kujota	425, 426	1.4300	5.7200	300
2	3	24.04.2006	Mishri Devi D/o Shri Jagannath Sharma -Kujota-	419	0.2300	0.9200	300
3	21	01.06.2006	Om Prakash	416, 420	0.1575	0.6300	300
4	30	24.6.2006	Sawai Singh, Sube Singh, Omi Singh, Gaje Singh, Ram Singh	393	1.1726	4.6904	300
5	31	24.06.2006	Rohitash Singh, Sawai Singh, Gaje Singh, Ram Singh, Sube Singh	395	0.2580	1.0320	300
6	32	24.06.2006	Rohitash Singh, Sawai Singh, Gaje Singh, Ram Singh, Sube Singh	392	0.0200	0.0800	300
7	35	28.06.2006	Sheodan S/o Kishan Ram Ahir	372	1.2600	5.0400	300
8	36	28.06.2006	Savitri W/o Sheodan Ahir	295, 296	2.0900	8.3600	300
9	183	10-Nov-06	Jai Ram, Sardara, Ram Kishore, Suraj Bhan & Ram Swaroop S/o Chhottu Ram; Sawaran W/o Ram Ratan; Geeta, Kamla & Manisha D/o Ram Ratan;	288/439	0.5000	2.0000	400
10	262	24-Jan-07	Har Sahai, Bharta S/o Bhora Ram	288	1.9667	7.8667	400
11	263	24-Jan-07	Har Chand S/o Hucca Ram	382, 383, 384, 385, 386	2.1900	8.7600	400
12	268	31-Jan-07	Rohitash Singh, Om Singh, Gaje Singh, Ram Singh & Sube Singh S/o Prahlad Singh	294/427, 294/428,	0.2417	0.9667	400
13	270	07-Feb-07	Sawai Singh S/o Prahlad Singh	294/427, 294/428	0.0483	0.1933	300
14	278	19-Mar-07	Kailash S/o Guljarai Sharma	416, 420	0.1575	0.6300	300
15	316	06-Jul-07	Rohitash Singh Tanwar S/o Prahalad Singh Tanwar	(399/434)	0.0476	0.1904	52530
16	319	05-Jul-07	Veenā Tanwar S/o Rajesh Tanwar	(399/434)	0.0054	0.0217	46102
17	357	24-Sep-07	Puran S/o Guljhari	416, 420,	0.1575	0.6300	400
18	369	14-Nov-07	Bhawar Singh S/o Umrao Singh	373	0.8800	3.5200	400
19	379	26-Dec-07	Rohitash Singh; Sube Singh; Sawai Singh; Bhomi Singh; Gaje Singh Ram Singh S/o Prahlad Singh; Bhawar Singh S/o Umrao Singh	289	0.5800	2.3200	400
20	381	26-Dec-07	Bhawar Singh S/o Umrao Singh	394	0.4400	1.7600	400
20	393	25-Apr-08	Satyanarayan, Jaimal Singh, Bela Urf Bagraji S/o Mool Chand; Mahipal S/o Laxmi Narayan; Swaran W/o Laxmi Narayan	204, 205	1.2000	4.8000	400
21	399	20-May-08	Ram Singh Tanwar S/o Prahlad Singh Tanwar	(399/434)	0.0139	0.0556	1708715
22	400	20-May-08	Ratnadevi W/o Prahlad Singh Tanwar	(399/434)	0.0050	0.0200	1056861
23	401	21-May-08	Sawai Singh S/o Prahlad Singh Tanwar	(399/434)	0.0328	0.1314	1141814
24	402	21-May-08	Sube Singh S/o Prahlad Singh Tanwar	(399/434)	0.0189	0.0756	1323442
25	411	11-Jun-08	Dhanshi Ram Hazari Lal S/o Mool Chand Yadav	204, 205	0.6000	2.4000	400
			Total Abadi Area purchased		1.5873	6.3493	
					17.2907	69.1629	

31/3/08 - 5

Grasim Industries Limited.						
Unit Grasim Cement Kotputli						
List of Houses Purchased in Abadi area of Village Mohanpura						
Sr. No.	F. No.	Date of Purchase	Name of Khatedar	Type of Land	Area Hect	Area Bigha
1	426	12-Jul-08	Kailash S/o Sohan Lal Kanjar	136	0.1800	0.7200
2	428	14-Jul-08	Mathra S/o Sohan Lal Kanjar	136	0.0361	0.1444
3	436	31-Jul-08	Birbal S/o Sohan	136	0.0361	0.1444
4	437	31-Jul-08	Puran Mal S/o Sohan	136	0.0361	0.1444
5	438	31-Jul-08	Prahlad S/o Banshi	136	0.0180	0.0720
6	442	14-Jul-08	Babulal S/o Banshi Ram	136	0.0180	0.0720
7		23-Aug-08	Chajjiram S/o Moti Lal Kanjar	136	0.0357	0.1428
				136 Total	0.3600	1.4400
7	282	29-Mar-07	Bhoop Singh Yadav; Babu Lal Goyal	274	0.0480	0.1920
8	284	04-Dec-06	Subhash Nair	274	0.0250	0.0999
9	424	02-Jul-08	Shyam Lal S/o Bhansi Dhar	274	0.0310	0.1240
10	425	02-Jul-08	Bheparam S/o Banshi Dhar	274	0.0256	0.1024
11	439	31-Jul-08	Chittarmal Yadav S/o Omkar Yadav	274	0.0121	0.0484
				274 Total	0.1417	0.5668
12	376	17-Dec-07	Puranmal S/o Shri Umrao Singh	273	0.0202	0.0808
13	382	29-Dec-07	Sugan Chand S/o Hanuman Meena	273	0.0285	0.1140
14	413	20-Jun-08	Om Prakash, Ratan Lal, Manoj S/o Ram Dayal; Chandrakanta Devi W/o Ram Dayal Jangid	273	0.0348	0.1392
15	435	23-Jun-08	Satyaveer S/o Ram Niwas	273	0.0194	0.0776
16	444	14-Aug-08	Ram Kumar Birbal Motheram S/o Jhanju; Meena; Gayarsi Devi W/o Jhanju Ram	273	0.0225	0.0901
				273 Total	0.1254	0.5017
				Grand Total	0.6271	2.5085



Grasim Industries Limited

Unit Grasim Cement Kotputli

List of Houses Purchased in Abadi area of Village Meharampur Rajput

Sr. No.	F. No.	Date of Purchase	Name of Khatedar	Khasara No	Area purchased in Hect	Area Mete
1	214	04-Dec-06	Roshan S/o Nantu Ram			
2	269	25-Jan-07	Har Chand S/o Hucca Ram Yadav	399	0.0311	
3	290	11-Apr-07	Jagdish S/o Dedha Ram	399	0.1481	
4	294	21-May-07	Babu Lal S/o Bholu Ram	399	0.0038	
5	295	21-May-07	Suresh S/o Babu Lal	399	0.0120	
6	299	10-May-07	Dashrath urf Deshraj S/o Dadha Ram	399	0.0048	
7	300	10-May-07	Madan Lal S/o Kanha Ram	399	0.0219	
8	301	24-May-07	Ram Chander S/o Guljhari Lal	399	0.0018	
9	315	30-Jun-07	Vijay Singh S/o Banshi Dhar	399	0.0444	
10	322	11-Jul-07	Ramkumar S/o Sundaram	399	0.0024	
11	326	04-Aug-07	Sunita Devi W/o Rajendra	399	0.0240	
12	327	04-Aug-07	Parmeshwari Devi W/o Manoj	399	0.0191	
13	328	03-Aug-07	Gandi Devi W/o Prabu Dayal	399	0.0158	
14	333	07-Aug-07	Kalu Ram S/o Babu Ram	399	0.0128	
15	334	07-Aug-07	Kalu Ram S/o Babu Ram	399	0.0283	
16	335	07-Aug-07	Aurjan Lal S/o Guljhari	399	0.0065	
17	336	07-Aug-07	Aurjan Lal S/o Guljhari	399	0.0165	
18	337	07-Aug-07	Om Prakash S/o Banwari Lal	399	0.0153	
19	339	13-Aug-07	Sant Ram S/o Sultan	399	0.0258	
20	340	13-Aug-07	Devaram S/o Gopal Chamar	399	0.0167	
21	342	21-Aug-07	Ram Karan S/o Chanda Ram Chamar	399	0.0105	
22	343	21-Aug-07	Pooran S/o Chanda Ram Chamar	399	0.0049	
23	344	21-Aug-07	Murari Lal S/o Chanda Ram Chamar	399	0.0142	
24	346	23-Aug-07	Gandaram S/o Guljari Lal	399	0.0043	
25	347	24-Aug-07	Sugana Devi W/o Pooran Mal	399	0.0108	
26	348	29-Aug-07	Suman Devi W/o Rajendra	399	0.0121	
27	349	24-Aug-07	Pooranmal S/o Guljhari	399	0.0342	
28	355	20-Sep-07	Teeja Devi W/o Sohan Lal	399	0.0358	
29	356	20-Sep-07	Mukesh Kumar W/o Sohan Lal	399	0.0069	
30	358	20-Sep-07	Maman Singh S/o Banshi Ram	399	0.0035	
31	360	10-Oct-07	Suresh S/o Hari Ram	399	0.0230	
32	364	26-Oct-07	Hanuman S/o Kaluram Arya	399	0.0086	
33	368	31-Oct-07	Hariram S/o Dedaram Bawaria	399	0.0037	
34	373	05-Dec-07	Banshidhar S/o Guljari Lal	399	0.0353	
35	374	05-Dec-07	Banshidhar S/o Guljari Lal	399	0.0474	
36	377	22-Dec-07	Smt. Mela Devi D/o Deda Ram	399	0.0208	
37	378	26-Dec-07	Smt. Panchi Devi W/o Bhawar Lal	399	0.0321	
38	383	16-Jan-08	Kaluram S/o Surjaram	399	0.0060	
39	384	21-Jan-08	Bhagwan Sahai S/o Khemla	399	0.0045	
40	385	21-Jan-08	Prakash S/o Bhagwan Sahai	399	0.0303	
41	386	13-Feb-08	Budhram S/o Shri Fusharam	399	0.0084	
42	388	21-Feb-08	Sonaram S/o Nandaram Arya	399	0.0167	
43	389	25-Feb-08	Ashok Kumar S/o Surja Ram Arya	399	0.0158	
44	394	15-May-08	Deeta Devi W/o Maduram Arya	399	0.0065	
45	395	15-May-08	Niranjan, Hamraj, Mahesh, Hardwar Lal S/o Chajju Ram	399	0.0033	
46	396	16-May-08	Omi Singh Tanwar S/o Prahlad Singh Tanwar	399	0.0736	
47	397	16-May-08	Banshi Dhar S/o Mangla Ram Arya	399	0.0715	
48	398	08-May-08	Ramji Lal S/o Nandaram Arya	399	0.0344	
49	404	09-May-08	Ganesh S/o Mangla	399	0.0161	
50	405	09-May-08	Ganesh & Mahadve S/o Mangla	399	0.0087	
51	407	29-Apr-08	Ram Swaroop S/o Sunda Ram	399	0.0406	
				399	0.0403	

52	408	07-Jun-08	Geeta Devi W/o Mahender Kumar	399	0.0027
53	409	07-Jun-08	Kabul Chand S/o Ganesh Ram Arya	399	0.0072
54	410	07-Jun-08	Hazari Lal S/o Mahadve	399	0.0037
55	414	25-Jun-08	Madan Lal S/o Kana Ram; Surji Devi W/o Kana Ram; Geeta Devi W/o Mahander Chamar	399	0.0328
56	423	02-Jul-08	Nekiram S/o Sukhram	399	0.0139
57	431	23-Jul-08	Leela Ram S/o Bodhu Ram	399	0.0188
58	432	23-Jul-08	Sugan Chand S/o Nanda Ram Arya	399	0.0161
59	433	23-Jul-08	Suresh & Hemraj S/o Leela Ram	399	0.0091
60	434	23-Jul-08	Jai Ram S/o Bodu Ram Arya	399	0.0064
61	446	11-Aug-08	Ram Singh, Kailash, Jitender S/o Gheesaram; Rewati Devi W/o Gheesaram	399	0.0251
				399 Total	1.2715
62	283	08-May-07	Leela Ram S/o Khem Chand	399/437	0.0641
63	298	10-May-07	Pintu Urf Raj Kumar S/o Hari Ram	399/437	0.0305
64	303	24-May-07	Radha W/o Ram Chander	399/437	0.0038
65	307	26-May-07	Sher Singh S/o Moola Ram	399/437	0.0384
66	351	15-Sep-07	Sirja Ram S/o Mangal Ram	399/437	0.0182
67	361	16-Oct-07	Parvati Devi W/o Rohitash	399/437	0.0041
68	362	16-Oct-07	Patashi Devi W/o Harlal	399/437	0.0114
69	387	13-Feb-08	Murli Lal S/o Ramji Lal	399/437	0.0113
70	412	18-Jun-08	Pappuram, Hoshiar, Hanuman S/o Ramji Lal, Bimla Devi W/o Ramji Lal, Gulab Devi W/o Hoshiar, Kamlesh W/o Mukesh	399/437	0.0850
71	415	21-Jun-08	Shanti Devi W/o Ramji Lal Bawaria	399/437	0.0200
72	416	21-Jun-08	Roshni Devi W/o Ram Niwas Bawaria	399/437	0.0093
73	417	26-Jun-08	Indraj Bawaria S/o Ramji Lal	399/437	0.0156
74	440	05-Aug-08	Mandu Ram S/o Leela Ram Yadav	399/437	0.0043
				399/437 Total	0.3159
				Grand Total	1.5873 1:

313/2001-6

Grasim Industries Limited				
Unit Grasim Cement Kotputli				
Land Acquired Under Section 89(4) in village Mohanpura				
Sr.No	Date	Name of Khatedar	Khasara No	Area in Hect
23	22-Dec-07	Jamna S/o Bala Ram urf Pallaram; Sheonath, Ramavatar, Suresh, Bajrang S/o Sardara; Gayarsi Devi W/o Sardara; Bhoraram S/o Gumana; Har Baghat S/o Deva Ram; Nanchi W/o Deva Ram	186	1.2800
37	31-Mar-08	Sugan Chand, Chiranj, Hazari, Uday Singh S/o Late Hanuman; Madhi Devi W/o Late Hanuman	265, 143	0.1900
40	14-Jan-08	Krishna Devi, Manju Devi D/o Matadin	184, 224, 236	0.8000
41	31-Mar-08	Chothmal S/o Makhan	266, 141	0.1200
		Mandir Shree Narsingh Ji Maharaj	110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 130, 131, 132, 144, 147, 148, 149, 150, 151, 152, 153, 154, 164, 165, 166, 167, 168, 169, 171, 172, 173, 174, 155	13.6100
		Banwari Lal, Lakshman Singh, Ramkaran, Kailash Chand S/o Sunda Ram	314, 315	0.6300
				16.6300

Grasim Industries Limited				
Unit Grasim Cement Kotputli				
Land Acquired Under Section 89(4) in Meharampur Rajput				
Sr.No	Date	Name of Khatedar	Khasara No	Area in Hect
15	25-Jul-07	Rohitash S/o Moola Ram	395	0.0517
16	23-Jul-07	Rood Mal Puranmal S/o Ram Dayal; Channa Devi W/o Ramdayal; Ramsingh Ramkaran Shriram Dayaram S/o Banwari; Smt Ramkala, Gothi Devi Ramrati Rambhatari D/o Banwari; Prabhu S/o Ramkaran; Rampratap S/o Nanad; Chandro W/o Nanad; rohishash S/o Moola; Birvati W/o	293, 396, 397, 398, 291/441	6.0300
17	23-Feb-08	Hari Ram S/o Chotturam; Soni W/o Chotturam; Kailash, Prakash, Chander Pal, Ram Kishan, Mahender S/o Surja Ram; Roshni W/o Surja Ram; Papita D/o Surja Ram; Radhey, Shyam, Banwari, Amar Singh S/o Harlal; Patasi Devi W/o Harlal; Prem, Munni, Santara D/o Harla	286, 287, 288/436	3.7300
		Mandir Shree Mahadve Ji	369, 370	1.5300
		Harsahya, Bharta S/o Bhora Laf, Shurti Devi W/o Dhola Ram Bawriya	288	1.1300
		Total		12.4717

Grasim Industries Limited				
Unit Grasim Cement Kotputli				
Area Acquired U/s 89 in Village Kujota				
Sr.No	Date	Name of Khatedar	Khasara No	Area in Hect
43	31-Mar-08	Imerti Devi D/o Hardve W/o Shriram	324/1047, 324/1048/1050	1.690
		Mandir Shree Peer Ji Maharaj	227, 228, 229, 230, 231, 232, 233, 234, 235, 236, 237, 238, 239, 240, 241, 242, 297, 298, 299, 300, 301, 302,	6.170
			Total	7.8600



राजस्थान सरकार

कार्यालय सहायक रवनि अभियन्ता कोटपूतली ।

क्रमांक :- सरवअ/कोट/सीसी/पु./रवप-41/91/249 दिनांक :- 29.8.05

प्रेषिति :- रवनि अभियन्ता ,

जयपुर ।

विषय :- ग्रासिम इन्डस्ट्रीज लि. के लिए ग्राम मोहनपुरा, मेहरामपुरा
॥राजपूत॥, मेहरामपुरा ॥नबाब॥ व कुजोता तहसील कोटपूतली
जिला जयपुर में भूमि अवाप्ति के सम्बन्ध में ।

प्रसंग :- जिला कलेक्टर जयपुर के पत्र क्रमांक 4॥॥ 02/9601 दिनांक
6.8.05.

महोदय,

उपरोक्त विषयान्तर्गत प्रसांगिक पत्र के सम्बन्ध में निवेदन है कि :-

॥1॥ मैसर्स ग्रासिम इन्डस्ट्रीज लि. के पक्ष में मोहनपुरा, कुजोता आदि ग्राम में 548.78
हैक्टर क्षेत्र का रवनन पट्टा लाईम स्टोन रवनिज हेतु दिनांक 8.3.02 से
हस्तानान्तरित हुआ है । पूर्व में यह रवनन पट्टा रीको ॥ के
नाम से स्वीकृत था ।

॥2॥ ग्रासिम इन्डस्ट्रीज लि. द्वारा प्रस्तावित 242.72 हैक्टर भूमि जिसमें ग्राम
मोहनपुरा, की 125.25 हैक्टर ग्राम कुजोता की 69.08 हैक्टर, मेहरामपुरा
॥राजपूत॥ की 46.19 व मेहरामपुरा ॥नबाब॥ ग्राम की 2.17 हैक्टर भूमि
आती है । रवनन पट्टा क्षेत्र का भाग है । यह क्षेत्र कम्पनी को रवनन कार्य
तथा रवनन हेतु ब्लास्टिंग के लिए सुरक्षा के लिए आवश्यक होगा ।

॥3॥ इस रवनन पट्टा पर आधारित कम्पनी द्वारा 30 लाख टन प्रति वर्ष क्षमता
का सीमेन्ट प्लान्ट ॥संयंत्र॥ प्रस्तावित है । इसमें लगभग 900 करोड़ रुपये का
निवेश होगा एवं लगभग 2500 लोगों का प्रत्यक्ष अप्रत्यक्ष रोजगार उपलब्ध होगा

॥4॥ इस क्षेत्र में रवनन कार्य प्रारम्भ होने पर 40 लाख टन लाईम स्टोन प्रतिवर्ष
रवनन होगा । जिसमें राज्य सरकार को प्रतिवर्ष 20 करोड़ रुपये की रायल्टी
रायल्टी के रूप में मिलने की सम्भावना है ।

॥5॥ इस क्षेत्र में पडने वाले मोहनपुरा ग्राम के 120 मकान तथा मेहरामपुरा ॥राजपूत॥
ग्राम के 96 मकान ब्लास्टिंग सुरक्षा की दृष्टि से हटाना आवश्यक होगा ।

॥6॥ प्रस्तावित क्षेत्र में से भगवती लाईम स्टोन कं. लि. को 4.05 हैक्टर का रवनन
पट्टा दिया गया है । अतः इसमें पडने वाले मोहनपुरा ग्राम के निम्न रवसरा

श्री अनुमोदन कर दिया गया ।

उपरोक्त बिन्दुओं की देरवते हुए इस क्षेत्र की भूमि अवाप्ति उचित होगी ।

भवदीय,



सहायक रवनि अभियन्ता,

कोटपूतली ।

कार्यालय उपखण्ड अधिकारी कोटपूतली, जिला-जयपुर

क्रमांक/पि.स./2005/ 452

दिनांक- 21/7/05

श्रीमान जिला कलेक्टर महोदय,
जयपुर

विषय:- ग्रासिम इण्डस्ट्रीज लि० के लिए ग्राम मोहनपुरा, मेहरामपुर (राजपूत),
मेहरामपुर (नबाब) एवं कुजोता, तह०-कोटपूतली जिला जयपुर में भूमि
अवाप्ति के सम्बन्ध में।

प्रसंग:- आपका पत्र क्रमांक राजस्व-4 (4) 02 / 5526 दिनांक 4/5/2005

महोदय,

उपरोक्त विषयान्तर्गत प्रासंगिक पत्र के सम्बन्ध में निवेदन है कि ग्रासिम इण्डस्ट्रीज के लिए लाईम स्टोन माईन्स हेतु 242.72 हेक्टा. भूमि अवाप्ति के सम्बन्ध में वस्तु स्थिति की विस्तृत रिपोर्ट चाही गई थी। इस क्रम में मैंने तहसीलदार कोटपूतली, पटवारी मोहनपुरा तथा ग्रासिम इण्डस्ट्रीज लि० के प्रतिनिधि के साथ दिनांक 7/7/2005 को मौका निरीक्षण किया जिसकी विस्तृत रिपोर्ट इस प्रकार है:-

संयुक्त मौका रिपोर्ट

1. ग्रासिम इण्डस्ट्रीज लि० के लिए लाईम स्टोन माईन्स हेतु अवाप्ति हेतु प्रस्तावित क्षेत्र में ग्राम मोहनपुरा की 125.25 हेक्टेयर, कुजोता ग्राम की 69.08 हेक्टेयर, मेहरामपुरा (राजपूत) ग्राम की 46.19 हेक्टेयर व मेहरामपुरा (नबाब) की 2.17 हेक्टेयर भूमि आती है। इस क्षेत्र में मोहनपुरा से कुजोता तक लाईम स्टोन की 8 पहाड़ियों आती है, तथा साथ में लगी समतल भूमि भी है। पहाड़ियों में पूर्व में भी राजस्थान स्टेट खनिज विकास निगम लि० द्वारा खनन कार्य किया जाता था।

2. ग्रासिम इण्डस्ट्रीज लि० के पक्ष में 548.78 हैक्टेयर खनन पट्टा क्षेत्र दिनांक 8/3/2002 से स्थानान्तरित हुआ। यह खनन पट्टा पूर्व में रीको के नाम से स्वीकृत हुआ था एवं राजस्थान खनिज विकास निगम लि० द्वारा खनन कार्य किया जा रहा था।
3. मौके पर इस क्षेत्र में मोहनपुरा ग्राम के 120 मकान (लगभग 1200 आबादी) तथा मेहरामपुरा (राजपूत) ग्राम में 96 मकान (लगभग 750 आबादी) भी आते हैं जिनका मुआवजा देना आवश्यक होगा।
4. दिनांक 5/5/2005 को इस खनन हेतु पर्यावरणीय जन सुनवाई आपके आदेश क्रमांक सामान्य-3 (05) 1373-80 दिनांक 30/3/2005 एवं राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, जयपुर द्वारा की गई, जिसके मुख्य बिन्दु साथ में संलग्न है।
5. इस क्षेत्र में कोई ऐतिहासिक एवं पुरातत्व महत्व की कोई कृति या धरोहर नहीं है।
6. इस क्षेत्र में भगवती लाईम स्टोन कम्पनी की 4.25 हैक्टेयर भूमि खनन हेतु तीज पर दी गई है। यह भूमि अवाप्ति से मुक्त रखी जानी उचित होगी।
7. कम्पनी प्रतिनिधि ने व्यक्त किया है कि उक्त क्षेत्र में खनन किया गया लाईम स्टोन, इस क्षेत्र में लगने वाले 30 लाख टन प्रतिवर्ष क्षमता के सीमेन्ट प्लान्ट की कच्चे माल (लाईम स्टोन) की आपूर्ति करेगा। यहाँ लगने वाले सीमेन्ट प्लान्ट व खनन में लगभग 900 करोड़ रुपये का निवेश होगा तथा लगभग 2500 लोगों को प्रत्यक्ष-अप्रत्यक्ष रूप से रोजगार उपलब्ध होगा।

अतः इस क्षेत्र में प्रस्तावित पूंजी निवेश, इससे होने वाले श्रम के विकास, रोजगार उपलब्धता क्षेत्र के विकास एवं व्यापक सार्वजनिक हित को दृष्टिगत करते हुए भूमि अवाप्ति उचित होगी।

सम्बन्धित क्षेत्र की जमाबन्दी व नजरी नक्शा एवं परियोजना का कार्यकारिणी सारांश संलग्न है।

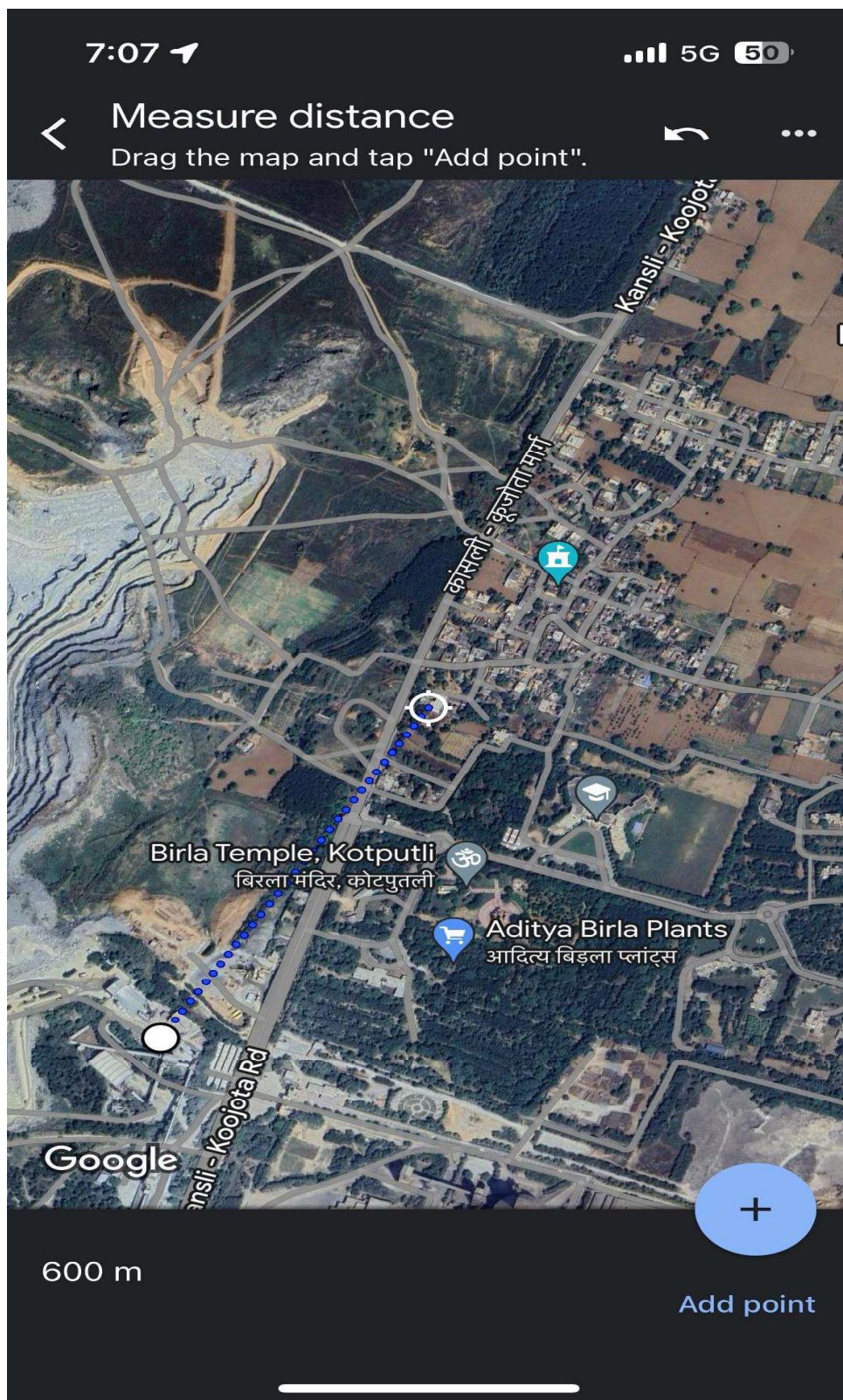
हो-पट्टा
हो-पट्टा

तहसीलदार

उपखण्ड अधिकारी

GPS photographs taken during the site visits

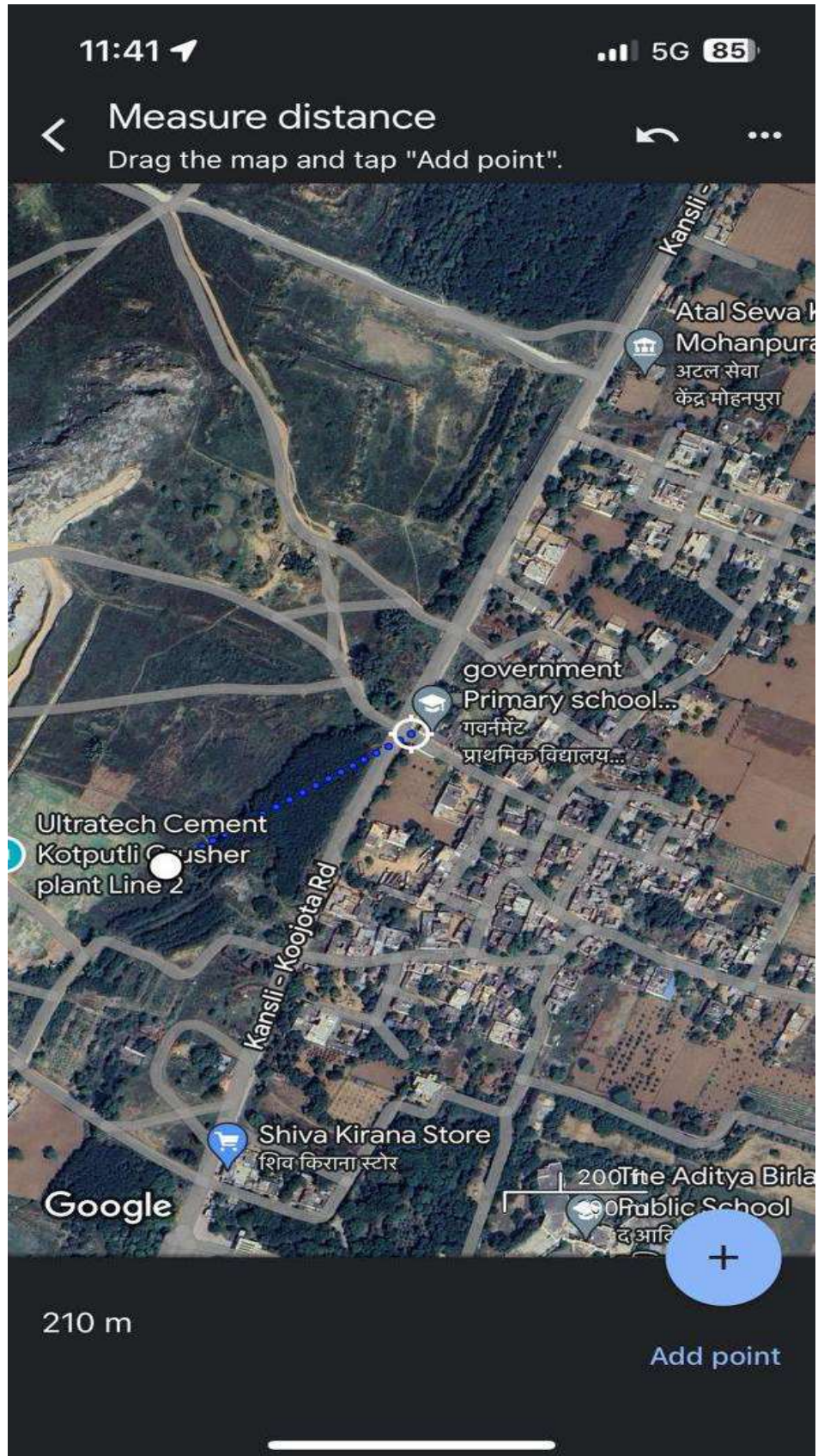
Limestone Crusher-1





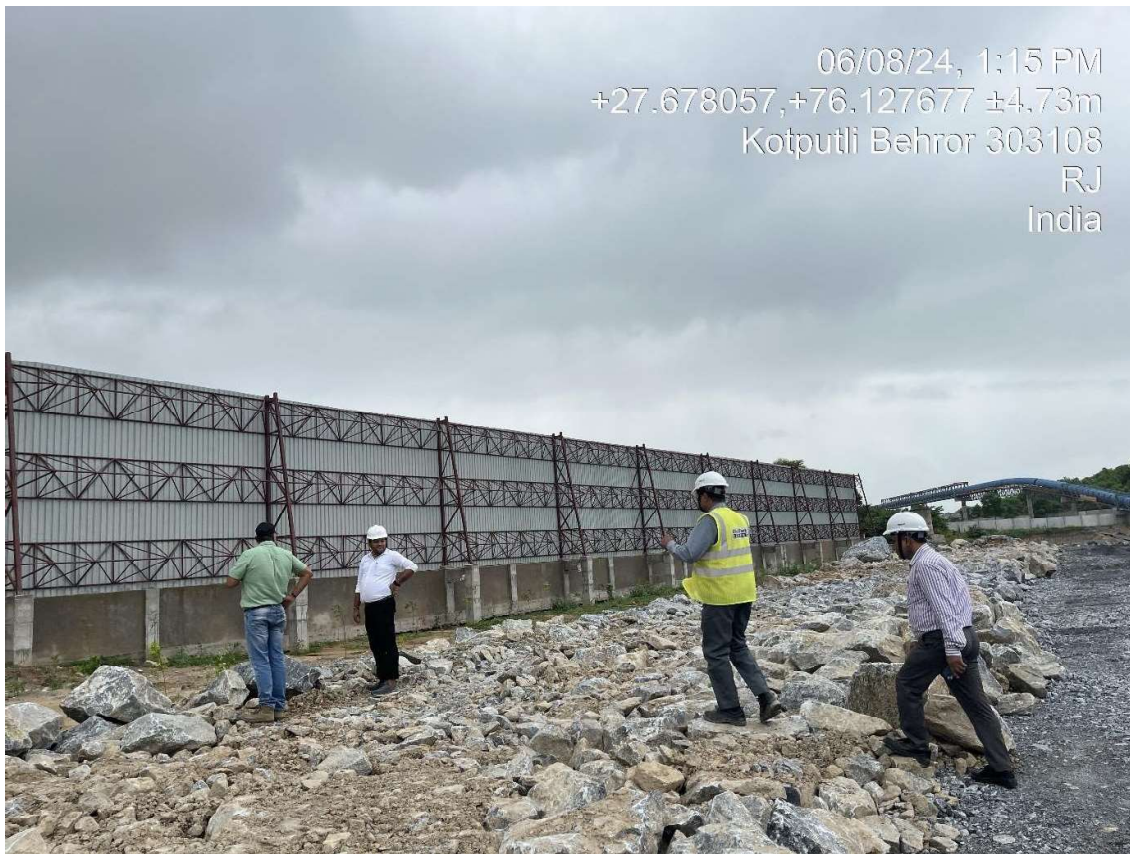


















Mining Lease











Interaction with the villagers of Jodhpura

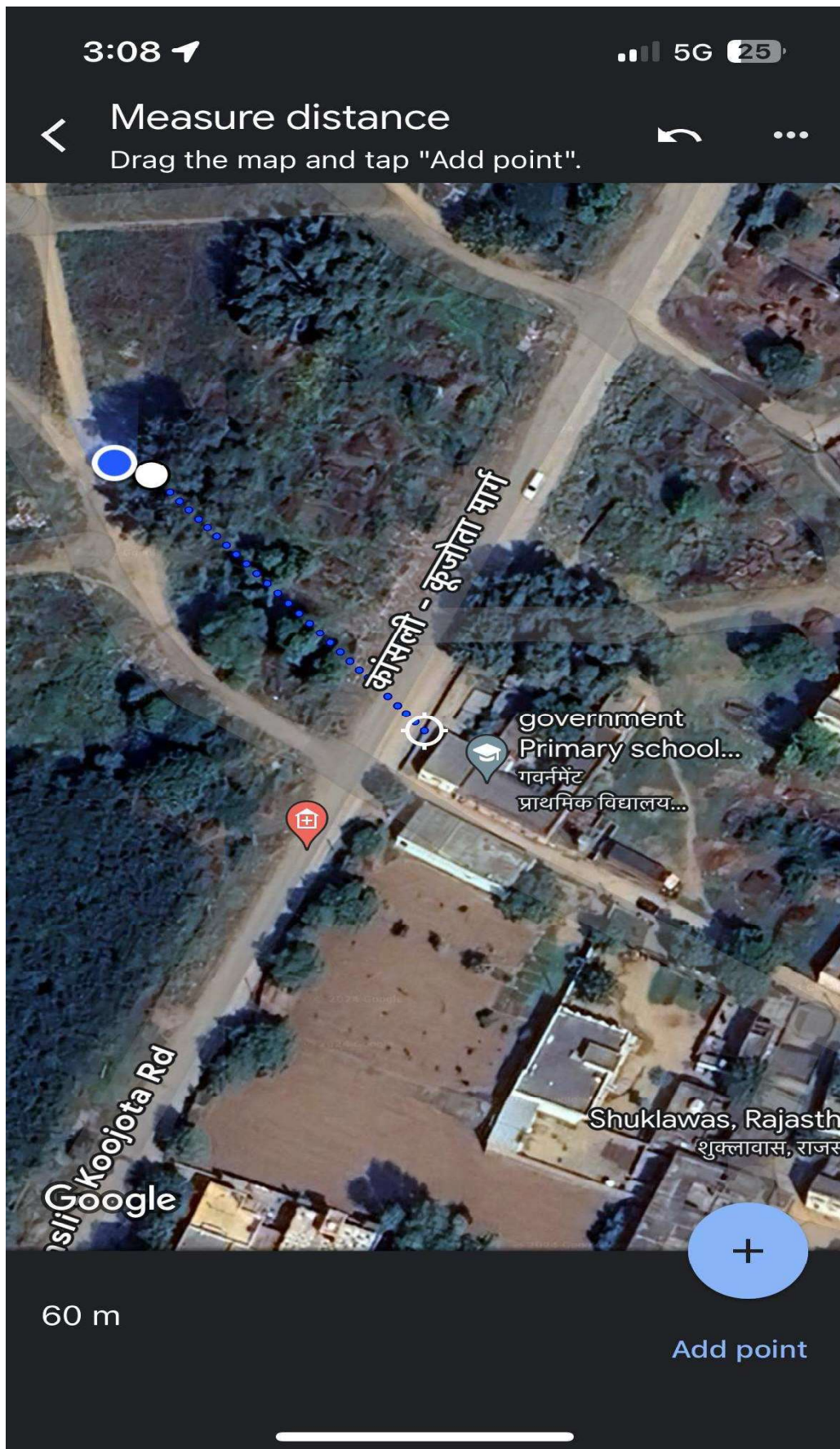






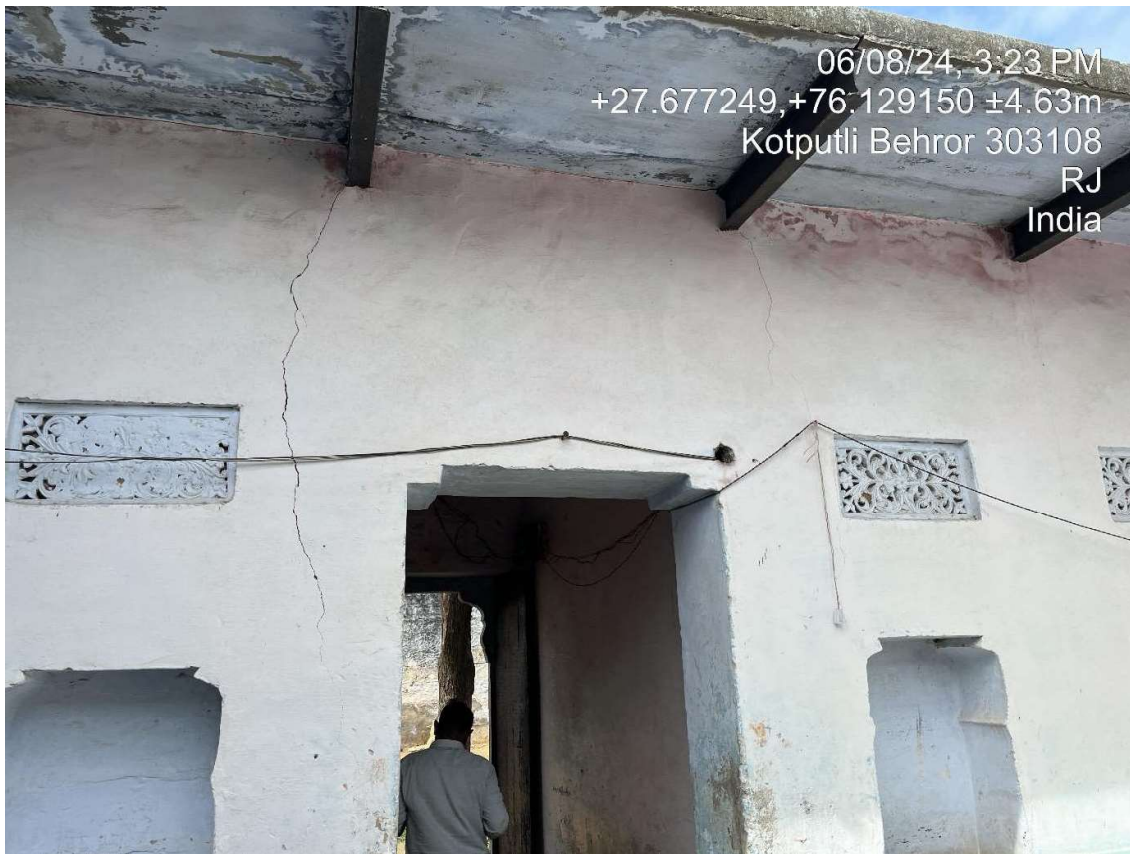
Vibration study location





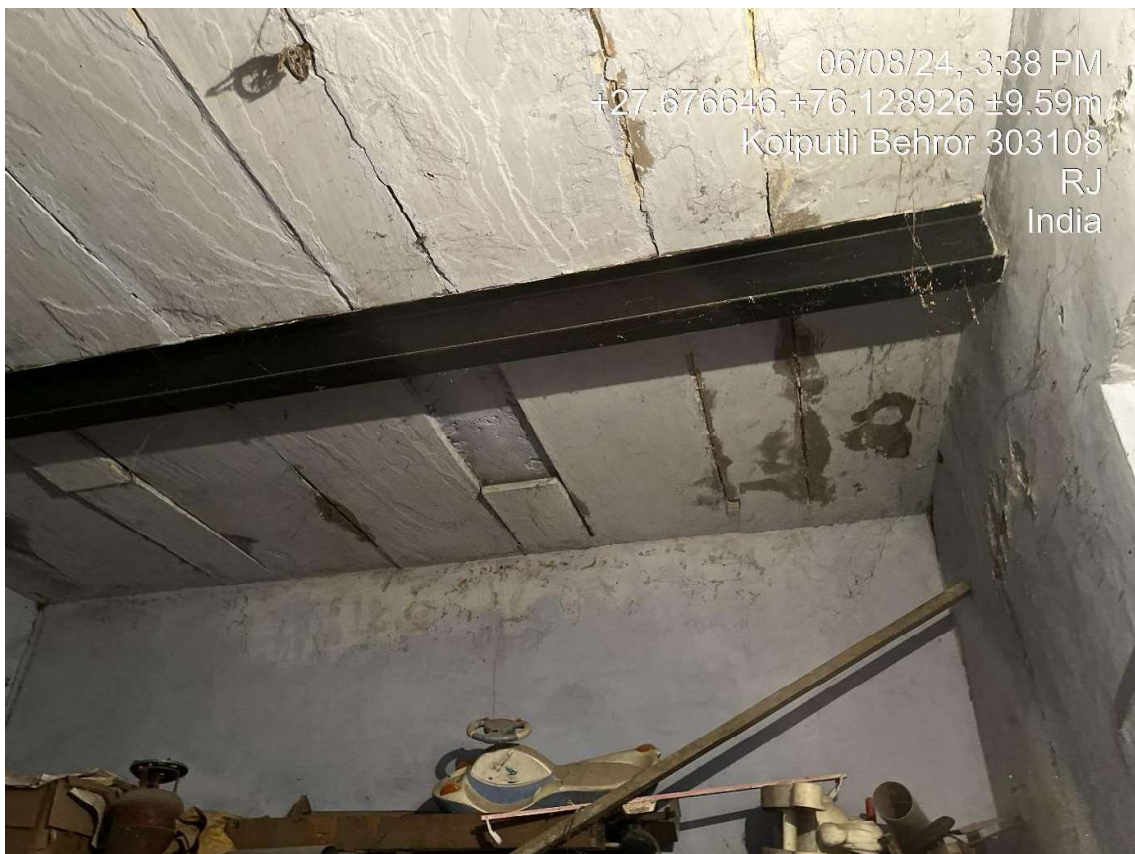
Cracks in the structures/houses observed during site visits







06/08/24, 3:37 PM
+27.676646,+76.128926 ±9.59m
Kotputli Behror 303108
RJ
India



06/08/24, 3:38 PM
+27.676646,+76.128926 ±9.59m
Kotputli Behror 303108
RJ
India





Some of the plantation photographs taken during joint committee visits and earlier inspections as well

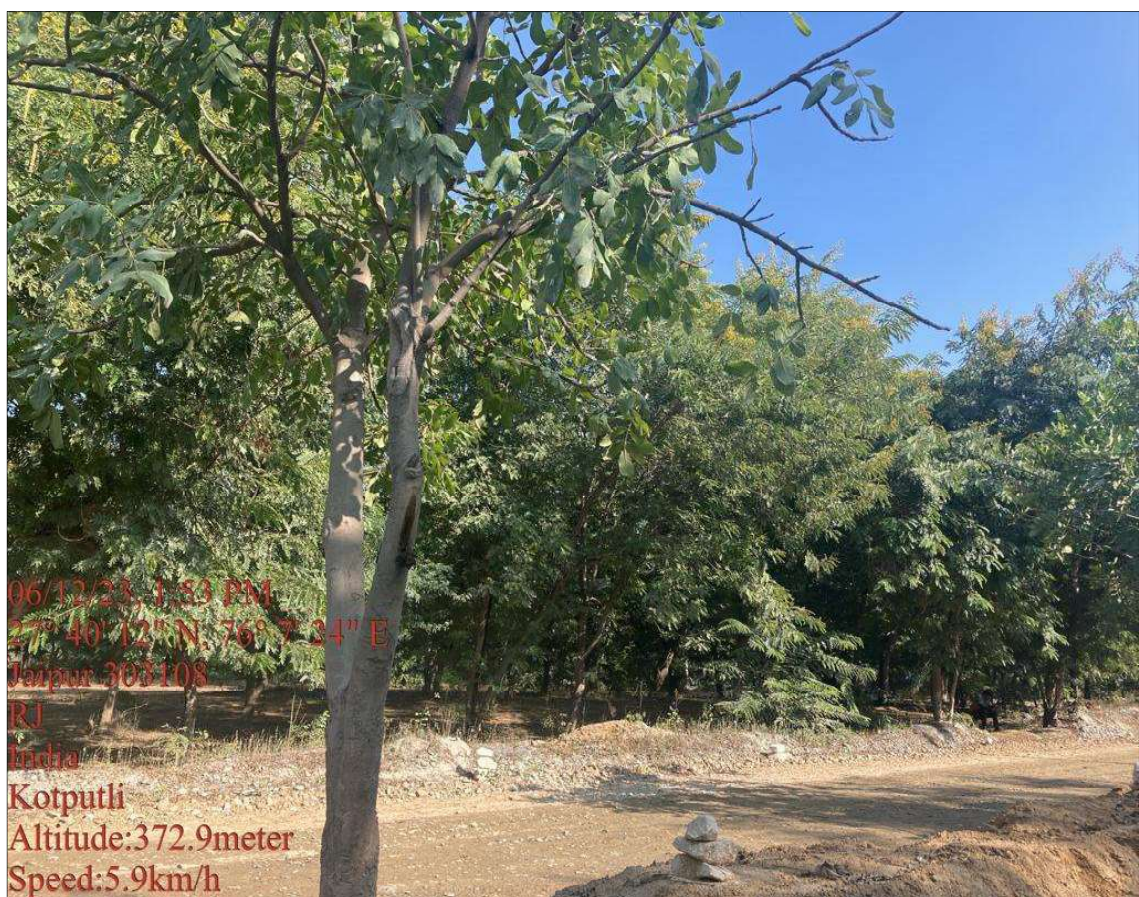




















Kotputli Cement Works

Ground Vibration Summary Report – AUGUST-2024

Date	Location	No. of Holes	Peak Vector Sum(MM/S)	Frequency	Peak Vector Sum(MM/S)	Frequency
			MICROMATE(91)		MICROMATE(92)	
01.08.2024	305 RAMP	14	NOT TRIGGERED	NOT TRIGGERED	0.757	17.1
	315 IDEA TOWER	15	NOT TRIGGERED	NOT TRIGGERED	0.975	29
	315 00SIDE IT	14	NOT TRIGGERED	NOT TRIGGERED	0.65	28
	290 BOX	15	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED
	305 ALKALI SIDE	12	NOT TRIGGERED	NOT TRIGGERED	0.792	25
	305 IDEA TOWER SIDE	21	NOT TRIGGERED	NOT TRIGGERED	0.702	45
02.08.2024	315 IDEA TOWER	16	NOT TRIGGERED	NOT TRIGGERED	1.343	
	325-00	16	NOT TRIGGERED	NOT TRIGGERED	0.611	29
	305 12m	19	NOT TRIGGERED	NOT TRIGGERED	1.155	20
	315-00	17	NOT TRIGGERED	NOT TRIGGERED	0.639	24
03.08.2024	335 SAMSHAN	16	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED
	305 RAMP	20	1.379	39	1.075	24
	290 RAMP	14	2.206	38	1.049	57
	290 ALKALI	7	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED
	315 IDEA TOWER	20	1.54	23	1.566	24
	315 00SIDE IT	16	2.106	29	2.055	20
	315 ALKALI	21	0.987	27	0.62	14.8
04.08.2024	325 IDEA TOWER	20	1.125	30	NOT TRIGGERED	NOT TRIGGERED
	315 00SIDE IT	13	0.786	146	NOT TRIGGERED	NOT TRIGGERED
	315 IDEA TOWER	16	1.042	18.6	NOT TRIGGERED	NOT TRIGGERED
	305 RAMP	21	1.341	26	NOT TRIGGERED	NOT TRIGGERED
	305 IDEA TOWER SIDE	21	0.824	19.3	NOT TRIGGERED	NOT TRIGGERED
	335 KAIZEN	19	0.707	33	NOT TRIGGERED	NOT TRIGGERED
	305 OLD RAMP	8	1.324	14.2	NOT TRIGGERED	NOT TRIGGERED
05.08.2024	315 IDEA TOWER	26	0.777	128	0.702	29
	305 00 IT	14	1.838	26	1.521	30
	315 00 MIDDLE	15	1.643	15.1	2.307	26
	335 KAIZEN	22	1.213	25	0.665	51
	305 00 CORNER	15	1.431	37	2.4	33
06.08.2024	315 IT BOTTOM	16	1.595	39	1.039	19.3
	315 IT TOP	11	1.209	37	0.783	30
	305 RAMP ALKALI	16	1.816	32	1.075	27
	315 00 CORNER	15	1.829	146	1.716	28
	335 KAIZEN	14	0.780	128	1.586	31
07.08.2024	305 NEW PUMP	21	0.749	128	1.377	38
	290 BOX	15	1.418	114	1.248	38
	305 ALKALI SIDE	18	1.095	38	0.903	15.8
	315 ALKALI	24	1.189	60	0.849	27
	315 I TOWER	14	0.546	102	0.846	146
	335 KAIZEN	19	0.815	28	1.45	128
	305 DHOLA	21	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED
08.08.2024	315 IDEA TOWER	16	0.99	28	0.829	146
	315 00SIDE IT	19	1.182	85	0.763	85
	305 DHOLA	27	NOT TRIGGERED	NOT TRIGGERED	1.38	29
	305 PUMP	19	1.441	35	NOT TRIGGERED `	NOT TRIGGERED
	305 ALKALI SIDE	17	1.059	93	0.549	146
	290 BOX	13	1.976	17.1	2.439	20
	335 KAIZEN	19	1.792	102	1.089	45
09.08.2024	335 KAIZEN	22	1.206	31	NOT TRIGGERED	NOT TRIGGERED
	315 00 SIDE	17	1.009	93	NOT TRIGGERED	NOT TRIGGERED
	305 00SIDE IT	10	1.327	85	NOT TRIGGERED	NOT TRIGGERED
	305 ALKALI SIDE	12	1.092	23	NOT TRIGGERED	NOT TRIGGERED
	315 ALKALI	19	1.176	16.3	NOT TRIGGERED	NOT TRIGGERED
	315 IDEA TOWER	11	0.723	79	NOT TRIGGERED	NOT TRIGGERED
10.08.2024	335 KAIZEN	27	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED
	315 00SIDE IT	9	0.84	57	1.087	35
	315 IDEA TOWER	20	0.61	171	0.604	102
	305 ALKALI SIDE	32	0.699	64	0.677	93
	305 OLD RAMP	18	1.049	57	0.618	114
	315 IDEA TOWER TOE	23	0.758	21	1.201	32
11.08.2024	335 SAMSHAN	17	0.688	171	NOT TRIGGERED	NOT TRIGGERED
	345 SAMSHAN	23	1.005	21	NOT TRIGGERED	NOT TRIGGERED
	290 MRL	16	1.933	19.3	1.315	41
	315 00	20	0.828	102	2.037	102
	315 IDEA TOWER	23	0.94	20	1.087	39
	335 BLC	10	0.989	11.9	0.856	11.4
12.08.2024	315 00 CORNER	18	1.146	17.7	2.064	38
	315 00SIDE IT	17	0.768	128	1.139	32
	315 IDEA TOWER TOE	16	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED

	305 00SIDE IT	20	1.018	23	NOT TRIGGERED	NOT TRIGGERED
	290 BOX	18	1.188	57	1.438	93
	335 KAIZEN	20	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED
	305 ALKALI SIDE	8	2.354	21	NOT TRIGGERED	NOT TRIGGERED
13.08.2024	290 BOX	22	1.851	79	1.198	93
	315 IDEA TOWER	12	0.796	18.6	1.573	27
	305 ALKALI SIDE	16	0.7088	68	0.611	54
	305 OLD RAMP	21	1.125	27	0.609	93
	305 00SIDE IT	22	1.383	32	1.83	33
	345 SAMSHAN	16	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED
	335 KAIZEN	16	1.194	37	NOT TRIGGERED	NOT TRIGGERED
14.08.2024	335 KAIZEN	17	0.683	146	NOT TRIGGERED	NOT TRIGGERED
	305 ALKALI SIDE	17	0.696	14	0.872	22
	305 ALKALI SIDE 2	12	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED
	335 SAMSHAN	18	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED
	305 00SIDE IT	14	1.367	23	1.079	24
	315 00SIDE CORNER	11	0.829	10.7	NOT TRIGGERED	NOT TRIGGERED
	325 DHOLA	8	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED
15.08.2024	305 00SIDE IT	21	1.298	20	1.097	41
	315 00SIDE	17	1.007	19	1.649	16.3
	335 SAMSHAN	20	0.811	23	NOT TRIGGERED	NOT TRIGGERED
	305 OLD RAMP	19	0.631	18	NOT TRIGGERED	NOT TRIGGERED
	315 DHOLA	16	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED	NOT TRIGGERED
	335 BLC	7	0.793	16.3	0.925	21

MOHANPURA-JODHPURA LIMESTONE MINES

Blast Data Sheet

Date: 6/8/24

Bench Data

LOCATION 305
Romp (Alkal)

Blast Number

Firing Time

Rock Conditions (Geologic Structure)

☐

Weak Joints

☒

Tight Joints

☐

Massive Rock

Pre Blast Inspection

Bench Conditions

Good

Face Conditions

Good

Drill holes Conditions

Good

Blast Data

☒

Production

☐

Development

Blast Area

Length(m)

Width(m)

Bench Height(m)

8m

Volume(m3)

Blast Holes

Hole Diameter(mm)

102mm

Hole Depth(m)

8m

Angle of Drilling(Deg.)

90°

Sub Drill(m)

Number of Holes

16

Total Depth(m)

128m

Number of Rows

2

☒ Rectangular

Burden(m)

3m

Spacing(m)

3.5m

Drilling Pattern

Rectangular

☐ Staggered

Stemming

Length(m)

3.5m

Material type

Soil & clay

Material Size(mm)

0 to 8 mm

Total Explosive

Primer(Kg)

77.55 kg

Column Charge(Kg)

7.60 kg

Initiation System

☒

Nonel

Connection Checked By

Name :

Signature:

Blast Monitoring Vibration(mm/s)

Transverse

Longitodal

Vertical

Fly Rock

☒

Front Side

☐

Back Side

Post Blast Inspection

Fragmentation

☐

Poor

☐

Moderate

☒

Good

Boulders and Oversize

☐

Top

☒

Inside

☐

Bottom

Muck Pile Shape

☐

Exercise Clean Up

☐

Moderate Clean Up

☐

Bottom

☒

Loose and Spread out

☐

Tight and Compact

☐

Tight

Remaining Rock Mass

☐

Back Break

☐

Over Break

☐

Under Break

Mistires

☐

Yes

☒

No

Blown Out

☐

Yes

☒

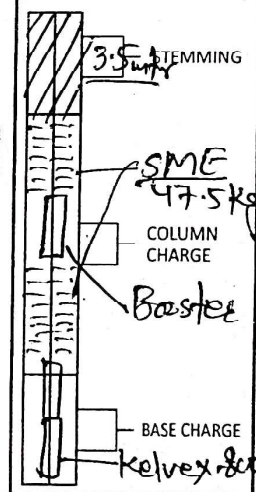
No

Blast Assessment Data

Powder Factor(Ton./Kg)

4.01 Ton/kg

General Charging Plan



A. K. Labana
Blasting Foreman

Shammy das
Blasting In-charge

P. Kumar
Mines Manager

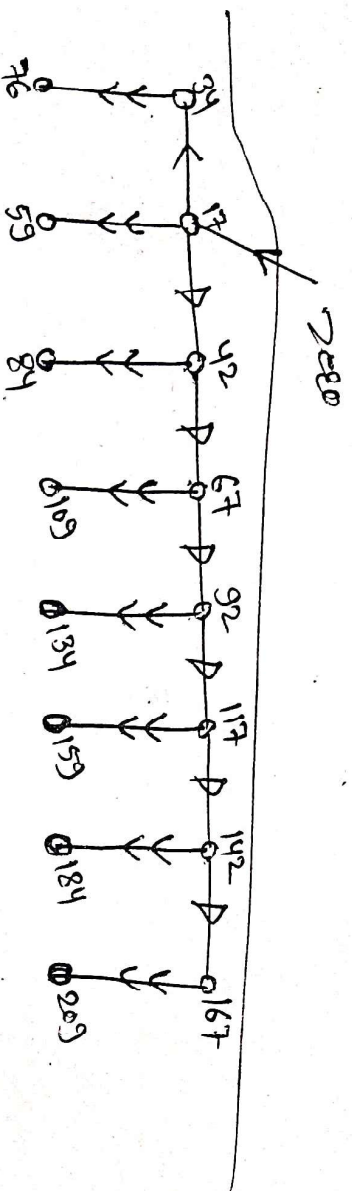
SHANPURA-JODHPURA LIMESTONE MINES

BLASTING PATTERN

Date: 6/8/24

Blast No. 1.

Location/RL: 305 Rawarp (Alkali)



EXPLOSIVE USED			
S.NO.	EXPLOSIVE	UOM	QUANTITY
1	Kelvox(83 mm)	Kg	75 kg
2	Primex	Kg	-
3	Kelamboost	Kg	2.55 kg
4	APFO SME	Kg	760 kg
5	DF	mt	-
6	ED	Nos	1
7	DTH 10m	Nos	16
8	DTH 9m	Nos	-
9	DTH 6m	Nos	-
10	TLD 3/17	Nos	2
11	TLD 4/17	Nos	-
12	TLD 3/25	Nos	-
13	TLD 4/25	Nos	6
14	TLD 3/42	Nos	-
15	TLD 4/42	Nos	8

HOLE GEOMETRY		
DESCRIPTION	UOM	
No. of Holes:	Nos.	16
Depth of Holes	mt	8 m
Spacing	mt	3.5 m
Burden	mt	3 m
Stemming Height	mt	3.5 m
No. of Row	Nos.	2
Powder Factor	Ton/Kg	4.01
Total Charge	Kg	837.55
Charge/Hole	Kg	52.35
Charge/Delay	Kg	52.35
Rock Generation	MT	3360

Date/Time Tran at 15:00:02 August 6, 2024
 Trigger Source Geo: 0.500 mm/s
 Range Geo: 254.0 mm/s
 Record Time 3.0 sec at 2048 sps
 Operator/Setup: Operator/factory.MMB

Serial Number UM20691 V 10-90GC Micromate ISEE
 Battery Level 3.8 Volts
 Unit Calibration December 19, 2023 by UES New Delhi
 File Name _TEMP.EVT

Notes

Location: KCW
 Client: MOHANPURA JODHPURA LIMESTONE MINES
 User Name: UTCL
 General:

Post Event Notes

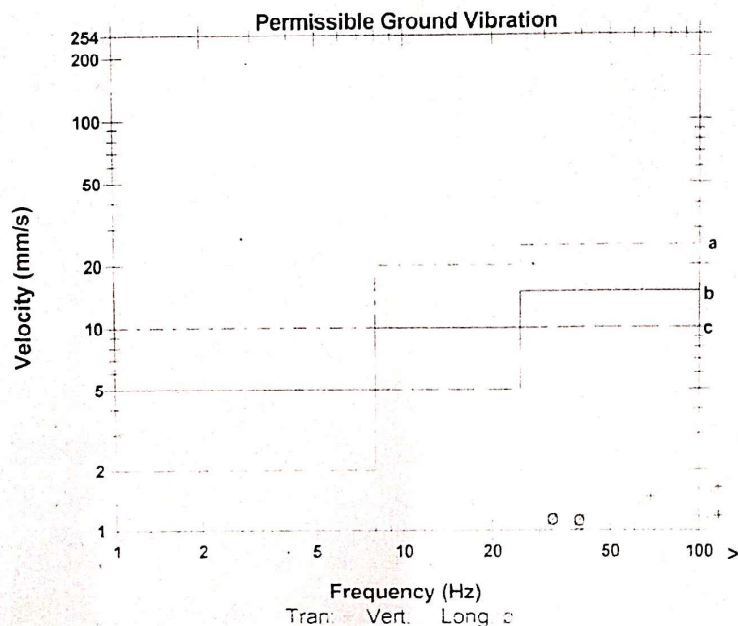
Blast Location- 305 Ramp alkali
 Instrument Location- Near Jodhpura School

DGMS India (A)

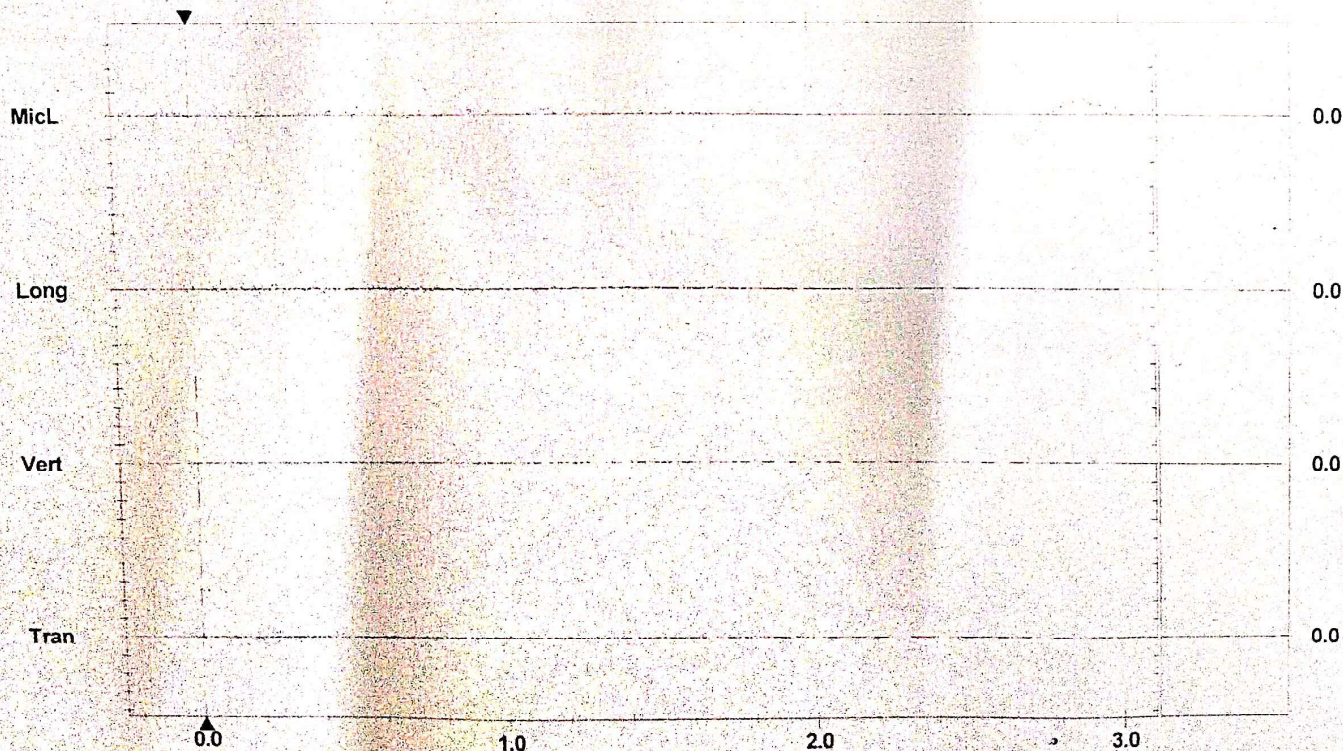
Microphone Linear Weighting
 PSPL 2.064 pa.(L) at 2.178 sec
 ZC Freq 5.9 Hz
 Channel Test Passed (Freq = 20.5 Hz Amp = 1232 mv)

	Tran	Vert	Long	
PPV	1.624	0.977	1.151	mm/s
ZC Freq	114	60	32	Hz
Time (Rel. to Trig)	0.229	0.201	0.239	sec
Peak Acceleration	0.137	0.058	0.072	g
Peak Displacement	0.004	0.004	0.005	mm
Sensor Check	Passed	Passed	Passed	
Frequency	7.3	7.3	7.3	Hz
Overswing Ratio	4.5	4.6	4.3	

Peak Vector Sum 1.816 mm/s at 0.163 sec



- a) Industrial Buildings
- b) Domestic houses/structures
- c) Historic objects, sensitive structures



Time Scale: 0.20 sec/div Amplitude Scale: Geo: 2.000 mm/s/div Mic: 1.000 pa.(L)/div
 Trigger =

Sensor Check

Date/Time Tran at 15:00:15 August 6, 2024
 Trigger Source Geo: 0.500 mm/s
 Range Geo: 254.0 mm/s
 Record Time 3.0 sec at 2048 sps
 Operator/Setup: Operator/UTCL.MMB

Serial Number UM20692 V 10-90GC Micromate ISEE
 Battery Level 3.8 Volts
 Unit Calibration December 19, 2023 by UES New Delhi
 File Name _TEMP.EVT

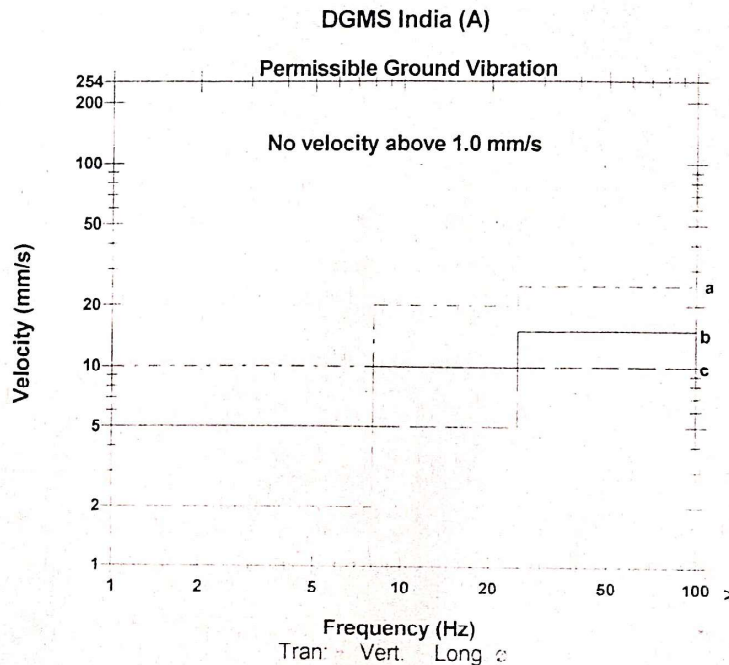
Notes
 Location: KCW
 Client: MOHANPURA JODHPURA LIMESTONE MINES
 User Name: UTCL
 General:

Post Event Notes
 Blast Location- 305 Ramp Alkali
 Instrument Location- Jodhpura Road

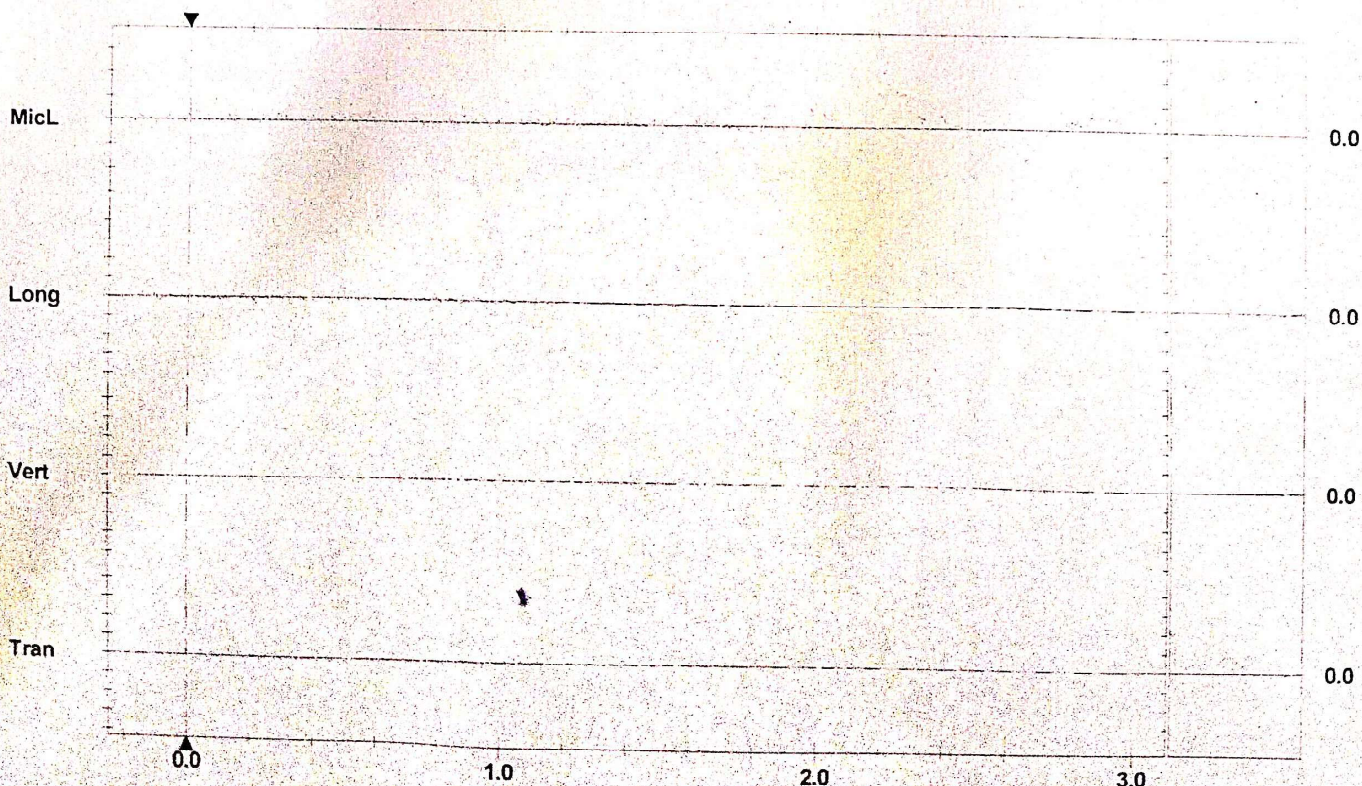
Microphone Linear Weighting
 PSPL 2.638 pa.(L) at 1.851 sec
 ZC Freq 10.6 Hz
 Channel Test Passed (Freq = 20.5 Hz Amp = 1268 mv)

	Tran	Vert	Long	
PPV	0.914	0.615	0.607	mm/s
ZC Freq	39	37	27	Hz
Time (Rel. to Trig)	0.190	0.036	0.192	sec
Peak Acceleration	0.044	0.025	0.036	g
Peak Displacement	0.005	0.003	0.005	mm
Sensor Check	Passed	Passed	Passed	
Frequency	7.3	7.5	7.3	Hz
Overswing Ratio	4.5	4.2	4.4	

Peak Vector Sum 1.075 mm/s at 0.191 sec



a) Industrial Buildings
 b) Domestic houses/structures
 c) Historic objects, sensitive structures



Time Scale: 0.20 sec/div Amplitude Scale: Geo: 2.000 mm/s/div Mic: 1.000 pa.(L)/div
 Trigger =

Sensor Check

MOHANPURA-JODHPURA LIMESTONE MINES

Blast Data Sheet

Date: 06/08/2024

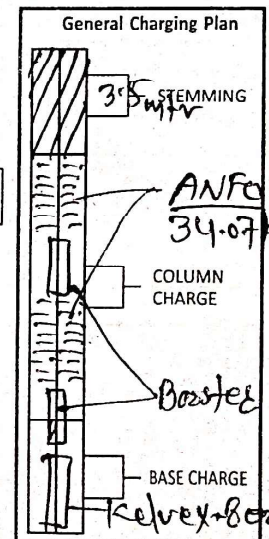
Bench Data	LOCATION <u>335 Kaizen</u>	Blast Number <u>05</u>	Firing Time
Rock Conditions (Geologic Structure)	☐ Weak Joints	☒ Tight Joints	☐ Massive Rock
Pre Blast Inspection	Bench Conditions <u>Good</u>	Face Conditions <u>Good</u>	Drill holes Conditions <u>Good</u>
Blast Data	☒ Production	☐ Development	
Blast Area	Length(m)	Width(m)	Bench Height(m) <u>8m</u> Volume(m3)
Blast Holes	Hole Diameter(mm) <u>102mm</u>	Hole Depth(m) <u>8m</u>	Angle of Drilling(Deg.) <u>90°</u> Sub Drill(m)
	Number of Holes <u>14</u>	Total Depth(m) <u>112m</u>	Number of Rows <u>3</u> ☒ Rectangular ☐ Staggered
	Burden(m) <u>3m</u>	Spacing(m) <u>3.5m</u>	Drilling Pattern <u>Rectangular</u>
Stemming	Length(m) <u>3.5m</u>	Material type <u>Soil & Clay</u>	Material Size(mm) <u>0 to 8 mm</u>
Total Explosive	Primer(Kg) <u>78.90kg</u>	Column Charge(Kg) <u>477 kg</u>	
Initiation System	☒ Nonel		
Connection Checked By	Name :		

Signature:

Blast Monitoring Vibration(mm/s)	Transverse	Longitudinal	Vertical
Fly Rock	☒ Front Side	☐ Back Side	
Post Blast Inspection			
Fragmentation	☐ Poor	☐ Moderate	☒ Good
Boulders and Oversize	☐ Top	☒ Inside	☐ Bottom
Muck Pile Shape	☐ Exercise Clean Up	☐ Moderate Clean Up	☐ Bottom
	☒ Loose and Spread out	☐ Tight and Compact	☐ Tight
Remaining Rock Mass	☐ Back Break	☐ Over Break	☐ Under Break
Misfires	☐ Yes	☒ No	
Blown Out	☐ Yes	☒ No	

Blast Assessment Data

Powder Factor(Ton./Kg)
5.29 Ton/kg



A. K. Gabana
Blasting Foreman

Shayminder Singh
Blasting Incharge

R. Kumar
Mines Manager

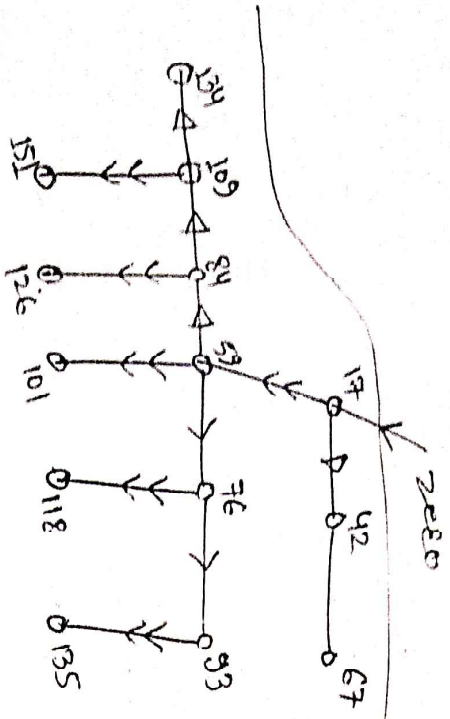
OHANPURA-JODHPURA LIMESTONE MINES

BLASTING PATTERN

Date: 6/8/24

Blast No. 05

Location/RL : 335 Kaizen



17ms
0.5ms
22-42ms

S.NO.	EXPLOSIVE	UOM	QUANTITY
1	Kelvex(83 mm)	Kg	75
2	Primex	Kg	-
3	Kelamboost	Kg	320 kg
4	Amfo	Kg	477 kg
5	Df	mt	-
6	ED	Nos	1
7	DTM 10m	Nos	14
8	DTM 6m	Nos	-
9	DTM 6m	Nos	-
10	TLD 3/17	Nos	3
11	TLD 4/17	Nos	-
12	TLD 3/25	Nos	-
13	TLD 4/25	Nos	5
14	TLD 3/42	Nos	-
15	TLD 4/42	Nos	6

DESCRIPTION	UOM	
No. of Holes	Nos.	14
Depth of Holes	mt	8
Spacing	mt	3.5
Burden	mt	3
Stemming Height	mt	3.5
No. of Row	Nos.	3
Powder Factor	Ton/Kg	5.29
Total Charge	Kg	555.90
Charge/Hole	Kg	39.71
Charge/Delay	Kg	39.71
Rock Generation	MT	2940

Date/Time Vert at 15:16:37 August 6, 2024
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 2048 sps
Operator/Setup: Operator/UTCL.MMB

Serial Number UM20692 V 10-90GC Micromate ISEE
Battery Level 3.8 Volts
Unit Calibration December 19, 2023 by UES New Delhi
File Name _TEMP.EVT

Notes

Location: KCW
Client: MOHANPURA JODHPURA LIMESTONE MINES
User Name: UTCL
General:

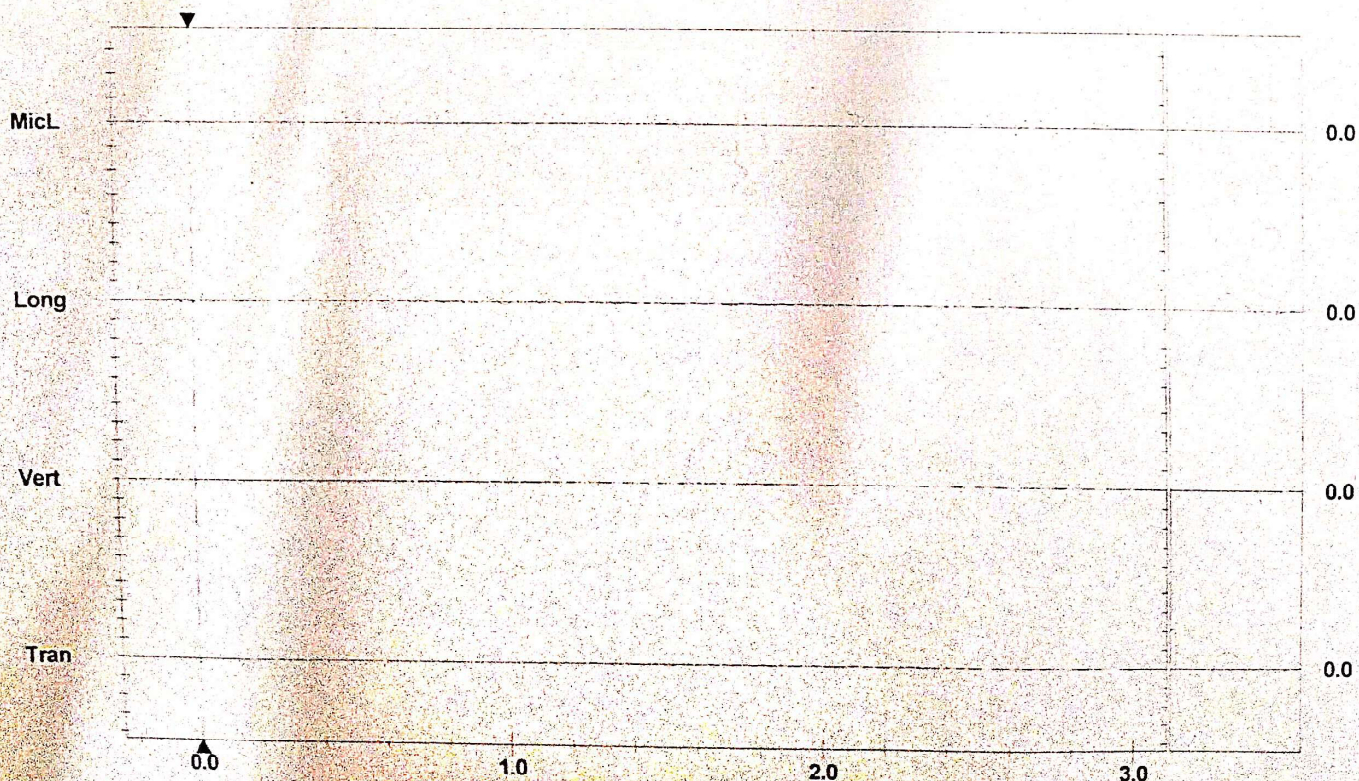
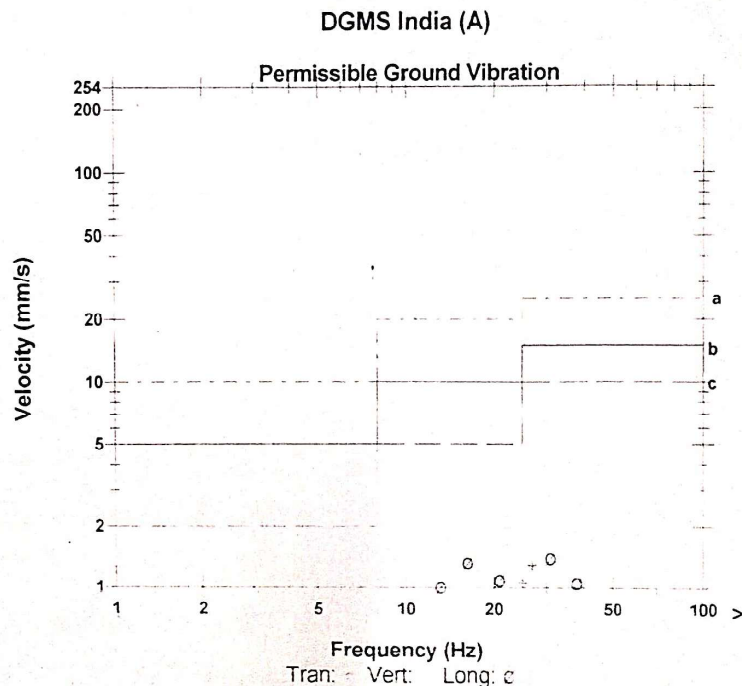
Post Event Notes

Blast Location- 335 Kaizen
Instrument Location- Jodhpura Road

Microphone Linear Weighting
PSPL 1.970 pa.(L) at 1.858 sec
ZC Freq 5.8 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1268 mv)

	Tran	Vert	Long	
PPV	1.285	0.780	1.411	mm/s
ZC Freq	27	37	31	Hz
Time (Rel. to Trig)	0.208	0.140	0.036	sec
Peak Acceleration	0.030	0.036	0.041	g
Peak Displacement	0.008	0.005	0.011	mm
Sensor Check	Passed	Passed	Passed	
Frequency	7.3	7.5	7.3	Hz
Overswing Ratio	4.5	4.2	4.4	

Peak Vector Sum 1.586 mm/s at 0.208 sec



Date/Time Long at 15:16:33 August 6, 2024
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 2048 sps
Operator/Setup: Operator/factory.MMB

Notes

Location: KCW
Client: MOHANPURA JODHPURA LIMESTONE MINES
User Name: UTCL
General:

Serial Number UM20691 V 10-90GC Micromate ISEE
Battery Level 3.8 Volts
Unit Calibration December 19, 2023 by UES New Delhi
File Name _TEMP.EVT

Post Event Notes

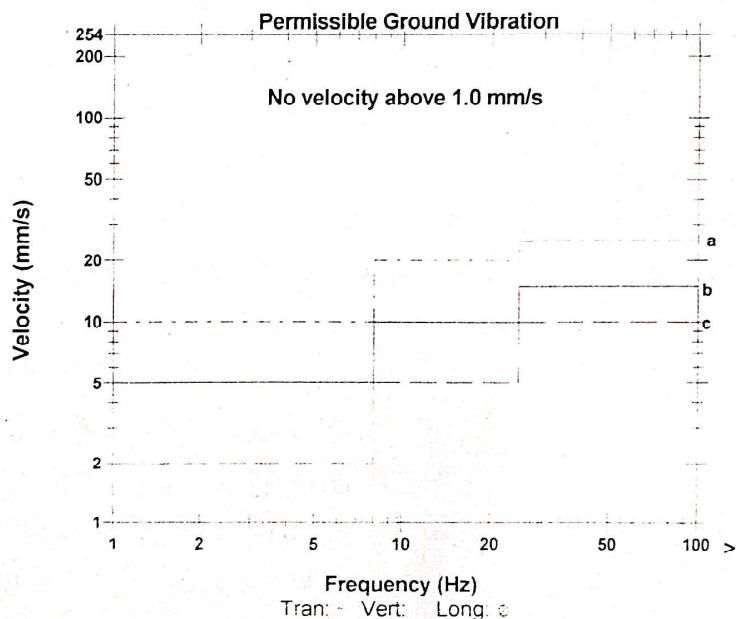
Blast Location- 335 Kaizen
Instrument Location- Near Jodhpura School

Microphone Linear Weighting
PSPL 1.008 pa.(L) at 0.010 sec
ZC Freq 4.3 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1232 mv)

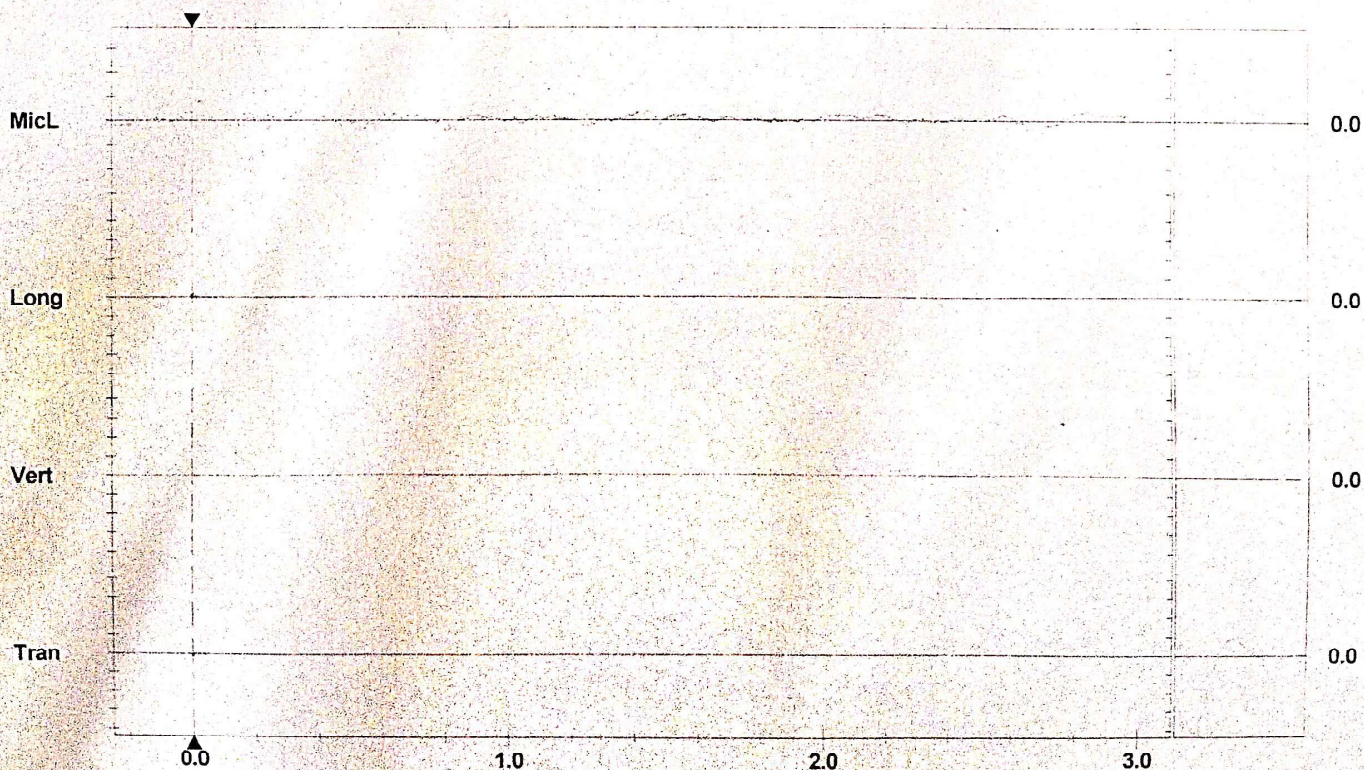
	Tran	Vert	Long	
PPV	0.378	0.481	0.607	mm/s
ZC Freq	146	146	128	Hz
Time (Rel. to Trig)	0.004	0.001	0.005	sec
Peak Acceleration	0.033	0.044	0.054	g
Peak Displacement	0.000	0.001	0.001	mm
Sensor Check	Passed	Passed	Passed	
Frequency	7.3	7.3	7.3	Hz
Overswing Ratio	4.5	4.6	4.3	

Peak Vector Sum 0.780 mm/s at 0.005 sec

DGMS India (A)



a) Industrial Buildings
b) Domestic houses/structures
c) Historic objects, sensitive structures



Time Scale: 0.20 sec/div Amplitude Scale: Geo: 2.000 mm/s/div Mic: 1.000 pa.(L)/div
Trigger =

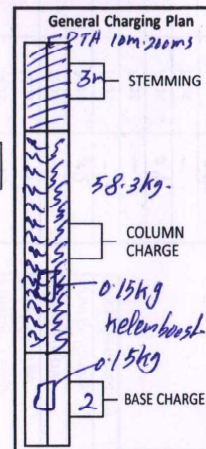
Sensor Check

MOHANPURA-JODHPURA LIMESTONE MINES

Blast Data Sheet

Date: 07-08-2024

Bench Data	LOCATION 290 Box	Blast Number	Firing Time
Rock Conditions (Geologic Structure)	☐ Weak Joints	☒ Tight Joints	☐ Massive Rock
Pre Blast Inspection	Bench Conditions Good	Face Conditions Good	Drill holes Conditions Good
Blast Data	☒ Production	☐ Development	
Blast Area	Length(m) 3m	Width(m) 1.5m	Bench Height(m) 1.5m
Blast Holes	Hole Diameter(mm) 102 mm	Hole Depth(m) 1.0m	Angle of Drilling(Deg.) 90
	Number of Holes 15	Total Depth(m) 150m	Sub Drill(m) 0.5m
	Burden(m) 3m	Spacing(m) 3.5m	Number of Rows 03
Stemming	Length(m) 3m	Material type Dolomite	Drilling Pattern Staggered
Total Explosive	Primer(Kg) 4.50 kg	Column Charge(Kg) 58.3 kg	Material Size(mm) 0 to 8 mm
Initiation System	☒ Nonel		
Connection Checked By	Name :		
	Signature:		
Blast Monitoring Vibration(mm/s)	Transverse 1.11 mm/s	Longitudinal 0.6 mm/s	Vertical 0.6 mm/s
Fly Rock	☒ Front Side	☐ Back Side	
Post Blast Inspection			
Fragmentation	☐ Poor	☐ Moderate	☒ Good
Boulders and Oversize	☐ Top	☒ Inside	☐ Bottom
Muck Pile Shape	☐ Exercise Clean Up	☒ Moderate Clean Up	☐ Bottom
Remaining Rock Mass	☒ Loose and Spread out	☐ Tight and Compact	☐ Tight
Misfires	☐ Back Break	☐ Over Break	☒ Under Break
Blown Out	☐ Yes	☒ No	
Blast Assessment Data	☐ Yes	☒ No	
	Powder Factor(Ton./Kg) 4.50 Tc/kg		



[Signature]
Blasting Foreman

[Signature]
Blasting Incharge

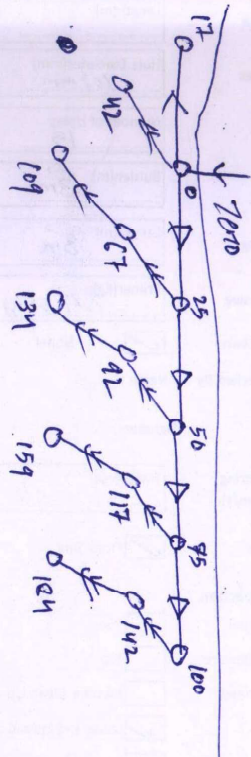
[Signature]
Mines Manager

MO' VPURA-JODHPURA LIMESTONE MINES
BLASTING PATTERN

Date: 07.08.2024

Blast No.

Location/RL : 290 Box



→ 17ms
→ 25ms
→ 42ms

EXPLOSIVE USED		
S.NO.	EXPLOSIVE	QUANTITY
1	Kelvec(83 mm)	—
2	Primex	—
3	Kelamboost	4.50
4	ANFO 5ME	8780kg
5	DF	—
6	ED	01
7	DTH 10m	15
8	DTH 9m	—
9	DTH 6m	—
10	TLD 3/17	02
11	TLD 4/17	—
12	TLD 3/25	—
13	TLD 4/25	04
14	TLD 3/42	—
15	TLD 4/42	09

HOLE GEOMETRY	
DESCRIPTION	UOM
No. of Holes	Nos. 15
Depth of Holes	mtr 10m
Spacing	mtr 3.5m
Burden	mtr 3m
Stemming Height	mtr 03
No. of Row	Nos. 03
Powder Factor	Ton/Kg 4.50
Total Charge	Kg 874.5
Charge/Hole	Kg 58.3
Charge/Delay	Kg 58.5
Rock Generation	MT 3938

Date/Time Tran at 14:29:15 August 7, 2024
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 2048 sps
Operator/Setup: Operator/UTCL.MMB

Serial Number UM20692 V 10-90GC Micromate ISEE
Battery Level 3.8 Volts
Unit Calibration December 19, 2023 by UES New Delhi
File Name _TEMP.EVT

Post Event Notes
 BL-290 RAMP IL- JODHPURA SCHOOL SIDE

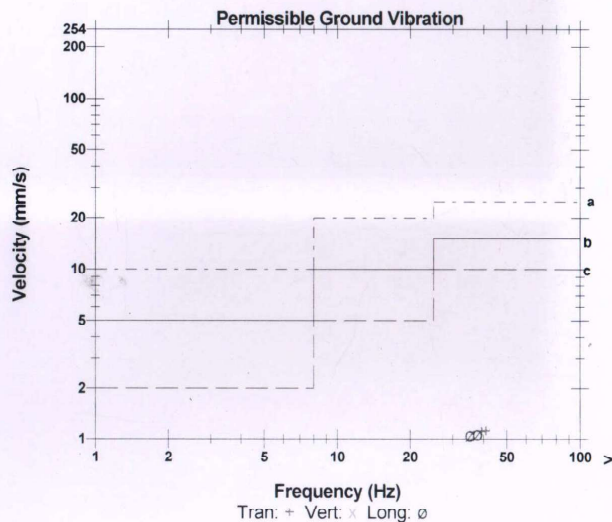
Notes
 Location: KCW
 Client: MOHANPURA JODHPURA LIMESTONE MINES
 User Name: UTCL
 General:

Microphone Linear Weighting
PSPL 1.536 pa.(L) at 1.547 sec
ZC Freq 4.9 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1307 mv)

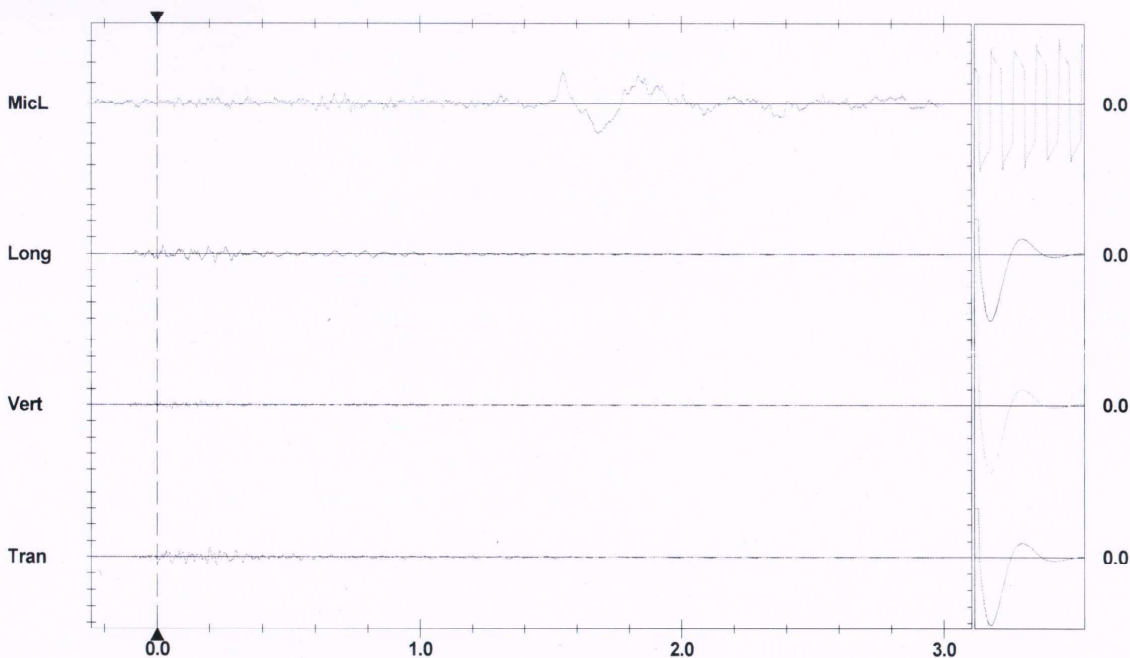
	Tran	Vert	Long	
PPV	1.111	0.607	1.072	mm/s
ZC Freq	41	45	38	Hz
Time (Rel. to Trig)	0.201	0.124	0.221	sec
Peak Acceleration	0.041	0.030	0.033	g
Peak Displacement	0.005	0.004	0.006	mm
Sensor Check	Passed	Passed	Passed	
Frequency	7.3	7.3	7.3	Hz
Overswing Ratio	4.5	4.2	4.4	

Peak Vector Sum 1.248 mm/s at 0.200 sec

DGMS India (A)



- a) Industrial Buildings
- b) Domestic houses/structures
- c) Historic objects, sensitive structures



Time Scale: 0.20 sec/div **Amplitude Scale:** Geo: 2.000 mm/s/div Mic: 1.000 pa.(L)/div
Trigger =

Sensor Check

Date/Time Tran at 14:29:03 August 7, 2024
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 2048 sps
Operator/Setup: Operator/factory.MMB

Serial Number UM20691 V 10-90GC Micromate ISEE
Battery Level 3.8 Volts
Unit Calibration December 19, 2023 by UES New Delhi
File Name __TEMP.EVT

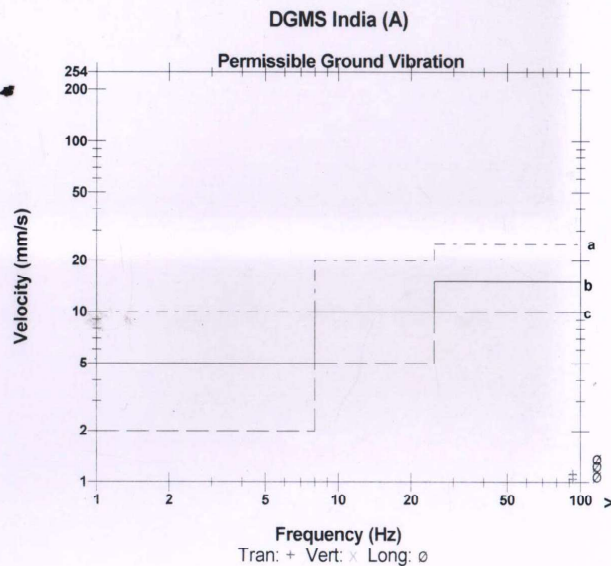
Post Event Notes
 BL-290 BOX IL- JODHPURA SIDE

Notes
 Location: KCW
 Client: MOHANPURA JODHPURA LIMESTONE MINES
 User Name: UTCL
 General:

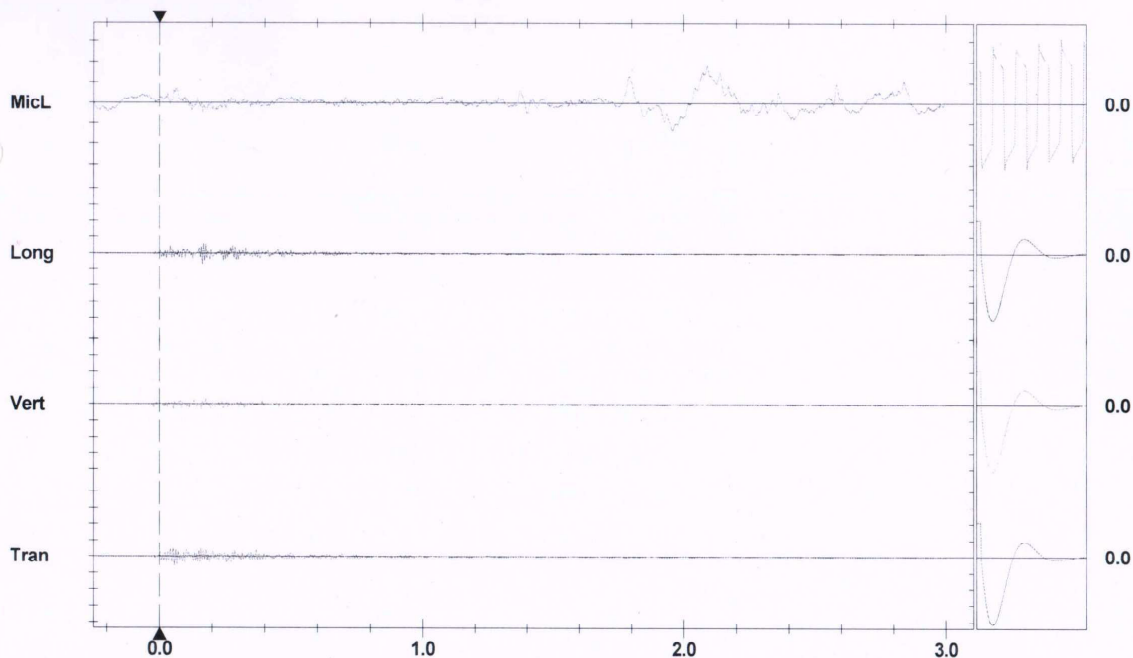
Microphone Linear Weighting
P SPL 1.815 pa.(L) at 2.090 sec
ZC Freq 2.8 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1288 mv)

	Tran	Vert	Long	
PPV	1.111	0.804	1.379	mm/s
ZC Freq	93	79	114	Hz
Time (Rel. to Trig)	0.056	0.175	0.163	sec
Peak Acceleration	0.094	0.053	0.123	g
Peak Displacement	0.002	0.002	0.003	mm
Sensor Check	Passed	Passed	Passed	
Frequency	7.3	7.1	7.3	Hz
Overswing Ratio	4.5	4.7	4.4	

Peak Vector Sum 1.418 mm/s at 0.175 sec



a) Industrial Buildings
 b) Domestic houses/structures
 c) Historic objects, sensitive structures



Time Scale: 0.20 sec/div **Amplitude Scale:** Geo: 2.000 mm/s/div Mic: 1.000 pa.(L)/div
Trigger =

Sensor Check

MOHANPURA-JODHPURA LIMESTONE MINES

Blast Data Sheet

Date: 07-08-2024

Bench Data

LOCATION
305 ALHALLI

Blast Number

Firing Time

Rock Conditions
(Geologic Structure)

☐ Weak Joints

☒ Tight Joints

☐ Massive Rock

Pre Blast Inspection

Bench Conditions
Good

Face Conditions
Good

Drill holes Conditions
Good

Blast Data

☐ Production

☐ Development

Blast Area

Length(m)

Width(m)

Bench Height(m)
10m

Volume(m3)

Blast Holes

Hole Diameter(mm)
102mm

Hole Depth(m)
10m

Angle of Drilling(Deg.)
90°

Sub Drill(m)

Number of Holes
18

Total Depth(m)
180m

Number of Rows
02

☐ Rectangular

Burden(m)
3m

Spacing(m)
3.5m

Drilling Pattern
Staggered

☒ Staggered

Stemming

Length(m)
3m

Material type
SOL 90 filled

Material Size(mm)
0 to 8 mm

Total Explosive

Primer(Kg)
540

Column Charge(Kg)
1080kg

Initiation System

☒ Nonel

Connection Checked By

Name :

Signature:

Blast Monitoring
Vibration(mm/s)

Transverse
1.06 mm/s

Longitudinal
0.83 mm/s

Vertical
0.60 mm/s

Fly Rock

☒ Front Side

☐ Back Side

Post Blast Inspection

Fragmentation ☐ Poor

☐ Moderate

☒ Good

Boulders and Oversize ☐ Top

☒ Inside

☐ Bottom

Muck Pile Shape ☐ Exercise Clean Up

☒ Moderate Clean Up

☐ Bottom

☒ Loose and Spread out

☐ Tight and Compact

☐ Tight

Remaining Rock Mass

☐ Back Break

☒ Over Break

☐ Under Break

Misfires ☐ Yes

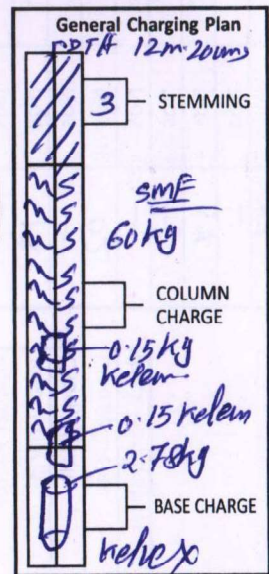
☒ No

Blown Out ☐ Yes

☒ No

Blast Assessment Data

Powder Factor(Ton./Kg)
4.35 Tel/kg



Blasting Foreman

Blasting Incharge

Mines Manager

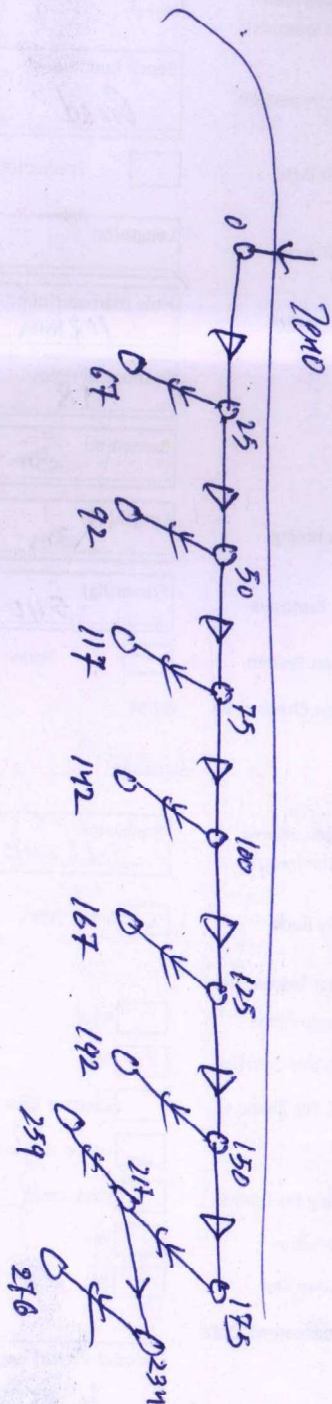
MO NPURA-JODHPURA LIMESTONE MINES

BLASTING PATTERN

Date: 07-08-2024

Blast No.

Location/RL: 305 RLW421



EXPLOSIVE USED			
S.NO.	EXPLOSIVE	UOM	QUANTITY
1	Kelvex(83 mm)	Kg	5050
2	Primex	Kg	-
3	Kelamboost	Kg	540kg
4	ANFO 5ME	Kg	1030
5	DF	mt	-
6	ED	Nos	01
7	DTH 10m	Nos	-
8	DTH 9m 12m	Nos	18
9	DTH 6m	Nos	-
10	TLD 3/17	Nos	02
11	TLD 4/17	Nos	-
12	TLD 3/25	Nos	-
13	TLD 4/25	Nos	07
14	TLD 3/42	Nos	-
15	TLD 4/42	Nos	09

HOLE GEOMETRY		
DESCRIPTION	UOM	
No. of Holes	Nos.	18
Depth of Holes	mt	10m
Spacing	mt	3-5m
Burden	mt	3m
Stemming Height	mt	3m
No. of Row	Nos.	02
Powder Factor	Ton/Kg	4.35
Total Charge	Kg	10854
Charge/Hole	Kg	603
Charge/Delay	Kg	605H
Rock Generation	MT	4725

Date/Time Tran at 14:38:04 August 7, 2024
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 2048 sps
Operator/Setup: Operator/factory.MMB

Serial Number UM20691 V 10-90GC Micromate ISEE
Battery Level 3.8 Volts
Unit Calibration December 19, 2023 by UES New Delhi
File Name _TEMP.EVT

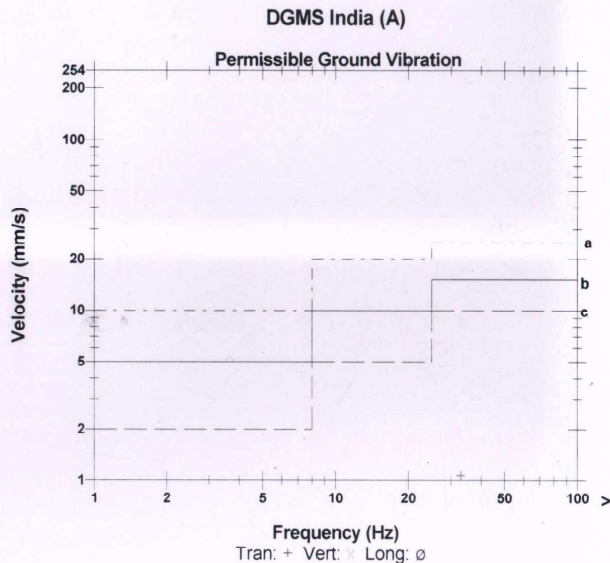
Post Event Notes
 BL-305 ALKALI IL- JODHPURA SIDE

Notes
 Location: KCW
 Client: MOHANPURA JODHPURA LIMESTONE MINES
 User Name: UTCL
 General:

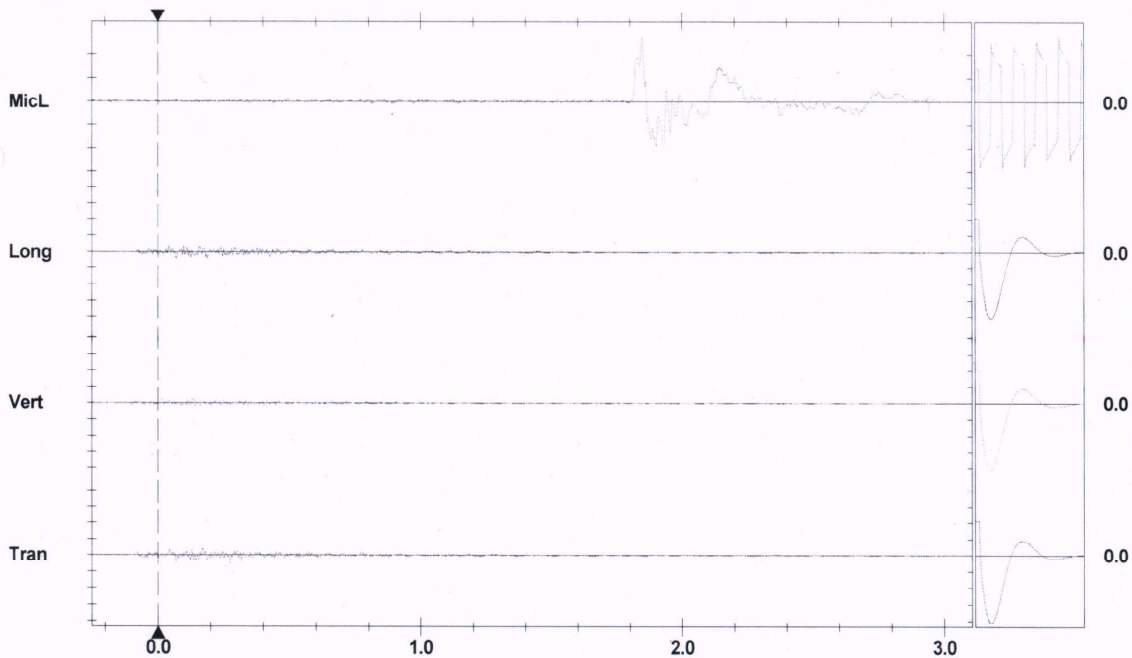
Microphone Linear Weighting
PSPL 5.446 pa.(L) at 1.846 sec
ZC Freq 8.3 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1288 mv)

	Tran	Vert	Long	
PPV	1.064	0.607	0.835	mm/s
ZC Freq	33	33	38	Hz
Time (Rel. to Trig)	0.274	0.134	0.188	sec
Peak Acceleration	0.046	0.031	0.053	g
Peak Displacement	0.004	0.003	0.003	mm
Sensor Check	Passed	Passed	Passed	
Frequency	7.3	7.1	7.3	Hz
Overswing Ratio	4.5	4.7	4.4	

Peak Vector Sum 1.095 mm/s at 0.068 sec



a) Industrial Buildings
 b) Domestic houses/structures
 c) Historic objects, sensitive structures



Time Scale: 0.20 sec/div **Amplitude Scale:** Geo: 2.000 mm/s/div Mic: 2.000 pa.(L)/div
Trigger =

Sensor Check

Date/Time Long at 14:38:16 August 7, 2024
Trigger Source Geo: 0.500 mm/s
Range Geo: 254.0 mm/s
Record Time 3.0 sec at 2048 sps
Operator/Setup: Operator/UTCL.MMB

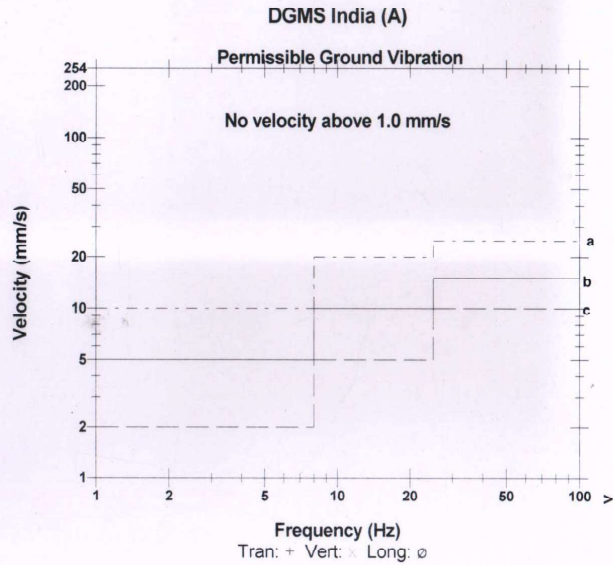
Serial Number UM20692 V 10-90GC Micromate ISEE
Battery Level 3.8 Volts
Unit Calibration December 19, 2023 by UES New Delhi
File Name __TEMP.EVT

Post Event Notes
 BL-305 ALKALI IL- JODHPURA SCHOOL SIDE

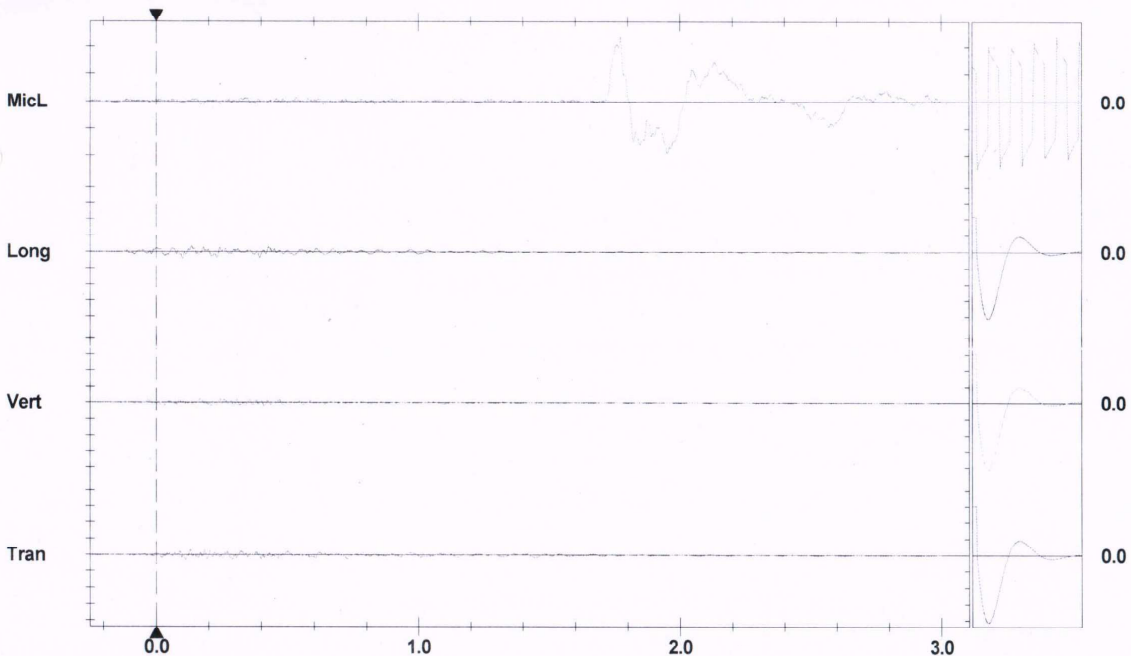
Notes
 Location: KCW
 Client: MOHANPURA JODHPURA LIMESTONE MINES
 User Name: UTCL
 General:

Microphone Linear Weighting
PSPL 4.717 pa.(L) at 1.773 sec
ZC Freq 4.8 Hz
Channel Test Passed (Freq = 20.5 Hz Amp = 1307 mv)

	Tran	Vert	Long	
PPV	0.615	0.441	0.891	mm/s
ZC Freq	38	26	15.8	Hz
Time (Rel. to Trlg)	0.109	0.167	0.099	sec
Peak Acceleration	0.025	0.016	0.025	g
Peak Displacement	0.005	0.002	0.007	mm
Sensor Check	Passed	Passed	Passed	
Frequency	7.3	7.3	7.3	Hz
Overswing Ratio	4.5	4.2	4.4	
Peak Vector Sum	0.903 mm/s at 0.099 sec			



- a) Industrial Buildings
- b) Domestic houses/structures
- c) Historic objects, sensitive structures



Time Scale: 0.20 sec/div Amplitude Scale: Geo: 2.000 mm/s/div Mic: 2.000 pa.(L)/div
 Trigger =

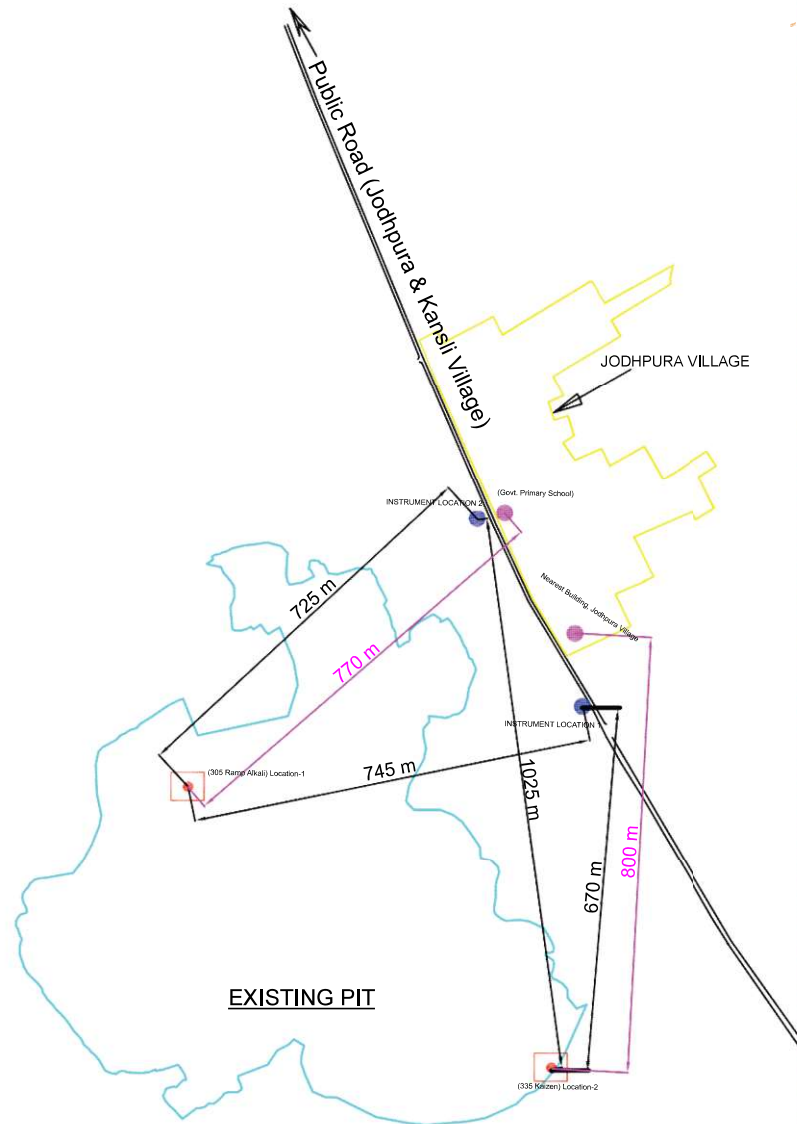
Sensor Check

27°41'40.74"
76°08'00.89"
B



27°41'02.07"
76°08'40.21"
C

LAYOUT PLAN FOR BLASTING ON 06-08-2024 AT DIFFERENT LOCATIONS AT EXISTING PIT AND THEIR DISTANCES FROM INSTRUMENTS



INDEX

MINING LEASE BOUNDARY ML AREA - 548.78 HECT.	A B D C
EXISTING PIT	
PUBLIC ROAD	
Location of Blasting	
Location of Instrument	
Govt. Primary School, Nearest Building, Jodhpura Village	

Ramak

Surveyor

Yanag

Mines Manager

A
27°40'26.34"
76°06'27.61"

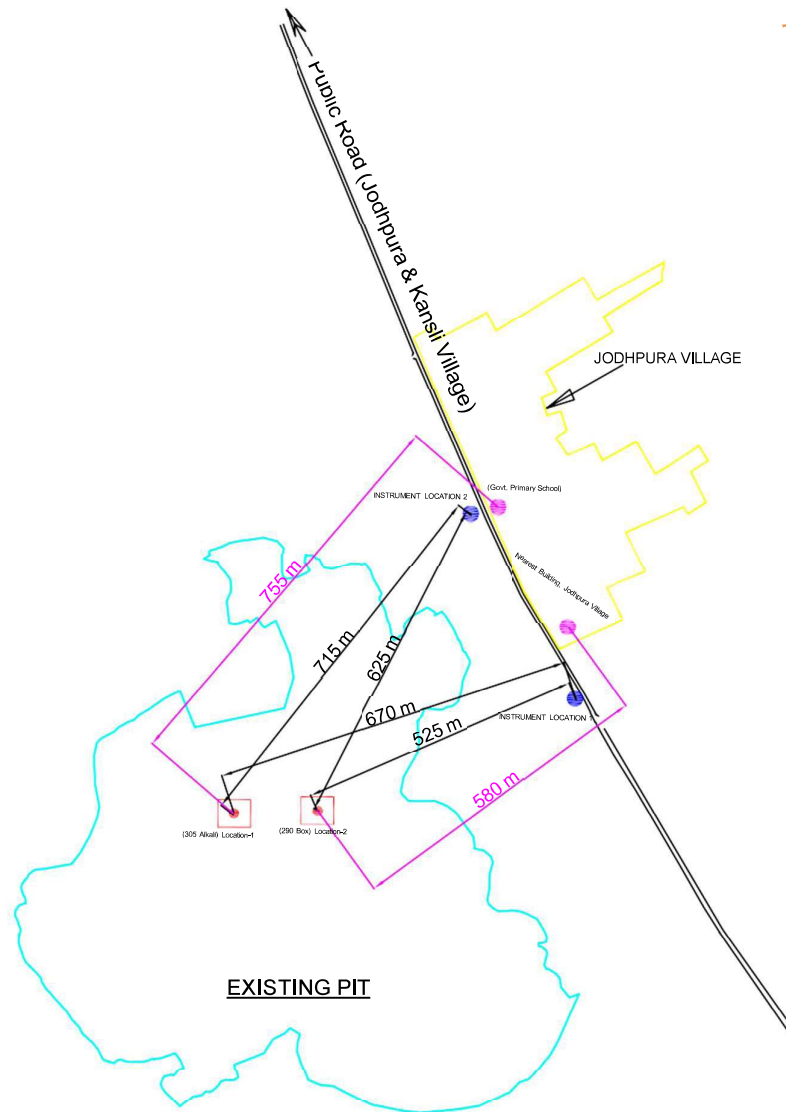
D
27°39'47.68"
76°07'06.95"

27°41'40.74"
76°08'00.89"
B



27°41'02.07"
76°08'40.21"
C

LAYOUT PLAN FOR BLASTING ON 07-08-2024 AT
DIFFERENT LOCATIONS AT EXISTING PIT AND THEIR
DISTANCES FROM INSTRUMENTS



INDEX

Ramak

Surveyor

Yanag

Mines Manager

MINING LEASE BOUNDARY ML AREA - 548.78 HECT.	
EXISTING PIT	
PUBLIC ROAD	
Location of Blasting	
Location of Instrument	
Govt. Primary School, Nearest Building, Jodhpura Village	

A
27°40'26.34"
76°06'27.61"

Location of Instrument

D
27°39'47.68"
76°07'06.95"

**कार्यालय प्रमुख चिकित्सा अधिकारी, राजकीय बी.डी.एम. जिला चिकित्सालय
कोटपूतली, जिला-जयपुर**

क्रमांक/संस्था/2022/2353

दिनांक: 07.12.2022

कार्यालय-आदेश

श्रीमान सहायक खनि. अभियन्ता कोटपूतली के पत्र क्रमांक सखअ/कोट/सिलि./2022/827 दि 06.12.2022 के द्वारा खनन पट्टा संख्या 3/2003 मैसर्स अल्ट्राटेक सीमेंट लिमिटेड, ग्राम मोहनपुरा-जोधपुरा, कोटपूतली, जिला जयपुर में अल्ट्राटेक परिसर में, खनन क्षेत्र में काम करने वाले कामगारों का सिलिकोसिस बीमारी की जांच हेतु दिनांक 13.12.2022 को स्वास्थ्य परिक्षण शिविर आयोजित किया जावेगा, जिसके फलस्वरूप इस संस्थान में कार्यरत निम्नांकित अधिकारियों/कर्मचारियों को निर्देशित किया जाता है कि दिनांक 13.12.2022 को प्रातः 10 बजे मैसर्स अल्ट्राटेक सीमेंट लिमिटेड, ग्राम मोहनपुरा-जोधपुरा, कोटपूतली में आयोजित कैम्प में उपस्थित होना सुनिश्चित करें।

1. डा. घनश्याम गहलोत, पीसीएमओ (रेडियोलोजी)
2. डॉ० देवेन्द्र शर्मा क०वि० (मेडिसिन)
3. डा. जितेन्द्र शर्मा (दमा एवं श्वास) उप जिला चिकित्सालय शाहपुरा, जयपुर
4. श्री रामनिवास यादव, सी. नर्सिंग ऑफिसर
5. श्री मुकेश यादव, कम्प्यूटर ऑपरेटर।
6. श्री लालाराम मीणा वाहन चालक

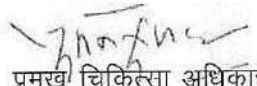
प्रमुख चिकित्सा अधिकारी
राजकीय बी.डी.एम. जिला चिकित्सालय
कोटपूतली, जयपुर।

दिनांक: 07.12.2022

क्रमांक/संस्था/2022/2353

प्रतिलिपि:- सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. श्रीमान सहायक खनि. अभियन्ता कोटपूतली।
2. प्रमुख चिकित्सा अधिकारी उप जिला चिकित्सालय शाहपुरा, जयपुर को प्रेषित कर लेख है कि डा. जितेन्द्र शर्मा (दमा एवं श्वास) को उक्त कैम्प में उपस्थित होने बाबत पाबन्द करें।
3. मैसर्स अल्ट्राटेक सीमेंट लिमिटेड, ग्राम मोहनपुरा-जोधपुरा, कोटपूतली, जिला जयपुर।
4. नर्सिंग अधीक्षक राजकीय बीडीएम चिकित्सालय कोटपूतली।
5. सम्बंधित अधिकारियों/कर्मचारियों को पालनार्थ।
6. श्री लालाराम मीणा वाहन चालक को प्रेषित कर लेख है कि दिनांक 13.12.2022 को एम्बूलेस के द्वारा टीम को उक्त कैम्प स्थल पर ले जाना सुनिश्चित करें।
7. कार्यालय प्रति।


प्रमुख चिकित्सा अधिकारी
राजकीय बी.डी.एम. जिला चिकित्सालय
कोटपूतली, जयपुर।

**HEALTH CENTRE KOTPUTLI CEMENT WORKS (Date 13/12/2022)****ULTRATECH CEMENT LTD****PO. MOHANPURA THESIL- KOTPUTLI DIST JAIPUR,RAJ- 303108****SILICOSIS DETECTION CAMP -ORGANIZED BY PMO B.D.M. HOSPITAL KOTPUTLI***** NAD = No Abnormality Detected**

By Dr. Devendra Shrama , Dr.Ghanshyam Gahlot , Dr. Jitendra Sharma , Mr.Ramniwash Yadav , Mr. Mukesh Sharma
(Govt. B.D.M Hospitpal Kotputli)

Sr. No.	EMPL CODE	EMPLOYEE NAME	Department	Category	Remarks
1	GK011609340	RATAN LAL YADAV	Mines	TECHNICIAN	NAD
2	GK011609341	SURYA KANT GAUTAM	Mines	OPERATOR	NAD
3	GK011609344	KAILASH NATH YOGI	Mines	DRIVER	NAD
4	GK011609345	JAGDISH NATH	Mines	DRIVER	NAD
5	GK011609487	SHYAM SINGH	Mines	OPERATOR	NAD
6	GK011609488	RANJEET SINGH YADAV	Mines	TECHNICIAN	NAD
7	GK011609563	PINTU KUMAR	Mines	TECHNICIAN	NAD
8	GK011609584	KRISHNA GOSWAMI	Mines	OPERATOR	NAD
9	GK011611872	ARJUN KUMAR	Mines	SITE INCHARGE	NAD
10	GK011608560	BABULAL YADAV	Mines	DRIVER	NAD
11	GK011608561	RAM SINGH GURJAR	Mines	DRIVER	NAD
12	GK011608562	ARAVIND KUMAR MANDAL	Mines	HEO	NAD
13	GK011608563	KEWAL KUMAR	Mines	HEO	NAD
14	GK011608581	OM PRAKASH YADAV	Mines	MECHANIC	NAD
15	GK011608641	PREM SINGH	Mines	DRIVER	NAD
16	GK011608642	BABU LAL GURJAR	Mines	DRIVER	NAD
17	GK011608643	DINESH KUMAR YADAV	Mines	DRIVER	NAD
18	GK011608823	RAM RAJ MEENA	Mines	Attendant	NAD
19	GK0116961	RAJU DUMOLIYA	Mines	HELPER	NAD
20	GK0116967	KRISHAN KUMAR YADAV	Mines	HELPER	NAD
21	GK0116970	SUBE SINGH YADAV	Mines	HEO	NAD
22	GK0117136	RANJEET SINGH SHEKHAWAT	Mines	HEO	NAD
23	GK0117217	VIKRAM SINGH ARYA	Mines	Welder	NAD

वरिष्ठ विशेषज्ञ
राज की.डी.एम. अस्पताल
कोटपुतली

वरिष्ठ विशेषज्ञ

वरिष्ठ विशेषज्ञ
राज की.डी.एम. अस्पताल
कोटपुतली

**HEALTH CENTRE KOTPUTLI CEMENT WORKS (Date 13/12/2022)****ULTRATECH CEMENT LTD****PO. MOHANPURA THESIL- KOTPUTLI DIST JAIPUR,RAJ- 303108****SILICOSIS DETECTION CAMP -ORGANIZED BY PMO B.D.M. HOSPITAL KOTPUTLI***** NAD = No Abnormality Detected**

By Dr. Devendra Shrama , Dr.Ghanshyam Gahlot , Dr. Jitendra Sharma , Mr.Ramniwash Yadav , Mr. Mukesh Sharma
(Govt. B.D.M Hospital Kotputli)

Sr. No.	EMPL CODE	EMPLOYEE NAME	Department	Category	Remarks
24	GK011609122	ISLAMUDDIN KATHAT	Mines	DRIVER	NAD
25	GK011609253	SHISH RAM GURJAR	Mines	HELPER	NAD
26	GK011609254	RAHUL YADAV	Mines	HELPER	NAD
27	GK011609255	HANSRAJ YADAV	Mines	HELPER	NAD
28	GK011600454	SUNIL KUMAR YADAV	Mines	STORE KEEPER	NAD
29	GK011600459	VIJAY SINGH YADAV	Mines	MECHANIC	NAD
30	GK011601575	MANOJ KUMAR SHARMA	Mines	HELPER	NAD
31	GK011603957	AMAR SINGH	Mines	Welder	NAD
32	GK011603958	RAM SINGH	Mines	MECHANIC	NAD
33	GK011603961	UMASHANKAR SWAMI	Mines	MECHANIC	NAD
34	GK011604038	HAJARI LAL YADAV	Mines	DRIVER	NAD
35	GK011604346	MAHESH KUMAR YADAV	Mines	DRIVER	NAD
36	GK011605815	SURESH KUMAR	Mines	ENGINEER	NAD
37	GK011606425	PRATAP DHANKA	Mines	TECHNICIAN	NAD
38	GK011606930	RAMESH SAINI	Mines	ENGINEER	NAD
39	GK011606931	HAJARI LAL SAINI	Mines	ENGINEER	NAD
40	GK011609096	RAMPAL YADAV	Mines	HELPER	NAD
41	GK011609097	ASHOK KUMAR DHANKA	Mines	HELPER	NAD
42	GK011609181	ARVIND KUMAR YADAV	Mines	HELPER	NAD
43	GK011609213	DHARMPAL YADAV	Mines	Attendant	NAD
44	GK011609214	RAJARAM SAINI	Mines	Attendant	NAD
45	GK011609215	MANISH KUMAR	Mines	Attendant	NAD
46	GK011609252	JITENDAR KATARIYA	Mines	HELPER	NAD

वरिष्ठ विशेषज्ञ
राज बी.डी.एम. अस्प
कोटपुतली

वरिष्ठ विशेषज्ञ
राज बी.डी.एम. अस्प
कोटपुतली



HEALTH CENTRE KOTPUTLI CEMENT WORKS (Date 13/12/2022)

ULTRATECH CEMENT LTD

PO. MOHANPURA THESIL- KOTPUTLI DIST JAIPUR, RAJ- 303108

SILICOSIS DETECTION CAMP -ORGANIZED BY PMO B.D.M. HOSPITAL KOTPUTLI

* NAD = No Abnormality Detected

By Dr. Devendra Shrama , Dr. Ghanshyam Gahlot , Dr. Jitendra Sharma , Mr. Ramniwash Yadav , Mr. Mukesh Sharma
(Govt. B.D.M Hospital Kotputli)

Sr. No.	EMPL CODE	EMPLOYEE NAME	Department	Category	Remarks
47	GK011609273	AYUB KHAN	Mines	Welder	NAD
48	GK011609439	DESHRAJ YADAV	Mines	DRIVER	NAD
49	GK011609449	SONU KUMAR SHARMA	Mines	HELPER	NAD
50	GK011609677	SUDERSHAN RAJPUT	Mines	ENGINEER	NAD
51	GK011610033	VINOD KUMAWAT	Mines	ENGINEER	NAD
52	GK011610097	MOHAMMAD MUFIZUDDIN	Mines	ENGINEER	NAD
53	GK011611904	ANIL KUMAR SAIN	Mines	HELPER	NAD
54	GK011609034	RAJ KUMAR SINGH	Mines	Welder	NAD
55	GK011605046	DHOULA RAM YADAV	Mines	DRIVER	NAD
56	GK011608973	SURESH CHAND YADAV	Mines	DRIVER	NAD

वरिष्ठ विशेषज्ञ
राज बी.डी.एम. अस्पताल
कोटपुतली

वरिष्ठ विशेषज्ञ
राज बी.डी.एम. अस्पताल
कोटपुतली